BEFORE THE HON'BLE NATIONAL GREEEN TRIBUNAL PRINICPAL BENCH, NEW DELHI

O A. NO.127 of 2024

IN THE MATTER OF

Nathu Ram Chauchan ...APPLICANT

V/S

Ministry of Rodways & Ors. ...RESPONDENTS

INDEX 2

S.No	Particulars	Page No.
1	Annexure-R8 Copy of Muck disposal,sites permission	246-308
2.	Annexure-R9 Location wise photes and explanation to the Photos of the Applicant	309-985

Through

Gigi.C.George,Advocate

Standing Counsel(UOI)

Ch No. 457, Lawyers Block-1

Delhi High Court, New Delhi

Email-gigicgeroge.adv42@yahoo.in

Mob-9810625315

Date : 06.05.2027
Place : New Delhi

Annexure-R8

246

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./A.E./2020-21/ 341 Dated: 17.04.2021

To,

The Team Leader
L.N. Malviya Infra Projects Pvt. Ltd.
H.No. 122/2, B Block
Adarsh Colony, Ward No.3
Badripur, Paonta Sahib, Sirmour
Himachal Pradesh-173025

Sub: Rehabilitation/ Up-gradation to 2-lane configuration of Shri Kyari-Gumma section (Km 75.000 to Km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode.

Sir,

This is regarding work on subject project subsequent to declaration of appointed date.

2. Your kind attention is invited to clause 10.1.3, 10.3.1, 10.2.4 & 10.4 of the EPC Agreement dated 16.02.2021 (along with Schedule-N, Annex-I contained therein) and the Clause 5 of the Contract dated 18.02.2021. It is required by the Authority's Engineer to ensure whether the ongoing works are being executed by the Contractor on Site as per requisite approvals vis-à-vis Design/ Drawings, Work Programme, Quality Assurance Plan, Management Strategies and Implementation Plans [to manage Environmental and Social (ES) risks], Contractor's Environmental and Social Management Plan (C-ESMP) and duly approved interruption of flow of traffic; pursuant to and as required in accordance with aforesaid provisions.

3. In order to keep the project highway traffic worthy & for safety of road users; the following measures may be ensured/ immediately at Site in compliance to the clause 10.4 of EPC contract agreement along with other mandatory/ necessary measures applicable as per M/o RT&H's specifications and IRC guidelines :

3.1 The complete project highway should be pot hole free for smooth flow of traffic.

3.2 Sufficient no. of machineries/ equipment should be deployed on the project highway at regular intervals in order to meet any emergency situation.

3.3 In order to capture the dust, water sprinkling at the site should be done continuously.

3.4 For smooth moving of traffic, sufficient no. of flag men along with appropriate traffic regulatory mechanism (as per clause 10.1.3 of the EPC Contact Agreement) should be deployed over the working sites.

3.5 In any case, the sufficient width of carriage way for movement of traffic should be maintained at all times.

17.04.2021

(Contd.)

Scanned by CamScanner

247

3.6 In any case, no material should be left over the carriage way. The material coming out of hill cutting must be dumped at only fixed dumping sites.

3.7 No protection works have been constructed at Dumping Sites prior to utilization. It is to mention here that as per clause 111.10 of Ministry's specifications for Road and Bridge work the Contractor shall control the disposal of all forms of waste generated by the construction operations and in all associated activities. No uncontrolled deposition or dumping shall be permitted.

3.8 **The EPC contractor & Authority's engineer should always be prepared for handling any emergency situation. Sufficient "Cautionary/ Informatory Boards" should be provided all along the project highway informing the road users about the caution required to be exercised and name/ mobile contact number of concerned personnel of EPC Contractor/ Authority's Engineer which shall be contacted in case of any emergency.**

3.9 In case of any accident/ mishap, the Authority's Engineer/ EPC Contractor shall be solely responsible for the same.

4. A report in this regard must be submitted to this office within 03 days of issuance of this letter. You are hereby instructed to take necessary action as per aforesaid directions and as per timeline stipulated herein.

Yours faithfully,

Anuj Jain 19.04.2021

(Anuj Jain, IES)
Assistant Executive Engineer
for Project Director, M/o RT&H
PIU, Paonta Sahib

Copy to:

(i) **Sh. Rajbir Singh,** M/s PRL Projects & Infrastructure Ltd.-Dhatarwal Construction Company Pvt. Ltd. (JV), Meenus-171018

Scanned by CamScanner

248

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/ 1654 Dated: 01.07.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
M/s R.G. Buildwell Engineers Ltd.
Kaffota, Kamrau, Sirmaur
Himachal Pradesh-173029

Sub: **Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode.**

Sir,

This is in reference to Authority's letters dated 13.04.2021, 17.04.2021, 12.05.2021, 14.06.2021; Authority's Engineer's letters dated 19.04.2021, 10.06.2021, 18.06.2021, 01.07.2021 & Non-Conformity Report (NCR) issued on 25.06.2021 and 01.07.2021; and reports of joint inspections conducted amongst Authority, Authority's Engineer and Contractor on 20.05.2021 and 16.06.2021.

2. It may be inferred from records cited above that despite several requests/ instructions of Authority and Authority's Engineer (mentioned therein), the Contractor has not taken appropriate action/ completed rectification measures in respect of the following:

(i) removal of excavated debris material from construction zone resulting in poor sight distance and lesser carriageway width causing inconvenience to road user;

(ii) control measures to avoid dust in construction zone;

(iii) protection works/ soil stabilisation/ other measures (as suggested by Authority's Engineer vide aforesaid letters) for dumping sites, construction zone, culverts blocked with excavated debris etc. keeping in view approaching monsoon season;

(iv) implementation of traffic management plan and other safety measures in construction zone as well as dumping sites;

(v) road maintenance has not been started.

The Authority's Engineer has also issued NCRs on 25.06.2021 and 01.07.2021.

3. In view of above, it is once again requested to kindly get the rectification done/ necessary action completed within the timelines envisaged by Authority's Engineer else the failure to do so may have to be deemed as 'Contractor's Default' and appropriate action shall be initiated under applicable provisions of EPC Contract Agreement including clause 7.3 regarding 'appropriation of performance security'.

01.07.2021

contd.:-

(249)

- 2 -

from prepage

4. Further, for installation/ operationalisation of Hot Mix Plant (HMP), it is requested to comply with the directions conveyed by Authority's Engineer along with provisions under applicable rules/ acts and directions of Competent Authority/ Agency in this regard.

Yours faithfully,

Enclosures: (i) Copy of records cited above;
(ii) Photographs.

(Vivek Panchal)
Executive Engineer & Project Director
M/o RT&H PIU Paonta Sahib, Sirmour, H.P.

Copy to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport & Highways (GOI), Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla, Himachal Pradesh-171009 -for kind information please;

(ii) **Team Leader**, M/s L. N. Malviya Infra Projects Pvt. Ltd. with a request to take necessary action as per applicable provisions of EPC Contract Agreement;

(iii) **Managing Director**, M/s R G Buildwell Engineers Ltd., B-4, Vivek Vihar-I, New Delhi- for information and necessary action;

(iv) **Shri Jivit Ram, Director**, M/s R G Buildwell Engineers Ltd., B-4, Vivek Vihar-I, New Delhi- for information and necessary action;

(v) **Shri Narendra Chauhan, Director**, M/s R G Buildwell Engineers Ltd., B-4, Vivek Vihar-I, New Delhi- for information and necessary action;

(250)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg-I/2020-21/Vol.II/756 Dated: 18.11.2021

To,

1) Team Leader
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Sirmour, H.P.

2) Project Manager (Package-I)
Paonta Sahib - Hewna Section (NH-707)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib, Sirmour, H.P.

Sub: Paonta Sahib - Hewna section of NH-707 (Package-I) reg.

Sir,

Subsequent to Joint Inspection of Regional Officer M/o RT&H Shimla, Project Director M/o RT&H PIU-Paonta Sahib, Authority's Engineer (NH-707) and the Contractor on 22.10.2021; the following directions are hereby conveyed for strict adherence/ compliance:

(i) Given the hill cutting work in substantial length, the protection work for the same is still to be started at many locations. The work programme should be such that the hill cutting and the protection work is done without much time gap so as to avoid instability of slopes. It is requested to take immediate action for the protection work.

(ii) Adequate safety provisions and other necessary requirements in construction zone may be ensured so as to ensure safety and mobility of the commuters plying on the road.

(iii) Physical progress of the work may be expedited so that milestone could be achieved as per scheduled time period.

(iv) Early action may be taken by the contractor for submission of the detailed design of the slope protection measures as per site requirement keeping in view the provisions in the agreement and also the Authority's Engineer is directed for the timely approval of design of slope protection works.

(v) Necessary action may be taken to ensure compliance of IRC guidelines/MORTH direction to ensure safe and smooth flow of traffic in the project stretch.

(vi) The proper maintenance of the project stretch may be ensured during the construction period. Necessary action must be taken to keep the highway in good condition during the construction period.

(vii) Further, it was observed that sign boards installed at many locations are not as per the IRC guidelines/ MORTH Specifications. It is requested to ensure that all the sign boards installed as per IRC guidelines/ MORTH Specifications.

contd...

18.11.2021

e/c

(251)

from pre page

(viii) It is requested that while executing the work, necessary compliance to the various clearances including Forest department must be ensured. Further, Shifting of utilities may be expedited so that desirable physical progress could be achieved.

(ix) Team Leader of the Authority's Engineer was requested to take necessary action to ensure dumping and cutting in planned manner and to carry out adequate protection measures. Necessary action may be taken to ensure compliance of the agreement regarding safety measures and environment protection. Authority's Engineer is directed to make the field staff more attentive at the site and take serious note on the poor management of the site and muck disposal by the contractor and take necessary action as per the provisions of the contract agreement; if required.

19.11.2021

Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for information to:

Regional Officer (Himachal Pradesh), M/o RT&H, Govt. of India, *Room no. 512-515, Nirman Bhawan, Nigam Vihar, Shimla, H.P. - 171009.*

252

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg-II/2020-21/157 Dated: 18.11.2021

To,

1) Team Leader
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Sirmour, H.P.

2) Project Manager (Package-II)
Hewna - Ashyari Section (NH-707)
M/s R.G. Buildwell Engineers Ltd.
Kaffota, Sirmour, H.P.

Sub: Hewna - Ashyari section of NH-707 (Package-II) reg.

Sir,

Subsequent to Joint Inspection of Regional Officer M/o RT&H Shimla, Project Director M/o RT&H PIU Paonta Sahib, Authority's Engineer (NH-707) and the Contractor on 22.10.2021; the following directions are hereby conveyed for strict adherence/ compliance:

(i) Given the slow progress of the earth work (sub grade), protection work (breast wall), casting of culverts and non-establishment of labour camp even after lapse of almost 6 months; urgent action may be taken for the same as per the provisions of the Contract agreement.

(ii) Adequate protection works are still required to be taken up at the dumping site. Dumping must be done in planned manner. Special attention may be given to the dumping site at Kamrau which still needs protection work for time bound completion of the same.

(iii) Adequate safety provisions and other necessary requirements in construction zone may be ensured so as to ensure safety and mobility of the commuters plying on the road.

(iv) The protection work should be taken immediately as per site requirement where cutting is being done to avoid instability of the slopes and also for protection of trees etc.

(v) Necessary action may be taken to ensure compliance of IRC guidelines/MORTH direction to ensure safe and smooth flow of traffic in the project stretch.

(vi) Further, the proper maintenance of the project stretch may be ensured during the construction period.

(vii) Ambulance must be equipped with adequate staff and equipment for any requirement as per guidelines of health department.

(viii) Physical progress of the work may be expedited so that milestone could be achieved as per scheduled time period.

-1-

18.11.2021

O/C

(253)

from pre page:

(ix) The contractor has not submitted the detailed design regarding the major slide occurred near Barwas. It is requested to take all necessary steps for expediting the submission / approval of the detailed design regarding landside location and Authority Engineer is also requested to ensure the same as per the provision of the Contract agreement.

(x) Further, it was observed that sign boards installed at many locations are not as per the IRC guidelines/ MORTH Specifications. It is requested to ensure that all the sign boards installed as per IRC guidelines/ MORTH Specifications.

(xi) It is requested that while executing the work, necessary compliance to the various clearances including Forest department must be ensured. Further, Shifting of utilities may be expedited so that desirable physical progress could be achieved.

(xii) Team Leader of the Authority's Engineer was requested to take necessary action to ensure dumping and cutting in planned manner and to carry out adequate protection measures. Necessary action may be taken to ensure compliance of the agreement regarding safety measures and environment protection. Authority's Engineer is directed to make the field staff more attentive at the site and take serious note on the poor management of the site and muck disposal by the contractor and take necessary action as per the provisions of the contract agreement; if required.

19-11-2021

Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for information to:

Regional Officer (Himachal Pradesh), M/o RT&H, Govt. of India, *Room no. 512-515, Nirman Bhawan, Nigam Vihar, Shimla, H.P. - 171009.*

254

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg-III/2020-21/1558 Dated: 18.11.2021

To,

1) Team Leader
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Sirmour, H.P.

2) Project Manager (Package-III)
Ashyari - Sri Kyari Section (NH-707)
M/s HES Infra Pvt. Ltd.
Shillai, Sirmour, H.P.

Sub: Ashyari - Sri Kyari section of NH-707 (Package-III) reg.

Sir,

Subsequent to Joint Inspection of Regional Officer M/o RT&H Shimla, Project Director M/o RT&H PIU-Paonta Sahib, Authority's Engineer (NH-707) and the Contractor on 22.10.2021; the following directions are hereby conveyed for strict adherence/ compliance:

(i) Adequate safety provisions and other necessary requirements in construction zone may be ensured so as to ensure safety and mobility of the commuters plying on the road.

(ii) The protection work should be taken immediately as per site requirement where cutting is being done to avoid instability of the slopes and also for protection of trees etc.

(iii) Establishment of labour camp may be completed at the earliest.

(iv) Necessary action may be taken to ensure compliance of IRC guidelines/MORTH direction to ensure safe and smooth flow of traffic in the project stretch.

(v) Further, it was observed that sign boards installed at many locations are not as per the IRC guidelines/ MORTH Specifications. It is requested to ensure that all the sign boards installed as per IRC guidelines/ MORTH Specifications.

(vi) It is requested that while executing the work, necessary compliance to the various clearances including Forest department must be ensured. Further, Shifting of utilities may be expedited so that desirable physical progress could be achieved.

contd.:-

-1-

o/c

(vii) Team Leader of the Authority's Engineer was requested to take necessary action to ensure dumping and cutting in planned manner and to carry out adequate protection measures. Necessary action may be taken to ensure compliance of the agreement regarding safety measures and environment protection. Authority's Engineer is directed to make the field staff more attentive at the site and take serious note on the poor management of the site and muck disposal by the contractor and take necessary action as per the provisions of the contract agreement; if required.

Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for information to:

Regional Officer (Himachal Pradesh), M/o RT&H, Govt. of India, *Room no. 512-515, Nirman Bhawan, Nigam Vihar, Shimla, H.P. - 171009.*

256

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/ 798 Dated: 16.12.2021

To,

The Team Leader
Authority's Engineer (NH - 707)
M/s L.N. Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Sirmour
Himachal Pradesh-173025

Sub: Dumping sites for the works of rehabilitation/ upgradation of Paonta Sahib - Gumma section of NH - 707 reg.

Sir,

It is requested to furnish following information package - wise at the earliest:

(i) Details of dumping sites along with photographs.

(ii) Tentative total muck generation and dumping estimate.

(iii) Details of protection measures at dumping sites.

(iv) Feasibility report of dumping sites.

2. This may kindly be treated as most urgent and requisite information be provided to this Office within 1 week.

Yours faithfully,

16.12.2021

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU Paonta Sahib

Copy for information and necessary action to:

(i) Project Manager, Package - I (Paonta Sahib - Hewna), M/s ABCI Infrastructures Pvt. Ltd.

(ii) Project Manager, Package - II (Hewna - Ashyari), M/s R G Buildwell Engineers Ltd.

(iii) Project Manager, Package - III (Ashyari - Sri Kyari), M/s HES Infra Pvt. Ltd.

(iv) Project Manager, Package - IV (Sri Kyari - Gumma), M/s PRL - DCC (JV)

R57

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./A.E./2020-21/516 Dated: 29.12.2021

To,

CMD, M/s L.N. Malviya Infra Projects Pvt. Ltd.
10, IIIrd Floor, City Centre, Press Complex
MP Nagar, Zone I, Bhopal-462011

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh- **Insincerity on part of Team Leader/ Authority's Engineer in disposal of duties reg.**

Sir,

This Office's earlier letters may kindly be referred vide which instructions to Authority's Engineer/ Team Leader were conveyed several times regarding requisite monitoring/ supervision of the project stretches vis-à-vis maintenance, construction, protection works at dumping sites and on project stretch, slope protection measures, project progress/ milestone etc. and other items/ attributes under scope of work. The actions in this regard were required to be taken by the Authority's Engineer/ Team Leader pro-actively as per the provisions/ timeline envisaged in contract agreements.

2. A joint inspection was scheduled on 12.12.2021 regarding work front availability on Paonta Sahib - Hewna section of NH-707. The Team Leader was asked to be present during the inspection along with other staff. But neither the Team Leader nor any other Key Personnel was present during the inspection. A warning was also issued in this regard vide letter no. MoRTH PIU-P.S./A.E./2020-21/804 dated 18.12.2021.

3. Further, Team Leader/ Authority's Engineer in the meetings held on 02.12.2021 and 22/23.12.2021 has been requested to take necessary action for achievement of 1st project milestones at the earliest in Hewna-Ashyari and Paonta Sahib - Hewna sections respectively as per provisions of contract agreements. However, no compliance/ requisite submission as requested in the meetings has been furnished yet. It may be noted that such lacuna on part of Team leader/ Authority's Engineer towards non-achievement of milestone shall not be instrumental in getting desirable project progress. Further, the same reflects poorly on the performance of Team Leader/ Authority's Engineer.

4. Since Authority's Engineer is vested with the responsibility of monitoring/ supervision of project progress/ stretch and providing such qualified/experienced staff therefor; it is incumbent upon M/s L.N. Malviya Infra Projects Pvt. Ltd. to take immediate necessary action in this regard else the same shall be treated as non-performance on part of M/s L.N. Malviya Infra Projects Pvt. Ltd.

29.12.2021

Project Director
Ministry of Road Transport & Highways
Project Implementation Unit, Paonta Sahib

Copy to:

(i) Regional Officer (Shimla), M/o RT&H, Govt. of India, Himachal Pradesh - for kind information please.

(218)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg I/2020-21/Vol.II 903 Dated: 07.02.2022

To,

Project Manager/ Commercial Manager/ Authorised Signatory
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib, Sirmour, H.P.-173025

Sub: Paonta Sahib - Hewna section of NH-707 (Package I) - **delays reg.**

Sir,

Please refer to your letter no. PSH/ABCI/NH707/PD/2021-2022/417 dated 03.02.2022.

2. This is to reiterate that following have been indicated at several occasions including in the visit of M/o RT&H Officials on 07.01.2022 & 08.01.2022, amongst other works required to be expedited by the Contractor:

2.1 The progress of project is very slow and Milestone-1 which was scheduled to be completed on 19.12.2021 has been missed by the Contractor and not achieved till date despite availability of work front.

2.2 Work for Valley side protection works not started till date by the contractor despite availability of work fronts.

2.3 Casting of pre-cast culvert section under progress (300 nos. segments casted). However, excavation done for culvert placement but placing of culverts needs to be expedited.

2.4 Currently no Project Manager (PM) is deputed at site by the Contractor. The contractor was directed to depute a full time PM to the site.

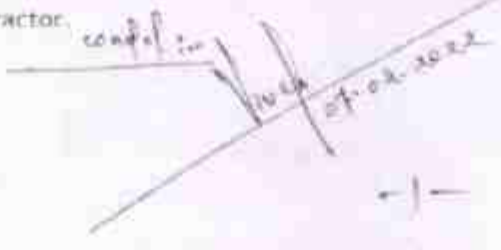
2.5 It was also observed that no work was started on RHS despite availability of work front.

2.6 The pre-cast sections of culverts were found on the main carriage of road side at many locations. The same is safety hazard to the road users. Placing of these culvert sections in place needs to be expedited.

2.7 Utility boxes wherever are casted/ pre cast drain placed left open from top side which is a safety hazard to road users. As such, casting of top slab for the same needs to be expedited.

2.8 There are approx. 09 nos. dumping sites available with the contractor that have been identified in coordination with forest department, schools, CCI, Panchayat, local people etc. Moreover, muck generation due to cutting is found to be much higher than the quantity estimated by the Contractor. In the spirit of the project being on the concept of Green Technology, the designs are required to be finalized for less muck generation and utilization of maximum cut material in the construction only. Adherence towards this may be ensured.

2.8 Moreover, there is sufficient evidence in letter no. MoRTH PIU-P.S./Civil Works/Pkg I/2020-21/305 dated 06.04.2021, letter no. MoRTH PIU-P.S./Civil Works/Pkg I/2020-21/378 dated 30.04.2021, letter no. MoRTH PIU-P.S./Civil Works/Pkg I/2020-21/394 dated 07.05.2021 and other records related to damaging the highway prior to hand over, failure to protect site from encroachment/ hindrance after handover etc. to illustrate non-fulfilment of contractual obligations by the Contractor.



(259)

from pre page:

In light of the established facts indicated at para 2 above, contractual obligations as per clause no. 3.1.1, 3.1.3, 3.4.1, 8.5, 10.3.1, 10.4, 16.1 are required to be fulfilled by the Contractor expeditiously in letter and spirit. As such, delay/ non achievement of planned progress as per your work programme is not attributable to the Authority given the availability of work front which has been indicated/established several times. Further, this is to inform that delay/ non achievement of planned progress despite availability of work front may attract necessary action as per clause 10.3.2 of signed EPC Contract Agreement.

3. As such, contents mentioned in your letter no. PSH/ABCI/NH707/PD/2021-2022/417 dated 03.02.2022 are most respectfully denied and it is most humbly requested pursuant to clause 3.1.7 (f) to support, cooperate with and facilitate the Authority in implementation and operation in accordance with provisions of signed EPC Contract Agreement.

4. It is once again requested to kindly complete the works expeditiously as per the specification of Contract so as to achieve requisite project progress.

Dated 2.2.2022

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy to:

(i) **Regional Officer (Shimla)**, M/o RT&H, Govt. of India, Shimla, H.P. - for kind information please;

(ii) **Team Leader, Authority's Engineer (NH-707)**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Paonta Sahib, Sirmour, H.P. - with a request to take note and initiate necessary action as per provisions of contract agreements;

(iii) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer (NH-707) - with a request to take note and initiate necessary action as per provisions of contract agreements;

(iv) **Project Coordinator, Authority's Engineer (NH-707)**, M/s L.N. Malviya Infra Projects Pvt. Ltd. - with a request to take note and initiate necessary action as per provisions of contract agreements;

(v) **CMD**, M/s ABCI Infrastructures Pvt. Ltd. - for information please.

26D

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/1092 Dated: 10.05.2022

To,

1) **Team Leader**
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib-173025

2) **Project Manager (Package-II)**
M/s R.G. Buildwell Engineers Ltd.
Kaffota, Sirmaur H.P.-173029

Sub: Rehabilitation/ Up-gradation of Hewna - Ashyari section of NH-707 - **Inspection note reg.**

Sir,

Please find enclosed note for inspection dated 10.05.2022 for necessary compliance.

10-05-2022

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.;*

(ii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.;*

(iii) **Shri Prithwi Raj Acharya, Resident Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Paonta Sahib-173025;*

(iv) **Shri Satya Pal Chauhan, Bridge & Structural Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Paonta Sahib-173025;*

(v) **Shri Pankaj Goel, Senior Pavement Specialist**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Paonta Sahib-173025;*

(vi) **Shri Santosh Kanjoliya, Senior Quality/ Material Expert**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Paonta Sahib-173025.*

(261)

Note for inspection held on 10.05.2022 for Hewna - Ashyari section of NH-707 (Package-II) amongst Contractor (M/s R.G. Buildwell Engineers Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

An inspection was held on 10.05.2022 amongst Contractor, Authority's Engineer and the Authority for Package-II.

2. The details of deliberations/ discussions/ decision taken during the inspection are as under:

2.1 **Muck Utilization:** It was noted that the Contractor was required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

The Authority's Engineer and Contractor was also requested to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

The contractor was further requested to immediately take up bioengineering measures or vegetative cover for slope protection, water channelization and other appropriate measures to ensure the stability thereof in view of approaching monsoon season.

2.2 **Safety Measures:** It was noted that there were several locations such as Km 26+840, Km 28+300, Km 28+900, Km 29+300, Km 30+100, Km 30+650, Km 32+600, Km 33+200, Km 43+600, Km 43+900, Km 46+500 etc. where loose aggregate/ material was lying on road. Further, there were other locations also such as Km 28+200, Km 28+670 etc. where excavation has been done for construction of culvert for a very long time but the same has not been completed yet. As such immediate necessary action in this regard is required. However various safety measures including but not limited to the following were required to be immediately deployed by the Contractor and ensured by the Authority's Engineer:

(i) Barricades (New jersey/ Water Filled)

(ii) Delineation

(iii) Road signages (Diversion, Cautionary, Speed Control etc.)

(iv) Solar blinkers

(v) Any other measures as necessitated as per IRC: SP:55

(vi) There are many potholes from Km 27.000 to 27.300. The carriageway to be kept pothole free and traffic worthy at all times.

(vii) There are various locations on curves such as at about km 43.600 where debris are lying on carriageway. As such, timely removal of debris (generated from hill cutting) to provide safe sight distances to commuters must be ensured by the Contractor at all such locations.

(viii) Further, there are other locations such as Km 33.630 etc. where removal of overhang mass/ loose Boulders from excavated slopes is immediately required to avoid any untoward incident.

(ix) Contractor has installed crusher at Km 32.900. However, the safety measures such as barricading, signages, delineation, traffic management plan as per the recommendation of the Authority's Engineer were not found on site.

10.05.2022

(262)

Note for inspection held on 10.05.2022 for Hewna - Ashyari section of NH-707 (Package-II) amongst Contractor (M/s R.G. Buildwell Engineers Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

(x) It was observed that the shoulder of the carriageway had caved in at Km 34.600 (hair-pin bend location) reducing the width of the existing carriageway. As such, timely rectification of the same needs to be done to provide safe turning radius and sight distances to commuters.

Authority's Engineer was requested to ensure deployment of requisite measures for road safety along with workers' safety without fail.

2.3 **Bridges:** Authority's Engineer informed that the design and drawing of 01 No. Bridge is yet to be submitted by the contractor. The Contractor was requested to expedite the aforesaid submission and the Authority's Engineer was requested to expedite approval thereof on submission.

2.4 **Culverts:** The status of culverts as intimated during the inspection is as under:

Number of segments cast	270 nos
Number of culverts placed	Nil
Retaining wall provided in	Nil
Catch pit provided in	Nil
Apron works provided in	Nil
Parapet Wall provided in	Nil

The Contractor was requested to expedite the completion of culverts in all respect.

2.5 **Drain and Cable Box:** A.E. informed that the work of construction of pre-cast drain is yet to be taken up by the contractor and cable box construction has started. It was emphasized that construction of pre-cast drain needs to be expedited failing the same would have significant consequences in the approaching monsoon season. Further, the Contractor was directed to construct earthen drain in remaining stretch as a precautionary measure with connectivity to catch pits of new/ existing culverts before the approaching monsoon season. The Authority's Engineer was requested to ensure timely compliance of the aforesaid.

2.6 **Preparation of pavement:** The status of pavement works as intimated during the inspection is as under:

Item	Progress Till Date	Commitment by the contractor
CTSB	Nil	Nil
WMM	Nil	Nil
DBM	Nil	Nil
BC	Nil	Nil

Given the road condition, the Contractor was explained that construction of pavement was very urgent because of delay in taking up pavement construction. The Authority's Engineer and the Contractor were requested to do the needful in this regard.

The Authority's Engineer was requested to assess damage to the Highway condition, environmental impact, social impact & impact on health of people residing nearby NH due to aforesaid delay/ inaction.

10.05.2022

263

1067

Note for inspection held on 10.05.2022 for Hewna - Ashyari section of NH-707 (Package-II) amongst Contractor (M/s R.G. Buildwell Engineers Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

264

2.7 **Protection measure for landslide site at Km 27.300:** It was observed that despite several requests of the Authority conveyed vide letter no. MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/689 dated 09.10.2021, MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/757 dated 18.11.2021, MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/889 dated 28.01.2022 and MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/924 dated 11.02.2022, necessary action to provide permanent rectification measures is yet to be taken up. The Authority's Engineer and the Contractor were once again requested to expedite the same in view of public resentment and approaching monsoon season.

2.8 **Slope Protection Measures:** The contractor did not submit the detailed design/ drawings for slope protection measures. The Authority's Engineer and the Contractor were explained that adequate slope protection measures are required to be provided on excavated slopes along with protection structures. Authority's Engineer informed that approx. 1,77,000 sqm. of slope protection measure has been envisaged in signed EPC contract agreement, however, the same is yet to be taken up by the contractor. A.E. and contractor were requested to finalize the design and execute this work at the earliest with due regards to comments/ suggestions of Geological expert/ Geotechnical expert/ Environmental expert/ Horticulture expert.

2.9 **Junction Improvement:** It was discussed that development of merging/ cross roads at intersection is required to be done up to 100 m length along with providing precast RCC box culvert at these locations. The contractor was requested to take up the same accordingly.

2.10 **Preparedness for monsoon season:** The Authority's Engineer and Contractor were requested to ensure measures including but not limited to the following keeping in view approaching monsoon season:

(i) Construction/placing of culverts with catch pit, apron work, retaining structure, parapet wall completed.

(ii) Construction of drain along carriageway.

(iii) Retaining structure work and water channelization in dumping sites.

(iv) Removal of overhang mass/ loose Boulders from excavated slopes.

(v) In case drain/culvert could not be constructed, earthen drain connected to catch pits of the culverts (New or existing) to be provided.

(vi) Providing slope protection measures on excavated slopes as per the provisions of EPC contract agreement with due regards to geological, geotechnical and other technical considerations along with applicable specifications/ guidelines.

2.11 In addition to ensuring compliance of aforesaid directions, the Authority's Engineer was requested to assess damage to the Highway infrastructure, environmental impact, social impact & damage to adjoining property outside NH ROW occurred/ likely to occur due to delay or not providing drains, catch pit, apron work, retaining wall on culverts, protection measures at dumping site, slope protection measures on excavated slopes.

*****

10.05.2022

(264)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg III/2020-21/1091 Dated: 11.05.2022

To,

1) Team Leader
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib-173025, H.P.

2) Project Manager (Package-III)
Ashyari - Sri Kyari section of NH-707
M/s HES Infra Pvt. Ltd.
Shillai, Sirmour, Himachal Pradesh

Sub: Rehabilitation/ Up-gradation of Sri Kyari - Gumma section of NH-707 - Inspection note reg.

Sir,

Please find enclosed note for inspection dated 11.05.2022 for necessary compliance.

11.05.2022

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for information and necessary action to:

(i) CMD, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.*;

(ii) Project Coordinator, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.*;

(iii) Shri Himanshu Shekhar, Resident Engineer, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(iv) Shri Mohd. Salauddin, Bridge & Structural Engineer, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(v) Shri Shekhar Kumar Singh, Senior Pavement Specialist, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(vi) Shri MS Khan, Senior Quality/ Material Expert, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(vii) Shri Bikas Saha, Road Safety Expert, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*.

(265)

Note for inspection held on 11.05.2022 for Ashyari - Shri Kyari section of NH-707 (Package-III) amongst Contractor (M/s HES Infra Pvt. Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

An inspection was held on 11.05.2022 amongst Contractor, Authority's Engineer and the Authority for Package-IV/III.

2. The details of deliberations/discussions/decision taken during the inspection are as under:

2.1 **Muck Utilization:** It was noted that the Contractor was required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

The Authority's Engineer and Contractor were also requested to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

The contractor was further requested to immediately take up bioengineering measures or vegetative cover for slope protection, water channelization and other appropriate measures to ensure the stability thereof in view of approaching monsoon season.

2.2 **Safety Measures:** It was noted that Hill Cutting in approximately 12 km length has been completed by the contractor. However various safety measures including but not limited to the following were required to be immediately deployed by the Contractor and ensured by the Authority's Engineer:

(i) Barricades (New Jersey/Water Filled)
(ii) Delineation
(iii) Road signages (Diversion, Cautionary, Speed Control etc.)
(iv) Solar blinkers
(v) Any other measures as necessitated as per IRC: SP:55
(vi) The carriage to be kept pothole free and traffic worthy at all times.
(vii) Timely removal of debris (generated from hill cutting) to provide safe sight distances to commuters must be ensured by the Contractor at all such locations.

Authority's Engineer was requested to ensure deployment of requisite measures for road safety along with workers' safety without fail.

2.3 **Bridges:** The status of bridges as intimated during the inspection is as under:

Total number of new bridges	05 nos.
Approval conveyed by A.E.	04 nos.
Construction started	02 nos. (Km 52.600 and Km 56.000)
Construction to be started	02 nos. (by 18.05.2022)

The contractor assured to complete 02 nos. bridges by June, 2022. Design/ drawing for remaining 01 no. bridge to be submitted by contractor by 02.06.2022.

2.4 **Culverts:** The status of culverts as intimated during the inspection is as under:

Number of segments cast	47 nos.
Number of culverts placed	Nil
Retaining wall provided in	Nil
Catch pit provided in	Nil
Apron works provided in	Nil
Parapet Wall provided in	Nil

11.05.2022

Note for inspection held on 11.05.2022 for Ashyari - Shri Kyari section of NH-707 (Package-III) amongst Contractor (M/s HES Infra Pvt. Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

The Contractor assured at least 30 nos. culverts would be completed in all respect by June, 2022.

2.5 **Drain and Cable Box:** A.E. informed that the work of construction of pre-cast drain is yet to be taken up by the contractor and the cable box work has been started. It was emphasized that construction of pre-cast drain needs to be expedited failing the same would have significant consequences in the approaching monsoon season. The Contractor assured to complete at least 7 km length each of pre-cast drain and cable box by June, 2022. Further, the Contractor was directed to construct earthen drain in remaining stretch as a precautionary measure with connectivity to catch pits of new/ existing culverts before the approaching monsoon season. The Authority's Engineer was requested to ensure timely compliance of the aforesaid.

2.6 **Preparation of pavement:** The status of pavement works as intimated during the inspection is as under:

Item	Progress Till Date	Commitment by the contractor till June, 2022
CTSB	Nil	05 Km
WMM	Nil	05 Km
DBM	Nil	Nil
BC	Nil	Nil

The Authority's Engineer was requested to ensure timely achievement of the aforesaid target.

2.7 **Slope Protection Measures:** A.E. informed that approx. 1,90,000 sqm. of slope protection measure has been envisaged in signed EPC contract agreement, however, the same is yet to be taken up by the contractor. The Contractor informed that mat for inter-link chain mesh is being procured and the work on the same would commence by 15.05.2022. A.E. and contractor were requested to execute this work at the earliest with due regards to comments/ suggestions of Geological expert/ Geotechnical expert/ Environmental expert/ Horticulture expert.

2.8 **Junction Improvement:** It was discussed that development of merging/ cross roads at intersection is required to be done up to 100 m length along with providing precast RCC box culvert at these locations. The contractor was requested to take up the same accordingly.

2.9 **Preparedness for monsoon season:** The Authority's Engineer and Contractor were requested to ensure measures including but not limited to the following keeping in view approaching monsoon season:

(i) Construction/placing of culverts with catch pit, apron work, retaining structure, parapet wall completed.

(ii) Construction of drain along carriageway.

(iii) Retaining structure work and water channelization in dumping sites.

(iv) Removal of overhang mass/ loose Boulders from excavated slopes.

(v) In case drain/culvert could not be constructed, earthen drain connected to catch pits of the culverts (New or existing) to be provided.

(vi) It was observed that Valley side Gabion wall at Km 72.800 had collapsed. Authority's Engineer and the Contractor were requested to rectify the same and find out the reasons to ascertain necessary corrective action that may be taken so that the same is not repeated.

11.05.2022

(vii) Providing slope protection measures on excavated slopes/ protection structures from Km 67.000 to Km 75.000 (including but not limited to Km 74.690, Km 74.420, Km 72.950, Km 74.180, Km 73.220, Km 67.100 etc.) as per the provisions of EPC contract agreement with due regards to geological, geotechnical and other technical considerations along with applicable specifications/ guidelines.

2.10 In addition to ensuring compliance of aforesaid directions, the Authority's Engineer was requested to assess damage to the Highway infrastructure, environmental impact, social impact & damage to adjoining property outside NH ROW occurred/ likely to occur due to delay or not providing drains, catch pit, apron work, retaining wall on culverts, protection measures at dumping site, slope protection measures on excavated slopes.

*****

11.05.2022

(268)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg IV/2020-21/1052 Dated: 11.05.2022

To,

1) **Team Leader**
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib-173025

2) **Project Manager (Package-IV)**
Sri Kyari - Gumma section of NH-707
M/s PRL-DCC (JV)
Meenus, Himachal Pradesh

Sub: Rehabilitation/ Up-gradation of Sri Kyari - Gumma section of NH-707 - **Inspection note reg.**

Sir,

Please find enclosed note for inspection dated 11.05.2022 for necessary compliance.

11-05-2022

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.*;

(ii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.*;

(iii) **Shri Himanshu Shekhar, Resident Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(iv) **Shri Mohd. Salauddin, Bridge & Structural Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(v) **Shri Shekhar Kumar Singh, Senior Pavement Specialist**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(vi) **Shri MS Khan, Senior Quality/ Material Expert**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*;

(vii) **Shri Bikas Saha, Road Safety Expert**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027*.

(269)

Note for inspection held on 11.05.2022 for Shri Kyari - Gumma section of NH-707 (Package-IV) amongst Contractor (M/s PRL Projects & Infrastructure Ltd.-Dhatarwal Construction Company (JV) Pvt. Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

An inspection was held on 11.05.2022 amongst Contractor, Authority's Engineer and the Authority for Package-IV.

2. The details of deliberations/discussions/decision taken during the inspection are as under:

2.1 **Muck Utilization:** It was noted that the Contractor was required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

The Authority's Engineer and Contractor was also requested to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

The contractor was further requested to immediately take up bioengineering measures or vegetative cover for slope protection, water channelization and other appropriate measures to ensure the stability thereof in view of approaching monsoon season.

2.2 **Safety Measures:** It was noted that Hill Cutting in approximately 17 km length has been completed by the contractor. However various safety measures including but not limited to the following were required to be immediately deployed by the Contractor and ensured by the Authority's Engineer:

(i) Barricades (New Jersey/Water Filled)

(ii) Delineation

(iii) Road signages (Diversion, Cautionary, Speed Control etc.)

(iv) Solar blinkers

(v) Any other measures as necessitated as per IRC: SP:55

(vi) The carriage to be kept pothole free and traffic worthy at all times.

(vii) There are various locations on curves such as at km 87.100 where debris are lying on carriageway. As such, timely removal of debris (generated from hill cutting) to provide safe sight distances to commuters must be ensured by the Contractor at all such locations.

(viii) Further, there are other locations such as Km 92.300, Km 91.900, Km 91.500, Km 91.200 etc. where removal of overhang mass/ loose Boulders from excavated slopes is immediately required to avoid any untoward incident.

Authority's Engineer was requested to ensure deployment of requisite measures for road safety along with workers' safety without fail.

2.3 **Bridges:** A.E. informed that the design and drawing of 2 nos. bridges have been submitted by the contractor and approval for the same will be conveyed by 18.05.2022 and for 1 No. Bridge the design is yet to be submitted by the contractor. A.E. and contractor were requested to expedite the process of finalizing the design of the structure at the earliest.

11.05.2022

2.4 **Culverts:** The status of culverts as intimated during the inspection is as under:

Number of segments cast	365 nos.
Number of culverts placed	36 nos.
Retaining wall provided in	09 nos.
Catch pit provided in	Nil.
Apron works provided in	Nil.
Parapet Wall provided in	01 nos.

The Contractor assured at least 60 nos. culverts would be completed in all respect by 15th June, 2022.

2.5 **Drain and Cable Box:** A.E. informed that the work of construction of pre-cast drain is yet to be taken up by the contractor and the cable box work has been started. It was emphasized that construction of pre-cast drain needs to be expedited failing the same would have significant consequences in the approaching monsoon season. Contractor informed that decision of type and method of construction of drain is to be taken up at higher level in M/s PRL-DCC (JV) Pvt. Ltd. The contractor was apprised that all the specification pertaining to method of construction and type of material to be used is already laid down in the EPC contract agreement signed between Govt. of India and M/s PRL-DCC (JV) Pvt. Ltd and as such the works may be carried accordingly without any further delay. The Contractor assured to complete at least 5 km length each of pre-cast drain and cable box by 15th June, 2022. Further, the Contractor was directed to construct earthen drain in remaining stretch as a precautionary measure with connectivity to catch pits of new/ existing culverts before the approaching monsoon season. The Authority's Engineer was requested to ensure timely compliance of the aforesaid.

2.6 **Preparation of pavement:** The status of pavement works as intimated during the inspection is as under:

Item	Progress Till Date	Commitment by the contractor till 15.06.2022
CTSB	4 Km	10 Km
WMM	Nil	10 Km
DBM	Nil	05 Km
BC	Nil	Nil

The Authority's Engineer was requested to ensure timely achievement of the aforesaid target.

2.7 **Slope Protection Measures:** A.E. informed that approx. 1,60,000 sqm. of slope protection measure has been envisaged in signed EPC contract agreement, however, the same is yet to be taken up by the contractor. The Contractor informed that mat for inter-link chain mesh is being procured and the work on the same would commence by 18.05.2022. A.E. and contractor were requested to execute this work at the earliest with due regards to comments/ suggestions of Geological expert/ Geotechnical expert/ Environmental expert/ Horticulture expert.

11.05.2022

Note for inspection held on 11.05.2022 for Shri Kyari - Gumma section of NH-707 (Package-IV) amongst Contractor (M/s PRL Projects & Infrastructure Ltd.-Dhatarwal Construction Company (JV) Pvt. Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority

2.8 **Junction Improvement:** It was discussed that development of merging/ cross roads at intersection is required to be done up to 100 m length along with providing precast RCC box culvert at these locations. The contractor was requested to take up the same accordingly.

2.9 **Report on accident:** The Authority's Engineer and the contractor were requested to intimate latest status of compensation to families affected by accidents dated 17.01.2022 and 27.03.2022.

2.10 **Preparedness for monsoon season:** The Authority's Engineer and Contractor were requested to ensure measures including but not limited to the following keeping in view approaching monsoon season:

(i) Construction/placing of culverts with catch pit, apron work, retaining structure, parapet wall completed.

(ii) Construction of drain along carriageway.

(iii) Retaining structure work and water channelization in dumping sites.

(iv) Removal of overhang mass/ loose Boulders from excavated slopes.

(v) In case drain/culvert could not be constructed, earthen drain connected to catch pits of the culverts (New or existing) to be provided.

(vi) It was observed that Breast wall at Km 77.300 had collapsed. Authority's Engineer and the Contractor were requested to rectify the same and find out the reasons to ascertain necessary corrective action that may be taken so that the same is not repeated.

(vii) Providing slope protection measures on excavated slopes as per the provisions of EPC contract agreement with due regards to geological, geotechnical and other technical considerations along with applicable specifications/ guidelines.

2.11 In addition to ensuring compliance of aforesaid directions, the Authority's Engineer was requested to assess damage to the Highway infrastructure, environmental impact, social impact & damage to adjoining property outside NH ROW occurred/ likely to occur due to delay or not providing drains, catch pit, apron work, retaining wall on culverts, protection measures at dumping site, slope protection measures on excavated slopes.

*****

(272)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./C.W./P-V/2021-22/1033 Dated: 11.05.2022

To,

1) Team Leader
Authority's Engineer (NH-707)
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib-173025

2) Project Manager (Package-V)
M/s Shivalik Buildtech Pvt. Ltd.,
Bandur, Nerwa, Shimla Himachal Pradesh

Sub: Rehabilitation/ upgradation of Paonta Sahib - Hewna section of NH-707- **Inspection note reg.**

Sir,

Please find enclosed note for inspection dated 11.05.2022 for necessary compliance.

11.05.2022

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.;*

(ii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.;*

(iii) **Shri Himanshu Shekhar, Resident Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027;*

(iv) **Shri Mohd. Salauddin, Bridge & Structural Engineer**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027;*

(v) **Shri Shekhar Kumar Singh, Senior Pavement Specialist**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027;*

(vi) **Shri MS Khan, Senior Quality/ Material Expert**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027;*

(vii) **Shri Bikas Saha, Road Safety Expert**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., *Shillai-173027.*

(273)

Note for Inspection held on 11.05.2022 for Gumma-Fediz section of NH-707 (Package-V) amongst Contractor (M/s Shivalik Buildtech Pvt. Ltd.), Authority's Engineer (M/s L.N. Malviya Infra Projects Pvt. Ltd.) and the Authority.

An Inspection was held on 11.05.2022 amongst the contractor, Authority's Engineer and the Authority for Package-V.

2. The details of deliberations/discussions/decision taken during the inspection are as under:

2.1 **Muck Utilization:** It was noted that the Contractor was required to submit detailed plan for development of retaining structure as well as slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection at muck utilization sites.

2.2 **Safety measures:** It was noted that Hill Cutting in approximately 1.5 km length had been taken up by the contractor. However various safety measures including but not limited to the following were required to be immediately deployed by the Contractor and ensured by the Authority's Engineer:

(i) Barricades (New jersey/Water Filled)
(ii) Delineation
(iii) Road signages (Diversion, Cautionary, Speed Control etc.)
(iv) Solar blinkers
(v) Any other measures as necessitated as per IRC: SP:55
(vi) The carriage to be kept pothole free and traffic worthy at all times.
(vii) Timely removal of debris (generated from hill cutting) to provide safe sight distances to commuters.

Authority's Engineer was requested to ensure deployment of requisite measures for road safety along with workers' safety without fail given 06 nos. accident prone spots identified on project stretch.

2.3 **Fulfilment of contractual obligations:** The Contractor was requested to expedite finalization of work programme, C-ESMP, MSIP, design & drawings for protection work, slope protection, drain, culverts, videography etc. Authority's Engineer was requested to monitor the progress and convey requisite approvals (on submission) without any delays.

2.4 **Preparedness for monsoon season:** The Authority's Engineer and Contractor were requested to ensure measures including but not limited to the following keeping in view approaching monsoon season:

(i) Construction/placing of culverts with catchpit, apron work, retaining structure, parapet wall completed.
(ii) Construction of drain along carriageway.
(iii) Retaining structure work and water channelization in dumping sites.
(iv) Removal of overhang mass/ loose Boulders from excavated slopes.
(v) In case drain/culvert could not be constructed, earthen drain connected to catchpits of the culverts (New or existing) to be provided.
(vi) Providing slope protection measures on excavated slopes as per the provisions of EPC contract agreement with due regards to geological, geotechnical and other technical considerations along with applicable specifications/ guidelines.

*****

11.05.2022

(274)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No. 10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/ (5 1) Dated: 17.08.2022

To,

(i) **Project Manager** (Hewna - Ashyari section, NH-707), M/s R.G. Buildwell Engineers Ltd., Kaffota, Sirmaur H.P.-173029

(ii) **Team Leader,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ Up-gradation of Hewna - Ashyari section of NH-707 (Package II) in the State of Himachal Pradesh **muck disposal site stabilization reg.**

Sir,

It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2. Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

3. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

4. As such, action taken report incorporating chainage wise details vis-à-vis the aforesaid may be submitted to this office without any delay.

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

(275)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour-173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg III/2020-21/ Dated: 17.08.2022

To,

(i) **Project Manager** (Ashyari - Sri Kyari section of NH-707), M/s HES Infra Pvt. Ltd., Shillai, Sirmour, Himachal Pradesh

(ii) **Team Leader,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ upgradation of Ashyari - Shri Kyari section of NH-707 in the State of Himachal Pradesh - **muck disposal site stabilization reg.**

Sir,

It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2. Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

3. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

4. As such, action taken report incorporating chainage wise details vis-à-vis the aforesaid may be submitted to this office without any delay.

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

276

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg IV/2020-21/ Dated: 17.08.2022

To,

(i) **Project Manager** (Sri Kyari - Gumma section, NH-707), M/s PRL-DCC (JV) Pvt. Ltd., Meenus, Himachal Pradesh

(ii) **Team Leader**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ upgradation of Shri Kyari - Gumma section of NH-707 in the State of Himachal Pradesh - **muck disposal site stabilization reg.**

Sir,

It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2. Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

3. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

4. As such, action taken report incorporating chainage wise details vis-a-vis the aforesaid may be submitted to this office without any delay.

17.08.2022

Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

(277)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./C.W./P-V/2021-22/ Dated: 17.08.2022

To,

(i) **Project Manager** (Gumma Fediz section, NH-707), M/s Shivalik Buildtech Pvt. Ltd., Bandur, Nerwa, Shimla Himachal Pradesh

(ii) **Team Leader**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ Up-gradation of Gumma Fediz section of NH-707 (Package V) in the State of Himachal Pradesh **muck disposal site stabilization reg.**

Sir,

It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2. Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

3. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

4. As such, action taken report incorporating chainage wise details vis-a-vis the aforesaid may be submitted to this office without any delay.

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

278

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/ [illegible] Dated: 07.09.2022

To,

(i) **Project Manager** (Hewna - Ashyari section, NH-707), M/s R.G. Buildwell Engineers Ltd., Kaffota, Sirmaur H.P.-173029

(ii) **Team Leader,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ Up-gradation of Hewna - Ashyari section of NH-707 (Package-II) in the State of Himachal Pradesh **muck disposal site stabilization reg.**

Sir,

This is in continuation to this office's letter no. MoRTH PIU-P.S./Civil Works/Pkg II/2020-21/1371 dated 17.08.2022.

2. In this regard, following facts are hereby reiterated:

2.1 It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2.2 Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

2.3 Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. As such, action taken report incorporating chainage wise details vis-à-vis the aforesaid may be submitted to this office by 09.09.2022.

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla 171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

279

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg III/2020-21/ 1445 Dated: 07.09.2022

To,

(i) **Project Manager** (Ashyari - Sri Kyari section of NH-707), M/s HES Infra Pvt. Ltd., Shillai, Sirmour, Himachal Pradesh

(ii) **Team Leader**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ upgradation of Ashyari - Shri Kyari section of NH-707 in the State of Himachal Pradesh - **muck disposal site stabilization reg.**

Sir,

This is in continuation to this office's letter no. MoRTH PIU-P.S./Civil Works/Pkg III/2020-21/1372 dated 17.08.2022.

2. In this regard, following facts are hereby reiterated:

2.1 It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2.2 Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

2.3 Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. As such, action taken report incorporating chainage wise details vis-à-vis the aforesaid may be submitted to this office by 09.09.2022.

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU-Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

280

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg IV/2020-21/ [illegible] Dated: 07.09.2022

To,

(i) **Project Manager** (Sri Kyari - Gumma section, NH-707), M/s PRL-DCC (JV) Pvt. Ltd., Meenus, Himachal Pradesh

(ii) **Team Leader,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ upgradation of Shri Kyari - Gumma section of NH-707 in the State of Himachal Pradesh - **muck disposal site stabilization reg.**

Sir,

This is in continuation to this office's letter no. MoRTH PIU-P.S./Civil Works/Pkg IV/2020-21/1373 dated 17.08.2022.

2. In this regard, following facts are hereby reiterated:

2.1 It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2.2 Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

2.3 Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. As such, action taken report incorporating chainage wise details vis-à-vis the aforesaid may be submitted to this office by 09.09.2022.

07-09-2022

Project Director, M/o RT&H
PIU Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

281

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./C.W./P-V/2021-22/1413 Dated: 07.09.2022

To,

(i) **Project Manager** (Gumma - Fediz section, NH-707), M/s Shivalik Buildtech Pvt. Ltd., Bandur, Nerwa, Shimla Himachal Pradesh

(ii) **Team Leader,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

Sub: Rehabilitation/ Up-gradation of Gumma - Fediz section of NH-707 (Package V) in the State of Himachal Pradesh **muck disposal site stabilization reg.**

Sir,

This is in continuation to this office's letter no. MoRTH PIU-P.S./C.W./P-V/2021-22/1374 dated 17.08.2022.

2. In this regard, following facts are hereby reiterated:

2.1 It is required to submit detailed plan for slope protection measure and water channelization along with methodology incorporating comments/ suggestions of Environmental/ Horticulture expert of Authority's Engineer regarding Bioengineering measures or vegetative cover for slope protection and details of protection works provided at muck utilization sites till date.

2.2 Further, it is required to provide details related to muck disposal like volume of excavated material generated, volume of excavated material utilized, volume of waste material to be disposed, number of muck disposal sites.

2.3 Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. As such, action taken report incorporating chainage wise details vis-a-vis the aforesaid may be submitted to this office by 09.09.2022.

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **CMD/ Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd.

282

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No 10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Civil Works/Pkg IV/2020-21/ 1755 Dated: 27.12.2022

To,

1) **Authority's Engineer (NH-707)**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Paonta Sahib

2) **Authorized Signatory (Package-IV)**, Sri Kyari - Gumma section, NH-707, M/s PRL-DCC (JV) Pvt. Ltd., Meerut, U.P.

Sub: Rehabilitation/ upgradation of Shri Kyari - Gumma section of NH-707 in the State of Himachal Pradesh - **minutes of meeting held on 23.12.2022 regarding measures to be taken as per site requirement.**

Sir,

Please find enclosed herewith minutes of meeting dated 23.12.2022 regarding subject matter for immediate necessary compliance.

Enclosures: As above.

27.12.22

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for information and necessary action to:

(i) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal 462011, M.P.*;

(ii) **Authorized Signatory**, M/s PRL-DCC (JV) Pvt. Ltd.;

283

A meeting was held on 23.12.2022 at M/o RT&H PIU Paonta Sahib regarding measures to be taken as per site requirement in Package IV i.e. Sri Kyari Gumma section of NH-707 in the State of Himachal Pradesh amongst the Contractor, Authority's Engineer and M/o RT&H PIU Officials.

2. The list of participants is attached at **annexure**.

3. The following issues were discussed during the meeting:

3.1 **Modified Thrie Beam Crash Barrier:**

A. As per signed EPC Contract agreement, modified thrie beam crash barrier has been envisaged in length 10.143 km and whereas parapet wall has been provided in 9.668 km.

B. As per hill road manual IRC:SP:48, parapet walls are required on valley side for defining the edge of road and for safety of traffic.

C. However, as per IRC:119 2015, metal beam crash barrier has been suggested as good option for safety barriers on hill roads.

D. Moreover, as per M/o RT&H's report (June, 2016) on installation of crash barriers on National Highways in hilly terrain, modified thrie beam crash barrier has been considered most appropriate and has been recommended for installation.

E. Therefore, requirement of modified thrie beam crash barrier length envisaged for Sri Kyari – Gumma section of NH-707 may have to be reviewed with due regards to site requirement vis-à-vis terrain, fatal accidents, radii on curves, sight distances etc. The Contractor and Authority's Engineer were requested to take necessary action in this regard on immediate basis in order to ensure submission of detailed report including proposed measure at the earliest. Further, the extant provision vis-à-vis modified thrie beam crash barrier may be executed without any delay.

3.2 **Retaining structures:**

The Contractor apprised that there may be requirement of providing retaining structure on hill side/ valley side at some locations. The Contractor and Authority's Engineer were requested to review the requirement of retaining structures with due regards to extant contractual provisions and geological/ geotechnical assessment.

3.3 **Slope protection measures, junction improvement, dumping site protection work etc.:**

The requirement of slope protection measures, junction improvement/ development, dumping site protection works etc. may have to be reviewed and reconciled with due regards to extant contractual provisions and geological/ geotechnical assessment.

4. The meeting ended with a vote of thanks.

*****

284

Annexure

Attendance Sheet

(i)	Shri Prithvi Raj Acharya	Resident Engineer, M/s L.N. Malviya Infra Projects Pvt. Ltd.
(ii)	Shri Murugadoss T	Senior Geologist, M/s L.N. Malviya Infra Projects Pvt. Ltd.
(iii)	Shri S. Umamaheshwara Rao	Senior Geotechnical Expert, M/s L.N. Malviya Infra Projects Pvt. Ltd.
(iv)	Shri Narinder	M/s PRL DCC (JV) Pvt. Ltd.
(v)	Shri Vivek Panchal	Project Director, M/o RT&H PIU Paonta Sahib
(vi)	Shri Ahiu Jain	Assistant Executive Engineer, M/o RT&H PIU Paonta Sahib

285

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2481 Dated: 04.08.2023

To,

(i) **Authorized Signatory**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager**, M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iii) **Authorized Signatory**, M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager**, M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyan section of NH-707);
(v) **Project Manager**, M/s HES Infra Pvt. Ltd. (Package - III, Ashyan – Sri Kyari section of NH-707);
(vi) **Authorized Signatory**, M/s PRL – DCC (JV) (Package - IV, Sri Kyari - Gumma section of NH-707);
(vii) **Project Manager**, M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707)

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to various communications regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is requested to ensure compliance with the aforementioned direction, making sure that no muck is disposed of at any unauthorized location.

04.08.2023

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU - Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P;*

(ii) **Authorized Signatory** [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.;*

(iii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

(286)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2527 **Dated: 19.08.2023**

To,

(i) **Authorized Signatory,** M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager,** M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iii) **Authorized Signatory,** M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager,** M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);
(v) **Project Manager,** M/s HES Infra Pvt. Ltd. (Package - III, Ashyari – Sri Kyari section of NH-707);
(vi) **Authorized Signatory,** M/s PRL – DCC (JV) (Package - IV, Sri Kyari - Gumma section of NH-707);
(vii) **Project Manager,** M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707).

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to various communications regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is requested to ensure compliance with the aforementioned direction, making sure that no muck is disposed of at any unauthorized location.

19.08.2023

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU - Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for information and necessary action to:

(i) **CMD,** M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P;*

(ii) **Authorized Signatory** [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.;*

(iii) **Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

(287)

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2546 Dated: 26.08.2023

To,

(i) **Authorized Signatory**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager**, M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707)
(iii) **Authorized Signatory**, M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager**, M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);
(v) **Project Manager**, M/s HES Infra Pvt. Ltd. (Package - III, Ashyari – Sri Kyari section of NH-707);
(vi) **Authorized Signatory**, M/s PRL – DCC (JV) (Package - IV, Sri Kyari - Gumma section of NH-707)
(vii) **Project Manager**, M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707)

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2481 dated 04.08.2023 and letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2527 dated 19.08.2023 regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is once again requested to ensure compliance with the aforementioned direction and M/o RT&H specifications, making sure that no muck is disposed of at any unauthorized location.

26.08.2023

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P;*

(ii) **Authorized Signatory** [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.;*

(iii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

288

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2561 Dated: 02.09.2023

To,

(i) **Authorized Signatory**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager**, M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iii) **Authorized Signatory**, M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager**, M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);
(v) **Project Manager**, M/s HES Infra Pvt. Ltd. (Package - III, Ashyari – Sri Kyari section of NH-707);
(vi) **Authorized Signatory**, M/s PRL – DCC (JV) (Package - IV, Sri Kyari - Gumma section of NH-707);
(vii) **Project Manager**, M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707).

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2481 dated 04.08.2023, letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2527 dated 19.08.2023 and letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2546 dated 26.08.2023 regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is once again requested to ensure compliance with the aforementioned direction and M/o RT&H specifications, making sure that no muck is disposed of at any unauthorized location.

02-09-2023

Assistant Executive Engineer
for Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

289

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P;*

(ii) **Authorized Signatory** [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.;*

(iii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

02.09.2023

300

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2596 **Dated: 09.09.2023**

To,

(i) **Authorized Signatory,** M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager,** M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iii) **Authorized Signatory,** M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager,** M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);
(v) **Project Manager,** M/s HES Infra Pvt. Ltd. (Package - III, Ashyari – Sri Kyari section of NH-707);
(vi) **Authorized Signatory,** M/s PRL – DCC (JV) (Package - IV, Sri Kyari - Gumma section of NH-707);
(vii) **Project Manager,** M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707).

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2481 dated 04.08.2023, letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2527 dated 19.08.2023, letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2546 dated 26.08.2023 and letter no. MoRTH PIU-P.S./Misc./2021-22/Vol.II/2561 dated 02.09.2023 regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is once again requested to ensure compliance with the aforementioned direction and M/o RT&H specifications, making sure that no muck is disposed of at any unauthorized location.

09.09.2023

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for kind information to:

(I) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

(301)

Copy for information and necessary action to:

(i) CMD, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.*;

(ii) Authorized Signatory [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.*;

(iii) Project Coordinator, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

302

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./Misc./2021-22/Vol.II/2634 Dated: 25.09.2023

To,

(i) **Authorized Signatory,** M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer Paonta Sahib;
(ii) **Project Manager,** M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iii) **Authorized Signatory,** M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib – Hewna section of NH-707);
(iv) **Project Manager,** M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);
(v) **Project Manager,** M/s HES Infra Pvt. Ltd. (Package - III, Ashyari – Sri Kyari section of NH-707);
(vi) **M/s PRL – DCC (JV)** (Package - IV, Sri Kyari - Gumma section of NH-707);
(vii) **Project Manager,** M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707).

Sub: Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section of NH-707 in the State of Himachal Pradesh - **muck disposal reg.**

Sir,

This is in continuation to various communications regarding muck disposal locations. In this regard, it is once again requested to ensure necessary action for providing appropriate protection measures at the muck utilization locations. It is further requested to ensure that no unauthorized dumping is done and necessary action as per the signed EPC contract agreement vis-à-vis taking approval from appropriate competent authority/ body/ concerned land owner prior to taking up any work have been completed.

2. Moreover, bioengineering measures/ vegetative cover for slope protection, water channelization and other appropriate measures for stability of muck utilization sites have to be ensured.

3. Authority's Engineer is requested to ensure compliance with the aforementioned direction, making sure that no muck is disposed of at any unauthorized location.

25.09.2023

Assistant Executive Engineer
for Project Director, M/o RT&H
PIU - Paonta Sahib

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh),** Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for information and necessary action to:

(i) **CMD,** M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, *10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P;*

(ii) **Authorized Signatory** [Kind attention: Shri S.N. Malviya], Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., *Bhopal-462011, M.P.;*

(iii) **Project Coordinator,** Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd., *Bhopal-462011, M.P.*

303

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./A.E./2020-21/Vol. III/2635 **Dated: 25.09.2023**

To,

(i) **Authorized Signatory, Authority's Engineer NH-707**
M/s L.N. Malviya Infra Projects Pvt. Ltd.
(10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.)

(ii) **Authorized Signatory, Authority's Engineer NH-707**
M/s L.N. Malviya Infra Projects Pvt. Ltd.
(House no. 202/2, Ward no. 4, Durga Colony, Rajban road, Paonta Sahib, H.P.-173025)

Sub: Consultancy services of Authority's Engineer for "Rehabilitation/ Up-gradation of Paonta Sahib - Gumma - Fediz section (Km 0.000 to Km 103.550) of NH-707 in the State of Himachal Pradesh on EPC mode" reg.

Sir,

Necessary directions have been imparted in various meetings and inspections conducted by the Authority regarding slope protection measures; however, same have not been complied with till date.

2. It is pertinent to mention here that various quantities of slope protection measures such as coco fibre/ jute erosion control blanket with shrub/ grass plantation, hydroseeding, interlink chain mesh grass strips, shotcrete crib wall with vegetation, slope protection at debris disposal site, hedge brush layer, bamboo plantation, Geocell with hydroseeding, bio engineering measures etc. have been envisaged as per provisions of the Contract Agreements of respective project packages.

3. Further, it may be noted that as per site project progress, reported by Authority's Engineer, hill cutting have been completed in approximately 90% of total project length (i.e., 103.55 Km); however, progress of aforesaid slope protection measures is disproportionate to the same thereby leading to failure to adhere to agreed C-ESMP as per clause 23.1.1 (e) and default in complying with provision of the Contract Agreement causing material adverse effect on the project or on the Authority as per clause 23.1.1 (r) of respective signed EPC Contract Agreements.

4. As such, Authority's Engineer is once again requested to ensure submission of weekly program and monitor progress of the Contractor vis-à-vis the weekly program. Authority's Engineer is also requested to conduct weekly review and submit report to this office accordingly. Authority's Engineer must ensure necessary action as per applicable provision of signed Contract Agreement in case of any non-compliance by the Contractor.

25.09.2023

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

304

Copy for kind information to:

(i) **Superintending Engineer (EAP)**, Ministry of Road Transport and Highways, Govt. of India, *Ground Floor, Tower-1, Jeevan Bharti Building, 124, Connaught Place, New Delhi-110001;*

(ii) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport and Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

Copy for necessary action to:

(i) **Project Manager**, M/s ABCI Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib - Hewna section of NH-707);

(ii) **Authorized Signatory**, M/s BRN Infrastructures Pvt. Ltd. (Package - I, Paonta Sahib - Hewna section of NH-707);

(iii) **Project Manager**, M/s R G Buildwell Engineers Ltd. (Package - II, Hewna - Ashyari section of NH-707);

(iv) **Project Manager**, M/s HES Infra Pvt. Ltd. (Package - III, Ashyari - Sri Kyari section of NH-707);

(v) **Project Manager**, M/s Shivalik Buildtech Pvt. Ltd. (Package - V, Gumma - Fediz section of NH-707).

25.09.2023

305

Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./C.W./P-V/2021-22/2657 Dated: 30.09.2023

To,

(i) **Authorized Signatory**, Authority's Engineer, NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., Bhopal-462011, M.P.;

(ii) **Authorized Signatory**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Projects Pvt. Ltd., Paonta Sahib, H.P.-173025.

(iii) **Project Manager** (Gumma - Fediz section, NH-707), M/s Shivalik Buildtech Pvt. Ltd., Bandur, Nerwa, Shimla Himachal Pradesh

Sub: Rehabilitation/ upgradation of Gumma - Fediz section of NH-707 in the State of Himachal Pradesh- **inspection note dated 30.09.2023 reg.**

Sir,

Please find enclosed Note for inspection dated 30.09.2023 regarding subject matter.

Enclosure: As above.

Project Director, M/o RT&H
Project Implementation Unit, Paonta Sahib

Copy for information and necessary action to:

(i) **CMD**, M/s L.N. Malviya Infra Projects Pvt. Ltd., Authority's Engineer NH-707, 10, IIIrd Floor, City Centre, Press Complex, MP Nagar, Zone I, Bhopal-462011, M.P.;

(ii) **Project Coordinator**, Authority's Engineer (NH-707), M/s L.N. Malviya Infra Project Pvt. Ltd. Bhopal-462011, M.P.;

Copy for kind information to:

(i) **Regional Officer (Himachal Pradesh)**, Ministry of Road Transport & Highways, Govt. of India, *Room No. 512-515, Nirman Bhawan, Nigham Vihar, Shimla-171009, Himachal Pradesh.*

306

Note for site inspection held on 30.09.2023 on Gumma - Fediz section of NH-707 (Package-5)

An inspection was held on 30.09.2023 amongst Contractor, Authority's Engineer and M/o RT&H Officials, PIU Paonta Sahib.

2. The following were observed during the inspection:

2.1 Slope protection works of Bamboo Plantation, Hydroseeding, Hedge brush layer etc. are required to be expedited.

Moreover, various other works such as slope protection measures and water channelization, landscaping/ tree plantation etc. at dumping sites have not been completed yet.

2.2 Various other works such as road marking, road signage, delineators, traffic LED blinkers, pedestrian facilities, hectometre/ kilometre stones, bus bay/ shelter, traffic calming measures such as rumble strips/ TBM, raised edge line profile marking, road studs, solar lighting, high mast, object marker, hazard markers, junction improvement, overhead sign boards (cantilever/ gantry) etc. had not been executed on site till date.

2.3 The end treatment for metal beam crash barriers is also required to be expedited.

2.4 It was apprised that conducting road safety audit of the project stretch and execution of road safety items as per recommendations made therein are required to be completed prior to completion. However, it was observed that road safety audit had not been conducted till date.

The Authority's Engineer was again requested to get the road safety audit conducted without any delay and finalise various road safety items (including but not limited to mentioned at para 2.2 and 2.3 above) as per provisions of signed EPC Contract Agreement based on road safety audit. The recommendations of road safety audit must reflect in finalization of aforesaid works and executed accordingly.

2.5 Further, development of pedestrian facilities and proper implementation for safety of road users was also emphasized upon. As such, pedestrian count survey may also be conducted to finalise road engineering interventions for pedestrians as per IRC 103:2012, IRC 35, IRC 67, other applicable guidelines and as per provisions of signed EPC Contract Agreement. The same may be got executed accordingly.

2.6 The casting of drain is required to be completed at the earliest.

2.7 The pavement construction is also pending at several locations. **(Photos of some of the locations are attached, Authority's Engineer to firm up remaining details)**

2.8 The work of rest area/ wayside amenity has not been completed yet. It was also observed that way side amenity building has undergone a tilt **(photographs enclosed)**. The same requires to be rectified and the work is required to be completed at the earliest. Following documents are also require to be submitted in this regard:

30.09.2023

307

- Stability Analysis;
- Geological report;
- Geotechnical report;
- Adequacy of design;
- Details of slope protection measures/ retaining structures provided at the location;
- Requisite clarification/ certification as per clause 1.10 of IRC:SP:73-2018.

2.9 Apart from above, the Authority's Engineer was once again requested to furnish the following:

(i) Details of works completed as per signed EPC Contract Agreement and balance work required to be executed as per the agreement including various details in this regard such as chainage, quantity etc. is required to be finalized and submitted without any delay.

(ii) Provision wise and chainage wise comparative statement containing detailed information regarding work executed at site in comparison to Schedule B and Schedule-C in tabular form may also be furnished.

2.10 It was observed that non-standard road signages have been installed at many locations throughout the project stretch. Authority's Engineer and Contractor were requested to ensure that the signages are as per relevant IRC codes only.

2.11 Authority's Engineer and Contractor were requested that rumble strips (painted for better visibility), Road signages (Diversion, Cautionary, Speed Control etc.), Solar blinkers etc. and other applicable speed control measures as per IRC Guidelines are required to be provided at all accident spot locations mentioned in the signed EPC Contract Agreement.

2.12 The height of Head Mast light on Fediz bridge is not as per signed EPC Contract Agreement. As such, Contractor was once again requested to install head mast light as per signed EPC Contract Agreement.

2.13 It was also observed that the work of installation of CCTV cameras, ATMS system, installation of solar panel over buildings (i.e., medical aid center, CCTV operation building, way side amenity, loading unloading platform and other buildings) has not been completed. Contractor was requested to expedite the same.

3. Further, the Authority's Engineer must notify the Contractor about the entire contractual obligation required to be fulfilled/ works required to be executed including but not limited to the aforesaid as per provisions of signed Contract Agreement. Authority's Engineer must ensure timely action in this regard.

Vivek 30.09.2023

Note for site inspection held on 30.09.2023 on Gumma - Fediz section of NH-707 (Package-5)

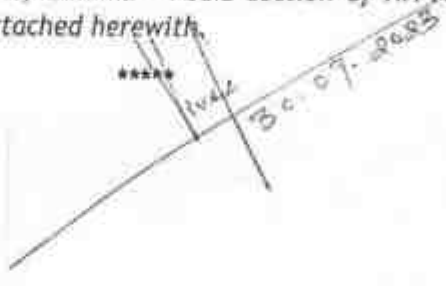
4. Authority's Engineer was also requested to convey the following:

4.1 Timeline by which the submissions regarding design, methodology, source approval or any other submission still required to be made by the Contractor, if any.

4.2 Timeline by which review/ approval vis-à-vis finalization of design, methodology, source approval or any other submission already done by the Contractor but pending with Authority's Engineer.

4.3 Timeline by which the entire scope of work as mentioned in signed EPC Contract Agreement shall be completed in all respect.

Note: Videos of entire stretch i.e., Gumma - Fediz section of NH-707 (indicating project condition as on date) are attached herewith.



Annexure -R9

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: House No. 202/2 Ward No. 4 Durga Colony, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

309

Ref: LNM/MoRTH-PIU/PKG-I to V/2023-24/2851 **Date:09.04.2024**

To,

The Executive Engineer & Project Director,
Ministry of Road Transport & Highways,
PIU – Paonta Sahib, Himachal Pradesh.

Sub.: "Rehabilitation/ Up-gradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib –Gumma Fediz pool Section (Km 0.000 to Km 103.550) of NH-707 (Package I to V) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Muck generated and disposal Details-Reg.**

Dear Sir,

Find the attached of the details of muck generated and muck disposal upto till date of packages 1 to 5.

Package	Muck generated from hill cutting (lakh cum)	Muck generated due to landslide (lakh cum)	Total Muck generated (lakh cum)	Hill cut material utilized in project components (lakh cum)	Balance quantity (lakh cum)	Total number of Muck disposal sites	Total Capacity of Muck disposal sites (lakh cum)	Quantity of material disposed at Muck disposal sites (lakh cum)
Package 1	5	0.5	5.5	2.1	3.4	8	6.2	3.4
Package 2	10.3	1.5	11.8	3	8.8	13	11.0	8.8
Package 3	15.05	1.75	16.8	3	13.8	12	20.3	13.8
Package 4	13.6	0.5	14.1	3.1	11.0	8	11.0	11.0
Package 5	3.1	1	4.1	1.3	2.8	2	3.5	2.8

This is for your kind information
Thanking you assuring our best services

Yours Truly

M/s L. N. Malviya Projects Pvt. Ltd.

S. Packirisamy
(Team Leader)

P.I.U. Paonta Sahib
Ministry of Road Transport & Highways
Government of India
Diary no.- 2893
Date :- 09/04/2024

Copy to: -

1. **The CMD,** M/s L.N. Malviya Infra Projects Pvt. Ltd.- for kind information please
2. **The Project coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd..

310

ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

PSH/ABCI/NH707/TL/2023-2024/1208

Date: 20.02.2024

To,

The Team Leader
L.N Malviya Infra Projects Ltd.
NH-707, Paonta Sahib,
District- Sirmaur,
Himachal Pradesh-173025

Subject: -Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode- (Reg. Details of Muck Utilization)

Dear Sir,

This is to informed that the national highway stretch from Paonta Sahib to Hewna is being upgraded. The projects detail of muck utilization sites as desired are as under: -

Status of Sites of Project Package – I (Paonta Sahib to Hewna)

Sl. No.	Name of Village	Design Chainage (m)	Type of Land	Capacity (Cum)	Material Dumped till Date (Cum)
1	Jwalapur	5+800	Arranged by Contractor	5805	5800
2	Rajban (CCI Colony)	10+200	Arranged by Contractor	70000	68000
3	Sataun	16+600	Arranged by Contractor	8500	8350
4	Sataun - Renuka Ji Road	18+500	Arranged by Contractor	9000	930
5	Sataun Poka Road	19+450	Arranged by Contractor	23000	3500
6	Sataun (Village)	20+200	Arranged by Contractor	180000	58700
7	Chilaun	21+100	Arranged by Contractor	170000	105000
8	Near Hewana	23+050	Arranged by Contractor	150000	87000
			Total	**616305**	**337280**

Note :→ All permission concern Department attached in Annexure-I

311

The muck generated is being utilised in construction of various project components such as Gabion wall, Breast wall, Toe wall, Wearing Coat, Bituminous Base Course, Non-Bituminous Base Course, Sub Base Course, Shoulder and Sub-Grade etc. Further, the muck is also being utilised at aforesaid sites to develop, school playground, community resources etc. with the permission/ consent of concerned landowner/Department. The copy of same is also attached herewith.

Further these sites have been provided with the protection works. The photos in this regard are also attached herewith. Apart from the above, slop protection works have been taken up in Package -1, the photos of which are also attached for kind perusal.

Thanking you and assuring you of our best services always.

Yours faithfully,
For **ABCI Infrastructures Pvt. Ltd.**

PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707 Paonta Sahib, H.P.

(Authorized Signatory)
NH-707
Paonta Sahib, Sirmour
Himachal Pradesh
Email ID: -Paonta.sahib@abciinfra.com

Encl:- Annexure I

312

Status of Dumping Site of PKG - 1

Sl. No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Material Dumped Till Date (Cum)
1	Jwalapur	5+800	Arranged by Contractor	5805	5800
2	Rajban (CCI Colony)	10+200	Arranged by Contractor	70000	68000
3	Sataun	16+600	Arranged by Contractor	8500	8350
4	Sataun - Renuka Ji Road	18+500	Arranged by Contractor	9000	930
5	Sataun Poka Road	19+450	Arranged by Contractor	23000	3500
6	Sataun (Village)	20+200	Arranged by Contractor	180000	58700
7	Chilaun	21+100	Arranged by Contractor	170000	105000
8	Near Hewana	23+050	Arranged by Contractor	150000	87000
			Total	**616305**	**337280**

PROJECT MANAGER (Pkg.-1)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

(312)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, D Block, Adarsh Colony, Ward No. 5, Baridpur, Paonta Sahib
Email: lampsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/108(A) **Date:** 28.06.2021

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/109 dated 26.06.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **5+800 & 16+600** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

(314)

ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

MS CERT
As ISO : 9001 : 2015 Certified Company

PSH/ABCI/NH707/GL/2021-22/109

Date: 26.06.2021

To,
The Divisional Forest Officer,
Paonta Sahib,
Dist. Sirmur, Himachal Pradesh.

Project:Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject:Request for ProvidingLocation forsurplus soil dumping for stabilization regarding.

Ref: 1.LOA no. RW/NH-12014/01/2019/HP/Package-I/EAP dated 11.09.2020
2.Contract Agreement dated 17/03/2021
3.Appointed date: 08.04.2021
4.Morth letter no. MORTH PIU-P.S./Misc./2021-22/437 Dated 01.06.2021
5. PSH/ABCI/NH707/GL/2021-2022/ 98 dated 21.06.2021

Sir,

With reference to the above cited subject, we wish to inform you that as you well aware that we have been awarded the above- mentioned Road Project.

In this regard, this is to please inform your kind self that the road section from km 11+500 to km 25+000 passes through the forest land where the Construction of road involves generation of substantial surplus earth mainly out of hill cutting that is required to be disposed of.

We would like to draw your kind notice that for dumping of surplus excavated materials provision is not there in our Contract Agreement.

In view of the Above, as per our humble request with your good self and discussion held with you at your good office, to provide us the soil stabilization locations for surplus excavated soil.

We appreciate that, considering our humble request with you, accordingly you have done the site visit jointly along with your team for identification of excavated disposal of soil for soil stabilization locations at your Forest Land.

Site Office.: Khasra No.: 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail : paontasahibabci@gmail.com, www.abclinfra.com
Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091
Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abclinfra.com, www.abclinfra.com

315

We have shown the few locations for dumping of soil at km 16+600, 5+800 and km 6+700 during your joint site visit, subject to providing and Construction of Gabion wall to protect the soil at the dumping locations up to the required level before start up the dumping of any materials at the above mention locations and also to facilitate the Dumping locations as a Green Garden for public use as a Green National corridor project.

Therefore, we are hereby submitting our proposal along with the detailed drawings as discussed at your good office, and we request you that kindly accord your approval for disposal of excavated materials at above mentioned locations for stabilization of soil.

This is for your kind information and approval please.

Thanking you and assuring you our best services all the times, we remain.

Yours faithfully,

For ABCI Infrastructures Pvt. Ltd.

ABCI INFRASTRUCTURES PVT. LTD. Project Manager

(Vijay Kumar Hiramath)
Project Manager
Nh-707
Paonta Sahib, Himachal Pradesh
Email ID:-Paonta.sahib@abciinfra.coms

Enclosures: Drawing of Breast wall and Location Maps.

Copy for kind information to-

1. Regional Officer, Ministry of Road Transport and Highways,Shimla, Himachal Pradesh
2. Project Director, Ministry of Road Transport and Highways,Paonta Sahib, NH-707, Himachal Pradesh
3. Team Leader, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh
4. Resident engineer, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh

316

No./RK/NH /1409/
HP Forest Department.

Dated Paonta Sahib the, 05/07/2021

To

The Project Manager,
ABCI Infrastructures Pvt. Ltd.
NH-707.

Subject: **Voluntary site-stabilization work at cutting or slide prone sites in Paonta sahib Forest Division regarding.**

Sir,

Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-22/109 dated 26.06.2021, on the subject cited above.

2. In this regard, it is intimated that as reported through joint inspection of Range Forest Officer, Paonta sahib as well as representative of your company following sites has been selected, which has given as under:-

Sr. No	Name of Block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site
1	Chhacheti/ Sarah	RF Sarah C-1	N- 30° 33'14.349" E- 77° 37'50.961"	1) Protection work for slope stabilisation towards hill side. 2). Gabion Walls of length approx. 100 meter. 3). Filling of area with soil. 4). Grass sowing and development of walking trail. 5). Closure via chain-link fence & entrance gate.
2.	Gorakhpur/ Gorakhpur	RF Gorakhpur C-18	N- 30° 29'40" E- 77° 38'22"	As per site requirement Gabion walls of length as required as per site.
3.	Paonta sahib/ Gondpur	RF Jambukhala C-1	N- 30° 29'04.18" E- 77° 38'17.29"	Gabion walls of length as required as per site.

It is also informed that the following condition must be kept in view while taking up above work.

a). Above work will be done voluntarily by you for the purpose of forest conservation.

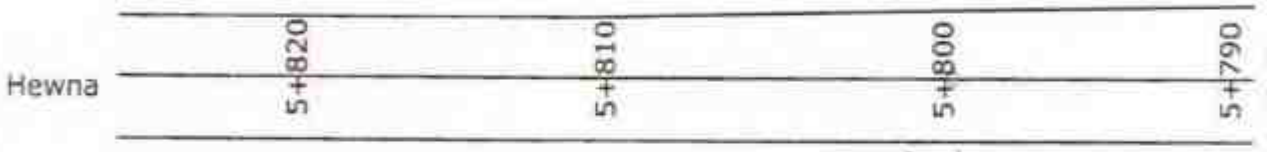
b). No ownership or possession of your company and other agency will be considered during and after completion of work.

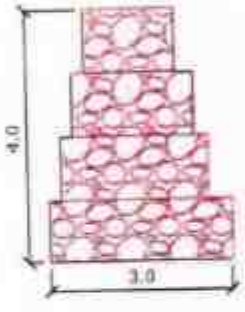
c). The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.

Kunal Angrish, IFS
Divisional Forest Officer
Paonta Forest Division,
Paonta Sahib (HP).

317

Dumping Zone at km
5+800



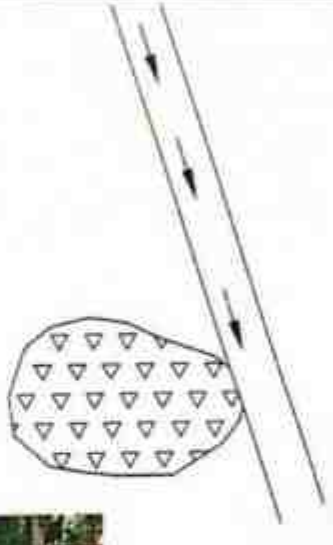


Material Dumped qty.-5800cum.

Dumping Estimated qty.-5805cum.

Jwalapur

Private Dumping point at km 5+800





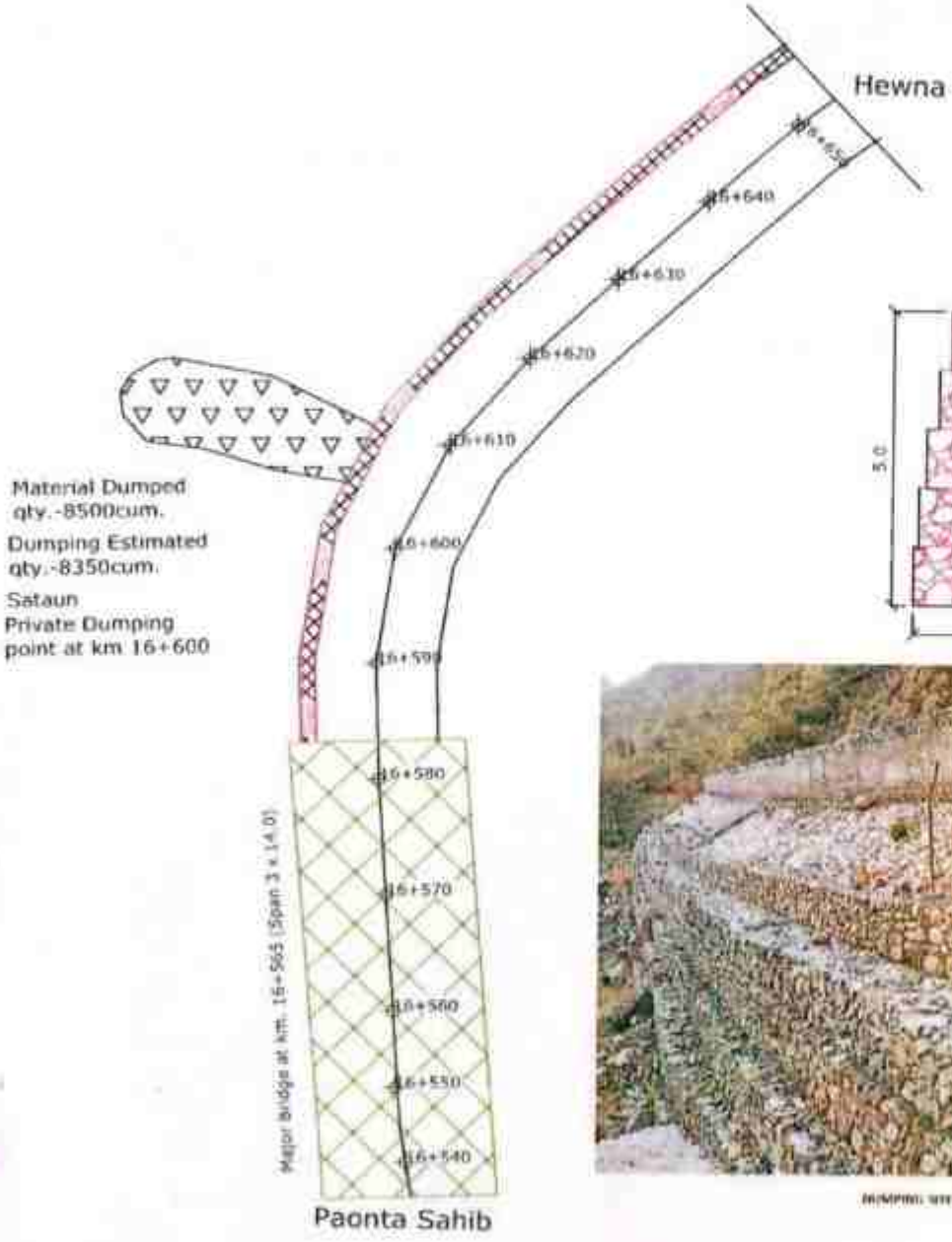
DUMPING SITE- CHAINAGE 35-800 (LHS)

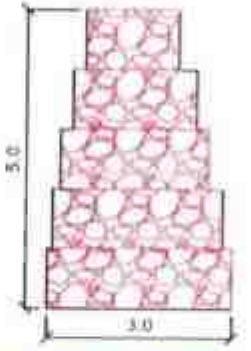
PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

M.M. MALVIYA INFRA PROJECTS PVT. LTD.

Dumping Zone at km 16+600

PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.







DUMPING SITE AT KHAIRKHAR (HP)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Bakhtpur, Paonta Sahib
Email: lnmpvtltd707@rediffmail.com
CIN No. U45201DL2010PTC273715

319

Ref: LNM/MoRTH-PIU/PKG-I/2021-22/111 Date: 28.06.2021

To,
The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Subject: Rehabilitation/ Up-gradation to 2-lane configuration of Paonta Sahib - Hewna section (km 0.000 to Km 25.000) of NH-707 (Package I) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode. Reg. Dumping of surplus cutting soil at CCI premises.

Dear sir,

With reference to your Letter number **PSH/ABCI/NH707/TL/2021-2022/103**, regarding dumping of surplus soil obtained from hill cutting at Cement Corporation of India Ltd (CCI) - Rajban and letter from DGM of Cement Corporation of India to M/s ABCI Infrastructure Pvt Ltd (Ref: RCF/RJO/Prod/2021-22), the request for disposal of the surplus hill cutting soil at CCI premises is permitted with necessary protection work if required and approved by the Authority's Engineer and the Contractor is directed to proceed with the work.

We are assuring our best services all the time.

Thanking You

Regards,

Team Leader
L.N. Malviya Infra Projects Pvt. Ltd.

TEAM LEADER
L.N.M. Infra Projects
Paonta Sahib

Copy to:

1. The Project Director, MoRT&H PIU Paonta Sahib- for kind information please.
2. The CMD, L.N. Malviya Infra Projects Pvt. Ltd.- for kind information please.

320

CEMENT CORPORATION OF INDIA LIMITED
(A GOVERNMENT OF INDIA ENTERPRISE)
RAJBAN CEMENT FACTORY(ISO 9001:2015Certified Company)
Tehsil Paonta Sahib Distt. Sirmour – (HP)-173028
Tel: (01704)266223 / Fax 266270
Email: prodn_rjo@ccilt.d.in CIN-U74899DL1965GOI004322

RCF/RJO/Prod/2021-22 Dated :19.6.2021

To,

The Project Manager
ABCI Infrastructure Private limited
Paonta Sahib

Sub: Dumping of overburden /waste material generated during the widening of road by ABCI Infrastructure Private limited -reg

Sir,

It is observed that road widening work is going on near the Rajban Cement factory on Rajban Sataun Road by ABCI Infrastructure Private limited under NHI. TheMaterial generated is being dumped near kacchidhang.Thismaterial can be useful to CCI Ltd in future .CCI is having sufficient space for dumping of overburden /waste material generated during the widening of road. .

It is requested to kindly instruct the concern to dump the waste material in our factory yard. CCI will handle the dumped material inside the plant.

Your kind consideration and permission in the above matter will be appreciated.

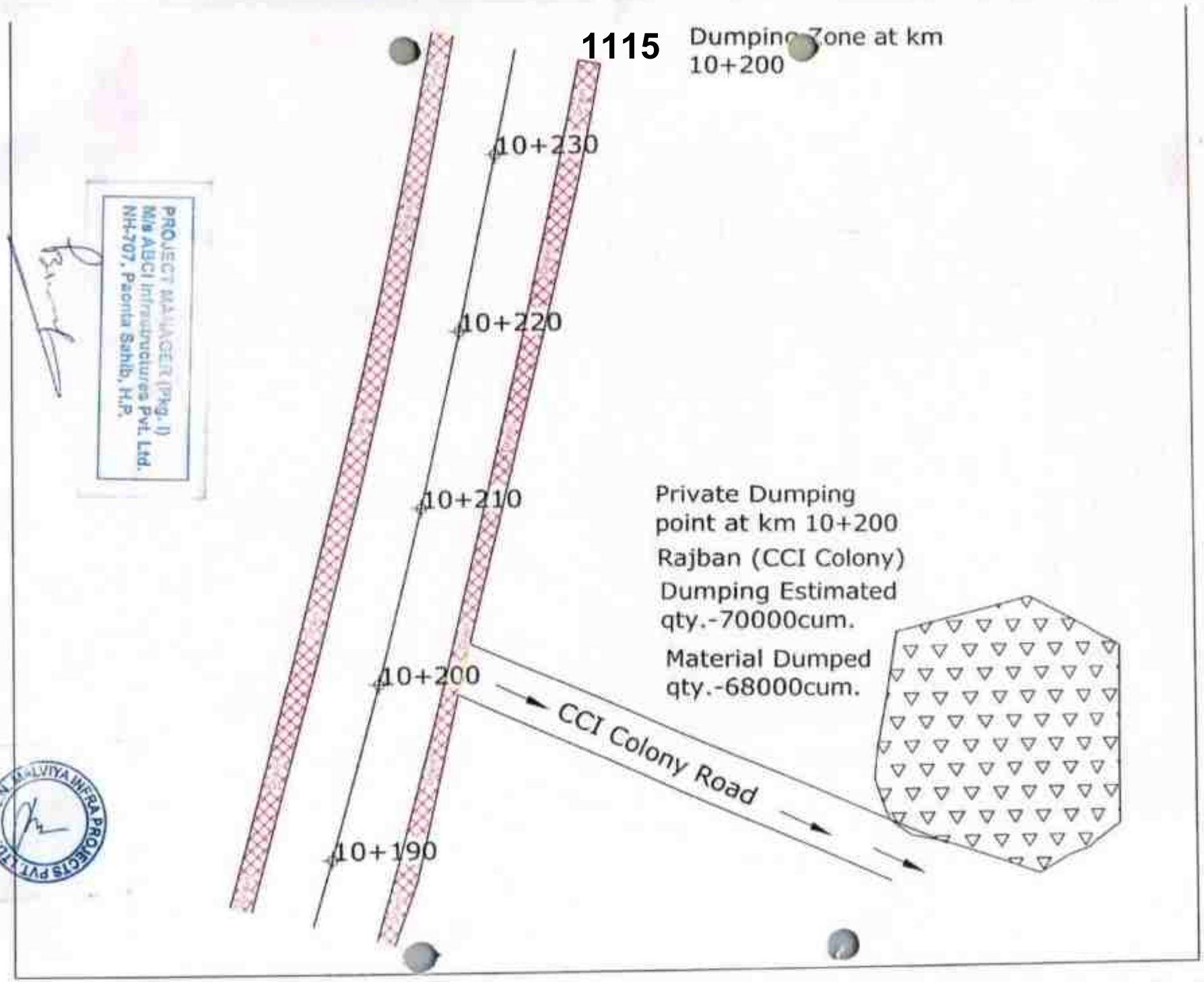
Thanking you.

Yours faithfully,

19/6/21
(N.R.Mohana Rao)
DGM(P), CCILTD

Cement Corporation of India Ltd.
P.O. Rajban Cement Factory
Distt. Sirmour (H.P.)-173028

1115



PROJECT MANAGER (Pkg.-I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, H Block, Adarsh Colony, Ward No. 1, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC275715

329

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/640(A) **Date:** 20.05.2022

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2022-23/691 dated 19.05.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **18+500** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,
TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

323

ABCI

MS CERT

319

ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

PSH/ABCI/NH707/GL/2022-23/691

Date:19.05.2022

To
DFO
Renukaji, Sirmour
Himachal Pradesh

Project - Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.-

Subject: Development of degraded forest area in Sataun village.

Dear Madam,

We would like to inform you that we have been awarded the contract for development of NH-707 from Paonta Sahib to Hewna.

As a part of our company CSR initiatives, we want to develop a degraded forest land in Sataun village. A request for development of the same degraded forest area has also been received from local panchayat. (copy attached)

Please grant us permission to develop this land so that we can complete the activity before monsoon period.

Thanking you and assuring you of our best services at all times.

Yours faithfully,
For ABCI INFRASTRUCTURES PVT. LTD.

ABCI INFRASTRUCTURES PVT. LTD.

(Authorised Signatory)
NH-707
Paonta Sahib, Sirmour
Himachal Pradesh, 173025
E-mail

(324)

Copy to: -

1. **The Project Director**, Ministry of Road Transportation Highways Paonta Sahib, NH-707 Himachal Pradesh.
2. **The Team Leader** L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, Himachal Pradesh.

No./NH 707/Vol-II 1383
H.P. Forest Department.

Dated Renuka Ji, the 28/5/2022

To

Project Manager,

ABCI Infrastructures Pvt. Ltd

Paonta Sahib, District- Sirmour, HP.

Subject: Regarding development of degraded forest area under Corporate Social Responsibility.

Sir,

This is in reference to your office letter No. PSH/ABCL/NH707/GL/2022-23/691 dated 19.05.2022 on the subject mentioned above.

In this context, it is intimated that as requested vide above referred letter a Reserve Forest area named Sataun-C2 which is currently being used for dumping of garbage by locals and is prone to soil erosion has been identified by Range Officer for development of degraded forest area under CSR. You are advised to submit proposal for development of degraded forest area as per site specific conditions and also includes following activities.

Sr. No	Name of Range/Block/Beat	Name of work	Name of Area	Particulars of Work to be carried out	Completion of work
1.	Sataun/Sataun /Sataun	Development of degraded forest area	RF Sataun -C4	1. Removal of garbage from forest area. 2. Construction of retaining walls, wherever required. 3. Filling with soil and top layer of the surface should be covered with 30-50-meter-deep fertile soil (top soil). 4. Plantation of native plant species 5. Slope stabilization by Geo-Jute techniques. 6. Fencing of developed forest area with interlink chain fence. 7. Channelization of seasonal Nala etc.	Two months period

कार्यालय ग्राम पंचायत सतौन

तहसील कमरऊ जिला सिरमौर (हि० प्र०)

आज दिनांक 03-11-2021 को ग्राम पंचायत सतौन की मासिक बैठक /विशेष / ग्राम सभा की बैठक प्रधान श्रीमती ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई। जिसमे निम्न कार्यवाही अमल में लाई गई । कोरम 11/11 रहा।

नक़ल प्रस्ताव संख्या- 6

विषय –ग्राम पंचायत सतौन के रेणुका रोड की निचली तरफ भूमि कटाव को रोकने व इस जमीन के विकास के लिए पक्के डंगे लगाने व मिटटी भराई बारे -

पंचायत बैठक में प्रस्ताव सर्वसहमति से रखा गया कि ग्राम पंचायत सतौन में रेणुका रोड के साथ जो पुलिया हैं उसके साथ की भूमि पर कटाव लग रहा हैं। पंचायत NH-707 पर जो अभी रोड कटिंग का कार्य चल रहा हैं उनके द्वारा इस साथ लगती जमीन पर भूमि कटाव को रोकने तथा इस जमीन का विकास करने के लिए पंचायत पक्के डंगे तथा मिटटी की भरवाई करवाना चाहती हैं। यहाँ पर साथ में एक बरसाती खड्ड भी हैं जिसके पानी की निकासी का भी अच्छे से प्रबंध किया जाये। यदि इस जगह के विकास के लिए NH द्वारा यह कार्य किया जाता हैं तो यहाँ पर एक सामूहिक पार्क ग्राम पंचायत सतौन के लोगों के लिए बन सकता हैं। क्योंकि यह भूमि वन विभाग की हैं इसलिए पंचायत चाहती हैं की इस कार्य को करने से पहले वन विभाग की NOC अवश्य ली जाये।

अतः पंचायत उपरोक्त प्रस्ताव सर्व सहमति से पारित करके श्रीमान अधिशाषी अभियंता & प्रोजेक्ट निदेशक Ministry of Road Transport & Highways, Project Implementation Unit-Paonta Sahib Himachal Pradesh से निवेदन करती हैं की उपरोक्त भूमि के विकास के लिए वन विभाग की NOC उपरांत कार्य करवाने की कृपा करें।

ग्राम पंचायत सतौन • जिला. पावंटा साहिब, जिला सिरमौर •

हस्ताक्षर.....
दिनांक.....

न्यायत सचिव
ग्रा० पं० सतौन
विकास खण्ड पौंवटा (हि० प्र०)

397

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, H Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/103(A) **Date:** 11.06.2021

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/83(A) dated 08.06.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **19+450** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:-

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB2015PTC208047

328

PSH/ABCI/NH707/TL/2021-2022/83(A)

Date: 08.06.2021

To
The Team Leader,
M/S L. N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh

Project: -Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Regarding Dumping Site Approval.

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Chainage – **19+450**

You are requested to please accord approval the same.

Thanking you and assuring you of our best services always.

Yours faithfully,
For **ABCI Infrastructures Pvt. Ltd.**

Project

(Authorized Signatory)
NH-707
Paonta Sahib, Sirmour
Himachal Pradesh
Email ID: -Paonta.sahib@abciinfra.com
Copy to: -

1. The Project Director, Ministry of Road Transportation Highways Paonta Sahib, NH-707 Himachal Pradesh.

329

OFFICE OF THE PRINCIPAL
GOVT. MODEL SR. SEC. SCHOOL SATAUN
Distt. Sirmour (H.P.) 173029

Ref. No..... Dated: 10-6-2021

अनापत्ति प्रमाण पत्र

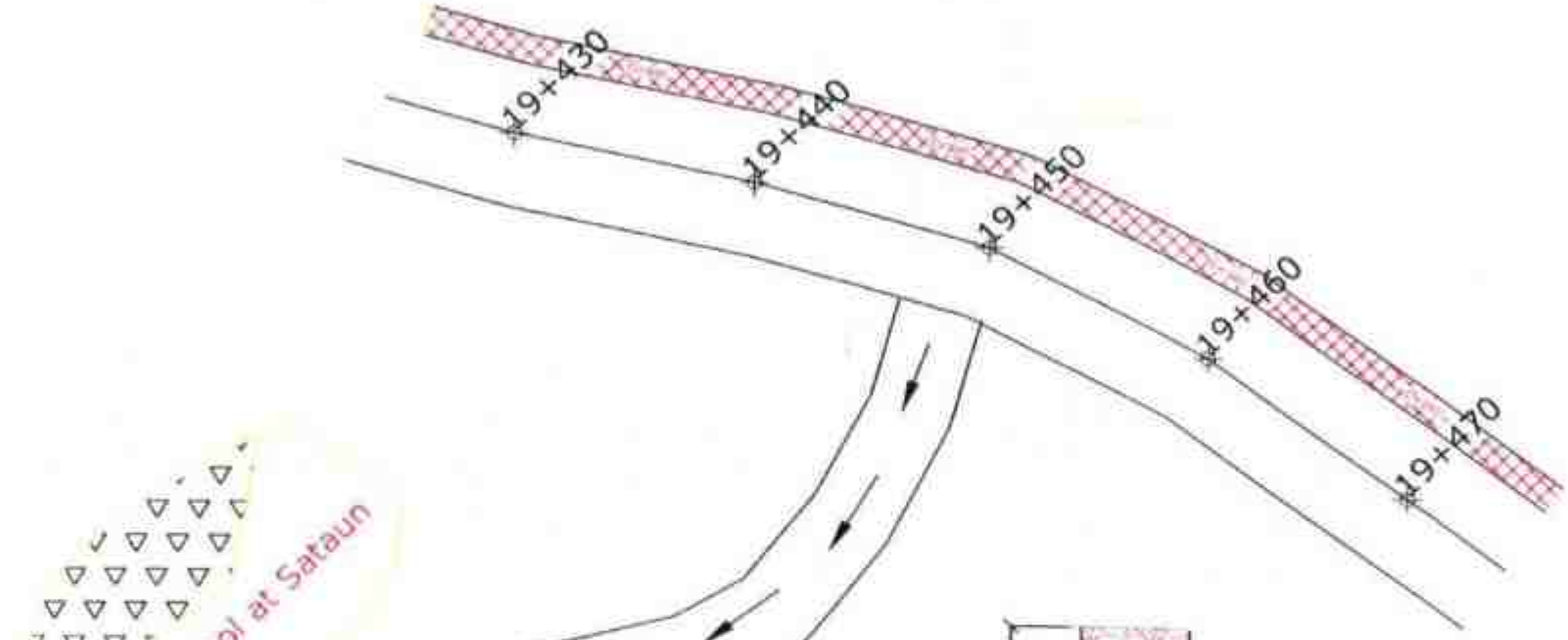
प्रमाणित किया जाता है कि NH-707 मे काम कर रही कम्पनी ABCi द्वारा इस विद्यालय मे मिट्टी को भरा (Dumping) जा रहा है। जिसकी विद्यालय मे आवश्यक्ता थी। कम्पनी को जरूरत के अनुसार मिट्टी भरने पर समतल करने की शर्त पर कम्पनी को अनापत्ति प्रमाण पत्र प्रदान किया जाता है।

ट्रको के आवगमन का समय विद्यालय द्वारा निर्धारित होगा

10.6.2021

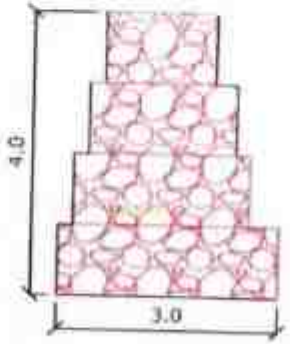
Principal
G.M.S.S. School
Distt. Sirmour (H.P.)

Dumping Zone at km 19+400





Sataun Poka Road



Private Dumping point at km 19+400
Sataun Poka Road
Dumping Estimated qty.-23000cum.
Material Dumped qty.-3500cum.

PROJECT MANAGER (Plg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

330

331

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/1720(A)

Date: 05.09.2022

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/844 dated 30.08.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **20+200** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

339

ABCI

ABCI INFRASTRUCTURES PVT. LTD.

IAS-ANZ C

MS CERT

PSIL/ABCI/NH707/TL/2021-2022/844

Date: 30.08.2022

To
The Team Leader,
M/S I. N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib
Himachal Pradesh

Project: -Rehabilitation and up-grudation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Regarding Dumping Site Approval.

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Chainage – **20+200**

You are requested to please accord approval the same.

Thanking you and assuring you of our best services always.

Yours faithfully,
For **ABCI Infrastructures Pvt. Ltd.**

(Authorized Signatory)
NH-707
Paonta Sahib, Sirmour
Himachal Pradesh
Email ID: -Paonta.sahib@abciinfra.com

Copy to: -

1. The Project Director, Ministry of Road Transportation Highways Paonta Sahib, NH-707 Himachal Pradesh.

(33)

कार्यालय ग्राम पंचायत सतौन

विकास खंड तिलोरधार जिला सिरमौर (हि० प्र०)

आज दिनांक 02/09/2022.को ग्राम पंचायत सतौन की ग्राम पंचायत / ग्राम सभा की बैठक प्रधान श्रीमति ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई जिसमे निम्न कार्यवाही की गई। कोरम..11/8=7

प्रस्ताव संख्या :- 08

विषय :- ग्राम पंचायत सतौन में ७७७७ सतौन के साथ खाली राजस्व की भूमि को विकसित करने बारे :-

ग्राम सभा बैठक में प्रस्ताव सर्वसहमति से पास किया गया कि ग्राम पंचायत सतौन में ७७७७ सतौन के साथ आगे पुल की तरफ राजस्व विभाग की जमीन है यह भूमि खाली पड़ी है साथ लगती हुई है। खाले के तेज बहाव के कारण कई बार इस भूमि में कटाव का भी खतरा रहता है। वर्तमान समय में NH-७७ पर रोड का निर्माण कार्य चल हुआ है। जो कम्पनी इस निर्माण कार्य को कर रही है वह कम्पनी ग्राम पंचायत सतौन को इस राजस्व भूमि को खाले के कटाव से बचाने के लिए यहां पर डंगे लगाकर मिट्टी भरवा कर इस जमीन को विकसित करना चाह रही है यदि इस प्रकार से भूमि पर पक्के डंगे लगाकर तथा मिट्टी से भराई करके इस जगह को विकसित किया जाता है तो इस जमीन का इस्तेमाल खेल मैदान लोगो के लिए पार्क के रूप में भी विकसित किया जा सकता है। यह भूमि राजस्व विभाग की है। अतः इसके विकास के लिए राजस्व विभाग की NOC भी आवश्यक रूप से चाहिए अतः ग्राम सभा उक्त प्रस्ताव सर्वसहमति से पारित करके माननीय उपायुक्त महोदय सिरमौर स्थित जाहन से निवेदन करती है कि उक्त भूमि को विकसित करने बारे (राजस्व विभाग की NOC उपलब्ध) आदेश जारी करने की कृपा करें।

उपरोक्त मुताबिक कार्यवाही अमल की जाये।

ग्राम पंचायत सतौन तिलोरधार

पंचायत सचिव
ग्रा० पं० सतौन
विकास खण्ड तिलोरधार (हि० प्र०)

334

क्रमांक:-30म0अ0(ना0)-कफोटा/एस0डी0के/आपदा/2022 - 07

कार्यालय उप मण्डलाधिकारी (ना0), कफोटा, जिला सिरमौर, (हि0प्र0)

दिनांक, कफोटा, 02 जनवरी, 2023

कार्यालय आदेश

चूंकि, उपायुक्त महोदय जिला सिरमौर स्थित नाहन के कार्यालय पत्र क्रमांक सं० 2491 दिनांक 23-12-2022 के संदर्भ में भूमि खसरा नम्बर 293 रकबा 17-14 बीघा स्थित मौजा सतौन, तहसील कमरऊ, जिला सिरमौर को पार्क/ पार्किंग हेतु विकसीत करने हेतु अधीहस्ताक्षरी को अधिकृत किया गया है।

चूंकि, प्रस्तावित भूमि को विकसीत करने हेतु मौका की रिपोर्ट अनुशंसा सहित तहसील कार्यालय कमरऊ के कार्यालय पत्र क्रमांक तह0कमरऊ/वन0का0/डी-07/2022-1532 के अन्तर्गत पहले ही प्राप्त हो चुकी है, तथा प्रस्तावित भूमि पर किसी भी प्रकार के ईमारती एंव फलदार पेड़ मौजूद नही है। इसके अतिरिक्त ग्राम पंचायत सतौन द्वारा भी प्रस्ताव संख्या 08/2022 के अन्तर्गत प्रस्तावित भूमि को विकसीत करने हेतु अपनी सहमति प्रकट की है।

अत उपायुक्त महोदय, जिला सिरमौर स्थित नाहन द्वारा जारी निर्देशों की अनुपालना एंव क्षेत्रीय कर्मचारीयों द्वारा प्रस्तुत मौका की वस्तुस्थिती एंव अनुशंसा रिपोर्ट को मध्यनजर मौजा सतौन, तहसील कमरऊ के खाता खतौनी नम्बर 331 मिन /436 मिन खसरा नम्बर 293, रकबा साढ़ादी 17-14 बीघा (गै0मु0बुटं) सरकार हिमाचल प्रदेश कब्जा राजस्व विभाग को पार्क / पार्किंग हेतु विकसीत करने हेतु पर सहर्ष अनुमति प्रदान करता हूँ।

संलग्न (उपरोक्त)

उपमंडल अधिकारी (नागरिक)
कफोटा, जिला सिरमौर, (हि0प्र0)

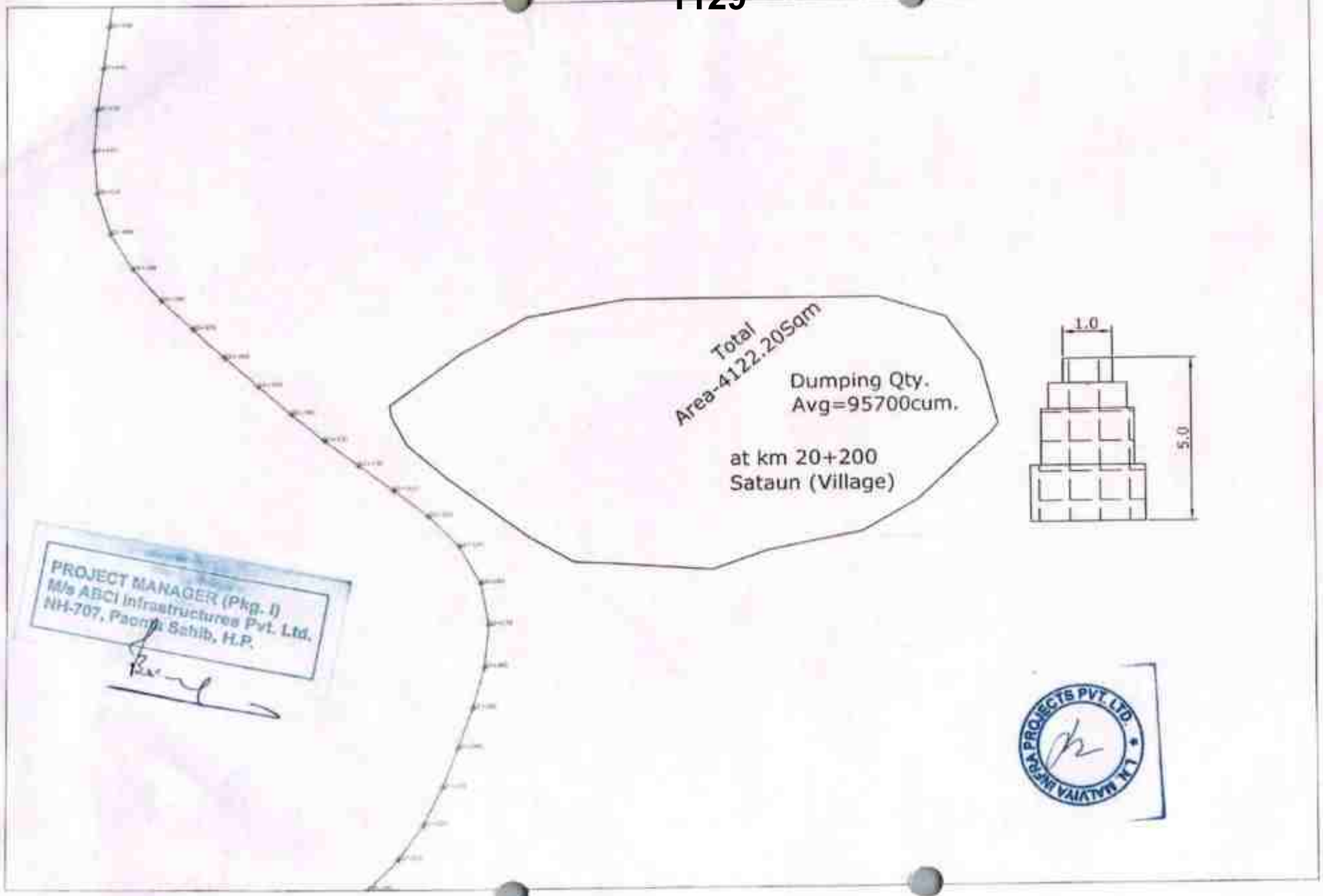
उपमण्डलाधिकारी (ना0)
कफोटा, जिला सिरमौर, (हि0प्र0)

पृष्ठांकन क्रमांक:- यथोपरि, दिनांक, कफोटा, जनवरी, 2023

प्रतिलिपि:-

1. उपायुक्त महोदय, जिला सिरमौर स्थित नाहन को उनके उपरोक्त वर्णित पत्र की अनुपालना में सूचनार्थ प्रेषित है।
2. मण्डलीय वन अधिकारी, रेणुकाजी, जिला सिरमौर, हिमाचल प्रदेश को बराये सूचनार्थ प्रेषित है।
3. तहसीलदार कमरऊ, जिला सिरमौर को बराये सूचनार्थ एंव आगामी आवश्यक कार्यवाही हेतु प्रेषित है।
4. पटवारी हल्का सतौन को प्रेषित निर्देश दिये जाते है कि वह अपनी देखरेख में उक्त कार्य को प्रायोजन करवाना सुनिश्चित करें।
5. प्रधान ग्राम पंचायत सतौन को नकल प्रस्ताव क्रमांक 08/2022 के संदर्भ में सूचनार्थ प्रेषित है।
6. परियोजना प्रबन्धक ABCI Infrastructure Pvt. Ltd. Package-1 पावटा साहिब को प्रेषित कर निर्देश दिये जाते है कि आप प्रस्तावित भुमि में सुव्यवस्थित तरिके से योजना तैयार कर सभी सुरक्षा उपाय को मध्यनजर उक्त भुमि को विकसीत करें।

उपमण्डलाधिकारी (ना0)
कफोटा, जिला सिरमौर, (हि0प्र0)



PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

LN MALVIYA INFRA PROJECTS PVT. LTD.

(336)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2016PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/111 **Date:** 29.06.2021

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/110 dated 28.06.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **21+100 & 23+050** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

337

ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

723

IAS-ANZ
MS CERT
An ISO : 9001 : 2015 Certified Company

PSH/ABCI/NH707/GL/2021-22/110

Date: 28.06.2021

To,
The Divisional Forest Officer,
Renukaji,
Dist. Sirmur, Himachal Pradesh.

Project:Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject:Request for ProvidingLocation forsurplus soil dumping for stabilization regarding.

Ref: 1.LOA no. RW/NH-12014/01/2019/HP/Package-I/EAP dated 11.09.2020
2.Contract Agreement dated 17/03/2021
3.Appointed date: 08.04.2021
4.Morth letter no. MORTH PIU-P.S./Misc./2021-22/437 Dated 01.06.2021
5. PSH/ABCI/NH707/GL/2021-2022/ 98 dated 21.06.2021

Sir,

With reference to the above cited subject, we wish to inform you that as you well aware that we have been awarded the above- mentioned Road Project.

In this regard, this is to please inform your kind self that the road section from km 11+500 to km 25+000 passes through the forest land where the Construction of road involves generation of substantial surplus earth mainly out of hill cutting that is required to be disposed of.

We would like to draw your kind notice that for dumping of surplus excavated materials provision is not there in our Contract Agreement.

In view of the Above, as per our humble request with your good self and discussion held with you at your good office, to provide us the soil stabilization locations for surplus excavated soil.

We appreciate that, considering our humble request with you, accordingly you have done the site visit jointly along with your team for identification of excavated disposal of soil for soil stabilization locations at your Forest Land.

Site Office.: Khasra No.: 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail : paontasahibabci@gmail.com, www.abciinfra.com
Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091
Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abciinfra.com, www.abciinfra.com

338

We have shown the few locations for dumping of soil at km 21+100 to km 21+200, and km 23+050 to km 23+150 during your joint site visit, subject to providing and Construction of Gabion wall to protect the soil at the dumping locations up to the required level before start up the dumping of any materials at the above mention locations and also to facilitate the Dumping locations as a Green Garden for public use as a Green National corridor project.

Therefore, we are hereby submitting our proposal along with the detailed drawings as discussed at your good office, and we request you that kindly accord your approval for disposal of excavated materials at above mentioned locations for stabilization of soil.

This is for your kind information and approval please.

Thanking you and assuring you our best services all the times, we remain,

Yours faithfully,

For ABCI Infrastructures Pvt. Ltd.

ABCI INFRASTRUCTURES PVT. LTD. Project Manager

(Vijay Kumar Hiremath)
Project Manager
Nh-707
Paonta Sahib, Himachal Pradesh
Email ID:-Paonta.sahib@abciinfra.coms

Enclosures: Drawing of Breast wall and Location Maps.

Copy for kind information to-

1. Regional Officer, Ministry of Road Transport and Highways,Shimla, Himachal Pradesh
2. Project Director, Ministry of Road Transport and Highways,Paonta Sahib, NH-707, Himachal Pradesh
3. Team Leader, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh
4. Resident engineer, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh

339

No/FCA Nh/707/Vol./1550/
H.P. Forest Department

Dated Sri Renuka ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site –stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding.

Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

2. In this regard, intimidated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

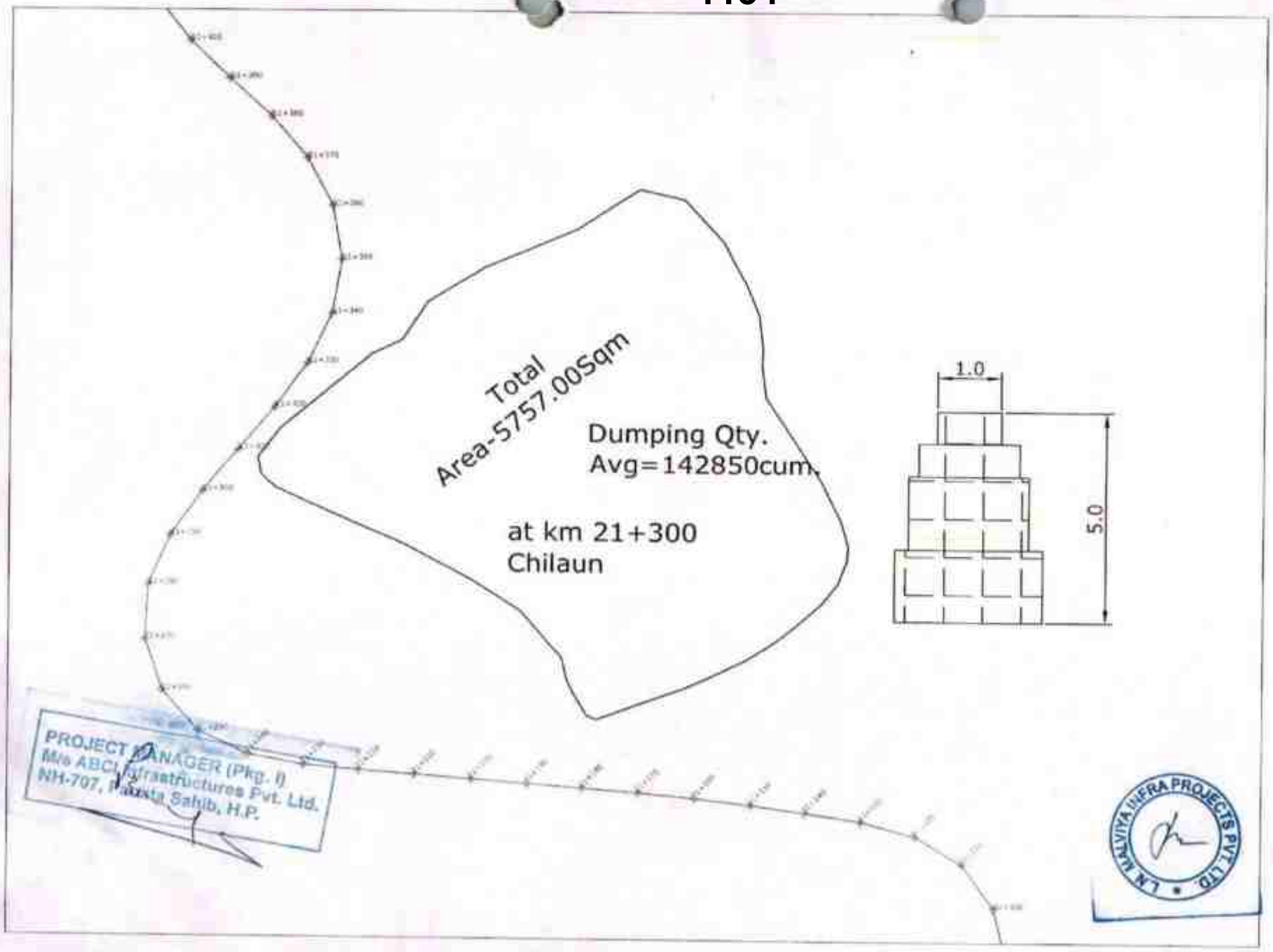
Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site
1.	Sataun/ Sataun	RF Sataun C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2.Gabin Walls of leanth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2.Gabin Walls of leanth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

a) Above will be done voluntarily by you for the purpose of forest conservation.
b) No. Ownership of possession of your company and other agency will be considered during and after complication of work.
c) The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
d) ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.

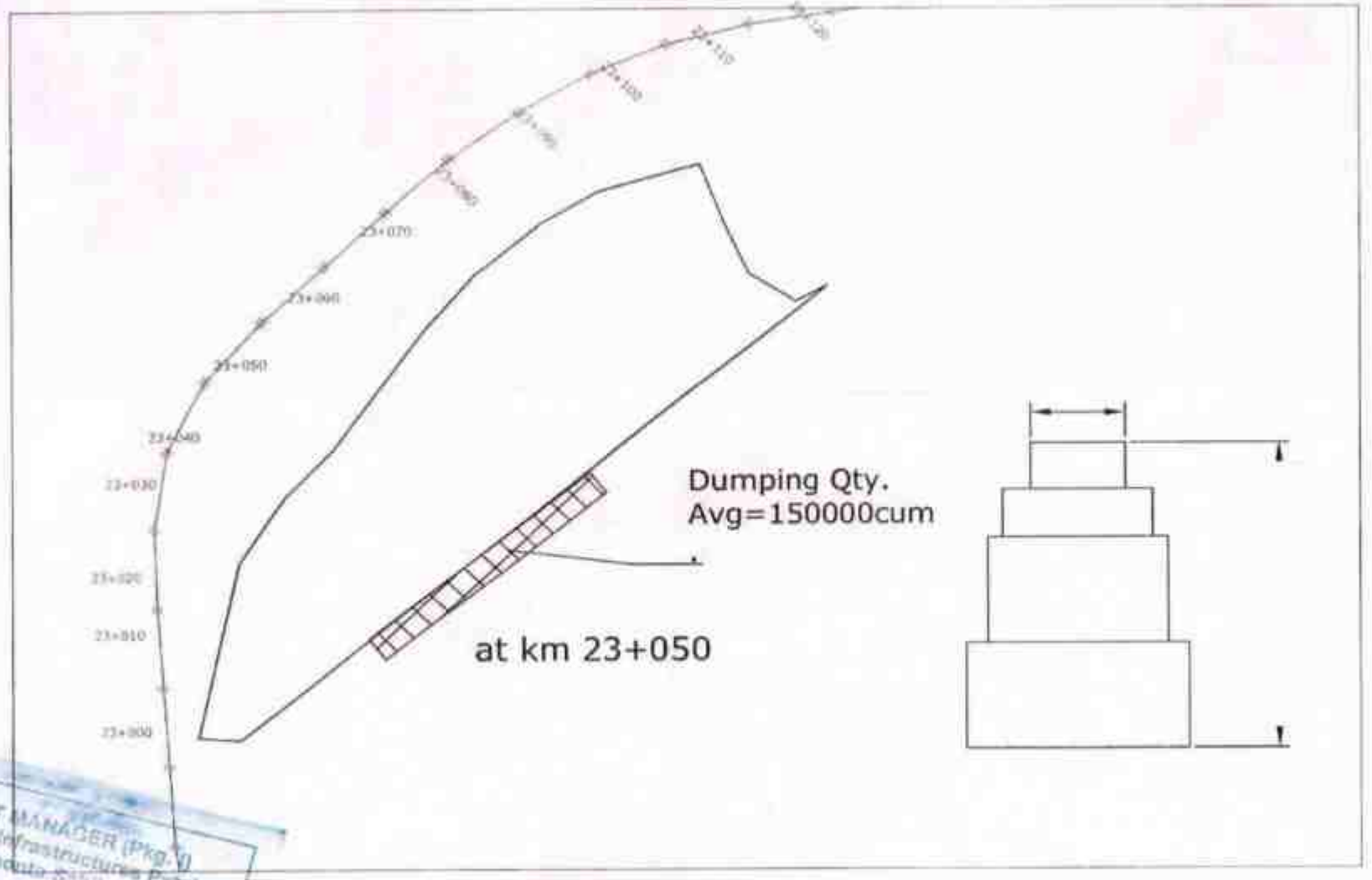
Divisional Forest Officer,
Renuka Ji Forest Division,

396


Total
Area-5757.00Sqm
Dumping Qty.
Avg=142850cum.
at km 21+300
Chilaun
1.0
5.0
PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.
LM MALVIYA INFRA PROJECTS PVT. LTD.

340

(341)



PROJECT MANAGER (Pkg.-I)
M/s ABCI Infrastructure Pvt. Ltd.
NH-70, Paonta Sahib, H.P.

L.K. MALVIYA INFRA PROJECTS PVT. LTD.

(348)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG 2/AE/2023-2024/ 611 Date: 21.02.2024

To,
The Team Leader
L.N. Malviyalnfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Sir,

This is to informed that the national highway stretch from Hewna Ashyari is being upgraded. The projects details of muck utilization sites as desired are as under

Status of Sites of Project Package-2 (Hewna to Ashiyari)

Sr.No.	Name of Village	Design Chainage (m)	Land Type
1	Hewna	25+450	Arranged by Contractor
2	Hewna	25+690	Acquired Land
3	Barwas	27+390	Acquired Land
4	Khajiyar	29+400	Arranged by Contractor
5	Khajiyar	30+180	Acquired Land
6	kamrau	32+930	Acquired Land
7	Baldwa	33+950	Arranged by Contractor
8	Dugana	36+900	Arranged by Contractor
9	Chareu	47+030	Arranged by Contractor
10	Chareu	48+010	Acquired Land
11	Chareu (Near school)	48+800	Acquired Land
12	Titiyana	43+230- Dumping 1	Arranged by Contractor
13	Titiyana	43+230- Dumping 2	Arranged by Contractor

Note :- All permission concern Department attached in Annexure-I Enclosed

L.N. Malviya Infra Projects Pvt. Ltd.
Authority Engineers, NH-707
Date 21/02/24

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

R.G. Buildwell Engineers Ltd.
B-30
R.D.C
Raj Nagar

(343)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

The muck generated is being utilized in construction of various project compounds such as Gabion Wall, Breast Wall, Toe Wall, Bituminous Base Course, Non-Bituminous Base Course, sub base course, Shoulder and Sub Grade etc.

Further these sites have been shielded with the protection works. The photos in this regard are also attached herewith. Apart from the above, slop protection works have been taken up in Package-II, the photos of which are also attached for kind perusal.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

Project Manager

R.G. Buildwell Engineers Ltd. B-30 R.D.C Raj Nagar Ghaziabad (U.P.)

Enclosed: Annexure 1

CC: 1. Project Director,MoRT&H, PIU-Paonta Sahib (HP) -173025 for kind information please.

Corporate Office :B- 30 , R.D.C. Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

344

Status of Dumping Site of Package -2

Sr.No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Total Dumped Till Date Cum)
1	Hewna	25+450	Arranged by Contractor	88000	11000
2	Hewna	25+690	Acquired Land	25000	25000
3	Barwas	27+390	Acquired Land	80000	50000
4	Khajlyar	29+400	Arranged by Contractor	44000	32000
5	Khajlyar	30+180	Acquired Land	120000	120000
6	kamrau	32+930	Acquired Land	50000	50000
7	Baldwa	33+950	Arranged by Contractor	130339	110000
8	Dugana	36+900	Arranged by Contractor	22000	16000
9	Tityana	43+230 - On Link Road	Arranged by Contractor	210000	190000
10	Tityana	43+230 - On Link Road	Arranged by Contractor	180000	130000
11	Chareu	47+030	Arranged by Contractor	18000	15000
12	Chareu	48+010	Acquired Land	36210	36210
13	Chareu (Near school)	48+800	Acquired Land	91830	91830
			Total	**1095379**	**877040**

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

L.K. MALVIYA INFRA PROJECTS PVT. LTD.

345

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H No. 122/2, B Block, Adarsh Colony, Ward No.3, Bishripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/2520(A) **Date:** 04.11.2023

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2023-2024/567 dated 03.11.2023
RGB/NH707/PKG-2/AE/2023-2024/556 dated 10.10.2023

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+450 to 25+550 & 29+400** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

346

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2023-2024/**567** **Date: 03.11.2023**

To,
The Team Leader
L.N. Malviyal nfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: **Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: Regarding proposal of ground improvement of private land with soil at Km 25.450 to 25.550.

Sir,

With reference to above cited subject, we would like to inform you that Sri. Guman Singh S/O Shobharam , Jay Singh S/o Nain Singh, Purn Singh S/o Mohar Singh Village - Badwas , Tehsil- Kamrau Dist- Sirmaour Himachal Pradesh requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Chainage- Km 25.450 to 25.550 at RHS. As such we decided to improve the land with excavated material and the same request is being forwarded for further approval please.

This is for your kind approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

Project Manager

Enclosed 1. Copy of Land Agreement.
CC. 1. Project Director, MoRT&H, PIU-Ponta Sahib (HP) -173025 for kind information please.

347

INDIA NON JUDICIAL

Government of Himachal Pradesh

e-Stamp

Certificate No.	:	IN-HP08436293347371V
Certificate Issued Date	:	27-Oct-2023 11:21 AM
Account Reference	:	NONACC (BK)/ hpcanbk02/ PAUNTA-SAHIB/ HP-SR
Unique Doc. Reference	:	SUBIN-HPHPCANBK02141102609895 17V
Purchased by	:	GUMAN SINGH SO LATE SOBHA RAM
Description of Document	:	Article 5 Agreement or Memorandum of an Agreement
Property Description	:	NA
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	GUMAN SINGH SO LATE SOBHA RAM
Second Party	:	RG BUILDWELL ENGINEERS LTD DELHI
Stamp Duty Paid By	:	GUMAN SINGH SO LATE SOBHA RAM
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

ATTESTED
27/10/2023

348

इकरारनामा

स्टाम्प मालयति 100 रुपए

किते 1

यह इकरारनामा आज दिनांक 27।10।2023 को मुकाम पांवटा साहिब मे निम्न पक्षो के बीच बना :

1 गुमान सिंह पुत्र स्व0 श्री सोभा राम

2 जय सिंह पुत्र स्व0 श्री नैन सिंह

3 पूर्ण सिंह पुत्र स्व0 श्री मोहर सिंह

निवासीगण गांव बड़यास तहसील कमरऊ जिला सिरमौर हि0 प्र0।

..... प्रथम पक्षगण

एवम

मे0 RG Buildwell Engineers Ltd. दिल्ली शाखा कार्यालय कर्फाटा तहसील कमरऊ जिला सिरमौर हि0 प्र0।

..... द्वितीय पक्ष

उपरोक्त इकरारनामा की शर्तें निम्न प्रकार से है।

1 यह कि प्रथम पक्षगण भूमि खाता खतौनी नं0 68/162 खसरा नं0 1819/1483 तादादी 36 बीघा 04 बिश्वा भूमि मे हिस्सेदार मालिक व काबिज है जो मौहाल बड़यास तहसील कमरऊ जिला सिरमौर हि0 प्र0 मे स्थित है।

2 यह कि प्रथम पक्षगण ने अपने हिस्से मे से 28 बीघा भूमि द्वितीय पक्ष को डमपिंग करने के लिए दी है।

3 यह कि द्वितीयपक्ष को पास एन0 एच0 707 का कार्य है प्रथम पक्ष की जमीन सड़क के साथ लगती है एवम प्रथम पक्ष अपनी यह जमीन द्वितीय पक्ष को मु0 9,00,000/ रुपए मे डमपिंग वास्ते दे रहा है।

4 यह कि प्रथम किश्त मौके पर कार्य शुरू होने पर द्वितीय पक्ष मु0 3,00,000/ रुपए प्रथम पक्षगण को देगा एवम द्वितीय किश्त मु0 3,00,000/ रुपए आधा कार्य पूर्ण होने पर द्वितीय पक्ष प्रथमपक्षगण को देगा एवम अन्तिम किश्त मु0 3,00,000/ रुपए 25 प्रतिशत कार्य बकाया रहने पर द्वितीय पक्ष प्रथम पक्षगण को अदा करेगा।

5 यह कि यदि द्वितीय पक्ष अन्तिम किश्त 25 प्रतिशत कार्य बकाया रहने पर प्रथम पक्षगण को नही देता है तो प्रथमपक्षगण को पूर्ण अधिकार होगा कि वह द्वितीय पक्ष का काम रोक दें जिस बारे द्वितीय पक्ष को कोई एतराज नहीं होगा।

शेष पेज 2 पर

27/10/2023

(349)

6 यह कि उपरोक्त राशि का भुगतान तीन किश्तों मे देने मे असमर्थ रहता है या कोई भी किश्त टूट जाती है तो प्रथमपक्षगण को द्वितीय पक्ष का काम रोकने का पूरा अधिकार होगा जिस बारे द्वितीय पक्ष को कोई एतराज नहीं होगा।

7 यह कि यदि द्वितीय पक्ष के कार्य मे गांव का कोई आदमी बाधा उत्पन्न करता है तो उसको सुलझाने की जिम्मेवारी प्रथमपक्षगण की होगी।

8 यह कि यदि द्वितीय पक्ष उपरोक्त समय अनुसार प्रथमपक्षगण को लिखे देता है तो प्रथमपक्षगण द्वितीय पक्ष के कार्य मे किसी भी प्रकार की बाधा उत्पन्न नही करेगा।

9 यह कि दोनो पक्षो की सहमति से इकरारनामा बनाया गया है।

10 यह कि दोनो पक्षो के जायज वारसान इस एकरारनामे की शर्तो पर पाबंद रहेंगे।

आज दिनांक 27।10।2023 को हम दोनों पक्षो ने इस इकरारनामे को पढ सुन लिया है एवम सोच समझकर बिना किसी दबाव के एवम पूर्ण रूप से संतुष्ट होकर अपनी मर्जी से अपने अपने हस्ताक्षर गवाहों के सामने इस इकरारनामे पर कर दिए है।

गवाहान :

1 जतरी सिंह ठाकुर पुत्र श्री मोही राम
निवासी गांव कामरऊ चोकी तहसील कमरऊ
जिला सिरमौर हि0 प0।

2 कुलदीप सिंह पुत्र स्व0 श्री मीत सिंह
निवासी गांव कमरऊ डाकघर कमरऊ
तहसील कमरऊ जिला सिरमौर हि0 प0।
8413947832275

प्रथम पक्षगण
AN- 568397025991

AN 332274472863
PURAN SINGH
AN 595571337883
द्वितीय पक्ष

27/10/2023

Kuldeep Singh

27/10/2023

DUMPING FROM CH 25+450 TO 25+550
AT HEWNA VILLAGE



1-DUMPING AREA-10950.0 SQM
2-DUMPING MAXIMUM HT-40 M

R.G. Buildwell Engineers Ltd. (An ISO 9001:2008 Certified Co.)
B-30 R.D.C. Raj Nagar

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

350

357

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

352

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: **Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: **Intimation of Dumping Zone Provided by Authority as per signed memorandum.**

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

Rahul Kr. Dey
(Project Manager)

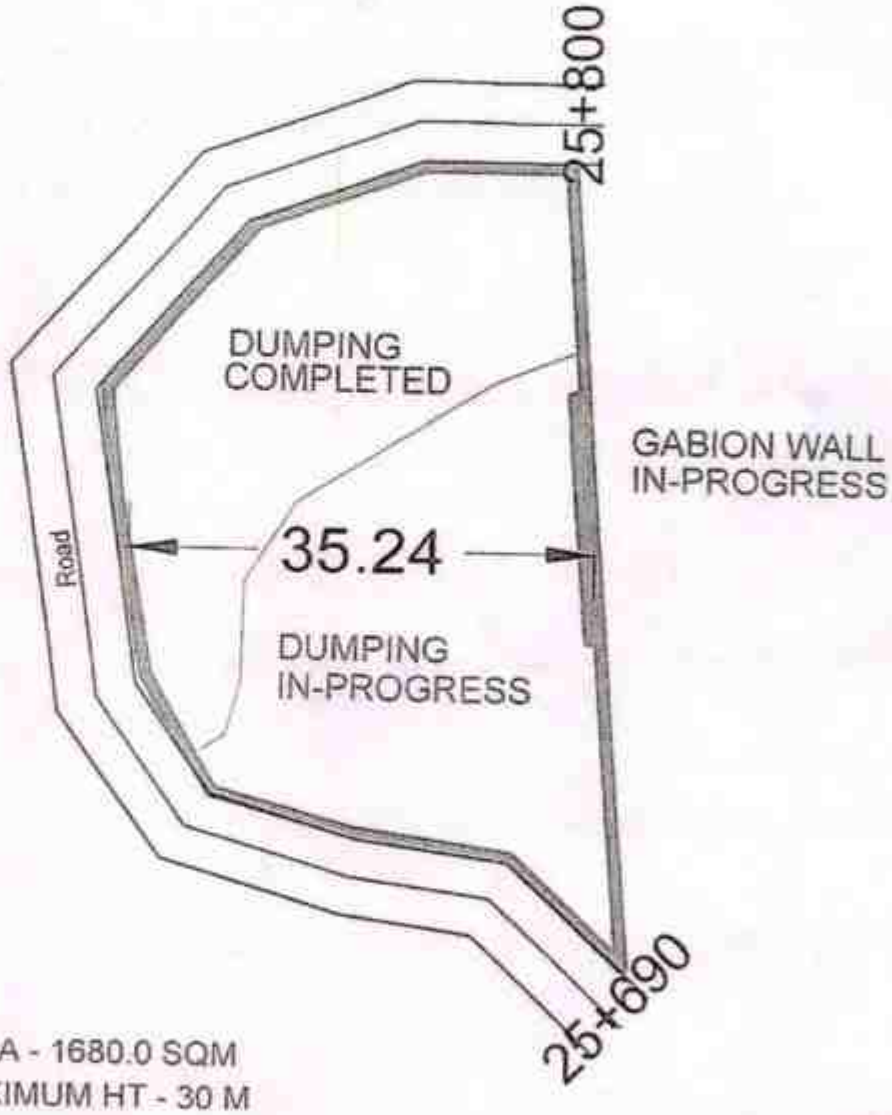
R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Enclosure: 1. Copy of Memorandum.
CC. 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

353

DUMPING FROM CH - 25+690 TO25+800 AT HEWNA



1-DUMPING AREA - 1680.0 SQM
2-DUMPING MAXIMUM HT - 30 M

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

LM MALVIYA INFRA PROJECTS PVT. LTD.

354

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

355

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: **Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: **Intimation of Dumping Zone Provided by Authority as per signed memorandum.**

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

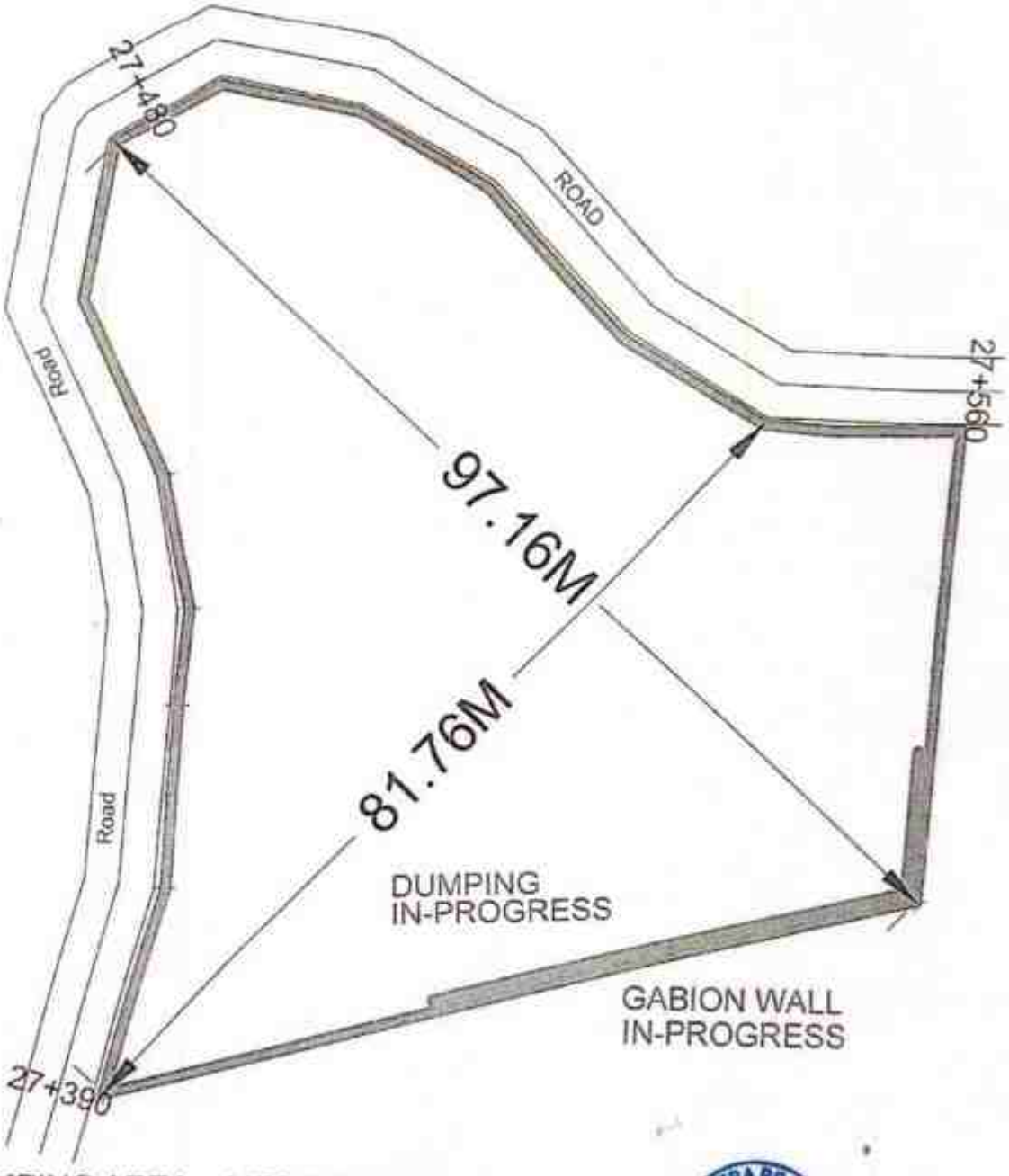
Rahul Kr. Dey
(Project Manager)

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Enclosure: 1. Copy of Memorandum.
CC. 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

(356)

DUMPING FROM CH 27+390 TO 27+560
AT BARWAS



1-DUMPING AREA - 4450.0 SQM
2-DUMPING MAXIMUM HT - 70

L.K. MALVIYA INFRA PROJECTS PVT. LTD.

R.G. Buildwell Engineers Ltd.
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

357

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.5, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/2520(A) **Date:** 04.11.2023

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2023-2024/567 dated 03.11.2023
RGB/NH707/PKG-2/AE/2023-2024/556 dated 10.10.2023

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+450 to 25+550 & 29+400** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

358

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2023-2024/**556**

Date: **10.10.2023**

To,
The Team Leader
L.N. Malviyal nfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: **Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: Regarding proposal of ground improvement of private land with soil at Km 29.400

Sir,

With reference to above cited subject, we would like to inform you that Sri. Daleep Singh S/o Ram Lal, Mahendra Singh S/o Preetam Singh Village - Choki, Tehsil- Kamrau Dist- Sirmaour Himachal Pradesh requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Chainage- Km 29.400 at RHS. As such we decided to improve the land with excavated material and the same request is being forwarded for further approval please.

This is for your kind approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

B-30 R.D.C Raj Nagar

Project Manager

Enclosed 1. Copy of Land Agreement.
CC. 1. Project Director, MoRT&H, PIU-Ponta Sahib (HP) -173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

(359)

भारतीय गैर न्यायिक

पचास रुपये

FIFTY RUPEES

रु.50

Rs.50

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

इकरारनामा

यह इकरारनामा आज दिनांक 30/09/2023 को निम्न पक्षों के बीच पौंटा साहिब में निम्न शर्तों पर तहरीर किया गया :-

हम दलीप सिंह पुत्र श्री राम लाल व महेन्दर सिंह पुत्र श्री प्रीतम सिंह निवासी ग्राम चोकी तहसील कमरऊ जिला सिरमौर हि प्र (प्रथम पक्ष)

व

मैसर्ज आर.जी. बिल्डर्स इंजीनियरिंग लि. through its authorized signatory श्री राहुल कुमार प्रोजेक्ट ऑफिस कांपोता जिला सिरमौर हि प्र आधार न._____ दीउत्य पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न.566 मिन /1403 मिन खसरा न. 2174 तादादी 5-19 बीघा जो मोहाल कमरऊ तहसील कमरऊ जिला सिरमौर हि प्र में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है /

यह कि प्रथम पक्ष की जमीन काफी निचे होने की वजह से प्रथम पक्ष, दीउत्य पक्ष मैसर्ज आर.जी. बिल्डर्स इंजीनियरिंग लि. कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपनी जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाए जो दीउत्य पक्ष उपरोक्त खाता खतौनी न. 566 मिन /1403 मिन खसरा न. 2174 तादादी 5-19 बीघा जो मोहाल कमरऊ तहसील कमरऊ जिला सिरमौर हि प्र में से 5-19 बीघा भूमि प्रथम पक्ष से मु. 1,25,000/- रु प्रति बीघा किराये पर ले रहे है /

यह कि मिटटी भरान के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होगी विवाद की स्थिति में दीउत्य पक्ष की कोई भूमिका नही होगी / जो भूमि हम कम्पनी को दे रहे है उस पर बाद में कम्पनी या किसी और एजेन्सी को कोई अधिकार नही रहेगा /

ATTESTED

360

भारतीय गैर न्यायिक

पचास रुपये

FIFTY RUPEES

रु.50

Rs.50

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

503526

-2-

यह कि दीउत्य पक्ष भूमि की सुरक्षा के लिए उचित प्रबन्ध करेगा तथा भूमि की सुरक्षा की पूरी जमेवारी दीउत्य पक्ष को होगी। उक्त जमीन के आस पास के मालिक अगर कोई विवाद करते है तो प्रथम पक्ष उनके साथ खुद विवाद समाप्त करेगा दीउत्य पक्ष की कोई जमेवारी न आज न कल होगी।

यह कि उपयोग मे लाई गयी जमीन का भुगतान पाँच किस्तों मे प्रथम पक्ष को किया जायगा जो प्रथम पक्ष के बचत खाता न. 39642161765 SBI कपोटा व खाता न. 5701013229 State Co. Bank कमरऊ में जमा किया जायगा। दोनों पक्षों के आपस बारसात इकरारनामा की शर्तों से पावन्द रहेंगे।

यहाँ पन्द अल्फाज लिख दिए है ताकि वक्त पर काम आवे। दोनों पक्षों को पढ़कर सुनाया या समझाया गया जिसे सही मानकर दोनों पक्षों ने अपने -अपने हस्ताक्षर किए।

पर्थम पक्ष

Mahender Dalip Singh.

दीउत्य पक्ष

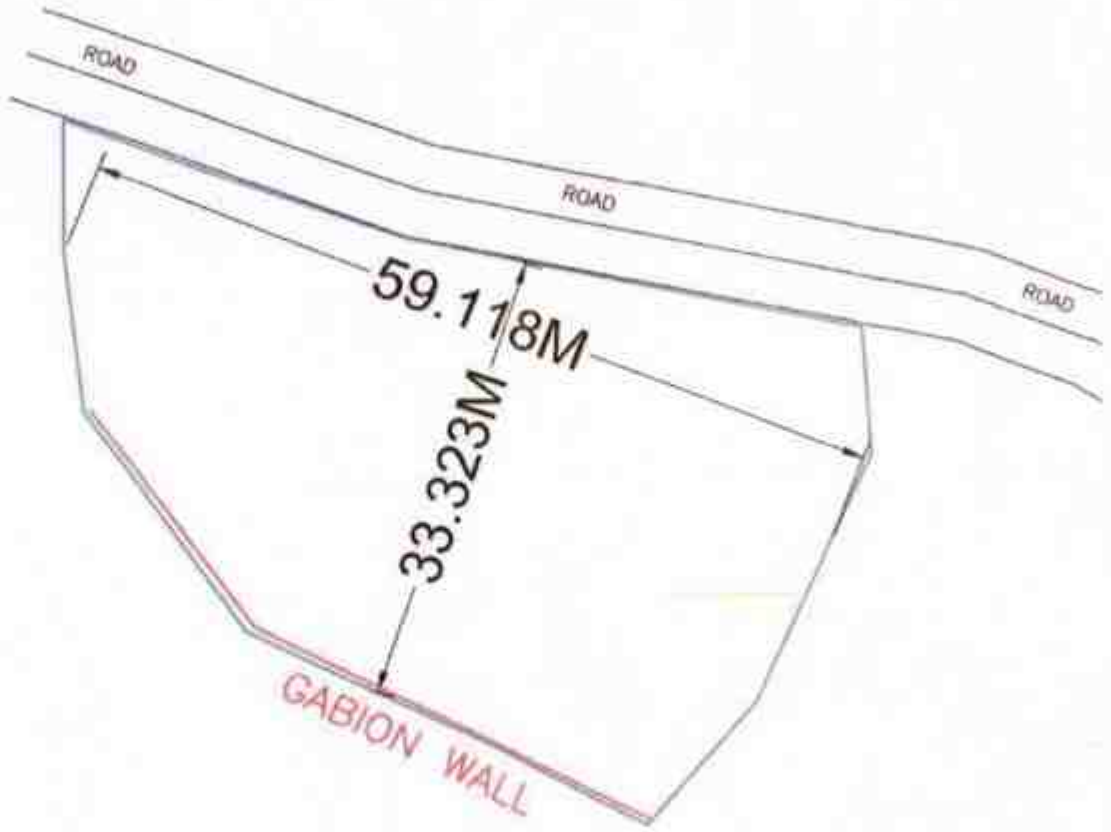
गवाहान

1 कँवर ठाकुर पुत्र श्री पत्तर सिंह
निवासी ग्राम धोकी कमरऊ तहसील कमरऊ
जिला सिरमौर हि प्र

2 विक्रम सिंह पुत्र श्री रामलाल
निवासी ग्राम धोकी कमरऊ
तहसील कमरऊ जिला सिरमौर हि प्र
7101348
5370
30/9/2023

This
Vikram Singh

DUMPING FROM CH 29+400
AT KHAJIYAR VILLAGE



1—DUMPING AREA—1790.0 SQM

2—DUMPING MAXIMUM HT—20 M

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

362

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

363

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: **Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: **Intimation of Dumping Zone Provided by Authority as per signed memorandum.**

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

Rahul Kr. Dey
(Project Manager)

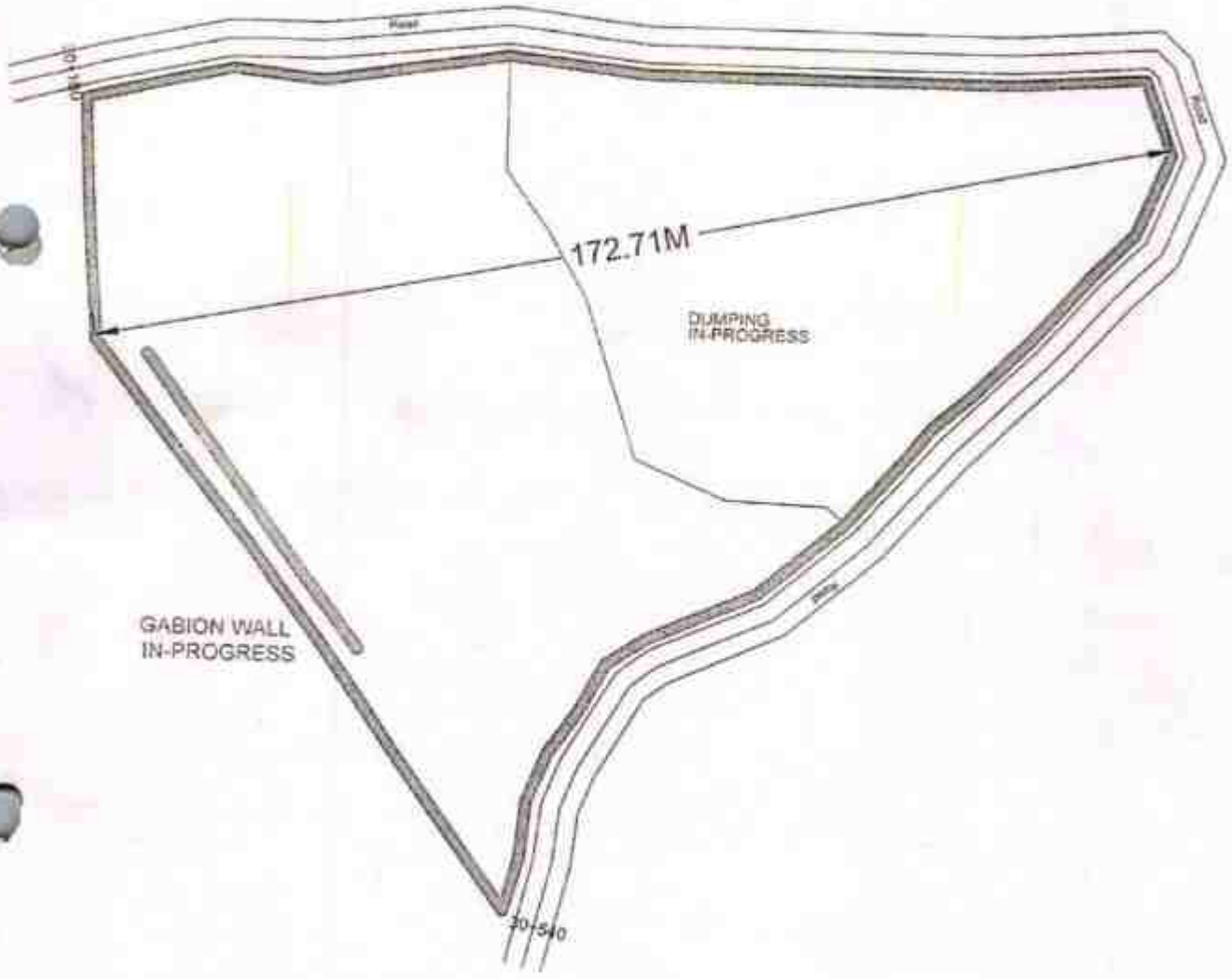
R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Enclosure: 1. Copy of Memorandum.
CC: 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

(364)

DUMPING FROM CH 30+180 TO 30+540
AT KHAJIYAR



1-DUMPING AREA - 12910.0 SQM
2-DUMPING MAXIMUM HT - 40 M

R.G. Buildwell Engineers Ltd
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

365

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

366

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Intimation of Dumping Zone Provided by Authority as per signed memorandum.

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

Rahul Kr. Dey
(Project Manager)

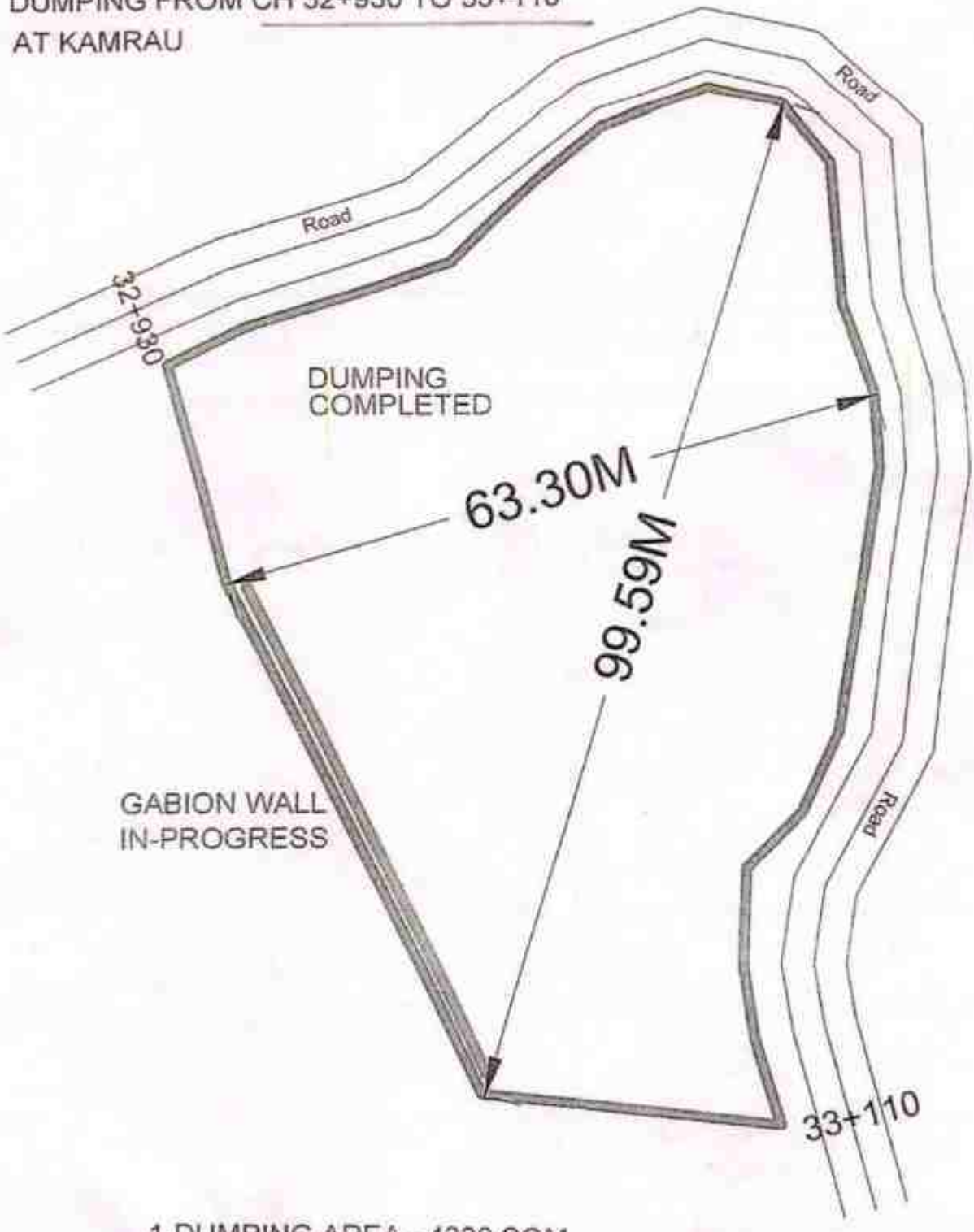
R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Enclosure: 1. Copy of Memorandum.
CC. 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

367

DUMPING FROM CH 32+930 TO 33+110
AT KAMRAU



1-DUMPING AREA - 4330 SQM
2-DUMPING MAXIMUM HT - 40

R.G. Builtwell Engineers Ltd.
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

MALVIYA INFRA PROJECTS PVT. LTD.

(360)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122.2, B Block, Adarsh Colony, Ward No.3, Baltiyar, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/817 **Date:** 29.01.2022

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/147 dated 29.01.2022
RGB/NH707/PKG-2/AE/2021-2022/133 dated 29.12.2021
RGB/NH707/PKG-2/AE/2021-2022/117 dated 23.11.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **43+230, 33+950 to 34+000 & 46+950 to 47+050** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
(NH-707)
Paonta Sahib

Team Leader
L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

(369)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/133

Date: 29.12.2021

To,
The Authority Engineer
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony ,Ward No.-3
Badripur ,Ponta Sahib
HP-173025

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Regarding proposal for ground improvement of private land with soil.

Ref: 1. LNM/MoRTH-PIU/Pkg-II/2020-2021/690 Dated: 29.12.2021

Sir,
With reference to above cited subject, we would like to inform you that Sri. Sanjay Kumar S/o- Sri. Dalip Singh Village- Baldava Tahsil-Kamrau, District-Sirmour(HP-173029)requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Chainage-33+950 to 34+000.

This is for your kind information and approval please.

Thanking you and assuring of our best services at all times.

for For R.G Buildwell Engineers Limited

(Rahul Kumar Dey)
Project Manager

Enclosure: 1. Copy of Land Agreement.

CC. 1.Project Director,MoRT&H ,PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email I.d – info@rgbuildwell.com

email sent 29/12/21

370

भारतीय गैर न्यायिक

पचास रुपये

रु.50

FIFTY RUPEES

Rs.50

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

C 970287

Bhagwan Singh
S/o Shyam Singh (H.P)
Kamrau Sirmaur
Mobile No 7357969263/812

ईकरारनामा / ब्यानहल्फी

यह ईकरारनामा / ब्यानहल्फी आज दिनाँक 25.11.2021 को निम्न पक्षों के बीच पौटा साहिब में तहरीर हुआ है।

संजय कुमार पुत्र दलीप सिंह ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० - 173029

..... प्रथम पक्ष

मैसर्स आर० जी० बिल्डवैल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

..... द्वितीय पक्ष

यह कि प्रथम पक्ष भुमि खाता खतौनी न० 38/73, खसरा न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ तहसील – कमरऊ जिला - सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भुमि का सम्पुर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवैल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 38/73, खसरा न० न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ

25/11/21

Jagdish Negi
Advocate & Notary Public
Paonta Sahib

SANJAY KUMAR
S/o Sh. Dalip Singh

(371)

जिला सिरमौर हि० प्र० में से 08-00 बीघा भूमि प्रथम पक्ष से मु० 1,25,000/- रु० प्रति बीघा किराये ले रहे है।

यह कि मिटटी भरान के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होगी विवाद की स्थिति में द्वितीय पक्ष की कोई भूमिका नहीं होगी ।

जो भूमि में डंपिंग साइट के लिए दे रहा है उस पर बाद में द्वितीय पक्ष या किसी और व्यक्ति का कोई अधिकार नहीं रहेगा ।

डंपिंग करने के दौरान उचित Protection Work किया जायेगा ।

उपयोग में लाई गयी जमीन का भुगतान 4 किस्तों में द्वितीय पक्ष द्वारा देय किया जायेगा।

सत्यापन,

मैं संजय कुमार पुत्र दलीप सिंह यह ईकरारनामा / ब्यानहल्फी तसदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहल्फी हमारे इल्म व यकीन से सब सही व दुरुस्त है। मैंने उपरोक्त ईकरारनामा / ब्यानहल्फी सुनकर व समझकर इस पर हस्ताक्षर किये है।

प्रथम पक्ष

द्वितीय पक्ष

Sanjay Kumar
S/o Sh. Dalip Singh
V.P.O & Teh- Kamrau

ATTESTED
25/11/21
Advocate & Notary Public

This
been [illegible] on
the [illegible] 25/11/2021
[illegible]
Sh Bhagwan Singh

22797-S-219

372

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

रसीद नम्बर : 1107214912
नाम : sandhi
पिता/पति : daya ram

नकल शुल्क : 2
सेवा शुल्क : 20
कुल शुल्क : 22

जिला : सिरमौर
तहसील : कमरऊ
उपतहसील : कमरऊ
पटवार वृत्त : कमरऊ
हदबस्त नं. : 26

तोहाल : बलदवा बीहल

साल : 2016-2017

रकबा : इकाई, बीघा-बि.-बि.

खसरा नं. / नाम पती या खास अद्द आम नम्बरदार मुतबना व सरह मुआमला व हदूद	खतौनी नं. / नगान जो मुजारा अदा करता है व उपरोक्त शरह व तदाद	नाम मालिक व पदनाम	नाम काश्तकार व पदनाम	भाग बाट व द्वारा बसावन आबपाशी	अक्सर खसर हाल	एकड़ हर खेत व तिजान खास मय किस्म अराजी मौदीक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
38	73							
38	73							
	24							
0.31								
0.17								
0.14								

Village Revenue Officer
PIC Kamrau 26-10-2021
Teh. Kamrau Distt. Sirmour H.P.

Village Revenue Officer
PIC Kamrau 26-10-2021
Teh. Kamrau Distt. Sirmour H.P.

सिक्रेटरी हिमाचल प्रदेश - शिमला

दिनांक 26-10-2021

पृष्ठ संख्या : 1

1	2	3	4	5	6	7	8	9

26-10-2021

Certified that this copy has been generated from the database of Revenue Department at Tehsil KAMRAU as accessed by Tehsil Operator TEHKAMRAU on 26-October-2021 from Tehsil कमरऊ

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in

For Validity Refer Notific No Rev-C(F)(10-1/2009 Dated 14-Feb-2011

Jam1107214912

निकलेट हिमाचल प्रदेश तिरमल

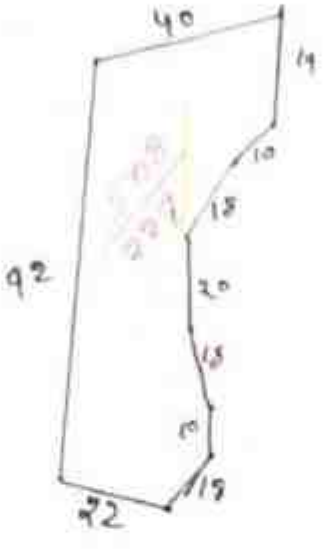
दिनांक 26-Oct-2021

पृष्ठ संख्या 2

374

N

पैमाना - 40 फुट
प्रति इंच



सीमानुसार,

आसपास खसरा
निशानदेही मुताबिक मालू
मौके/मुताबिक नक्शा
दृश्य मैंने तैयार/नक्शा
गया।

R.G. Buildwell Engineers Ltd.
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

LK MALVIYA INFRA PROJECTS PVT. LTD.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

375

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lampsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2022-23/2270(A) **Date:** 26.05.2023

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2023-2024/484 dated 25.05.2023

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **36+900 to 37+000** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

(376)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2023-2024/**484**

Date: 25.05.2023

To,
The Team Leader
L.N. Malviyal nfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: **Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: Regarding proposal of ground improvement of private land with soil at KM – 36.950 to 37.000

Sir,

With reference to above cited subject, we would like to inform you that Sitaram S/o Jalam Singh, Shanti Prasad S/o Telu Ram Guman Singh S/o Jalam Singh Village- Kando Dugana Tehsil- Kamrau Dist- Sirmaour Himachal Pradesh 173029 requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Chainage- Km 36.950 to 37.000 at RHS. As such we decided to improve the land with excavated material and the same request is being forwarded for further approval please.

This is for your kind approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Project Manager

Enclosed 1. Copy of Land Agreement.
CC. 1. Project Director, MoRT&H, PIU-Ponta Sahib (HP) -173025 for kind information please.

(377)

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

NOTARY * Himachal Pradesh * 127754

ईकरारनामा / व्यानहल्फी

यह ईकरारनामा / व्यानहल्फी आज दिनांक 24.05.2023 को निम्न पक्षों के बीच पौंटा साहिब में तहरीर हुआ है।

मैं सीता राम पुत्र श्री जालम सिंह, शान्ति प्रसाद पुत्र श्री तेलू राम, गुमान सिंह पुत्र श्री जालम सिंह, निवासी ग्राम – काण्डो दुगाना तहसील- कमरऊ जिला सिरमौर हि० प्र० -173029

..... प्रथम पक्ष

मैसर्स आर० जी० बिल्डवैल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

.....द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 231/232, खसरा न० 3712/3562 तदादी 7-7 जो मोहाल काण्डो दुगाना तहसील कमरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पुर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवैल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० न० 231/232, खसरा न० 3712/3562 तदादी 7-7 बीघा जो मोहाल शिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में से 7-7 बीघा भूमि प्रथम पक्ष से मु० 82,000/- रु० प्रति बीघा किराये ले रहे है।

ATTESTED

Jagdish Negi

Advocate

Paonta Sahib

6.6.2023

(378)

उक्त कि मिट्टी भरान के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होगी विवाद की स्थिति में द्वितीय पक्ष की कोई भूमिका नहीं होगी ।

भूमि में कम्पनी को देरहा हु उस पर बाद में कम्पनी या किसी और एजेंसी का कोई अधिकार नही रहेगा

NOTARY Govt. of Himachal Pradesh

उक्त ज़मीन के आस पास में उपस्थित ज़मीन मालिक से किसी विवाद की स्थिति में प्रथम पक्ष ही समझोता करेगा द्वितीय पक्ष की इसमें वर्तमान व भविष्य में कोई जिमेवारी नहीं होगी ।

भूमि की सुरक्षा के लिए उचित Protuction Work किया जायेगा ।

उपयोग में लाई गयी जमीन का भुगतान 5 किस्तों में किया जायेगा।

सत्यापन,

मैं सीता राम पुत्र श्री जालम सिंह, शान्ति प्रसाद पुत्र श्री तेलू राम, गुमान सिंह पुत्र श्री जालम सिंह, यह ईकरारनामा / ब्यानहल्फी तसदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहलफी हमारे इल्म व यकीन से सब सही व दुरुस्त है। मैंने उपरोक्त ईकरारनामा / ब्यानहल्फी सुनकर व समझकर इस पर हस्ताक्षर किये है।

प्रथम पक्ष

I)

2) Sita Ram

3) IDENTIFIED BY THE WITNESSES

द्वितीय पक्ष

22/6/2023

/ATTESTED

Advocate & Notary Public
Distt. Sirmaur (H.P.)

Gumman Singh
who is personally known to me
attested
9901 75710492

DUMPING FROM CH 36+900 TO 37+000
AT DUGANA VILLAGE



1–DUMPING AREA–6219.0 SQM
2–DUMPING MAXIMUM HT–25

R.G. Buildwell Engineers Ltd. Ghaziabad (U.P.)
B-30
R.D.C.
Raj Nagar

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

379

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/817 **Date:** 29.01.2022

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/147 dated 29.01.2022
RGB/NH707/PKG-2/AE/2021-2022/133 dated 29.12.2021
RGB/NH707/PKG-2/AE/2021-2022/117 dated 23.11.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **43+230, 33+950 to 34+000 & 46+950 to 47+050** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Package (NH-707),
Paonta Sahib

Team Leader
L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

(381)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/117

Date: 23.11.2021

To,
The Team Leader
L.N. Malviyal nfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Regarding proposal of ground improvement of private land with soil at Titiyana Dumping-01.

Ref. 1. EPC Letter No- RGB/NH707/PKG-2/AE/2021-2022/102, dated: 03.10.2021

Sir,

With reference to above cited subject, we would like to inform you that Sri. Suresh Kumar S/o Baldev Singh Village- Shilla tehsil- Kamrau Dist- Sirmaour Himachal Pradesh 173029 requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Location- Titiyana Dumping at RHS. As such we decided to improve the land with excavated material and the same request is being forwarded for further approval please.

This is for your kind approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

Project Manager

Enclosed 1. Copy of Land Agreement.
CC. 1. Project Director, MoRT&H, PIU-Ponta Sahib (HP) -173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

(382)

भारतीय गैर न्यायिक

पचास रुपये

रु.50

FIFTY RUPEES

Rs.50

INDIA NON JUDICIAL

हिमाचल प्रदेश / HIMACHAL PRADESH

C 970278

NOTARY
NARESH KUMAR TOMAR
Sub. Division Paonta Sahib
Regd. No. 1/17
Expire Date 14-02-2022
Govt. of Himachal Pradesh

इकरारनामा / ब्यानहल्फी

यह इकरारनामा / ब्यानहल्फी आज दिनांक 16.11.2021 को निम्न पक्षों के बीच पौंटा साहिब में तहरीर हुआ है।

मैं सुरेश कुमार पुत्र श्री बलदेव सिंह निवासी ग्राम खिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० -173029

प्रथम पक्ष

मैसर्स आर० जी० बिल्डवैल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 87/137, खसरा न० 817 तदादी 09-00 जो मौहात खिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवैल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 87/137, खसरा न० 817 तदादी 9-00 बीघा जो मौहात खिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में से 9-00 बीघा भूमि प्रथम पक्ष से रु० 1,50,000/- रु० प्रति बीघा किराये ले रहे है।

Identified by me.
Anil K. Thakur

ATTESTED
3/11/2021
Naresh Kumar Tomar
ADVOCATE & NOTARY PUB
Paonta Sahib (H.P.) India

(383)



HIMACHAL PRADESH ISAA 225833

यह कि मिटटी भरान के दौरान किसी विवाद के होने पर प्रथम पक्ष की पूर्ण जिम्मेदारी होगी विवाद की स्थिति में द्वितीय पक्ष की कोई भूमिका नहीं होगी ।

जो भूमि में डंपिंग साइट के लिए दे रहा है उस पर बाद में कम्पनी या किसी और एजेंसी का कोई अधिकार नहीं रहेगा ।

बरसाती सड़क के पानी की निकासी का प्रबन्धन द्वितीय पक्ष करेगी।

डंपिंग करने के दौरान उचित Protuction Work किया जायेगा ।

उपयोग में लाई गयी जमीन का भुगतान किस्तों में किया जायेगा।

सत्यापन,

मैं सुरेश कुमार पुत्र श्री बलदेव सिंह यह ईकरारनामा / ब्यानहल्फी तसदीक करता हूँ कि उपरोक्त ईकरारनामा / ब्यानहल्फी हमारे इल्म व यकीन से सब सही व दुरुस्त है। मैंने उपरोक्त ईकरारनामा / ब्यानहल्फी सुनकर व समझकर इस पर हस्ताक्षर किये है।

The Agreement has been presented before me for attestation by the Executant personally today on 19/11/2021. The contents of the same has been read over and explained to te executant, which have been admitted to be correct. The executant has been identified by Sh. [illegible] who is personally known to me. Hence attested

ATTESTED
19/11/2021
Suresh Kumar Sharma
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

1178

DUMPING FROM CH 43+230
AT TATIYANA ROAD



1–DUMPING AREA–5061.0 SQM

2–DUMPING MAXIMUM HT–15 M

38V

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2022-23/2018 **Date:** 19.01.2023

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2023-2024/416 dated 17.01.2023

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 43+230 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator.** M/s L.N. Malviya Infra Projects Pvt. Ltd.

386

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPAN
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2023-2024/**416**

Date: 17.01.2023

To,
The Team Leader
L.N. Malviyal nfra Projects Pvt. Ltd.
H. No. 202/2 Durga Colony
Paonta Sahib HP-173025

Project: **Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: Regarding proposal of ground improvement of private land with soil at Titiyana Dumping-02.

Sir,

With reference to above cited subject, we would like to inform you that Sri. Suresh Kumar S/o Baldev Singh Village- Shilla tehsil- Kamrau Dist- Sirmaour Himachal Pradesh 173029 requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Location- Titiyana Dumping at RHS. As such we decided to improve the land with excavated material and the same request is being forwarded for further approval please.

This is for your kind approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Project Manager

Enclosed 1. Copy of Land Agreement.
CC. 1. Project Director, MoRT&H, PIU-Ponta Sahib (HP) -173025 for kind information please.

(387)

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

D 137446

ईकरारनामा / ब्यानहल्फी

यह ईकरारनामा / ब्यानहल्फी आज दिनाँक 13.01.2023 को निम्न पक्षों के बीच पौंटा साहिब में तहरीर हुआ है।

मैं सुरेश कुमार पुत्र श्री बलदेव सिंह, निवासी ग्राम शिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० -173029

..... प्रथम पक्ष

मेसर्स आर० जी० बिल्डवैल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

..... द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी न० 137/133, खसरा न० 895 , 896 तदादी 16-18 जो मोहाल शिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पुर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवैल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिटटी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 137/133, खसरा न० 895 & 896 तदादी 16-18 बीघा जो मोहाल शिल्ला तहसील कमरऊ जिला सिरमौर हि० प्र० में से 16-18 बीघा भूमि प्रथम पक्ष से मु० 1,15,000/- रु० प्रति बीघा किराये ले रहे है।

ATTESTED

(388)

INDIA NON JUDICIAL

Government of Himachal Pradesh

e-Stamp

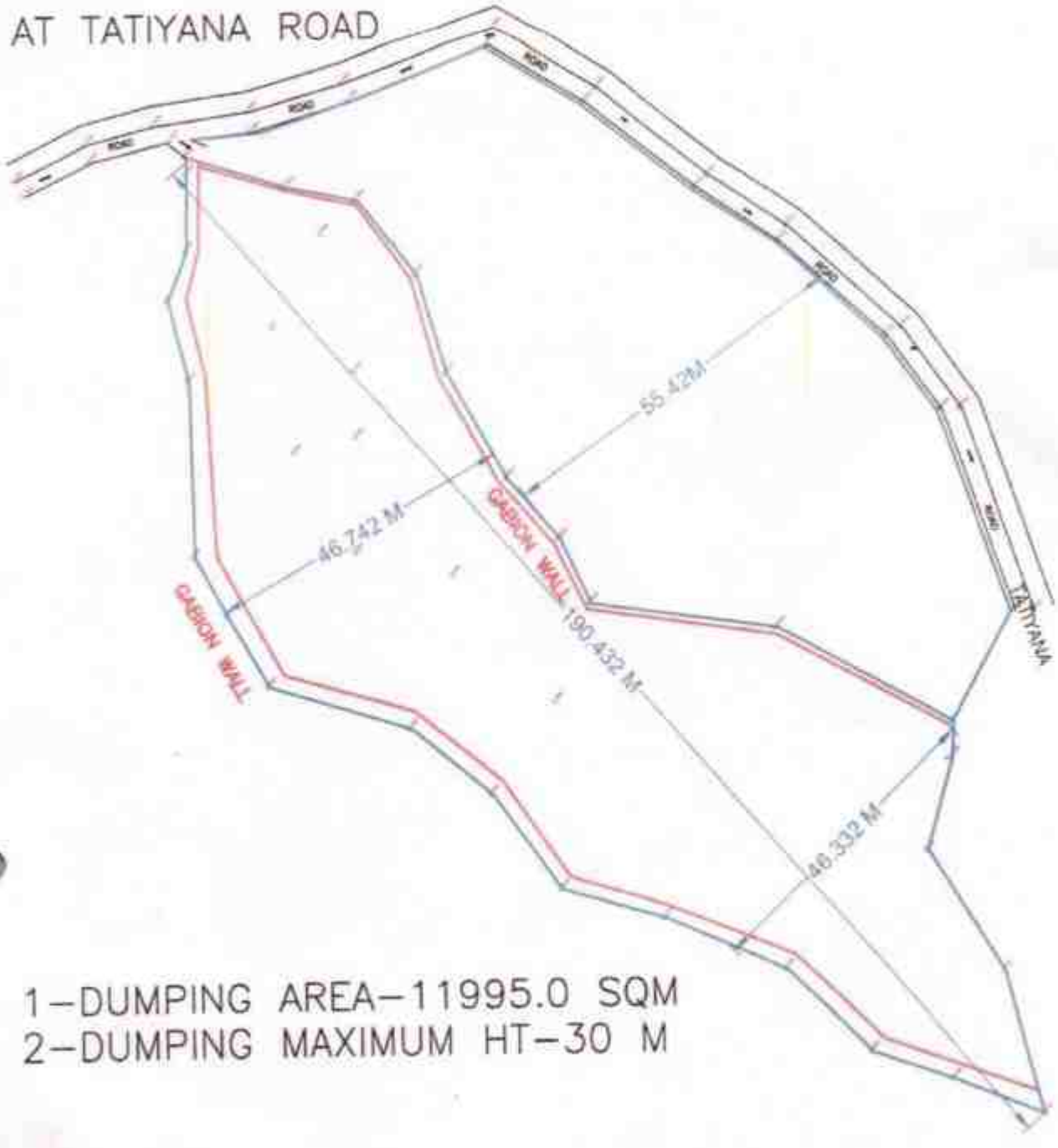
IN-HP08436293347371V



389

DUMPING FROM CH 43+230

AT TATIYANA ROAD



1–DUMPING AREA–11995.0 SQM
2–DUMPING MAXIMUM HT–30 M

R.G. Buildwell Engineers Ltd
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

L.M. MALVIYA INFRA PROJECTS PVT. LTD.

(390)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **43+230, 33+950 to 34+000 & 46+950 to 47+030** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

(391)

R.G BUILDWELL ENGINEERS LTD
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/147

Date: 29.01.2022

To,
The Authority Engineer
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony ,Ward No.-3
Badripur ,Ponta Sahib
HP-173025

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corri Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Regarding proposal for ground improvement of private land with soil at km-46+950 to 47+050.

Ref: 1. Nil.

Sir,
With reference to above cited subject, we would like to inform you that Sri. Kakuram, Suratram,Kriparam, Mayaram & Kailash Chand S/o- Sri. Dashuram Village- Tetiyana Tahsil-Kamrau, District-Sirmour (HP-173029) requested to fill up the excavated soil in their ownership land located nearby to the NH-707 at Chainage-46+950 to 47+050 at RHS.

This is for your kind information and approval please.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

B-30 R.D.C. Raj Nagar

(Rahul Kumar Dey)
Project Manager

Enclosure: 1. Copy of Land Agreement.

CC: 1 Project Director,MoRT&H ,PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email I.d – info@rgbuildwell.com

(392)

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

इकरारनामा / ब्यानहल्फी

यह इकरारनामा / ब्यानहल्फी आज दिनांक 26.01.2022 को निम्न पक्षों के बीच पौटा साहिब में लिखित हुआ है।

मैं कालू राम, सूरत राम, कृपा राम, माया राम, कैलाश चंद पुत्र श्री दासू राम और तुलसा देवी पत्नी श्री दासू राम निवासी ग्राम - टिप्परान तहसील कमरऊ जिला - सिरमौर हि० प्र० - 173029

प्रथम पक्ष

मैसर्ज मेसर्ज जी० क्विडवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर, हि० प्र० - 173029

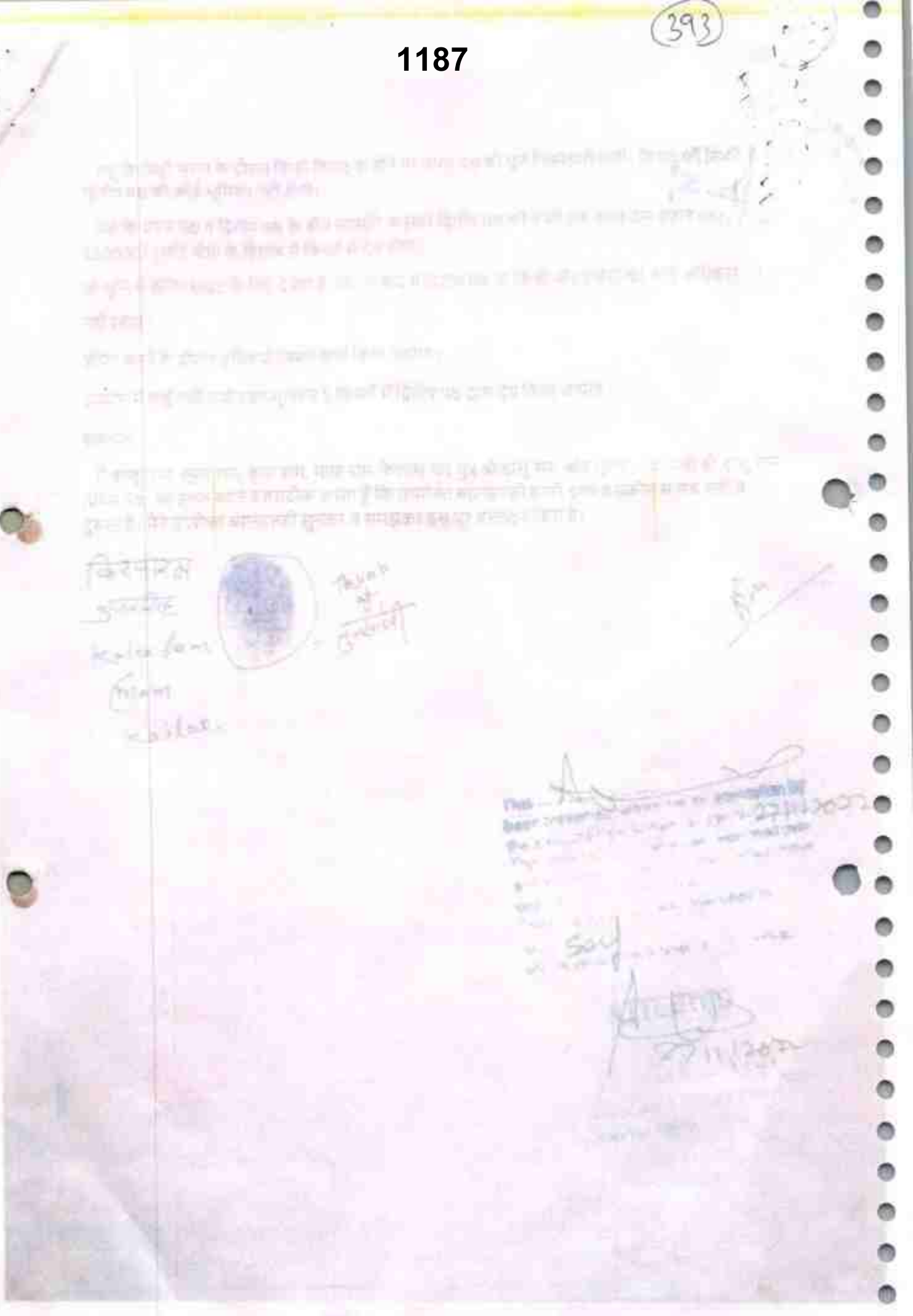
द्वितीय पक्ष

यह कि प्रथम पक्ष भूमि खाता खतौनी नं० 166/2 खसरा नं० 175/417/255/2 रकबा 0-0 बीघा मौजूद साल ग्राम पटवार खानग, जिला तहसील कमरऊ जिला सिरमौर हि० प्र० में हिस्सेदार मालिक व काश्तकार है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के कारण से प्रथम पक्ष द्वितीय पक्ष (M/S Guldwell Engineers L.L.P.) कम्पनी को कि NH-707 पैकेज - 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे की जमीन समतल व उपजाऊ हो सके।

किरपाराम
सूरतसिंह
Kripa Ram
Pritam Singh

(393)



1188

DUMPING FROM CH 47+030 TO 47+100 AT CHAREU VILLAGE



R.G. Buildwell Engineers Ltd. Ghaziabad (U.P.) B-30 R.D.C Raj Nagar

L.N. MALVIYA INFRA PROJECTS PVT LTD

1—DUMPING AREA—2129.0 SQM

2—DUMPING MAXIMUM HT—28 M

394

(395)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

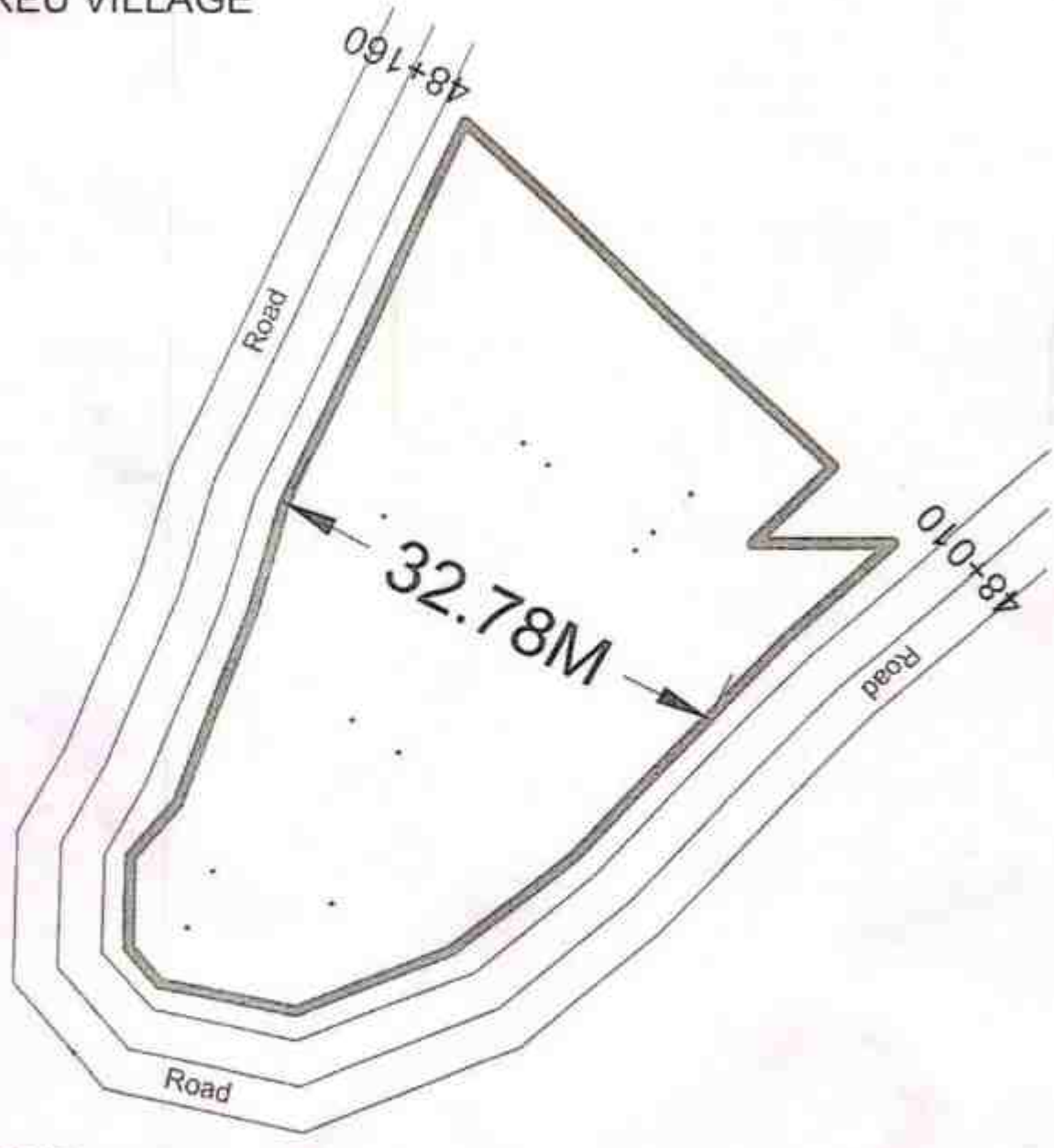
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

396

DUMPING FROM CH 48+010 TO 48+160
AT CHAREU VILLAGE



1-DUMPING AREA - 1620.0 SQM
2-DUMPING MAXIMUM HT - 10

R.G. Buildwell Engineers Ltd
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

(397)

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: **Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: **Intimation of Dumping Zone Provided by Authority as per signed memorandum.**

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Rahul Kr. Dey
(Project Manager)

Enclosure: 1. Copy of Memorandum.
CC. 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email I.d – info@rgbuildwell.com

(398)

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-II/2020-21/13(A) **Date:** 24.04.2021

To,

The Project Manager
Hewna - Ashyari section of NH-707 (Package-II)
R.G. Buildwell Engineers Ltd.
Kaffota-173029, Sirmour, HP

Sub: "Rehabilitation/ Up-gradation to 2-lane configuration of Hewna - Ashyari section (Km 25.000 to Km 50.000) of NH-707 (Package II) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Approval of Dumping Sites.**

Ref: RGB/NH707/PKG-2/AE/2021-2022/04 dated 10.04.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **25+690, 27+390, 30+180, 32+930, 48+010 & 48+800** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

399

R.G.BUILDWELL ENGINEERS LTD.
AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION

Ref: RGB/NH707/PKG-2/AE/2021-2022/04

Date: 10.04.2021

To,
The Team Leader
Team Leader Office,
L.N. Malviya Infra Projects Pvt.Ltd.
Adarsh Nagar Colony, Ward No.-3
Badripur, Ponta Sahib
HP-173025

Project: **Rehabilitation and Up-gradation to 2-lane configuration of Hewna-Ashyari Section (Km. 25.000 to Km. 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.**

Subject: **Intimation of Dumping Zone Provided by Authority as per signed memorandum.**

Dear Sir,

With reference to above cited subject, we are apprise about the dumping zone provided by MoRT&H i.e Authority of the Project at varies locations. The details is given below-

1. 25+690 RHS
2. 27+390 RHS
3. 30+180 RHS
4. 32+930 RHS
5. 48+070 RHS
6. 48+800 RHS

The copy of memorandum is being attached for reference please.

This is for kind information and record please.

Thanking you and assuring of our best services at all times.

For, R.G. BUILDWELL ENGINEERS LTD.

Rahul Kr. Dey
(Project Manager)

R.G. Buildwell Engineers Ltd. B-30 R.D.C. Raj Nagar Ghaziabad (U.P.)

Enclosure: 1. Copy of Memorandum.
CC. 1.Project Director, MoRT&H, PIU Ponta Sahib (HP)-173025 for kind information please.

Corporate Office :B- 30 , R.D.C Raj Nagar, Ghaziabad (U.P) – 201002
Email i.d – info@rgbuildwell.com

(400)

DUMPING FROM CH 48+800 TO 49+020

AT CHAREU (SCHOOL)



1-DUMPING AREA - 9150.0 SQM

2-DUMPING MAXIMUM HT - 40 M

R.G. Buildwell Engineers Ltd
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

L.K. KALVIYA INFRA PROJECTS PVT. LTD.

401

TQ

HES Infra Pvt Ltd

Letter No:HES/NH-707/PKG III /2024/986 **Dated: 20.02.2024**

To,

The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib, H.P.

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Details of Muck Utilisation - Reg**

Dear Sir,

The projects wise details of muck utilisation sites as desired are as under: -

Sl. No.	Name of Village	Design Chainage (m)	Type of Land	Capacity (Cum)	Material Dumped till Date (Cum)
1	Gangtoli	52+200	Arranged by Contractor	70000	70000
2	Gangtoli	52+760	Arranged by Contractor	6486	3522
3	Gangtoli	54+020	Arranged by Contractor	23500	23500
4	Gangtoli	55+070	Arranged by Contractor	28558	28558
5	Gangtoli	55+420	Arranged by Contractor	88040	48575
6	Uttari	57+750	Arranged by Contractor	341740	285650
7	Pab Manal	59+150	Arranged by Contractor	926677	402745
8	Naya	60+080	Acquired Land	137500	128013
9	Kando Dhar	68+950	Arranged by Contractor	183600	181200
10	Kando Dhar (Girnol temple)	69+540	Arranged by Contractor	30530	28400
11	Nayal	73+470	Arranged by Contractor	36414	36020
12	Shiri kiyari	73+720	Acquired Land	155000	144305
Total				**2028045**	**1380488**

The muck generated is being utilised in construction of various project components such as Gabion wall, Breast wall, Toe wall, Bituminous Base Course, Non-Bituminous Base Course, Sub Base Course, Shoulder and Sub-Grade etc.

Further these sites have been provided with the protection works. The photos in this regard are also attached herewith. Apart from the above, slop protection works have been taken up in all projects, the photos of which are also attached for kind perusal.

L.N. Malviya Infra Projects Pvt. Ltd.
Authority Engineers, NH-707
Received
Date 22.02.24

(402)

Thanking you and assuring you of our best services at all times.

Yours Sincerely,

HES Infra Pvt. Ltd.
Authorised Signatory

Copy to:

1. **The Project Director, MoRTH, PIU, Paonta Sahib, H.P.**

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badarpur, Paonta Sahib
Email: lnmpsh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/805 **Date:** 07.02.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg.**
Approval of Dumping Sites

Ref: HES/NH-707/Pkg III/2022/A-142, Dated 07.01.2022
HES/NH-707/Pkg III/2022/A-03, Dated 15.01.2022
HES/NH-707/Pkg III/2022/A-05, Dated 19.01.2022
HES/NH-707/Pkg III/2022/A-17, Dated 07.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **60+080, 54+020, 52+760 & 52+200** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

404

HES Infra Pvt. Ltd.

Letter No:HES/NH-707/Pkg III /2022/A-17 **Dated: 07.02.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at at Gangtoli Chainage - **52+200**.

You are requested to please accord approval the same.

Yours faithfully

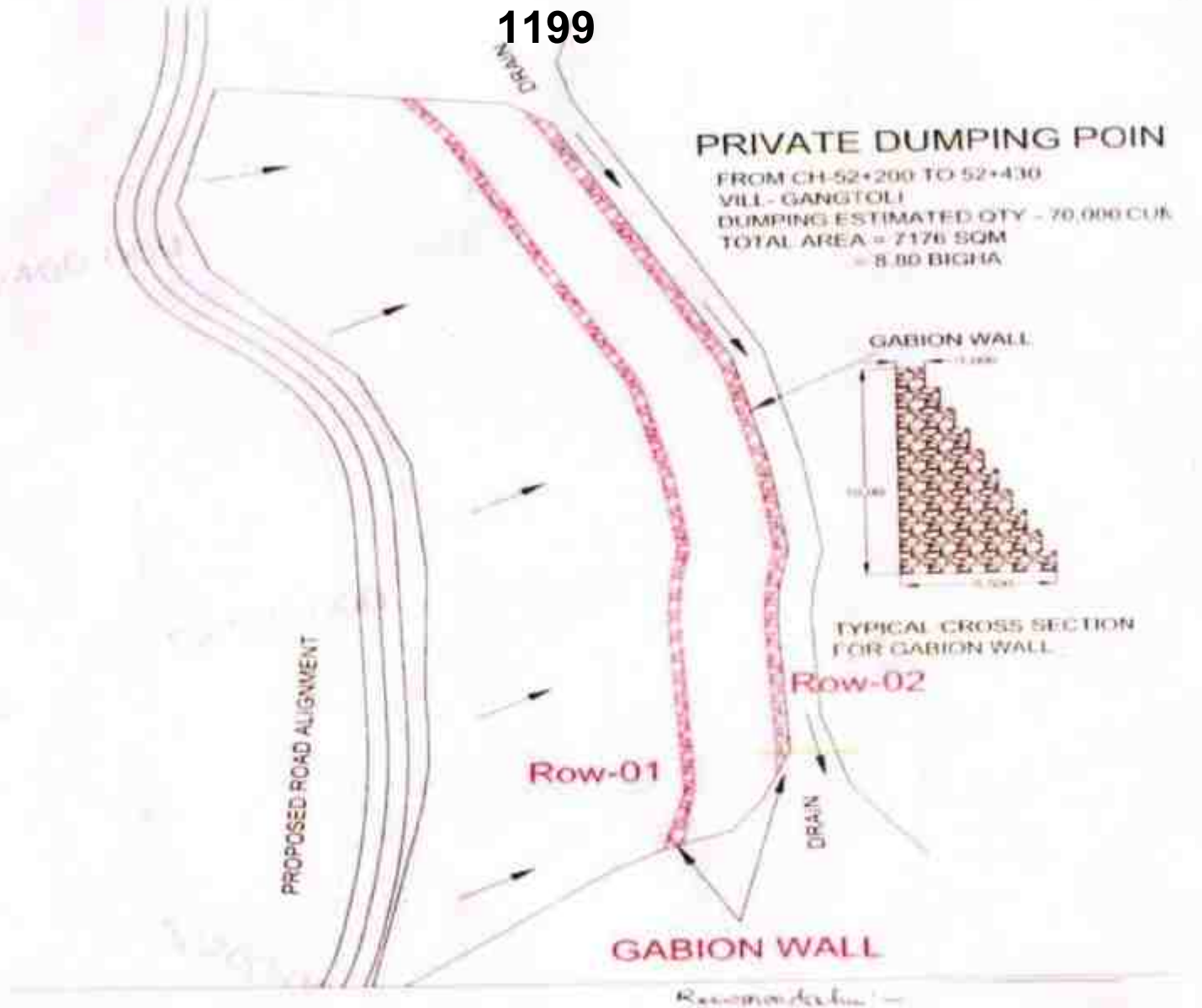
For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED
Chillal

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.



PRIVATE DUMPING POIN

FROM CH-52+200 TO 52+430
VILL - GANGTOLI
DUMPING ESTIMATED QTY - 70,000 CUM
TOTAL AREA = 7176 SQM
= 8.80 BIGHA

TYPICAL CROSS SECTION FOR GABION WALL

Recommendation :-
1. Bio-engineering measures should be adopted.
2. Provision of drain should be implemented.
3. Top soil upto 1m.
4. Gabion, Geogrid should be

406



हिमाचल प्रदेश HIMACHAL PRADESH

D 124685

हलफीया ब्यान

मै जालम सिंह पुत्र श्री रती राम ग्राम अश्यिाडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 1681/1321/218 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

Vijay Singh Chauhan
S/o Sh. Kundan Singh
Chauhan R/o V.Ub
Chayag, P.O. Jamna,
Teh. Kamrau
Distt. Sirmour, H.P
Aadhar No.
250342891345

ATTESTED

Naresh Kumar Sondi 23/3/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

407

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

मै जालम सिंह पुत्र श्री रती राम
ग्राम अश्यिाडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहानः--

This affidavit has been presented before me for attestation by the deponent personally today on 31/3/2022 contents of the same has been read over and explained to te executant, which have been admitted to be correct by him
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

ATTESTED
31/3/2022
Naresh Kumar Jamwal
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2057154325247711

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त नं. : 220 मौहाल : अरयाड़ी

नाम :
पिता/पति :

नकल शुल्क :
सेवा शुल्क : 1
कुल शुल्क : 1

साल : 2014-2015 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ सब नाम नम्बरदार / मुताबला व शरह मुआमला व हद्दें	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील शरह व सदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता सब किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
138 मिन	369 मिन	कुल आराजी (138) जमनसिंह (46) आना पुत्र व नीलाम (23) आना पुत्र सरिया पुत्रसिंह पुत्र मुहाल पुत्र गजन्द (14) आना सुमला सिंह पुत्र व बीसाति पुत्री आना बाखर (19) आना विद्या व अदेश पुत्र व बीसाति तोल टेकी आना बाखर (34) आना पुत्री पुत्रिका पुत्र आवास स्थानिय आसी	कास्त स्वय	आबपाशी की खाई की कुल	168/132/1/218	07-13-00 मुकेश कुमार	खरीद व पट्टा आना खेवट न.(1)	ज.ई. कि.ई. 2625 आराजी नोट: खसरे नम्बर 132 वाली 02-01-2013 से खाना कब्जा के आधार सिंह पुत्र नीलाम का आधार विद्या की बहने नु- 1. 25,000/- ऐक लाख बाकी के आए खान पर अब बाकार 1,50,000/- ऐक लाख गजान बाकार बाकी के खाना मोर और और नीलाम बाला विद्या के पास से आधारी बाकी आए खान हुआ। 2744 आराजी

Branch Code: CSC154

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 26-February-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082112854

जिलेखर : हिमाचल प्रदेश - सिरमौर

दिनांक: 26-Feb-2022

पृष्ठ संख्या 1

adj= Adjustment		Foreign Deposit	
Amt= Amount	ड्राफ्ट	Dft= Draft	मूल राशि	Pr= Principal
Ar= Arrear	नामावली खाता	dish/dsh= Dishonour S.O.	प्रोसेसिंग चार्ज	proc= Processing Charge
Bal= Balance	नामे	DR= Debit	आवर्ती/सावधि जमा	rd= Recurring Deposit
Capn= Capitalization	जन्मतिथि	DOB= Date of Birth	वापसी/लौटाया	return= Return
	इलेक्ट्रॉनिक फंड ट्रांसफर	eft= Electronic Fund Transfer	पूर्णांकित	Rnd= Round of
charge= Charge	इनऑपरेटिव	Inop= Inoperative	बचत बैंक	sb= Savings Bank
chgs= Charges	बीमा	ins= Insurance		
close= Closure	ब्याज	int/Int= Interest	अपर्याप्त शेष निधि	SC= Short Credit
coll= Collection	ऋण	loan/ln= Loan	स्थायी अनुदेश	SI/SoiSOIRD= Standing Instruction
comm= Commission	न्यूनतम	min= Minimum	पुत्र/पुत्री/पत्नी/पति	S/D/W/H/O= Son/ Daughter/ Wife/ Husband of
CON/CORR= Correction	बकाया	os= Outstanding	अंतरण	trf/tfr/tfer= Transfer
CR= Credit	डाक खर्ची तार खर्च	P & T= Postage & Telegram		txn= Transaction
cash=Cash	विक्रय केन्द्र	Pos= Point of Sale	खाताधारक/ग्राहक/देय	Wdl= Withdrawal
			आहरण	
			• एकाधिक बचत-सह-चालू शेष (बचत बैंक-सम्बंधित एकाधी खाता)	•MOD bal= total balance (SB+linked MOD a/c)

स्टेट बैंक ऑफ पटियाला

State Bank of Patiala

SBCHQ-GEN-PUB-IND-RURAL-INR
CIF No : 78597220095
Account No : 55138175126
Customer Name: JALAM SINGH S/O SH RATTI RAM

S/D/W/H/o:S/O SH RATTI RAM
Address:S/O SH RATTI RAM
VILL-JIMTWARD PO-TIMBI
TEH-SHILLAI
Phone:0
Email:
D.O.B. (If Minor):
MOP.:SINGLE
Nom. Reg. No.:

TIMBI
VPO-TIMBI

Phone:270023
Email:
Branch Code:50569
Date of Issue:08/10/2013
08/10/2013 50569
Branch Manager

STATE BANK OF INDIA
CONTINUATION
IFSC Code - SBIN0005056 IFSC:STBP0005569

100,000 ₹

411



हिमाचल प्रदेश HIMACHAL PRADESH

D 124686

हलफीया ब्यान

मै गुमान सिंह पुत्र श्री बुधिया राम ग्राम अश्यिाडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 1681/1321/218 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

Yupm Singh Chauhan
S/o Late. Kundan Singh Chauhan
R/o Vill. Cheleyog
P.O Jamana, Teh. Kamrau, Dist. Sirmour H.P.
Aadhar No

ATTESTED

3/3/2022

Naresh Kumar Vohra
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

गुमान

412



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे व्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

गुमान सिंह

हस्ताक्षर व्यान हल्फी

मै गुमान सिंह पुत्र श्री बुधिया राम
ग्राम अश्यिाडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहानः—

ATTESTED
3/3/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 3/3/22. The contents of the same has been read over and explained to to executant, which have been admitted to be correct by him. deponent has been identified by

413

बिना किसी दबाव के मैं ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं !

हस्ताक्षर ब्यान हलफी

दलीप सिंह पुत्र श्री जालम सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !

ग्वाहन :-

1. रमेश चौहान पुत्र श्री गुलाब सिंह, गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !
2. भवान सिंह पुत्र श्री परमा, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि० प्र० !

ATTESTED
5/12022
Rajesh Negi
Advocate & Notary Public

415

Generally used abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	DR = Draft	proc = Processing Charge
Amt = Amount	Deduction = Deduction	rd = Recurring Deposit
Arr = Arrear	DP = Debit	retrn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Cap) = Capitalization	eft = Electronic Fund Transfer	sb = Saving Bank
chg ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI So SORD = Standing Instruction
Clrs = Closing	int/in = Interest	S-D/W-D/o = Son/Daughter Wife/Husband of
coll = Collection	loan/ln = Loan	trf/trfr/tr = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
CORR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wd) = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal = total balance (SB+linked MOD) acc

WELCOME TO

हिप्रा० राज्य सहकारी बैंक लीमित

H.P. State Co-operative Bank Ltd.

Branch : SHILLAI IFSC Code : HPSC0000555 ✓

Contact No : 01704278545 Nominee No :

Customer name : DALIP SINGH

Account No : 5551010067 ✓ CIN : 1258168

Address : VILL BANDLI PO KANDO SHATNOL TEH SHILLAI

SHILLAI

Date : 26/09/2019



Branch Manager

2	3	4	5	6	7	8	9
					सकारिम सकारिम सकार पीर		
				2310/503 म	63-03-00		
					घासरी		
				2314/364	02-06-00		
					मै.मु.सकार		
				2321/289	04-12-00		
					सकारी		
				2323/268	16-03-00		
					सकारी		
				2326/3521	02-03-00		
					मै.मु.सकार		
				2331/353	09-12-00		
					सकारी		
				2339/379	07-08-00		
					सकारी		
				2337/508 म	20-00-00		
					सकारिम सकारिम		
				2340/510 म	97-15-00		
					सकारिम सकारिम		
				2343/361	00-18-00		
					00-10-00		
					सकारी		
					05-08-00		
					सकारिम सकारिम		
				2358/776	15-07-00		
					सकारी		
				2372/2363	00-01-00		
					मै.मु.सकारी		
				2376/2365	00-01-00		
					मै.मु.सकारी		
				2379/2531	00-01-00		
					मै.मु.सकारी		
				2378/2368	55-12-00		
					सकारिम सकारिम सकार पीर		

Sharma
26/11/21
Village Revenue Officer
P.C. Kandi Teh. Shillai
Dist. Sirmaur H.P.

417



हिमाचल प्रदेश HIMACHAL PRADESH D 124750

Vipin Chauhan
S/o Sh. Kundan Singh Chauhan
R/o Vill. Chayog, P.O. Jamta,
Teh. Kamrau,
Distt. Sirmaur H.P.
Voter No
2503 42296345

हलफीया ब्यान

मै गुलाब सिंह पुत्र श्री मोही राम, ग्राम कुहन्ट तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 715/60 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 715/60 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलवा डालने के एवंज में उपरोक्त कम्पनी मुझे 7,00,000/–रूपये दे रही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
27/4/22
Dinesh Singh Tomar
Advocate & Public
Paonta Sahib (H.P.)

418

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

गुलाब सिंह पुत्र श्री मोही राम,
ग्राम कुहन्ट तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहान:-

ATTESTED
27/4/22
Dinesh Singh Tomar
Advocate & Public Notary
Paonta Sahib (H.P.)

1211

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2087102723087367

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
इदबस्त न. : 223 मोहाल : गंगटोली

नाम : q
पिता/पति : q

साल : 2015-2016

नकल शुल्क : 1
सेवा शुल्क :
कुल शुल्क :

रकबा इकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्नी या पिता नाम सम्बरदार / तुलबला व रिह मुआमला ए हकूक	खतौनी नं. / समान जो मुजारा करता है व तफसील शरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौटीक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
० मिल	144	सामलात देह हस्ब रस्द खेवट	कुल 105 भाग जीत सिंह,सीता,अमर सिंह, महीराम पुत्र महीराम सम्बत्त 20 भाग सारावरूप पुत्र व मौमति लगीना देवी पुत्री व मौमति [illegible] सिंह पुत्र व मौमति कलवी,मनसा,जमनी पुत्रीया हरीराम सम्बत्त 1630म,सिंघा, 30भाग,कुन्टीया पुत्र थोनू सम्बत्त 30 भाग दिनेशराम कब्जा गुलाब सिंह पुत्र महीराम पुत्र किशकू निवासी कुल्ट कविज टीरम		715/60	09-00-00 शामलाती	[illegible] खेवट न.(1)	
3	144	जोड़ भू-उपयोग						
17								
4.14								
14								
4.57								
3/5								
9.47								

rtified that this copy has been generated from the database of Revenue Department at Tehsil ILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 28-March-2022

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam11082114081



हिमाचल प्रदेश HIMACHAL PRADESH

D 125645

हलफीया ब्यान

मै कि लाल सिंह पुत्र श्री जाती राम, ग्राम वासी ग्राम कुहन्ट (अश्याडी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1402/340, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1402/340, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1402/340, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 2,25,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

29/8/2022

ADVOCATE & NOTARY PUBLIC



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

लाल सिंह पुत्र श्री जाती राम,
ग्राम वासी ग्राम कुहन्ट
(अश्याडी) तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहान:-

This affidavit has been presented before me
attestation by the deponent
on 24/8/2022
has been read over and explained
tant, which have been admitted
by him
has been identified by
Vikram Chauhan
personally known to me.

ATTESTED

Naresh Kumar Tomar 24/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एक.सी.ए रसीद संख्या: 2222144729104306

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : मंगटोली
पटवार वृत : मंगटोली
हदबस्त न. : 220 मोहाल : अथवाड़ी

नाम : h
पिता/पति : h

साल : 2019-2020

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व तरह मुआमलात व हदूद	खतौनी नं. / समान जो मुआरा अदा करता है व तफसील तरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौदीक ईकाईयों में	हिस्सा या पैमाना हकीयत व तरीका बाड	कैफियत
1	2	3	4	5	6	7	8	9
287 मिल	550 मिल	लाल सिंह, मदन सिंह पुत्र जातिराम पुत्र	कब्जा व काश्त स्वयं		1402/340	00-06-00	रकबा व चहार हदूद	मोट-ब.त.110 मिति 09-
293	550	धुन्दू भाग बराबर स्थानिय बासी				बजर चटीन	खेवट न.(1)	12-2013 के अनुसार जाब
बराबर खेवट न. (193)								सिंह आदि राम का खाल हजा से
2.08 मास 2.15 स्याई 4.40								मकान दिवार मय मोटा मोटी आराज
								से पहले 150000 से का अब
								1-अक्तूबर 1500004 (तेरा लाख
								मोट-ब.त.367 मिति 03-
								03-2019 के अनुसार सदस्य
								बनाया हजा से मकान मोहर बैंक
								ब्राज्य परिवहन बाजार सिरमौर के
								राम ने बराबरी बजरी आराज पूरन
								हुआ।
								सिंह पुत्र आदि राम का खाल
								हजा से मालम हिस्सा
								2000004 दो लाख रु से
								मकान हिं.र. एन. लाखमंडी
								तेरा बराबर सिलाई के पास आ
								बराबरी बजरी आराज पूरन हुआ।

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 10-August-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomi.mk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11012214886

423

सामान्यतः प्रयुक्त संक्षिप्त शब्दों की सूची / Generally Used Abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	retrn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn = Capitilization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = charge	Inop = Inoperative	SC = Short Credit
chg = cheque	ins = insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
Coll = Collection	lon/ln = Loan	trf/tf/xfer = Transfer
Comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal=total balance (SB+linked MOD a/c)

SBI

STATE BANK OF INDIA



Branch: TIMMI Code: 50569
VIA-TIMMI

Email:sbi.50569@sbi.co.in
Phone No.: 220023
IFSC: SBIN0050569

Base Brk:10:00:00-16:00:00
MICR: 123002106

S: LAL SINGH S/O SH JATTI RAM
M/s :
Number : 38597223631
ount No. : 55138178230
Type : SAVINGS BANK ACCOUNT
ress : VILL-ASHYARI PO-TIMMI
TEH-SHILLAI DISTT-SIRMOUR H.P.
SIRMOUR H.P
No. : 0

MOP: SINGLE
A/c Opening Dt: 07/01/2003
Nom Reg No:
Customer's PAN:
Date of Issue: 07/01/2021
DUPLICATE

शाखा प्रबन्धक
(Branch Manager)

425

भारतीय गैर न्यायिक

दस रुपये

TEN RUPEES

रु.10

Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812141

NOTARY Sahib Singh Regd. No. 249 Valid Upto 15-02-2027 Himachal Pradesh

हल्फिया बयान

मै कि गुमान सिंह चौहान पुत्र श्री तेलु राम ग्राम वासी ग्राम आशियारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1704/ 188 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1704/ 188, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1704/ 188 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 400000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

ATTESTED

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

426



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

गुमान सिंह चौहान पुत्र श्री तेलु राम
ग्राम वासी ग्राम आशियारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश

has been presented before me
the deponent personally
s of
explained
to him
by him
and explained by
who is personally known to me, hence attested.

ATTESTED
23/2/2023
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

428

NL 38f 62143285

Adj = Adjustment/	Cash = Cash/	Pay = Principal/
Amt = Amount/	dep = Deposit/	Pr = Principal/
Ar = Arrear/	DH = Draft/	proc = Processing Charge/
bal = Balance/	dishdish = Dishonor/	rd = Recurring Deposit/
Cepn = Cancellation/	DR = Debit/	ret/rtn = Return/
Chg/ch = Charge/	DOB = Date of Birth/	Rnd = Round off/
Chq = Cheque/	eft = Electronic Fund Transfer/	sb = Savings Bank/
CII = Customer Information File/	Inop = Inoperative/	SC = Short Credit/
Clos = Closure/	Ins = Insurance/	SI/So/SORD = Standing Instruction/
Coll = Collection/	Int / in = Interest/	S/D/W/H/o = Son/Daughter/Wife/Husband of/
Comm. = Commission/	loan/loan/	tot/tot/ = Total/
CORICORR = Correction/	min = Minimum/	Txn = Transaction/
CR = Credit/	os = Outstanding/	Wdl = Withdrawal/
	PET = Postal Charges/	•MOD bal = Total balance (SB+Saved MOD a/c

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA



Branch: TIMRI Code: 505569
VPO-TIMRI

Email:sbi.505690@sbi.co.in
Phone No.: 270023
IFSC: SBIN0505569

Buss. Hrs:10:00:00-16:00:00
MICR: 173002106

Name: Mr. GURAN SINGH CHAUHAN
S/D/H/o : S/O SH TEJU RAM
CIF Number : 78597212427
Account No.: 65018709730
A/c Type : REGULAR SAVINGS BANK ACCOUNT PENSIONER
Address : S/O SH TEJU RAM
TEH-VILL-ASHVARI PO-TIMRI
TEH-SHILLAI

MOP: SINGLE
A/c Opening Dt: 09/04/2007
Nom Reg No:
Customer's PAN: AFSPG5178
Date of Issue: 26/11/2021
CONFIRMATION

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.सी.ए रसीद संख्या: 2064105329321713

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त न. : 220 मौहाल : अरयाड़ी

नाम : Y
पिता/पति : Y

साल : 2014-2015

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा ईकाई: बीघा-वि.-वि.

खेवट न. / नाम पत्ती या तरफ सब नाम नम्बरदार / मुतबला व वाह मुआमला व हवूर	खतौनी न. / लगान जो मुजारा अदा करता है व तफसील वरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम शाह व तीमर एतायत आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीटीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बांट	केफियत
1	2	3	4	5	6	7	8	9
281	282	खानदेव पुत्र शंकर पुत्र भर पित खालिस वाली	बाकी व बराह स्वय		1704/188	00-01-03		4.5 Sk.S.
274	847				1708/184			2515
				खसरा की बराह	1212/4kc			
				की बराह				
						जमा 3	00-13-03	
						घट 3		
						कुल		
						मजमूआ		
						00-10-00		
						00-04-00		
						00-06-00		

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILAI as accessed by the Lok Mitra Kendra Dhameer Singh on 05-March-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam110821130930

डिस्क्लेमर : हिमाचल भदेश - हिमाचल

दिनांक: 05-Mar-2022

पृष्ठ संख्या: 1

480



हल्फिया बयान

मै कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1562/1464/1457 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 300000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Virender Singh S/O
Sh. Jagat Singh
R/O village - Chikhad
P.O. Ashyoni (Timbi)
Tehsil - Shillai Sirmaur
H.P.
Adhaar No
- 6(25 50 44 5292

Ankit K. Negi
Oath Commissioner

431

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी



बस्ती राम पुत्र श्री काशी राम
ग्राम वासी ग्राम चिखाड़ तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश

Attested
Anil K. Negi
Advocate & Oath Commissioner

Certified that the affidavit has been made by
Shri Basti Ram
Date 18-02-2023
Who has been identified personally
by Virender Singh

eft = Electronic fund Transfer

Ins = Insurance/

Int/In = Interest/

min = Minimum/

os = Outstanding/

PST = Postal Charges/

sb = Savings Bank/

SC = Short Credit/

SI/Sal/SORD = Standing Instruction/

S/D/W/Wife = Son/Daughter/Wife/Husband

tr/trf/xfer = Transfer/

Wdl = Withdrawal/

Jaswant Singh 11-5bn@Sbi59
Vikram@123@

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch: TIMRI Code: 50569
VPO-TIMRI

Email:timri.50569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0050569

Buss. Hrs:10:00:00-16:00:00
MICR: 173002106

Name: Mr. VIKRAMJEET SINGH
S/O,W/O : JASWANT SINGH
CIF Number : 86687117576
Account No: 32923624298
A/c Type : REGULAR SAVINGS BANK ACCOUNT
Address : VPO TIMRI
PO TIMRI
SHIVAJI SIRMAUR

Phone No.:
Email :

MOP: SINGLE
A/c Opening Dt: 11/04/2013
Nom Reg No:
Customer's PAN: MVYPS2[illegible]
Date of Issue: 21/10/20[illegible]
CONTINUATION

BRANCH FORMER

432

433

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812550

OATH COMMISSIONER ANIL K. NEGI Dist. Hmr/50/2014 SHILLAI

हल्फिया बयान

मै कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1562/1464/1457 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैंने जो अपनी जमीन पहले भी कंपनी को मलबा डंप करने के लिए दी है ,उसके साथ लगती अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 500000 /- रूपए दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार मै स्वंय हूँगा। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Identified by me
Virender Singh
S/o Sh. Jagat Singh
R/o Vill. Gaillhad, P.O
Timbi, Tehsil Shillai
Distt. Sirmour (H.P)
Adhar no. 7612552044
5292

Attested
Anil K. Negi
Advocate & Oath Commissioner
Distt. HP Hmr/50/2014

434

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मे बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

बस्ती राम पुत्र श्री काशी राम

ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर

हिमाचल प्रदेश

Attested
Anil K Negi
Advocate & Oath Commissioner
Shillai HP Hmr/56/2014

Certified that this affidavit has been made by
Shri Basti Ram
Date 01/03/2023
Virender Singh
personally known to me / identified by the deponent who
appears to understand. Hence Attested

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3060105726450631

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त नं. : 220 मोहाल : अश्याड़ी

माल : i
पिता/पति : i

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2019-2020 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार मुतालबो व शरह मुआमलात व हदूद	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील शरह लदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व दीगर वसायम आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व निशान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	फेकियत
1	2	3	4	5	6	7	8	9
385 मिस 382 अन्य खेवट नं. (193)	748 748 X	शमलात देह इन्द सरट खेवट	मगता व मक्बा खर्च मान सिंह, बलवीरान पुत्र कौशिया पुत्र मानसूत मान बराबर स्थानिक वासी आदिआन		1562/1464/1457	24-16-00 जमाबंदि मानसिंह	अकार व चहार हदूद खेवट नं.(1)	

CSC ID 255737760011
CSC VLE G.P. ASHYARI
(TIMBI) PIN 173029
Mob. 7018768770

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 01-March-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11012243974

435

436

बयान हल्फी

मै की गीता राम पुत्र , श्री बिशन सिंह ग्राम अशियारी पोस्ट ऑफिस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। में अपनी जमीन खसरा नंबर 293/317 जो पहले भी मैंने कंपनी को डंप करने के लिए दिया था , में उसके साथ लगती जमीन को कंपनी को मलबे के डंप करने के लिए दे रहा हु। इसके एवेज में कंपनी मुझे मु 100000 / रूपए दे रही है। कंपनी के द्वारा मलबा डालने पर मुझे कोई ऐतराज नहीं है। में सहमत हु और बिना किसी दवाब के में बयान कर रहा हु। ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले। यह मेरे बयानात है जिसे पढ़ कर समझ कर मैंने अपने हस्ताक्षर किये है।

गीता राम

गीता राम पुत्र , श्री बिशन सिंह
ग्राम अशियारी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश।

437



हिमाचल प्रदेश HIMACHAL PRADESH D 124448

Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh
R/o Village P.O. & Tehsil
Shillai,
Adhar No.
2203 4289 6345

हलफीया ब्यान

मै गीता राम पुत्र श्री बिशन सिंह ग्राम अशियाडी पोस्ट ऑफीस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 293/317 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 293/317 में डमप करने की अनुमति देता है। मुझे कोई एतराज नही है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 2,70,000/ – रूपये (दो लाख सत्तर हजार मात्र) दे रही है। बिना किसी दबाव के मै ब्यान कर रहा हुँ।

29/11/22

ATTESTED
29/11/2022
Suresh Kumar Sharma
ADVOCATE & NOTARY PUB
Paonta Sahib (H.P.) India

438

ताकि कोई भी शरारती तत्व सडक [illegible] बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी
मै गीता राम पुत्र श्री बिशन सिंह

ग्राम अशियाडी पोस्ट ऑफीस
टिम्बी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

ATTESTED
29/11/2022
Ramesh Kumar Bansal
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (HP) India

This affidavit has been presented before me for attestation by the deponent personally today on 29/11/22. The contents of the same has been read over & explained to the executant, which have been admitted to be correct by him
The deponent has been identified by Sh. Vikram Singh Chauhan who is personally known to me.
Attested

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4380503201602427

जिला : सिरमौर
तहसील : शिलाई
कानूनगो हल्का : शिलाई
पटवार हल्का : गंगटोली
दबस्तु न. : 220 मोहाल : अरयाड़ी

नाम : 1
पिता/पति : 1

नकल शुल्क : 3
सेवा शुल्क : 40
कुल शुल्क : 43

साल : 2009-2010 रकबा ईकाई: बीघा-बि.-वि.

क्रोड़ नं. खाता पती या पूर्ण गय नाम हिस्सेदार द्रावला व गैर मुआमला (ब्यौरा	खतौनी नं. समान जो मुलाहा अदा करता है व तफसील वार व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर तसायत आबपाशी	नम्बर खसरा हाल	रकबा हर खैत व मिजान खाता सब किस्म अराजी मीट्रीक ईकाइयों मे	हिस्सा या पैमाना हकीयत व तरीका बारत	कैफियत
1	2	3	4	5	6	7	8	9
106	342	कुल आम (6) सुन्दर सिंह पुत्र व श्रीमति मान्ती देवी पुत्री आया पुत्र सुन्या आम बराबर (3) आम शीतराम, राजेन्द्रसिंह, आत्मा राम, बलबीर सिंह पुत्र व श्रीमति बसीता देवी पुत्री व श्रीमति विमी देवी विजया विशाल सिंह पुत्र सिविया आम बराबर (1) आम श्रीमति सन्ती, श्रीमति रुकमी पुत्रिया सिविया पुत्र सुन्या आम बराबर (2) आम स्थानिय बारी	बकाश्त वर्तम		293	00-03-00 बंजर मौरिश 01-15-00 बंजर मौरिश 01-18-00 जमीन बंजर मौरिश 01-18-00		ब.वि. कि.वि. 2007 स्थानिय मानदेय 2012 हक दर्ज सर्वेक्षण Gian Singh S/O Shivjee ST Shivjee Jnd Rukmee Devi W/O Shivjee ST - Not Executed Instrument of Release Deed Vide Reg.No. 132014 Dated 04.04.2014 In Favour Of Gian Singh ST Shivjee Singh ST Shivjee Jhamakoo Singh ST Bishan Singh ST - Atma Ram ST Bishan Singh ST - Bhim Singh ST Bishan
112	216				317			
बकाश्त खेत न.	X							
192)								
12.75								
बंजर								
17.70								
जमाई								

नेकसेट : हिमाचल प्रदेश - शिलाई दिनांक 05-Mar-2015 एस सेटया: 1

439

1	2	3	4	5	6	7	8	9
5.05	643 212 X		कांशी व काशा स्वरूप सुन्दरसिंह , मौजूदा मालकी हिस्सेदारान	अमलाई की खाले की खुदान	257	05-11-00 खुदान अमलाई 00-07-00 औसत दौरान 00-10-00 औसत अमलाई 01-12-00 खुदान अमलाई 01-08-00 खुदान अमलाई 00-11-00 00-05-00 खुदान अमलाई 00-06-00 अमलाशिर अमलाशिर 01-11-00 खुदान अमलाई 11-10-00

1	2	3	4	5	6	7	8	9
	264 238 X.		बालक व बलवंत सचिव सीताराम, राजेन्द्रसिंह, प्रकाश राम, बलवीर सिंह, श्रीमति सरोजिन देवी, श्रीमति विमला देवी, श्रीमति सरती, श्रीमति बलवंती हिमाचलप्रदेश	अलावडे की खाली की खड़ान अलावडे की खाली की खड़ान अलावडे की खाली की खड़ान अलावडे की खाली की खड़ान	161 307 314 316 318 ग 324 ग	04-02-00 03-02-00 खड़ान जमाबंदी 01-00-00 औसत जमाबंदी 02-04-00 खड़ान जमाबंदी 01-00-00 औसत जमाबंदी 05-07-00 खड़ान जमाबंदी 01-09-00 खड़ान जमाबंदी 00-10-00 00-05-00 खड़ान जमाबंदी 03-05-00 जमाबंदिया जमाबंदिया		
		जोड़ मुख्तयारी				14-12-00 जमीन जमाबंदिया 00-05-00 28-00-00 जमीन 02-03-00		

1) - तहसील सीताराम हिमाचलप्रदेश

फ. 2683 फर्द 2/9 खसरा 3-2 ए 31

Order
VM
Copy after
5/3/16

442 (1149)

GENERALLY USED ABBREVIATIONS

Cash • Cash/नकद	Pos • Point of Sale/पॉइंट ऑफ सेल	
Dep • Deposit/जमा	Pr • Principal/मूलधन	
DR • Draft/ड्राफ्ट	proc • Processing Charges/प्रोसेसिंग चार्जेस	
dishonA • Dishonour/वापस	rd • Recurring Deposit/आवर्ती जमा	
DR • Debit/नामे	ret/Ret • Returns/वापसी	
DOB • Date of Birth/जन्म तिथि	Rnd • Round off/पूर्णांकन	
eft • Electronic Fund Transfer/इलेक्ट्रॉनिक फंड ट्रांसफर	sb • Savings Bank/बचत बैंक	
Insp • Inoperative/निष्क्रिय	SC • Short Credit/कम जमा	
Ins • Insurance/बीमा	SI/So/SOMO • Standing Instruction/स्थायी अनुदेश	
Int / In • Interest/ब्याज	S/D/W/H/s • Son/Daughter/Wife/Husband of/पुत्र/पुत्री/पत्नी/पति/का	
loan/loan/ऋण	tr/trf/xfer • Transfer/अंतरण	
min • Minimum/न्यूनतम	txn • Transaction/लेन-देन	
os • Outstanding/बकाया	Wdl • Withdrawal/आहरण	
P&T • Postal Charges/डाक व्यय	•MOD Bal • Total balance (SB+fixed MOD amt)/कुल शेष राशि (बचत बैंक + सावधि जमा)	

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch: TIMRI Code: 50569
VPO-TIMRI

Email:sbi.50569@sbi.co.in
Phone No.: 270823 Busn. Hrs:10:00:00-16:00:00
IFSC: SBIN0050569 MICR: 173002106

ETA RAM S/O SH BISHAN SINGH
: BISHON SINGH MOP: SINGLE
er : 7859721355 A/c Opening Dt: 06/05/2003
No.: 55138173434 Nom Reg No:
: REGULAR SAVINGS BANK ACCOUNT Customer's PAN: BEVPR0043M
: S/O SH BISHAN SINGH Date of Issue: 26/11/2021
VILL-ASHYARI PO-TIMRI CONTINUATION
TEH-SHILLAI

BRANCH MANAGER

27/11/2021

443



हिमाचल प्रदेश HIMACHAL PRADESH D 124600

हलफीया ब्यान

मै राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा , शर्मा निवास, घोडा चौकी, शिमला अर्बन टी, शिमला, हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 314 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 314 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 3,00,000 (तीन लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

ATTESTED

31/8/2022

ADVOCATE PUBLIC

444

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

मै राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा,
शर्मा निवास,घोडा चौकी,शिमला अर्बन टी
जिला शिमला, हिमाचल प्रदेश

गवाहानः—

This affidavit has been presented before me for attestation by the deponent identically today on 10/3/2022 The contents of the same has been read over/explained to the deponent, which have been admitted to be correct by him The deponent was identified by Sh. Vipin Chauhan who is personally known to me, hence identified.

ATTESTED
10/3/2022
ADVOCATE
PUBLIC

भारतीय स्टेट बैंक
State Bank Of India

(0108)-ACB PAONTA SAHIB
GURUDWARA BUILDING
SHIVGRAM ROAD PAONTA SAHIB,DISTT SIRMOUR, H.P. 173025
Tel : 1704 222473 Fax : IFS Code : SBIN0001640 SWIFT :

D D M M Y Y Y Y

PAY या धारक को OR BEARER

RUPEES

जाए खरे ₹

35023208595

VALID UPTO ₹ 10 LACS AT NON-HOME BRANCH

SB ACCOUNT
PREFIX :
50780000004

Mr. RAJENDER SHARMA

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

⑈400376⑈ ⑆300208⑆ 002593⑈ 31

1,50,000 rs/-

Shh

1236

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2063104323754351

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : मंगटोली
पटवार वृत : मंगटोली
हदबस्त न. : 220 मौहाल : अरयाही

नाम : Q
पिता/पति : Q

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

साल : 2014-2015 रकबा ईकाई: बीघा-बि.-बि.

खेवट न. / खाता पती या सयुक्त नाम खातेदार / कुलबला व रिश्ता मुआमला व हदूद	खतौनी न. / समान जो मुजारा अदा करता है व तकसीम खरह व अदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व दीगर वसायल आबपाशी	सब्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	केफियत
1	2	3	4	5	6	7	8	9
172 सिंह 193 97 12.75 814 7.10 1415 5.05	386 सिंह 384 "	कुल आब (18) मुलहा सिंह पुत्र व मोजाति खत्री दोती पुत्री सोना पुत्र मुलाब आब दाबा (6) आब गोपालाम, राजेन्द्रसिंह आब राम, बालवीर सिंह आब बाबर (8) मोती पुत्र व मोजाति खत्रीता दोती पुत्री व मोजाति सिंगी दोती आब बाबर (1) आब रिलाल किशन सिंह पुत्र तिलिक स्थानिय आती जोड़ भू-धारणी	खाता व कब्जा स्वयं आत्मा राम, गोपालाम, बालवीर सिंह, राजेन्द्रसिंह, मोजाति सिंगी दोती, मोजाति खत्रीता दोती किस्साहाराम		334	01-00-00 जोड़ आबार	कब्जा व पहान स्वयं खेवट न (1)	मद. किं.ह. 2837 (अंके हकूक सम्मिलित आद : आबी एवं न 158 दिनांक 24-01-2013 के अनुसार आब्बा द्वारा से मुलहा सिंह पुत्र सोहराम का आब्बा दिलाम आब भाग मोती उपरोक्त आबी रु. 2,50,000/- दो लाख पचास हजार रुपये से अधिक होने के आब तहसीलदार आब्बा दिलाम के पक्ष में अंतरण करने आब खत दर्ज। 2583 तकसीम दुरुस्त 2501 अंके हकूक सम्मिलित 2782 सम्मत 2812 सम्मत (Tiku Ram) पूर्व Sunder Singh पूर्व Some Hari Executed mortgage without

कंपाईल : हिमाचल प्रदेश - सिस्टम दिनांक: 04-Mar-2022 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
								Mutation Deed Vide Reg No. 236 2022 Dated. 14/12/ 2022 in Favour Of 1.

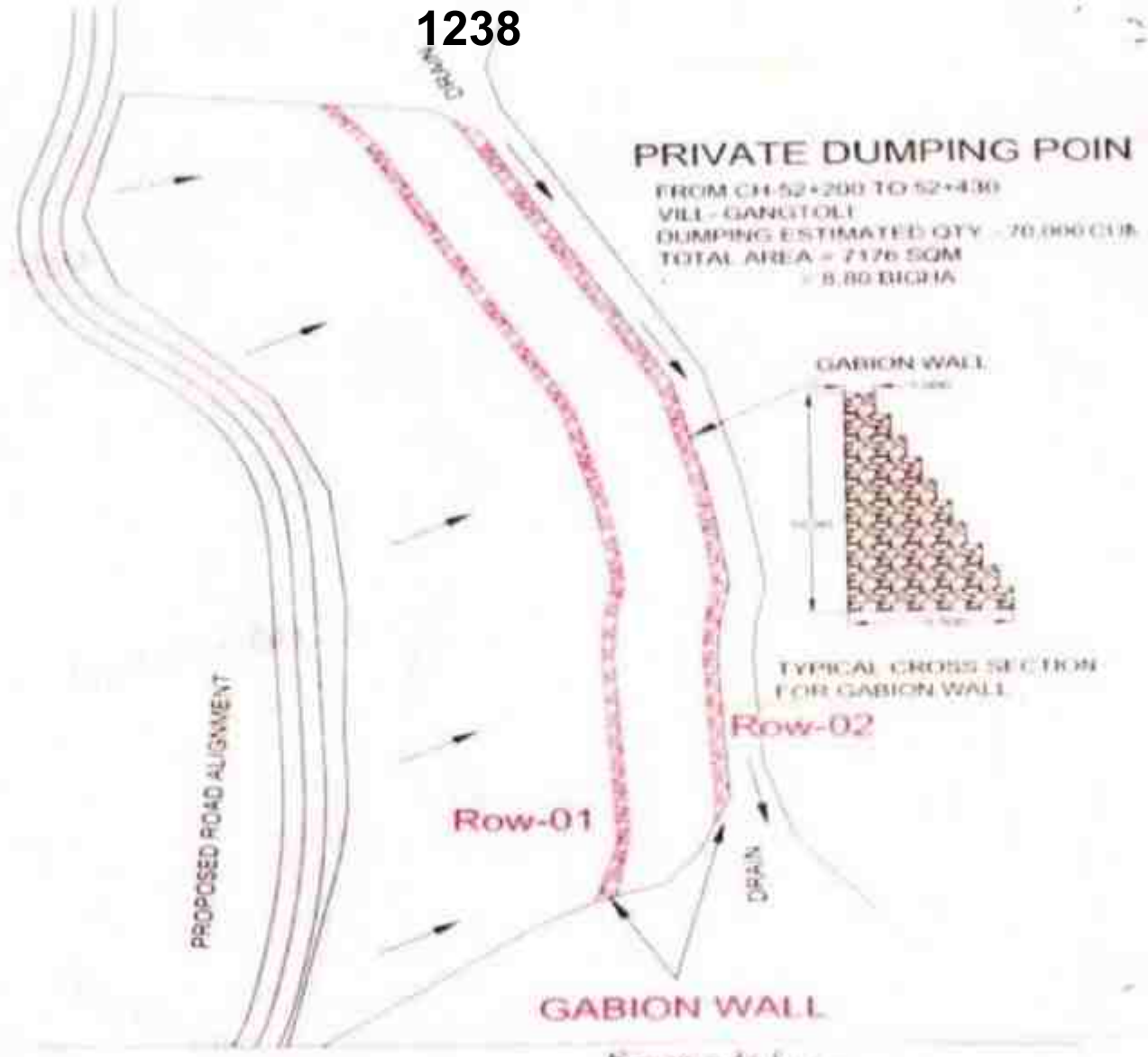
ertified that this copy has been generated from the database of Revenue Department at Tehsil HILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 04-March-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomiimk.nic.in
For Validity Refer : Notific. No Rev-C(F)-10-1/2009 Dated 14-Feb-2011

Jam11082113033

दिनांक: 04-Mar-2022

पृष्ठ (कव) 2


PRIVATE DUMPING POIN
FROM CH-52+200 TO 52+430
VILL - GANGTOLI
DUMPING ESTIMATED QTY - 70,000 CUM
TOTAL AREA = 7176 SQM
= 8.80 BIGHA
GABION WALL
TYPICAL CROSS SECTION FOR GABION WALL
Row-02
Row-01
PROPOSED ROAD ALIGNMENT
DRAIN
GABION WALL

449



हिमाचल प्रदेश HIMACHAL PRADESH

0 124685

हलफीया ब्यान

मै जालम सिंह पुत्र श्री रती राम ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 1681/1321/218 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

Vijay Singh Chauhan
S/o Sh. Kundan Singh
Chauhan R/o V.P.O
Chayog, P.O. Jamna,
Teh. Kamrau
Distt. Sirmour, H.P
Aadhar no.
250342891345

ATTESTED

3/3/2022

Naresh Kumar Gomat
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

450



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

मै जालम सिंह पुत्र श्री रती राम
ग्राम अश्याडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

ATTESTED

3/3/2022

Naresh Kumar Sohal
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 3.3.2022 contents of the same has been read over and explained to to executant, which have been admitted to be correct by him
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2057154325247711

जिला : सिरमौर
तहसील : शिलाई
कानूनगोदृत : ममटोली
पटवार वृत : ममटोली
हदबस्त नं. : 220 मौहाल : अरयाड़ी

नाम :
पिता/पति :

नकल शुल्क :
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2014-2015 रकबा इकाई: बीघा-बि.-वि.

खेवट नं. / नाम पत्नी या तरफ अब नाम नम्बरदार / मुताबना व सरह मुआमला व हद्दें	खतौनी नं. / जगान जो गुजारा अदा करता है व तफसील सरह व तदाद	नाम मालिक व एहसाब	नाम काश्तकार व एहसाब	नाम चाह व टीमर वसायब आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजाने खास मय किस्म असली मौटीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	केफियत
1	2	3	4	5	6	7	8	9
135 जमा	365 जिम	कुल मता (135) जोधसिंह (46) मता पुत्र ए नीलाम (22) मता पुत्र परिता पुत्र मनिका पुत्रसोहता पुत्र सुखराम पुत्र खेमी (14) मता सुमान सिंह पुत्र व मोहरि पुत्रे मता बलवार (19) मता सिंगा व मता पुत्र व मौहरी लीला देवी मता बलवार (34) मता पुत्रे पुत्रिया पुत्र कायक स्थानिय वासी	कायक स्थान	मकबाई की खाने की कुल	1441-03-1014	04-13-00 कुल जमा	मकान में रहने वाला लेखा 4 (1)	0.5 के ई 2635 मकान नोट भवनों दर्ज न 122 दिनांक 02-01-2013 के प्रमाण मकान में अंकित किए गए अनुसार मन मकान विवरण की मद्द में 1. 20.00/- रुपये मात्र मकान में रहने वाले के मन मकान 1,50,000/- रुपये मात्र मकान मन मकान में मद्द दर्ज मैं मन जोनल मन्त्र दिनांक में मकान में मकानों मालों और मद्द दर्ज होना 2744 प्रमाण

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra Dharwaar Singh on 26-February-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer Notific No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jan1082112854

प्रिन्टेड : हिमाचल प्रदेश - शिमला दिनांक 26-Feb-2022 पृष्ठ संख्या 1

	Adj= Adjustment		Dep= Deposit		Pr= Principal
	Chrgs= Amount		Dft= Draft		prcsn Processing Charge
	Arr= Arrear		dish/dsh= Dishonour		rd= Recurring Deposit
	bal= Balance		Dbt= Debit		ret/rtn= Return
	Capn= Capitalization		DOB= Date of Birth		Rnd= Round of
	chgs/chr= Charge		eft= Electronic Fund Transfer		sb= Savings Bank
	chq= Cheque		Inop= Inoperative		SC= Short Credit
	cover= Courier		ins= Insurance		SI/So/SORD= Standing Instruction
	col= Collection		int/in= Interest		S/D/W/H/O= Son/ Daughter/ Wife/ Husband of
	comm= Commission		loan/ln= Loan		trf/tfr/tr= Transfer
	CON/CORR= Correction		min= Minimum		txn= Transaction
	CR= Credit		os= Outstanding		Wd= Withdrawal
	csh=Cash		P & T= Postage & Telegram		
			Pos= Point of Sale		+SMOD bal= total balance (SB+linked MOD a/c)

स्टेट बैंक ऑफ पटियाला

State Bank of Patiala



SBCHO-GEN-PUB-IND-RURAL-INR
CIF No : 78597220095
Account No : 55138175126
Customer Name: JALAM SINGH S/O SH RATTI RAM

S/D/W/H/o:S/O SH RATTI RAM
Address:S/O SH RATTI RAM
VILL-JIMTWARD PO-TIMBI
TEH-SHILLAI
Phone:0
Email:
D.O.B. (If Minor):
NOM.:SINGLE
Nom. Reg. No.:

TIMBI
VPO-TIMBI

Phone:270023
Email:
Branch Code:50569
Date of Issue:08/10/2013
08/10/2013
IFSC:SBIN0005056
Branch Manager

STATE BANK OF INDIA
IFSC Code : SBIN0005056
CONTINUATION

1@0,000 ₹

454



हिमाचल प्रदेश HIMACHAL PRADESH D 124686

हलफीया ब्यान

मै गुमान सिंह पुत्र श्री बुधिया राम ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 1681/1321/218 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 1681/1321/218 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 2,00,000 (दो लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh Chauhan
R/o Vill. Chelyog
P.O Tamana, Tel. Kamrau, Distt. Solan H.P.
Adhar No. 542897135

ATTESTED

3/3/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

455 (153)



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

गुमान सिंह

हस्ताक्षर ब्यान हल्फी

मै गुमान सिंह पुत्र श्री बुधिया राम
ग्राम अश्यिाडी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

ATTESTED

3/3/2022

Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 3/3/2022 the contents of the same has been read over and explained to is executant, which have been admitted to be correct by him
deponent has been identified by

956

बिना किसी दबाव के मैं ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं !

हस्ताक्षर ब्यान हलफी

दलीप सिंह

दलीप सिंह पुत्र श्री जालम सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !

ग्वाहन :-

1. रमेश चौहान पुत्र श्री गुलाब सिंह, गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !

2. भवान सिंह पुत्र श्री परमा, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि० प्र० !

ATTESTED

5/11/2022

Rajesh Negi

457

Commonly used abbreviations

a/c = Account	dep = Deposit	Pl = Principal
ad = Advertisement	DD = Draft	proc = Processing Charge
Amt = Amount	d/d/dft = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	ref/rdr = Refund
bal = Balance	Drft = Demand Draft	Rpt = Rupees
Capn = Capitalisation	eft = Electronic Fund Transfer	sb = Savings Bank
chg/chrg = Charge	Intgr = Integrative	Sh = Share Capital
chq = Cheque	Ins = Insurance	SI/SO/SOD = Standing Instruction
Clsn = Closure	int/rt = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	loc/ln = Loan	trnf/rdr = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P&T = Postage & Telegram	Wd = Withdrawal
csh = Cash	Pos = Point of sale	MoBTbal = total balance(SB+linked MoD acc)

WELCOME TO

हिमाचल राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch	SHILLAI	IFSC Code	HPSC0000555 ✓
Contact No.	01704278547	Nominee No.	
Customer Name	DALIP SINGH		
Account No.	5551010667[illegible] ✓	CIF	156158
Address	VILL BANDLI PO KANDO BHATNOL TEH SHILLAI		
	SHILLAI		
Date	25/09/2019		



The H.P. State Co-op. Bank Ltd.

शाखा प्रबंधक
Branch Manager

2	3	4	5	6	7	8	9
				2310/503 M	03-03-00		
				2314/364	02-06-00		
				2321/289	04-12-00		
				2323/288	19-03-00		
				2328/1521	03-03-00		
				2331/303	06-12-00		
				2335/379	07-08-00		
				2337/508 M	20-06-00		
				2340/510 M	51-15-00		
				2343/381	00-18-00 06-10-00 00-08-00		
				2356/776	17-03-00		
				2372/2363	00-01-00		
				2376/2363	00-01-00		
				2377/2434	00-01-00		
				2378/2368	06-12-00		

Tehsildar Himachal Pradesh - Himachal

Dated 26-Nov-2021

Page number 2



हिमाचल प्रदेश HIMACHAL PRADESH D 124750

Vipin Chauhan
S/o Lt. Kundan Singh Under
Rl. Vill. Chayog, P.O. Sarmour
Teh. Kamrau
Distt. Sirmour H.P.
Mob. No.
2503 942596345

हलफीया ब्यान

मै गुलाब सिंह पुत्र श्री मोही राम, ग्राम कुहन्ट तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 715/60 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 715/60 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलवा डालने के एवंज में उपरोक्त कम्पनी मुझे 7,00,000/–रूपये दे रही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Paonta Sahib (H.P.)

460



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

गुलाब सिंह पुत्र श्री मोही राम,
ग्राम कुहन्ट तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहानः—

ATTESTED
27/4/22
Dinesh Singh Tomar
Advocate & Public Notary
Paonta Sahib (H.P.)

1250

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 2087102723087367

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोनी
पटवार वृत : गंगटोनी
इंदबस्त न. : 223 मोहाल : गंगटोनी

नाम : q
पिता/पति : q

नकल शुल्क : 1
सेवा शुल्क :
कुल शुल्क :

साल : 2015-2016 रकबा ईकाई: बीघा-बि.-बि.

खेवट न. / नाम पत्ती का नाम तथा नाम खबरदार दुवासला व रेह मुआमला व इबूर	खतौनी न. नकल जो मुजारा अदा करता है व तफसील शरह व तादाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व टीबर बमायन आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खास मय किस्म जराबी मोटीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाद	कैफियत
1	2	3	4	5	6	7	8	9
0 [illegible]	144	[illegible]	कुल 105 भाग जीत सिंह,मीत,अमर सिंह, [illegible]				[illegible]	
0	144		[illegible] पुर व मौजादि [illegible]		715/50	00-00-00 खासी	धारा 4 (1)	
17)		जीत सु.सपति	[illegible] सिंह पुर व मौजादि बाखली,मवाद [illegible] पुरीब इंडियन बगवान 16भाग,सिंह, 30भाग,कुन्दीया पुर थोडू सबभाग 30 भाग [illegible] पुर किसबू निवासी कुहट कालिब दीवान					
4.14								
ति								
4.67								
3E								
4.47								

ertified that this copy has been generated from the database of Revenue Department at Tehsil ILLAI as accessed by the Lok Mitra Kendra Dharmveer Singh on 28-March-2022

To Verify; enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in
For Validity Refer : Notific No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082114081

462

Savings Bank Account

भारतीय स्टेट बैंक

SBI

Account No.: 20397314267

Customer Name: Mr. GULAB SINGH CHAUHAN

S/D/W/H/o:MOHI RAM

Address:S/O SH MOHI RAM
VILL-COOTOLI PO-TIMRI
TEH-BHILLAI

Phone:

Email:

D.O.B. (If Minor):

MOP.:SINGLE

Nom. Reg. No.:

TIMRI

VPO-TIMRI State Bank of India

Phone:270023

Email:sbi.505698@sbi.co.in

Branch Code:50869

Date of Issue:16/01/2020

16/01/2020 [illegible]

IFSC:SBIN0050569

MICR:173002105

CONTINUATION

शाखा प्रबंधक
Branch Manager

463



Identity by हिमाचल प्रदेश HIMACHAL PRADESH

D 125645

Singh
Vipin Singh Thakur
S/o Kundan Singh
Chauhan
Village Ugra Chog
P.O Kamna,
Tel. Kamrau
9503429345

हलफीया ब्यान

मै कि लाल सिंह पुत्र श्री जाती राम, ग्राम वासी ग्राम कुहन्ट (अश्याडी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1402/340, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1402/340, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1402/340, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 2,25,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

29/8/2022

ADVOCATE & NOTARY PUBLIC

464

NOTARY
RAKESH KUMAR TOMAR
Sub. Division
Paonta Sahib
Regd. No. 340
Expire Date
16-02-2027
Govt. of Himachal Pradesh

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

लाल सिंह पुत्र श्री जाती राम,
ग्राम वासी ग्राम कुहन्ट
(अश्याडी) तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहान:-

affidavit has been presented before me
attestation by the deponent named
on 29/8/2022
has been read over and explained
tant, which have been admitted
rect by him
and has been identified by
Vipin Chauhan
by known to me.

ATTESTED
Rakesh Kumar Tomar 29/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India.

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2222144729104306

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : मंगटोली
पटवार वृत : मंगटोली
हदबस्त न. : 220

माल : h
पितापति : h

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

मोहाल : अश्याड़ी

साल : 2019-2020

रकबा ईकाई: बीघा-वि.-बि.

खेवट न. / नाम पत्ती या तरफ मय नाम सम्बरदार मुतावजा व सरह मुआमलात व हदूद	खतौनी न. / नगान जो मुजारा अदा करता है व तफसील सरह नताद	नाम मालिक व एहवाल	नाम कब्जाकार व एहवाल	नाम पाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व निशान खाता मय किस्म अराजी मोट्रीक ईकाईयों में	हिस्सा या पैमाना हकीयत व तरीक बाट	कैफियत
1	2	3	4	5	6	7	8	9
297 सिंल 293 नगान खेत व (193) 2.56 नाल 2.16 म्यूं 4.40	550 सिंल 552	नाम सिंह, नाम सिंह पुत्र जोरिया पुत्र पुत्रू नाम कास्त नमालिक जमीं	कास्त व कब्जा स्वयं		1402/340	00-06-00 नाल चटीला	नकल में पहाड़ नगान डेक्ट में (1)	सिट-4.2.2.110 सिंति 09- 12-2013 के अनुसार तहत सिंह जमीं एवं का खसरा हुआ है [illegible] मय सीमा जमीं अराजी की पहाड़ 1500फ्ट से पर ज्यादा से कम 1500फ्ट तक नाल सिट-4.2.2.357 सिंति 03- 03-2019 के अनुसार नाल [illegible] से खसरा मोट बेस [illegible] परिवार खाता डिपो व [illegible] जमीं अराजी हुआ सिंह पुत्र जमीं एवं का खाता [illegible] से खाता डिपाल 2000फ्ट से ज्यादा व से [illegible] राजू महतारी [illegible] सिंहई के पास [illegible]

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 10-August-2022
To Verify, enter the Copy No above Bar Code at https://himbhoomi.nic.in
For Validity Refer : Notific. No.Rev-C(F)/10-1/2008 Dated 14-Feb-2011
Jam11012214886

466

Generally Used Abbreviations		
A/C = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	returtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn = Capitilization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = charge	Inop = Inoperative	SC = Short Credit
chq = cheque	ins = insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
Coll = Collection	lon/ln = Loan	trf/tr/dfer = Transfer
Comin = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal=total balance (SB+linked MOD a/c)



SBI

Branch: TIMRI Code: 50569
VIL-TIMRI

Email:sbi.5056@sbi.co.in
Phone No.: 270033
IFSC: SBIN0050569

Bank Hrs:10:00:00-16:00:00
MICR: 173002106

MOP: SINGLE
A/c Opening Dt: 07/01/2021
Nom Reg No:
Customer's PIN:
Date of Issue: 07/01/2021
DEPT.CODE:

शाखा प्रबन्धक
(Branch Manager)

MIMRIE

467 78



हल्फिया बयान

मै कि गुमान सिंह चौहान पुत्र श्री तेलु राम ग्राम वासी ग्राम आशियारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1704/ 188 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1704/ 188, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1704/ 188 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 400000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

ATTESTED

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

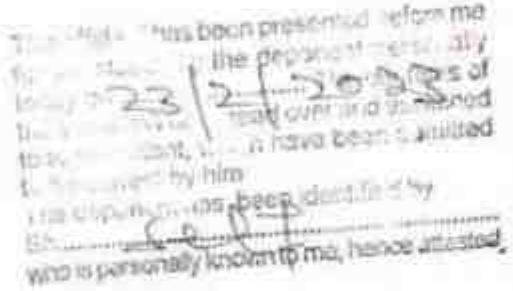
468



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

गुमान सिंह चौहान पुत्र श्री तेलु राम
ग्राम वासी ग्राम आशियारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश



ATTESTED
23/2/2023
Naresh Kumar Sharma
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

NL 38 621 4 2 3 65

Cash = Cash/cash	Pos = Point of Sale/POS xfer in	
dep = Deposit/dpt	Pr = Principal/princ	
Dft = Draft/dft	proc = Processing Charges/Misc exp	
dish/dsh = Dishonour/rechge	rd = Recurring Deposit/recrd acc	
Dtl = Detail/dtl	ret/rtn = Returns/retd	
DOB = Date of Birth/dte of bth	Rnd = Round off/rndg	
eft = Electronic Fund Transfer/gmt/fee xe gmt	sb = Savings Bank/svn bk	
Imp = Insperation/Offce	SC = Short Credit/sht bllr	
Ins = Insurance/ins	SI/Sin/SORD = Standing Instruction/bnkr orgfe	
Int./W = Interest/recd	S/D/W/D/o = Son/Daughter/Wife/Husband of/ gmt sgn/s/o/d/o	
Inv/Cheque/Inv	trf/t/f/xfer = Transfer/xerox	
min = Minimum/rgmn	txn = Transaction/dnfe	
os = Outstanding/recvrdly	Wdl = Withdrawal/wgmn	
PST = Postal Charges/fee xrox	+MOD bal = Total balance (SB+ linked MOD a/c)/gmt xe dn bnce fe + xgm if avail	

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA



Branch: TIMBI Code: 50569
VPO-TIMBI

Email:sbi.50569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0050569

Bank, Hrs:10:00:00-16:00:00
MICR: 173002106

Name: Mr. GURAN SINGH CHAUHAN
S/D/W/o : S/O SH TEJU RAM
CIF Number : 78597212427
Account No.: 65018709730
A/c Type : REGULAR SAVINGS BANK ACCOUNT PENSION FR
Address : S/O SH TEJU RAM
TEH-VILL-ASHYARI PO-TIMBI
TEH-SHILAI

MOP: SINGLE
A/c Opening Dt: 09/04/2007
Nom Reg No:
Customer's PAN: AFSPC5177B
Date of Issue: 26/11/2012
CONTINUATION

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.बी.ए रसीद संख्या: 20641053293217 13

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत्त : मंगटोली
पटवार वृत्त : मंगटोली
हदबस्त नं. : 220 मोहाल : अरगाड़ी

नाम : Y
पिता/पति : Y

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2014-2015 रकबा इकाई: बीघा-वि.-बि.

खेवट नं. / नाम पत्ती का [illegible] नम्बरदार / सुलाकत व साहू मजमला व हकूक	खातौनी नं. / प्रमाण जो मुजारा अदा करता है व तफसील बरख व तदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम फाड़ व टीका वगायरह अदायगी	नम्बर बजरी ईमा	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना इकीयत व राशिका बाब	केफियत
1	2	3	4	5	6	7	8	9
261	331	[illegible] पुत्र गोपाल पुत्र बूत जिट [illegible]	बाबा व अन्यत्र ग्रदश		1708/1288	00-04-00		4 है 2575
271	337				1710/1114	00-05-00		
				अदायगी की हालत में खाना	1712/1840	00-03-00		
						00-13-00		

Certified that this copy has been generated from the database of Revenue Department at Tehsil Shillai as accessed by the Lok Mitra Kendra Dhanveer Singh on 05-March-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in
For Validity Refer : Notific No.Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam110621130O3

तिथि: 05-Mar-2022

पृष्ठ संख्या: 1

47

भारतीय गैर न्यायिक

दस रुपये

TEN RUPEES

रु.10

Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

15AA 812140

हल्फिया बयान

मै कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1562/1464/1457 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 300000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Virender Singh S/O Sh. Jagat Singh R/O village - Chikhad P.O. Athyana (Tehsil - Shillai Sirmour) H.P. Adhaar No - 6125 50 44 5292

Amit K. Negi
Notary Public

472

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी



बस्ती राम पुत्र श्री काशी राम
ग्राम वासी ग्राम चिखाड़ तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश

Attested
Anil K. Negi
Advocate/Oath Commissioner

Certified that this affidavit has been made by
Basti Ram
18-02-2023
Vitender Singh

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3047121325254055

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : नंगटोली
पटवार वृत : नंगटोली
हदबस्त नं. : 220 मोहाल : अरयाड़ी

नाम : x
पिता/पति : x

नकल शुल्क :
सेवा शुल्क : 1
कुल शुल्क : 1

साल : 2019-2020 रकबा इकाई: बीघा-बि.-बि.

खेवट नं. मय पत्ती या अंक मय नाम नम्बरदार मुताबता व शरह मुआमलात व हदूद	खतौनी नं. नगान जो गुजारा अदा करता है व तफसील शरह तलाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम थाह व दीगर पहचान आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिज़ान खाता मय किस्म अराजी मीट्रीक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
365 सिंचा	748	शामलात देह हस्ब रसद खेवट	कास्त व कब्जा स्वर्ण सिंह, करीदान पुत्र करीदा पुत्र नत्थाराम मय बराबर स्थानिय वासी कार्बिजमन		1502/1464/1457	24-16-00 जमाबंदि अनुसार	कब्जा व पक्का मकान, खेवट न(1)	
382	748							
मकान खेवट न	X							
1953								

USER [redacted]3446700
NAME PAWAN
Mob: 9816530404

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Pawan on 16-February-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11012241657



SBI
भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch: TIMRI Code: 50569
VPO-TIMRI

Email:sbi.50569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0050569

Bank. Hrs:10:00:00-16:00:00
MICR: 173002106

Name : Mr. VIJENDER SINGH
S/D/W/O : JAGAT SINGH
CIF Number : 86687117376
Account No : 32936241281
A/c Type : REGULAR SAVINGS BANK ACCOUNT
Address : VILL TIMRI
Tel TIMRI
SHILLAI SIRMAUR

MOP: SINGLE
A/c Opening Dt: 11/04/2013
Nom Reg No:
Customer's PAN: MVYPS[illegible]
Date of Issue: 21/10/[illegible]
CONTINUATION

BRANCH/OFFICER

475

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812550

OATH COMMISSIONER

हल्फिया बयान

मै कि बस्ती राम पुत्र श्री काशी राम ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 1562/1464/1457 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैंने जो अपनी जमीन पहले भी कंपनी को मलबा डंप करने के लिए दी है ,उसके साथ लगती अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1562/1464/1457 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1562/1464/1457 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 500000 /- रूपए दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार मै स्वंय हूँगा। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Identified by me
Virender Singh
S/o Sh. Jagat Singh
R/o Vill. Chilliyad, P.O
Timbi, Teh. Shillai
Distt. Sirmaur (H.P)
Adhaar No. 3612 5054
5292

Attested
Anil K. Negi
Advocate & Oath Commissioner
Distt. HP Hmr/55/2014

476

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

बस्ती राम पुत्र श्री काशी राम
ग्राम वासी ग्राम चिखाड़ तहसील शिलाई जिला सिरमौर
हिमाचल प्रदेश

Attested
Anil K. Negi
Advocate & Oath Commissioner
Enrol. HP Him/58/2014

Certified that this affidavit has been made by
Bastı Ram
On 01/03/2023
Solan
Singh
personally
to the deponent who
Attested

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.सी.ए रसीद संख्या: 306105726450631

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त नं. : 220 मोहाल : अश्याड़ी

नाम : i
पिता/पति : i

नकल शुल्क : 1
दोबा शुल्क : 10
कुल शुल्क : 11

साल : 2019-2020 रकबा इकाई: बीघा-वि.-वि.

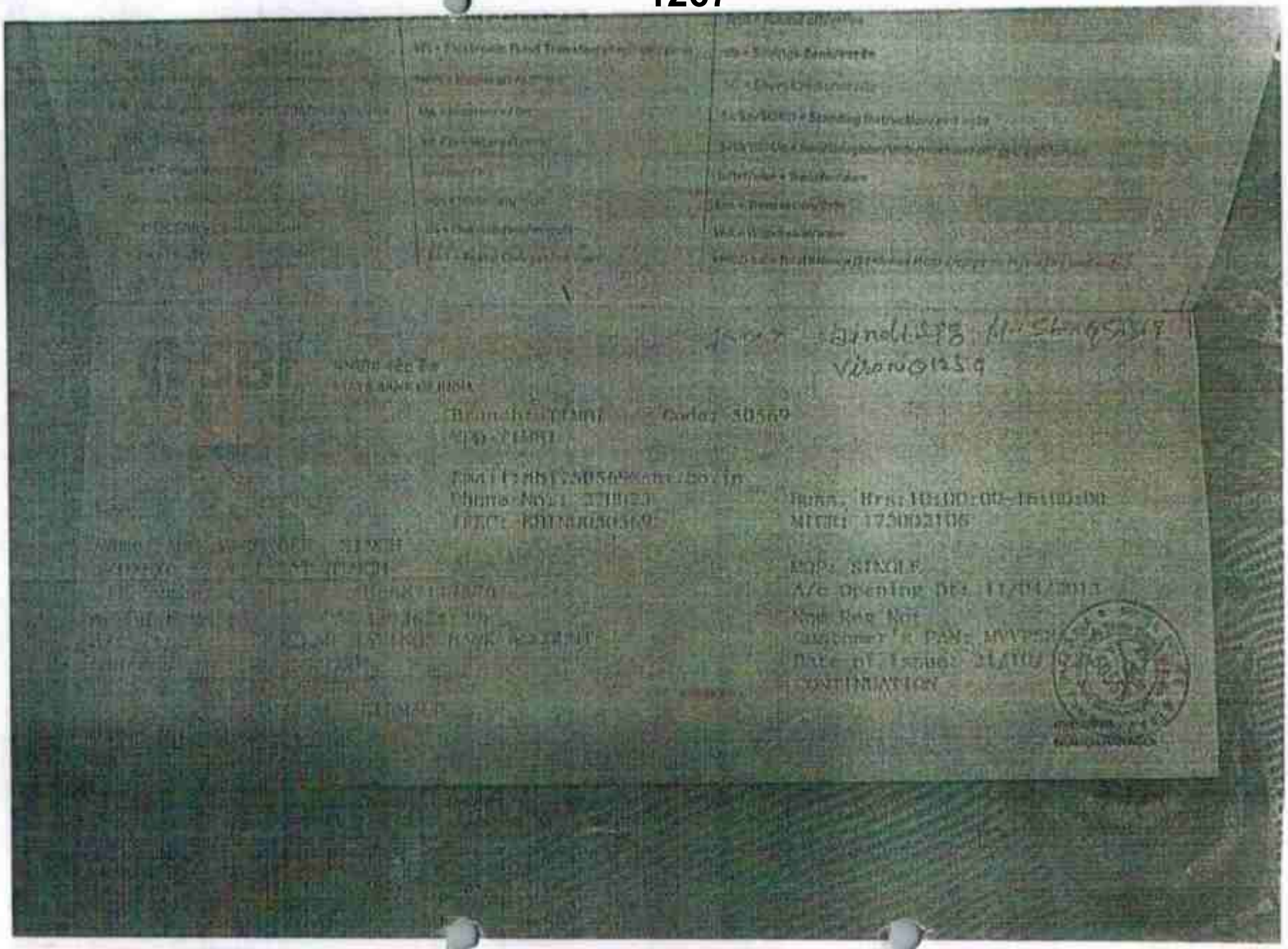
खेवट नं. / नाम पत्ती या तक्सीम नाम नम्बरदार / मुतबना व वगैरह मुआमला व हदूद	खतौनी नं. / नाम जो मुआमा अदा करता है व तक्सीम वगैरह व तादाद	नाम मालिक व वल्दियत	नाम कास्तकार व वल्दियत	नाम पाइ व दीगर वसायल जानकारी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हथीयार व तरीका वाह	कैफियत
1	2	3	4	5	6	7	8	9
365 शिव 382 अराजी बेश्त (180)	748 748 X	[illegible]	[illegible]		1562/1484/1457	24-10-00 [illegible]	[illegible] [illegible]	

CSC ID 235737760011
CSC VLE G.P. ASHYARI
(TIMBI) PIN 173029
Mob. 7018768770

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 01-March-2023

To Verify; enter the Copy No above Bar Code at https://himbhoomi.nic.in
For Validity Refer : Notific. No Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11012243974



479

बयान हल्फी

मै की गीता राम पुत्र , श्री बिशन सिंह ग्राम अशियारी पोस्ट ऑफिस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। में अपनी जमीन खसरा नंबर 293/317 जो पहले भी मैंने कंपनी को डंप करने के लिए दिया था , में उसके साथ लगती जमीन को कंपनी को मलबे के डंप करने के लिए दे रहा हु। इसके एवेज में कंपनी मुझे मु 100000 / रूपए दे रही है। कंपनी के द्वारा मलबा डालने पर मुझे कोई ऐतराज नहीं है। में सहमत हु और बिना किसी दवाब के में बयान कर रहा हु। ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले। यह मेरे बयानात है जिसे पढ़ कर समझ कर मैंने अपने हस्ताक्षर किये है।

गीता राम

गीता राम पुत्र , श्री बिशन सिंह
ग्राम अशियारी तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश।

480



हिमाचल प्रदेश HIMACHAL PRADESH D 124448

Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh
R/o Vill. & P.O. Rehli
Sillai
Adhar No.
2703 4289 1345

हलफीया ब्यान

मै गीता राम पुत्र श्री बिशन सिंह ग्राम अशियाडी पोस्ट ऑफीस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 293/317 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 293/317 में डमप करने की अनुमति देता है। मुझे कोई एतराज नही है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 2,70,000/ – रूपये (दो लाख सत्तर हजार मात्र) दे रही है। बिना किसी दबाव के मै ब्यान कर रहा हुँ।

29/11/22

ATTESTED
29/11/2022
Ramesh Kumar Sharma
ADVOCATE & NOTARY H.P.
Paonta Sahib (H.P.) India

481

ताकि कोई भी शरारती तत्व सडक [illegible] में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी
मै गीता राम पुत्र श्री बिशन सिंह

ग्राम अशियाडी पोस्ट ऑफीस
टिम्बी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 29/1/22 The contents of the same has been read over & explained to te executant, which have been admitted to be correct by him
The deponent has been identified by Sh. Vipin Singh Chauhan who is personally known to me.

ATTESTED
29/1/2022
Ramesh Kumar Tomar
ADVOCATE & NOTARY PUB.
Paonta Sahib (HP) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4380503201602427

नाम : 1

पिता/पति : 1

नकल शुल्क : 3

सेवा शुल्क : 40

कुल शुल्क : 43

जिला : सिरमौर

तहसील : शिलाई

उपमण्डल/कुल : शिलाई

पटवार वृत्त : मंजाटीसी

खसरा नं. : 220 मोहाल : अरयाही साल : 2009-2010 रकबा इकाई: बीघा-बि.-वि.

क्रमांक/नं.	खतौनी नं.	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाट व दौगर उसमान आबपाशी	नम्बर खसरा हाल	रकबा हर शैल व मिजान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
186	342	कुल आब (6) कुन्दर सिंह पुत्र व मौजादि बाला देवी पुत्री जोरा पुत्र कुल आब बराबर (3) आब मौजादास, दाकेन्दसिंह, अमर दास, बलवीर सिंह पुत्र व मौजादि सकीला देवी पुत्री व मौजादि किशी देवी विधवा किशन सिंह पुत्र सिरिमा आब बराबर (1) आब मौजादि सन्नी, मौजादि रुकमी पुत्रिका सिरिमा पुत्र कुल आब बराबर (2) आब स्थायिक खाली	कब्जा हर्फद		789	10-03-00		
132	216				337	टीका मालिक		
						01-85-00		
						बाद मालिक		
						01-18-00		
						बाद मालिक		
						01-18-00		

Signature Valid
Deva SE Sirmaur
Ref No: 1582014
Dated: 04/03/2016
In Favour Of Demo
Role: Sr Revisi

Singh Jr Mohar
Singh Jr - Abha
Ram Jr Rekha
Singh Jr - Bhatt
Singh Jr Rohan

नोट : हिमाचल प्रदेश - हिमसता दिनांक: 05-Mar-2016 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
5.08	043 217 X		बलवन्त व बलजा स्वरूप सुन्दरसिंह , मौजाती सलाणी हिन्देवलता	जमाबंदी की खाता की कुल	257 253 1388/306 1370/309 318 म 324 म 377	05-11-00 कुल जमाबंदी 05-07-00 जोड़ हीरक 03-10-00 जोड़ जमाबंदी 01-12-00 कुल जमाबंदी 07-08-00 कुल जमाबंदी 00-11-00 00-05-00 कुल जमाबंदी 00-05-00 जमाबंदिक जमाबंदिक 01-11-00 कुल जमाबंदी 11-10-00 जमाबंदिक 09-05-03		जिला मुख्य

VRO
Gangtok
5/3/16

1	2	3	4	5	6	7	8	9
	264 218 X		कटार व कटार स्वर मौजराम, देवेन्द्रसिंह, हजारा राम, बलवीर सिंह, मौजीराम कपिल देवी, मौजीराम विमले देवी, मौजीराम सरवरी, मौजीराम कश्मीरी हिमलाटरान	हजारों की खाली की कुहल हजारों की खाली की कुहल हजारों की खाली की कुहल हजारों की खाली की कुहल हजारों की खाली की कुहल	161 307 314 316 318 म 324 म	04-02-00 03-03-00 कुहल जमाबंदी 01-00-00 अविवाद जमाबंदी 02-04-00 कुहल जमाबंदी 01-00-00 अविवाद जमाबंदी 05-07-00 कुहल जमाबंदी 01-05-00 कुहल जमाबंदी 00-16-00 00-05-00 कुहल जमाबंदी 03-05-00 जमाबंदिवार जमाबंदिवार		

किस्म	5	14-12-00
जमाबंदी	4	
किस्म	3	
कुल		जमाबंदिवार
14-07-00		00-05-00
कुहल जमाबंदी		
12-07-00		
अविवाद जमाबंदी		
02-00-00		
किस्म	VI	28-00-00
जमाबंदी	11	
किस्म	4	
खाली	2	
कुल		जमाबंदिवार
25-11-00		02-09-00

D-Acharya Mauzaram Devender Kumar

Sy. 2683/Khasra 2 Khasra 3-2 = 31

Order
Vill
Consolidation
5/3/16

जोत सहकारी

484

1	2	3	4	5	6	7	8	9
					सूखा अव्वल 22-14-00 अव्वल आबपार 02-10-00 अव्वल दोयम 00-07-00	बंजर अव्वल 01-18-00 नाकाबिल 00-11-00		

rtified that this copy has been generated from the database of Revenue Department Tehsil
ई as accessed by the Lok Mitra Kendra LMK Shillai on 05-March-2016

To Verify, enter the Copy No above Bar Code at
http://admis.hp.nic.in/himbhoomilmk
For Validity Refer Notific. No Rev Cdf'y(10-1/2009 Dated 14-Feb-2011

स्टेट : हिमाचल प्रदेश - शिमला

दिनांक: 05-Mar-2016

पृष्ठ संख्या: 4

486



SBI

Branch: TIMRI Code: 00569
TIMRI-TIMRI

Email id: 00569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0000569

Date & Time: 16:00:00-16:00:00
MICR: 172002109

A/C No.: 55138172438
A/C Opening Dt: 05/05/2003
Nom Reg No:
Customer's PAN: BBVPB0628M
Date of Issue: 26/11/2021
CONTINUATION

26/11/2021

487

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

ONE HUNDRED RUPEES

रु. 100

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

D 124600

हलफीया ब्यान

Vipin Chauhan S/o Sh. Kundan Singh Chauhan R/o Vill Chejag, P.O. Tarwan Teh-Kamrau, Distt Sirmaur, HP Aadhar No. 428943345

मै राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा , शर्मा निवास, घोडा चौकी, शिमला अर्बन टी, शिमला, हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 314 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को अराजी खसरा न0 314 मे डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी मुझे 3,00,000 (तीन लाख रूपये) दे रही है। मै सहमत हुँ और बिना किसी दबाव के मै ब्यान कर रहा हुँ।

ATTESTED

16/8/2022

ADVOCATE PUBLIC

Paonta Sahib (H.P.) India

488

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

मै राजेन्द्र शर्मा पुत्र श्री बिशन सिंह शर्मा,
शर्मा निवास,घोडा चौकी,शिमला अर्बन टी
जिला शिमला, हिमाचल प्रदेश

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 10/3/2022 the contents of the same has been read over and explained to the deponent, which have been admitted to be correct by him.
The deponent has been identified by Sh. Deepak Chauhan who is personally known to me, hence identified.

ATTESTED
10/3/2022
ADVOCATE & NOTARY PUBLIC

भारतीय स्टेट बैंक
State Bank Of India

(01585) ADB PAONTA SAHIB
GURUDWARA BUILDING
SHIVRAN ROAD , PAONTA SAHIB,DISTT SIRMOUR, H.P. 173025
Tel : 1704 221613 Fax : IFS Code : SBIN0001480 SWIFT :

D D M M Y Y Y Y

PAY

या धारक को OR BEARER

RUPEES

अक्षरों में ₹

35023208595

VALID UPTO ₹ 10 LACS AT NON-HOME BRANCH

SB ACCOUNT
PREFIX :
5878000004

Mr. RAJENDER SHARMA

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

⑈400376⑈ ⑆300208⑆ 002593⑈ 31

1,50,000 131

484

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 2063104323754351

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : नगाटोली
पटवार वृत : नगाटोली
हदबस्त नं. : 220 मौहाल : अश्वाड़ी

नाम : Q
पितापति : Q

नकल शुल्क : 1
सेवा शुल्क :
कुल शुल्क :

साल : 2014-2015 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या एक मय नाम खसरदार / तुलमला व तरह मुआमला व हदूद	खतौनी नं. / खसरा जो मुजारा अदा करता है व तफसील खरह व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम धाह व दीगर बकायत आबपाशी	अम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौदीका ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	मेकफियत
1	2	3	4	5	6	7	8	9
172 मिन	350 मिन	कुल भाग (18) सुन्दर सिंह पुत्र व बीघी भागा देवी पुत्री कौला पुत्र सुखा आदि भागा (6) खत मौजाराम, राजेन्द्रसिंह भागा राम, बलवीर सिंह आत भाग भाग (5) भाग पुत्र व कौमति हमीरा देवी पुत्री व कौमति बिमी देवी भाग बराबर (1) भाग जिला सिरमौर जिले पुत्र तिलिक लम्बरदार आदि	भागा व कब्जा स्वय आत्मा राम, मौजाराम, बलवीर सिंह, राजेन्द्रसिंह, कौमति बिमी देवी, कौमति हमीरा देवी जिलाधाटाराम		314	01-00-00	---- व भाग भाग	मा.इ. कि.ई.
150	354					जोड़ अ-सम्पति	कौमा भ (1)	2007 तक इसका
97	X							सालिकाना
12.75								हद: भागे तक न 156
2.20								जिसे 24-01-2013 के
5.05								अनुसार भाग हमा के मुताबिक जिला
								पुत्र सालाक्ष का बालक जिला
								भाग कौमा कौमी हमीरा भागे मु
								2,30,000/- दि भाग
								पालक इसका भागे से खुश भाग
								कि आम कौमाराम भाका जिला
								के भाग का आसानी भागे आत खुश
								हमेशा
								2003 तकसीम दुबारा
								2001 तक इसका
								सालिकाना
								2792 हमारा
								2902 हमारा
								Tikka Ram S/I
								Sunder Singh S/I
								Some one Executed
								complaint without

1280

1	2	3	4	5	6	7	8	9
								Possession Dated Vide Reg.No. 236/ 2012 Dated 14/10/ 2022 in Favour Of 1

ertified that this copy has been generated from the database of Revenue Department at Tehsil HILLA/ as accessed by the Lok Mitra Kendra Dharmveer Singh on 04-March-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilink.nic.in

For Validity Refer Notific. No:Rev-C(F)-10-1/2009 Dated 14-Feb-2011

Jam1082113033

Date: 04-Mar-2022

Pg 2

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsahib707@gmail.com
CIN No. U45201DL2010PTC373715

492

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/805 **Date:** 07.02.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2022/A-142, Dated 07.01.2022
HES/NH-707/Pkg III/2022/A-03, Dated 15.01.2022
HES/NH-707/Pkg III/2022/A-05, Dated 19.01.2022
HES/NH-707/Pkg III/2022/A-17, Dated 07.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **60+080, 54+020, 52+760 & 52+200** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

493

Letter No:HES/NH-707/Pkg III /2022/A-05 **Dated: 19.01.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at at Gangtoli Chainage - **52+760.**

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

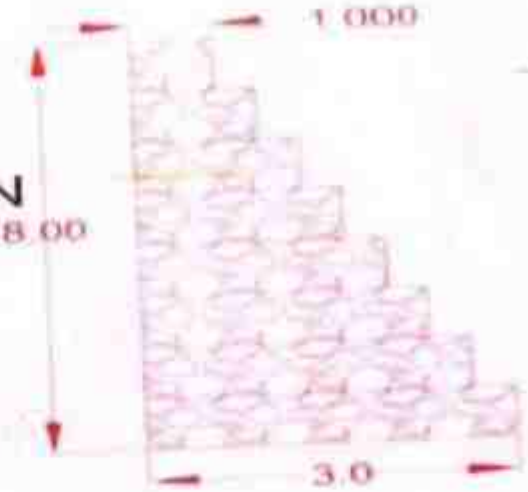
HES INFRA PRIVATE LIMITED

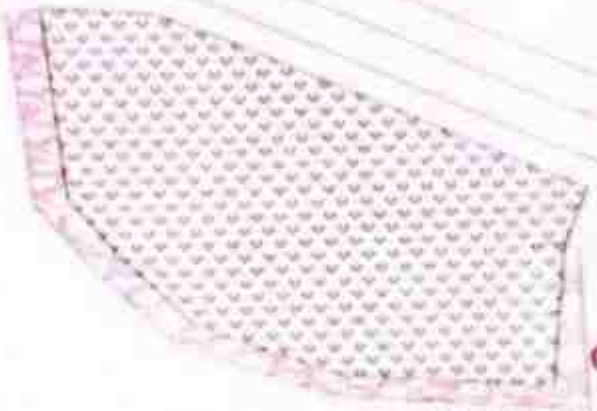
Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

TYPICAL CROSS SECTION FOR GABION WALL





GABION WALL

PRIVATE DUMPING POINT
FROM CH-52+760 TO 52+810
VILL- GANGTOLI
DUMPING ESTIMATED QTY - 6486 CUM
TOTAL AREA = 810.854 SQM
= 1.0 BIGHA

TEAM LEADER

495

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

NOTARY DIGVIJAY S. THAKUR Notary Public Sub. Division Shillai Regd. No. Valid up to Govt. of H.P.

C 159561

हलफीया ब्यान

Identified by me

मै कि गीता राम पुत्र श्री ध्यान सिंह ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6065/5074/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न0 6065/5074/3613 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 7,50,000/—रूपये दे रही है। कम्पनी को मुझे यह धनराशि दो किश्तों में, पहली किश्त 1 एग्रीमेन्ट के हफते बाद व दुसरी किश्त 45 दिनो के बाद देनी होगी।

गीता राम शर्मा

ATTESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)

496

मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ। ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

गीता राम पुत्र श्री ध्यान सिंह
ग्राम वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 26.02.13. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified Sh. Bhuvnesh Singh who is personally known to me hence id

ATTESTED
Digvijay S.Thakur
Advocate & Notary
SHILAI (H.P.)

Identified by
Sh. Bhuvnesh S/o
Ex Sardhan G.P. Pub-Mawar
Teh Shillai Distt Sir
(H.P.)

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 3027155128239474

जिला : सिरमौर
तहसील : शिलाई
कानूनगोइत : शिलाई
पटवार वृत : शिलाई
हदबस्त नं. : 240 मौहाल : शिलाई

नाम : Q
पिता/पति : Q

नकल शुल्क : 1
सेवा शुल्क : 70
कुल शुल्क : 71

साल : 2009-2010 रकबा इकाई: बीघा-बि.-बि.

खेवट नं. नाम पत्ती का तरफ अब नाम मालकान व मुतकना व शरह मुआमलात व हकूक	खतौनी नं. मकान जो मुआरा अदा करता है व तफसील शरह तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम पाइ व दीगर हकदारान आबपाशी	मब्बर खसरा नम्बर	रकबा हर खेत व जिसमें खाता अब किस्म अराजी मौदीक इकाइयों में	हिस्सा या पैमाना इकाईयां व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
360 शिव	855	कुल मालू (12636966200) आम पुत्र	उसकी हिस्सादार बाब मौहाल पुत्र रतन		6085/5074/3612	10-00-00		
325	855	[illegible]	हिस्सा पुत्र साबक स्वर्गीय नत्थी मुकदमी मजरा			खातमी		
		[illegible]	तुलसी					
	0.36	[illegible]						
(1)	मजरा	मजरा देवी (3175725) आम शिवा व						
	0.05	चौहानी जामनी देवी (2442825) आम						
22.63		शिवा शिवीया पुत्र मजरा चौहानी मुर्ती						
मजरा	1948	मुर्ती मौजा पुत्र शिवदत्त						
12.23	0.04	(29315000) आम हरीराम पुत्र उमराव						
1948		पुत्र सिंगटम (26382510) आम जगत						
10.40		शिव मुरत राम, मजरा शिव मजरा						
		(10393100) आम पुत्र व चौहानी	हिस्सा मुन्तकिल) शीतराम हिमाचल					
			हिस्सा रकबा	मजर				
			सालम 10-00	005/-				
		कमला (2694800) आम पुत्री शिवीया						
		पुत्र नोहनू हरीराम पुत्र मजरा पुत्र शिवनू						
		(03957900) आम मजरा राम, मजरा शिव						
		पुत्र व चौहानी मुजारा देवी, चौहानी						
		शिवा शिवीया पुत्र मजरा मजरा मजरा						
		(10986752) आम चौहानी, मुजारिया						
		[illegible] शिव, मुजारिया पुत्र व चौहानी						

नोट:- बस्ती ई.न० 7173 आडरहन
शीतराम पुत्र श्याम सिंह पुत्र साबकू
निवासीनिप्पा का खाता हजा में सालम हिस्से में से
½ हिस्सा रकबा 5-0 बिघा वहद हि०ग०
लेबर कन्सालिटेन्ट कार्पोरेशन
कम्पनी के पास बदले मू० 2,85,000/- रुपये
में ता अदायगी बाइस्ट रहेगी

पटवारी मुकाम शिलाई 31/1/23
शिलाई तहसील शिलाई
जिला सिरमौर

1	2	3	4	5	6	7	8	9
		[illegible]						

1	2	3	4	5	6	7	8	9
		(179081280) अन्य अमनभगत पुत्र भगतराम पुत्र मोहर् (54719280) अन्य दित सिंह पुत्र मोहर् पुत्र खम्मू (223851600) अन्य रमजान सिंह, गजीराम, गुलाब सिंह पुत्र मजबू पुत्र मोहर् अन्य बराबर (309126400) अन्य मीना पुत्र कर्मेराम पुत्र टीपी (373086000) अन्य जगदीश, अमीश, सुरेश पुत्र श्र मीमारि सुरेश अन्य बराबर (332579520) अन्य पुत्री श्र मीमारि चाहाली, मीमारि दुर्गी अन्य बराबर (83344880) अन्य रिजनी पुत्र पुत्र अभयपुत्र जसवंत सिंह पुत्र देव सिंह पुत्र धरम (8883090) अन्य जीतसिंह, मीमारि, दर्शन सिंह, बलवंत सिंह पुत्र श्र मीमारि लाली, मीमारि रामलाल, मीमारि अमरी पुत्रिका श्र मीमारि सुरमी सिंहल रणजीत सिंह पुत्र धनपत अन्य बराबर (78260000) अन्य रिजनाम, अमीराम, चतीराम पुत्र धनपत पुत्र मोहर् अन्य बराबर (26549240) अन्य जसवंतसिंह, विक्रमसिंह, जसवंतसिंह पुत्र मीमारि जैमल पुत्री धनपत अन्य बराबर (8883090) अन्य देव सिंह पुत्र कालू पुत्र गोविंदराम (174106800) अन्य रतन सिंह, नवल सिंह, दीनानाथ पुत्र श्र मीमारि दित्त मीमारि सुमेश, मीमारि सुरमी पुत्रिका श्र मीमारि सुमित्रा अन्य बराबर (101562300) अन्य दिलेरा श्र पृथ्वी सिंह (246851300) अन्य पुत्र मुलेर् पुत्र दलीराम दीनानाथ पुत्र नत्था सिंह पुत्र रामदास (543630900) अन्य अमर सिंह बलवान सिंह पुत्र मीमारि पुत्र लालू अन्य बराबर (565831200) अन्य मोहर् सिंह पुत्र कालू पुत्र जसवा (294615600)						Deed. Vide Reg.No. 52014 Dated 19/05/2014 in Favour Of) Mata Chand S/o Bali Ram Gf -- Has Executed Release without possession Deed. Vide Reg.No. 101201 Dated 21/04/2017 in Favour Of) Bhatia Ram S/o Shyam Singh Gf Bhatu Has Executed Sale Deed. Vide Reg.No. 283 231 Dated 08/05/2017 in Favour Of) Gf Kalu Has Executed Sale Deed. Vide Reg.No. Vide Reg.No. 102017 Dated 04/02/2017 in Favour Of Narender Singh S/o Ranjit Ram Gf Mahu, Gm Rakesh Gf Kesu, Son Gf Bhanu Dhani Gf Gabru Gf Sale Has Executed Gift Deed. Vide Reg.No. 102013 Dated 08/02/2013 in Favour Of Sushil Dhir S/o Ajeet Gf Gabru Sale Has Executed Gift Gf Krishna Has Executed Reg.No. 101201 Dated 04 /04/2017 in Favour Of Ajeet Singh S/o Bhatu Singh Gf Kalu, Mukesh Chand Gf

1	2	3	4	5	6	7	8	9
		अमर सुमेर सिंह पुत्र व मौजदि उपरोक्त पुत्र व मौजदि कारण सिंघा करियल पुत्र नाबालिग अमर बहादर (10659600) अमर सुमेर सिंह पुत्र अमर पुत्र दोहित्र (57866400) अमर कल्याण सिंह, खजान सिंह पुत्र मातिम पुत्र दोहित्रा अमर बहादर (57866400) अमर जोरावर सिंह, मिठठू सेन सिंह अमर बहादर (173599000) अमर पुत्र व बालसिंह (221313600) अमर पुत्र दोहित्रा पुत्र मिलखी राजेश कुमार, दिलीप कुमार, सुरेश कुमार पुत्र व मौजदि मित्र देवी दिमाग पत्नियां पुत्र दोहित्रा अमर बहादर (57866400) अमर पंचम सिंह, मौजदि अमर बहादर (70373100) अमर पुत्र व मौजदि बालसी (12238800) मार पुत्री विमल पुत्र नाबालिग नरेन्द्रसिंह, मौजदि (158614848) अमर पुत्र व मौजदि जोहार, मौजदि तुलसा, मौजदि विमल अमर बहादर (89220852) मार पुत्रिका नाबालिग पुत्र दोहित्रा सुखराम, लालकाम, भवर सिंह, दलीप सिंह पुत्र मौजिदान पुत्र दोहित्रा अमर बहादर (93271500) अमर जोरावर सिंह, दिल सिंह, चमना पुत्र दोहित्रा पुत्र मृत अमर बहादर (229814500) अमर अमर सिंह, सुरत सिंह, बाबूराम पुत्र व मौजदि सुपी, मौजदि बालसी पुत्रिका व मौजदि बालक विरमा मेहर सिंह पुत्र मौजिदान अमर बहादर (91939050) अमर राजेन्दर पुत्र व कुलदी पालिक, कुलदी दिलबर पुत्रिका मौजदि उपरोक्त पुत्री मेहर सिंह अमर बहादर (15323175) अमर दिनेन्द्र सिंह, उपरोक्त पुत्र व कुलदी तुलसिका देवी पुत्री मौजदि मीरा पुत्री मेहर सिंह अमर बहादर (15323175) अमर मौजदि बालसी,							

1	2	3	4	5	6	7	8	9
		श्रीमति सैना, श्रीमति भगत पुत्रियां क्रीडिया पुत्र मूलू, आम बराबर (20430000) भाग प्रताप सिंह, अमरी सिंह पुत्र व श्रीमति लक्ष देवी, श्रीमति सिट्टक देवी, श्रीमति भगत देवी, श्रीमति आशी देवी, श्रीमति भगत देवी पुत्रिया सकला पुत्र आसाधू, आम बराबर (108816750) भाग दलीप, कौशिल, दर्शन, दर्शना पुत्र श्रीमति सुगने देवी पुत्री आशा भाग बराबर (15545250) भाग श्रीराम, सुन्दर सिंह पुत्र व श्रीमति भज्जो, श्रीमति रानी भाग बराबर (124362000) भाग पुत्रिया व जोगन सिंह (24428250) भाग पुत्र जगतधू पुत्र दीवान दलाल, दिलीप, रमधू, प्रदीप भाग बराबर (24431540) भाग पुत्र व श्रीमति भागा, श्रीमति रत्न, श्रीमति लीला पुत्रिया व श्रीमति गुलाबी भाग बराबर (132961800) भाग विजय सिंह सिंह पुत्र भवीराम जगत सिंह, कुलदर सिंह पुत्र व श्रीमति सिट्टक, श्रीमति सावती भाग बराबर (256530600) भाग पुत्रिया व नरेन सिंह (55668800) भाग पुत्र व श्रीमति सिमोती (27833400) भाग किशा आसधू पुत्र इकक श्रीमति सुखरा पुत्री नाथा पुत्र इकक (28070400) भाग दलीराम, दलेल सिंह पुत्र व श्रीमति भगतमती, श्रीमति सीमा देवी पुत्रिया व श्रीमति उगमती किशा सिंह पुत्र भगवा भाग बराबर (44227340) भाग श्रीमति पुत्रा देवी किशा जगत सिंह पुत्र सोनसिंह (36884490) भाग दलप सिंह, भवानान सिंह, रणजीत पुत्र व श्रीमति कौशी पुत्री व श्रीमति पुत्री किशा सोनसिंह पुत्र खाता भाग बराबर						

1	2	3	4	5	6	7	8	9
		(18432250) आत्म कुन्दन सिंह सुमन सिंह पुत्र व मौजादि आत्मा पुत्री तहसील पुत्र भानु आत्म आत्मा (22118700) आत्म उत्तम सिंह , आत्मसिंह पुत्र अतीराम पुत्र आत्मेश आत्म आत्मा (45836800) आत्म उत्तम सिंह, आत्मजात पुत्र व मौजादि आत्मा, मौजादि आत्मा पुत्रिका तेजसिंह पुत्र आत्मिक आत्म आत्मा (45836800) आत्म मौजादि आत्मा पुत्री दामोदरा पुत्र उत्तमा (8991280) आत्म केदार सिंह (134719200) आत्म पुत्र व मौजादि सुलोचना (22453200) आत्म पुत्री अंजिला पुत्र तमाशक कुमारी आत्मा, कुमारी आत्म कुमारी आत्मा, कुमारी किरण पुत्रिका केहर सिंह पुत्र अंजिला आत्म आत्मा (14933600) आत्म दिलदु पुत्र कुन्दन पुत्र सिंहला (85276800) आत्म अमलीर सिंह पुत्र दिलदु पुत्र कुन्दन (42638400) आत्म आत्मीत पुत्र व मौजादि तुलसी देवी सिंहला रमेश सिंह पुत्र केहर आत्म आत्मा (127915200) आत्म सुलभ सिंह पुत्र तालिह पुत्र आतीराम (287809200) आत्म सुलभ सिंह पुत्र आतीराम पुत्र आतीसिंह (287809200) आत्म हिंद सिंह पुत्र आतीराम पुत्र आतीसिंह (159894000) आत्म आत्मन सिंह उर्फे आत्माराम सिंह, आत्मा सिंह, टेतीसिंह, आतीसिंह, तेजसिंह, खुशा सिंह पुत्र नान्दडू पुत्र साहबू आत्म आत्मा (59206464) आत्म हीरा, आत्मसिंह, टीकमसिंह, केहर आत्मा पुत्र आत्मन सिंह उर्फे आत्मन सिंह पुत्र नान्दडू आत्म आत्मा (58877440) आत्म आत्मन सिंह, आत्मसिंह पुत्र व मौजादि आत्मा पुत्री रमेश पुत्र						Favour Of Yangjor Chorton [illegible] [illegible] [illegible]

1	2	3	4	5	6	7	8	9
		तुलीराम आम बरावर (62953625) आम स्थायर पुत्र तुलीराम पुत्र नामालूम (23317875) आम परमार सिंह, बच्चू पुत्र सुमेर सिंह पुत्र ओमप्रकाश आम बरावर (63957600) आम नीलाराम पुत्र व मौजादि मुकी पुत्री जगदीश पुत्र नामालूम आम बरावर (76249120) आम स्थायर, अमली पुत्र मौजादि मुल पुत्री रामप्रताप आम बरावर (87941700) आम मोहनू, बच्चू पुत्र व मौजादि मुनीम पुत्री आम सिंह पुत्र नैनसिंह आम बरावर (9870000) आम नीलाराम पुत्र व मौजादि भारी सिंहा सन्तराम पुत्र नैनसिंह आम बरावर (74617200) आम मुंशी राम, मोहन, रामी भाट पुत्र कमिया पुत्र नामालूम आम बरावर (127915200) आम रतीराम, प्रताप सिंह, भगवान, बच्चूराम पुत्र व मौजादि भारत देवी पुत्री व मौजादि जसवंती देवी विधवा जयू पुत्र रत्नू आम बरावर (127915200) आम पवन कुमार पुत्र दलीप कुमार पुत्र खानचंद (127915200) आम मौजादि रामानी देवी, मौजादि विद्या देवी, मौजादि विमला देवी, मौजादि अंजना देवी, मौजादि [illegible], मौजादि मंजरा, मौजादि आशा पुत्रियां व मौजादि पायलटी आम बरावर (159979200) आम विक्रम व जोगन्द सिंह (28646880) आम पुत्र पचरामा पुत्र मोहनू अथालिया पाली							[illegible] [illegible] [illegible]

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एम.सी.ए रसीद संख्या: 30271551282320 35

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मौहाल : शिलाई

नाम : Q
पिता/पति : Q

साल : 2009-2010

नकल शुल्क : 1
सेवा शुल्क : 20
कुल शुल्क : 21

रकबा इकाई: बीघा-बि.-बि.

खेवट न. / नाम पत्ती या तरफ मय नाम नम्बरदार मुतअल्का व सरह मुआमलात व हकूक	खतौनी न. / मकान जो मुजारा अदा करता है व तफसील सरह लगान	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम वाह व दीगर तसर्रुफ आबपाशी	अक्सर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौदीक इकाइयों में	हिस्सा या पैमाना हकीयत व लगीका बाब	वगैरियत
1	2	3	4	5	6	7	8	9
718 सिर	1425 सिर	कुल भाग (2) रकबा सिर कुल जमाबन्दी	भाग व काश्त रकबा		5073.3513	10-12-00 02-00-00 अंकन हाल्या 01-10-00 चाहली 00-02-00 कि.मु.जमाबंदी		
671 (1) 3.02 भाग 1.63 चाहली 1.39	1422	कुल विलिक (1) भाग जमाबन्दी कुल विलिक कुल भाग (1) भाग रकबा सिर कुल						

दिव्या मुनकिला श्याम सिंह हिस्सादार

हिस्सा	रकबा	भाग
1/2	1-16 बिघा	0811

31/01/2023

शिलाई
सिरमौर

शिलाई

निकलेट : हिमाचल प्रदेश - शिमला

दिनांक 27-Jan-2023

पृष्ठ संख्या : 1

1294

1	2	3	4	5	6	7	8	9

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dharmveer Singh on 27-January-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in
For Validity Refer : Notific. No.Rev-CLF(10-1)/2009 Dated 14 Feb 2011

Jan1108223608

506

NAME → GEETA RAM

A/C NO → 41784064171

IFSC CODE → SBIN0063982



Identified by me

हिमाचल प्रदेश HIMACHAL PRADESH D 124447

Vipin Singh Chauhan
S/o Sh. Kundan Singh
R/o Vill. P.O. & Tehsil
Shillai
Adhar No
2503 4289 6345

हलफीया ब्यान

मै टिका राम पुत्र श्री सुन्दर सिंह ग्राम अशियाडी (220) पोस्ट ऑफीस टिम्बी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। मै अपनी जमीन खसरा न0 293/317 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 293/317 में डमप करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलबा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 3,00,000/ – रूपये (तीन लाख रूपये मात्र) दे रही है। बिना किसी दबाव के मै ब्यान कर रहा हुँ।

टिका राम शर्मा

ATTESTED
29/11/2022
Brijesh Kumar Jamwal
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

508

NOTARY
NARESH KUMAR TOMAR
Distt. Sirmour
Paonta Sahib
Regd. No. 240
Expire Date
14-02-2022
Govt. of Himachal Pradesh

ताकि कोई भी शरारती तत्व सडक [illegible] कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

टिका राम शर्मा

मै टिका राम पुत्र श्री सुन्दर सिंह

ग्राम अशियाडी (220) पोस्ट
ऑफीस टिम्बी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

गवाहान:–

The affidavit has been presented before me [illegible] ...ation by the deponent personally [illegible] ...has been read over and e... ...ntent, which have been admitted [illegible] ...rrect by him [illegible] ...deponent has been identified by [illegible] ...who is personally known to me, hence attested

Vijay Singh
Chauhan

ATTESTED
29/11/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

40118799787

सामान्यतः उपयोग किए जाने वाले संक्षिप्त रूप / Generally Used Abbreviations		
a/c = Account	dep = Deposit	Pr = Principal
[illegible] = Adjustment	[illegible] = Debit	proc = Process of Cheque
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ac = Advice	DR = Debit	ret/rtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Clsn = Capitalization	eft = Electronic Fund Transfer	sbb = Savings Bank
chg/ch = charge	Inop = Inoperative	SC = Short Credit
chq = cheque	Ins = Surety	SI/So/SORD = Standing Instruction
Clos = Closure	Int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
Coll = Collection	Limit = Loan	W/H/O = Wife/ Husband of
Comm = Commission	min = Minimum	TT = Telegraphic Transfer
CORR/CORR = Correction	no = Quantity	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
Cash = Cash	Pos = Point of Sale	[illegible]

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA

[illegible] CHANDLA EAST [illegible] Code: 50276

[illegible]

Email-id: [illegible]@sbi.co.in
Phone No.: 7617210
IFSC: SBIN0050769

[illegible]

[illegible]

MICR: 123002
A/c Opening Dt.: 06/04/2021
Sol Key No: 0000000321242035
Customer's PAN: [illegible]
Date of [illegible]: 21/09/2021
CERTIFICATE

शाखा प्रबन्धक
(Branch Manager)

509

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 1049111022076753

जि : सिरमौर
सी० : शिलाई
हलकेवृत : गंगटोली
हार वृत : गंगटोली
खत्त न. : 220 मौहाल : अरयाड़ी

नाम : .....
पिता/पति : .....

नकल शुल्क : 3.00
सेवा शुल्क : 40
कुल शुल्क : 43

साल : 2014-2015 रकबा ईकाई: बीघा-बि.बि.

ह न. / पती या / मय नाम सदस्य / बला व / मुआमला वृध	खतौनी नं. / समान जो सुजारा अदा करता है व तफसील शरह व तादाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम पाह व दीगर कैफियत आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खास मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
	348	कुल मय: (18) पुत्तर सिंह पुत्र व मौमती	कब्जा हर्वश		283	00-03-00	मकान व पक्का आबाद	न.ई. कि.ई.
	342	मत्ता दो पुत्री बीबा पुत्र सुरत्त मय				बंजर कदीम	दोयर न.(1)	2637 जमीं हकदार
		मत्तर (3) मय मौलाराम, रतनदेविई,			317	01-15-00		मालियत
	X	आसा राम, बलवीर सिंह मय मत्तर (3) मय				बंजर कदीम		नोट : खसरे नम्बर मय 156
		पुत्र व मौमति सलीला देवी पुत्री व				01-18-00		मिती 24-01-2013 के
		मौमति किरी देवी मय मत्तर (1) मय			किस 2	जंगल		अनुसार आज मय के मुताबा सिंह
		किरन सिंह पुत्र विमिल स्थानीय वासी				बंजर कदीम		पुत्र लेखराम व अन्नत हिमाच
						01-18-00		मय मौजा बाकी खसरा बाद मु
								2,50,000/- दो लाख
								मात्रक हमारा मजदी के मुताबा सोह
								बैंक लाख परिवार सहया दिल्ली
								के पास का अदालती बाकी आज मुख
								रहेगा।
								Title Rec gr
								Sunder Singh gr
								Sobha Ram Executant
								mortgage without
								possession Deed
								Vide Reg No. 230
								2020 Dated 24/10/
								2020 in Favour Of
								J.

मुन्नीला हिम्मेदार कमल देव

हिस्सा	रकबा	भाल
1/28	1-0	0.16

18/2/2021

पटवार [illegible]
मटोल [illegible]
हिमा- सिरमौर (H.P.)

पेट : हिमाचल प्रदेश - शिमला दिनांक: 18-Feb-2021 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
	244 X		बलवीर सिंह, राजेन्द्रसिंह, कीरति सिंही हेती, कौशल्या वर्मीला हेती हिमवाहरान	अवाजाते की खाते की खुदन अवाजाते की खाते की खुदन अवाजाते की खाते की खुदन अवाजाते की खाते की खुदन अवाजाते की खाते की खुदन	307 314 310 318 म 324 म	00-03-00 खुदन अवाजा 01-00-00 औसद अवाजा 02-04-00 खुदन अवाजा 01-00-00 औसद अवाजा 05-07-00 खुदन अवाजा 01-09-00 खुदन अवाजा 00-10-00 00-05-00 खुदन अवाजा 00-05-00 नालबंदिल नालबंदिल		
		जोड़ अ-अवाजि			किल 6 अवाज 4 किल 2 खुद 14-07-00 खुदन अवाजा 12-07-00 औसद अवाजा 02-00-00 किल 15 अवाज 11 किल 4 बटा 2 खुद 25-11-00 खुदन अवाजा	14-12-00 अखुद नालबंदिल 00-05-00 28-00-00 अखुद 00-09-00 बंजर कदीम		

1300

1	2	3	4	5	6	7	8	9
					22-14-00 जोहड़ तालाब 02-10-00 झील पोखर 00-07-00	01-18-00 आवासीय 00-11-00		

VLE NAME SUNIL THAKUR
LMK NAME HARLOG
BLOCK SHILLAI
MOBILE NO 9816101488
DATED 18-2-21

fied that this copy has been generated from the database of Revenue Department at as
ssed by the Lok Mitra Kendra Sunil Thakur on 18-February-2021

To Verify; enter the Copy No above Bar Code at
http://admis.hp.nic.in/himbhoomilmk
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082021667

ट : हिमाचल प्रदेश - शिमला

दिनांक: 18-Feb-2021

पृष्ठ संख्या: 4

S13



हिमाचल प्रदेश HIMACHAL PRADESH D 124397

Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh Chauhan
R/o Vill. Chhayag P.O. Jamma
Tal. Kamrau, Distt. Sirmaur, H.P.
Aadhar No.
250342896345

हलफीया ब्यान

मै रमेश पुत्र श्री मोही राम, ग्राम कोटी उतरोउ (अश्याडी वास) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1266/556 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1266/556 में डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे 70,000/– रूपये दे रही है मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

रमेश।

ATTESTED

Naresh Kumar 3/4/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

514



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मै अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

रमेश

रमेश पुत्र श्री मोही राम, ग्राम कोटी उतरोउ (अश्याडी वास) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

ATTESTED

14/12/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

...davit has/been presented before me
...station by the deponent personally
...12.2022 Contents of
...e has been read over and explained
...utant, which have been admitted
...rect by him
...ght has been identified by
...personally known to me, hence attested

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.सी.ए रसीद संख्या: 2041120928513191

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : मंगटोली
पटवार वृत : मंगटोली
हदबस्त न. : 220 मोहाल : अरचाड़ी

नाम : 6
पितापति : 6

नकल शुल्क : 3
सेवा शुल्क : 20
कुल शुल्क : 23

साल : 2014-2015 रकबा ईकाई: बीघा-वि.-बि.

खेवट न. / नाम पती वा तरफ मय नाम सम्बरदार / मुताबला व खरड मुआमला व इमूर्द	खतौनी नं. / जमाबंद जो मुजारा अदा करता है व तफसील खरड व तदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व टीनर वगायत आबपाशी	नम्बर खसरा ग्राम	रकबा हर खेत व मिजान खाता मय किस्म अरजी मीट्रिक ईकाईयों में	हिस्सा या पैमाना इकीयत व तरीका बाब	कैफियत
1	2	3	4	5	6	7	8	9
171	345	कुल मान (3) अमर सिंह, लेख चन्द पुत्र व बीमारि तुलसा देवी, बीमारि सीमा देवी पुत्रिया व बीमारि मजमलें देवी विधवा मोहीराम पुत्र कालिया ग्राम बाखर (1) मान स्थानिय वासी दारीराम, लालचन्द पुत्र कालिया पुत्र मनीराम ग्राम बाखर (2) मान जिलाधी कोटी डाकघर	खसरा व नाकजा रकबा	जमाबंदी की पाने की मुहल	238	02-03-00 मुहल आबाद 02-18-00 बंजर कदीम	खाता व पाता मय खेवट न.(1)	2038 Kamrau Chand gir Mohi Ram gir Kalliya Ram Executant gift Deed Vide Reg No. 19/2020 Dated 06/08/2020 in Favour Of.)
(97)	339				385	05-01-00 मुहट		
6.35 मान					किस 2 मुहट मुहल आबाद	02-18-00 बंजर कदीम		
3.42 मान्ड					02-03-00			
2.92	346		कुल मान (1)रणधीर सिंह पुत्र व बीमारि कमला, बीमारि दुर्गा, बीमारि बिमा, बीमारि इन्दोरी पुत्रिया खजान सिंह पुत्र बनू मान बाखर (1) मान कुल सिंह, धनसिंह, मोहर सिंह पुत्र व बीमारि रुकमी, बीमारि विमो पुत्रिया बनू पुत्र रणधान सिंह मान बाखर (5) मान स्थानिय वासी कलियाना	जमाबंदी की पाने की मुहल	1268/556	00-12-00 मुहल आबाद		
	340							

Tehsildar Himachal Pradesh - Shimla

Dated: 10-Feb-2022

पृष्ठ संख्या: 1

	Ar= Arrear		DR= Debit		Rtn/Ret= Return
	bal= Balance		DOB= D[illegible]th		Rnd= Round of
	Capn= Capitization		eft= Electronic Fund Transfer		sb = Savings Bank
	chg/chr= Charge		Inop= Inoperative		SC= Short Credit
	chq= Cheque		Ins= Insurance		SI/So/SORD= Standing Instruction
	clos= Closure		int/Int= Interest		S/D/W/H/O= Son/Daughter/Wife/[illegible] of
	coll= Collection		loan/ln= Loan		trnf/tsfer= Transfer
	comm= Commission		min= Minimum		txn= Transaction
	CORR/CORR= Correction		os= Outstanding		Wdl= Withdrawal
	CR= Credit		P & T = Postage &		
			Telegram		
	cash= Cash		Pos= Pint of Sale		+MOD bal= total balance (SB+linked MOD a/c)

स्टेट बैंक ऑफ़ पटियाला

55138176005

State Bank of Patiala



SBOI/HO:GEN-PUB-IND-RURAL-PNR
CIF No. : 78597281088
Account No : 55138176005
Customer Name: RAMESH /O SH MOHI RAM

S/O,D/O,W/O:MOHI RAM
Occupation: NOT UPDATED
PHILAI
SIRMOR H.P
Phone:0
Email:
U.I.D. (If Minor):
M.P. (SINGLE
Nom. Reg. No.:

TIMBI
VPO-TIMBI

Phone:270023
Email:
Branch Code:50569
Date of Issue:17/06/2015
17/06/2015 7103402 50569
IFSC:SBIN0050569

MICR:173007104
CONFIRMATION

साखा प्रबंधक
Branch Manager

70,000 F

517

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
BHOPAL
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/805 **Date:** 07.02.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: **HES/NH-707/Pkg III/2022/A-142, Dated 07.01.2022**
HES/NH-707/Pkg III/2022/A-03, Dated 15.01.2022
HES/NH-707/Pkg III/2022/A-05, Dated 19.01.2022
HES/NH-707/Pkg III/2022/A-17, Dated 07.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **60+080, 54+020, 52+760 & 52+200** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

518

HES Infra Pvt Ltd

Letter No:HES/NH-707/Pkg III /2022/A-03 **Dated: 15.01.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh

Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Gangtoli Chainage - **54+020** .

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

PRIVATE DUMPING POINT

FROM CH-54+020 TO 54+120
VILL- GANGTOLI
DUMPING ESTIMATED QTY - 23500 CUM
TOTAL AREA= 2415 SQM
=3.0 BIGHA





TYPICAL CROSS SECTIOI
FOR GABION WALL

520



Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh
Ho Vill. P.O.
& Teh. Shillai
Adhar No.
2503 4284 6845

हिमाचल प्रदेश HIMACHAL PRADESH

D 124299

हलफीया ब्यान

हम रामस्वरूप पुत्र श्री आशा राम, सुरत सिंह पुत्र श्री अमर सिंह, ग्राम गंगटोली तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन खसरा न0 326म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 326म में डम्प करने की अनुमति देते है। हमे कोई एतराज नही है। मलवा डालने का मकस्सद खेल मैदान में तबदिल कराना है हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

Surat Singh

ATTESTED
29/12/2022
Ramesh Kumar
ADVOCATE & NOTARY
Paonta Sahib (H.P.)

21

559

540

NOTARY
Govt. of Himachal Pradesh

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Suraj Singh

रामस्वरूप पुत्र श्री आशा राम,
सुरत सिंह पुत्र श्री अमर सिंह,
ग्राम गंगटोली तहसील शिलाई
जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me for identification by the deponent who is identified by ... as has been read over & explained to the deponent, which have been admitted by him and has been identified by ... who is personally known to me, hence signed.

ATTESTED
29/11/2022
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

Month / Year					
2013-2018					

WELCOME TO

	Deposit*		Advance*
Branch	SHILLAI	IFSC Code	HDFC0000585
Contact No	01704278545	Nominee No	
Customer Name	RAM SWAROOP RAM SWAROOP SINGH		
Account No	56570100058	CIN	1555573
Address	VILL GANGTOLI PO TIMBI		
	SHILLAI		
Date	22/03/2019		



Branch Manager

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 20211429277477177

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त न. : 223 मोहाल : गंगटोली

नाम : Q
पिता/पति : Q

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

साल : 2015-2016 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम हकदार मुतवल्ला व शरह मुआमला व हक़ूक़	खतौनी नं. / बयान जो मुजारा अदा करता है व तफसील शरह व लदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व टीयर वगायरह आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
21 मिल	68 मिल	कुल आर (1810324920) जोगिंदर, मोहनराम, अमरसिंह, सहीराम आग बयावर (3465386880) आग बिना राहिल पुत्र व मोजी पिंगला, मोजी आग आग बयावर (3663452C) आग बिना राहिल पुत्रिया गतीराम पुत्र मयु पत्नी बिंदु पुत्र गोलाराम पुत्र भगीराम (3420331900) आग बिना राहिल रामेश्वर पुत्र व कुमारी रामेश्वर पुत्री लालाराम पुत्र सहीराम आग बयावर (5969393620) आग बिना राहिल जोगिंदर (58787710) आग बिना राहिल (25371536) आग राहिल (33416172) आग पुत्र व मोजी बालमी, मोजी उमरी आग बयावर (1324270521) आग बिना राहिल पुत्रिया व मोजी बालमी (35015710) आग बिना राहिल पुत्री सहीराम पुत्र मयु बिन्या पुत्र केवल पुत्र रामेश्वर (5166971201) आग बिना राहिल सुमारा पोत्र पुत्र बिन्या पुत्र केवल (1051900C) आग बिना राहिल रामेश्वर, भगीरथ पुत्र रामेश्वर बिन पुत्र बिन्या	10/02/2022		226 से	01-07-00 01-05-05 00-02-00 नाकाबिल तोड़		

प्रिंट : हिमाचल प्रदेश - सिरमौर दिनांक: 21-Jan-2022 पृष्ठ संख्या: 1

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badegaon, Pacora Sahib
Email: lnmpsh707@gmail.com

CIN No. U45201DL2010PTC372715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/1617 Date: 27.07.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: **HES/NH-707/Pkg III/2022/A-63, Dated 07.07.2022**
HES/NH-707/Pkg III/2022/A-289, Dated 27.07.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **55+070 & 73+720** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707)
Pacora Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

595

Letter No:HES/NH-707/Pkg III /2022/A-63 **Dated: 07.07.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Gangtoli Chainage - **55+070.**

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

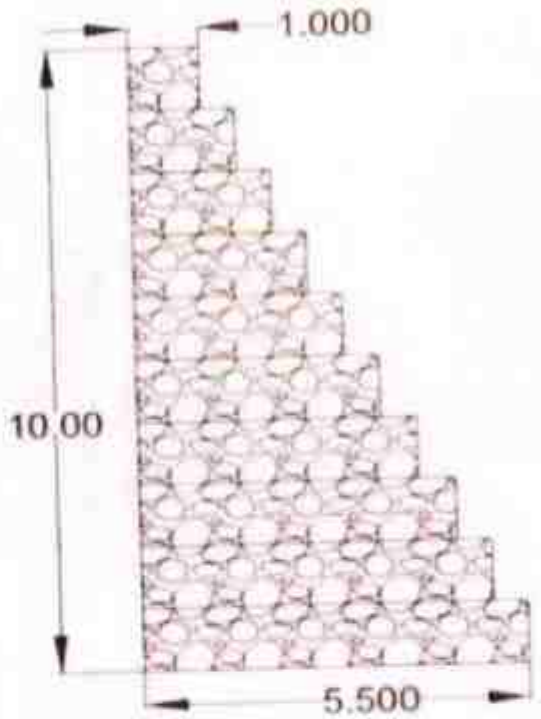
HES INFRA PRIVATE LIMITED

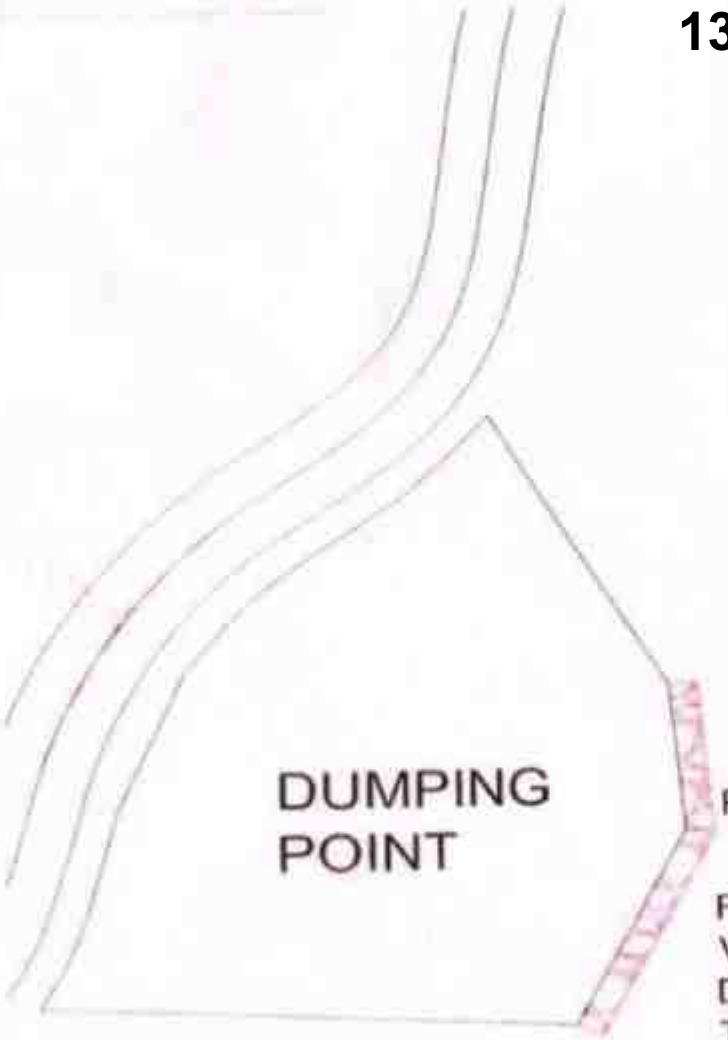
Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

1315





PRIVATE DUMPING POINT

FROM CH-55+070 TO 55+130
VILL- GANGTOLI
DUMPING ESTIMATED QTY - 28,558 CUM
TOTAL AREA = 1427.930 SQM
= 1.76 BIGHA

TEAM LEADER

527



हिमाचल प्रदेश HIMACHAL PRADESH

D 125414

हलफीया ब्यान

मै कि बहादुर सिंह पुत्र श्री तेलू राम, ग्राम वासी ग्राम पाब तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मेरी जमीन में प्रधानमंत्री ग्राम सडक योजना से जो सडक ग्राम पाब सेरखी के लिए बनी है वह स्लाईडींग के कारण गिर गई है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को उपरोक्त सडक/लिंक रोड दुबारा से बनाने के लिए, जो मेरी जमीन पर बनना है, कि मै सहमति प्रदान करता हूँ। इसके एवंज में उपरोक्त कंपनी मुझे नुकसान की भरपाई के लिए मु0 1,00,000/– रूपये फोरी राहत के रूप में देगी।

528

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मै मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

बहादुर सिंह पुत्र श्री तेलू राम,
ग्राम वासी ग्राम पाब तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

529

हिमाचल राज्य सहकारी बैंक लिमिटेड

H.P. State Co-operative Bank Ltd.

Branch: BHILLAI IFSC Code: HPSC0005564

Customer ID: [redacted] Nominee No:

Customer Name: BHADUR SINGH
BHAWANO DEVI

Account No: 56810100507 CIN: 1382564

Address: C/O H.P.S.C.B. BHILLAI

BHILLAI

Date: 29/05/2019



Branch Manager

530



हिमाचल प्रदेश HIMACHAL PRADESH D 125417

Identify by me
Vipin Singh Chauhan
S/o Sh. Kuldeep Singh Chauhan
R/o V.P.O. Chajjon,
Tel. Kamrau.
Aadhar No.
25 63 47 89 6345

हलफीया ब्यान

हम कि उदय राम पुत्र श्री सोभा राम, बाबु राम पुत्र श्री पांजी राम, रती राम पुत्र पुत्र श्री नैन सिंह ग्राम वासी ग्राम गंगटोली तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 586/36, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 586/36में डम्प करने की अनुमाति देते है। हम समस्त हिस्सेदारो कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

ATTESTED
3/7/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

531

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

उदय राम पुत्र श्री सोभा राम,
बाबु राम पुत्र श्री पांजी राम,
रती राम पुत्र पुत्र श्री नैन सिंह
ग्राम वासी ग्राम गंगटोली
तहसील शिलाई जिला सिरमौर
हि0 प्र0।

गवाहान:-

This affidavit has been presented before me by the deponent personally who is personally known to me.

ATTESTED
Naresh Kumar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

532

1 जगपाल
2 मुन्ना MM
3
4
5
6
7
8 Sukhdev Singh
9
10 जगतसिंह
11 हीरो देवी
12 रामकली
13 भगत सिंह
14 देवीदेवी
15
16 विमलादेवी
बाबू की लड़की
18
19
20 सीता
21
22) MAHAVIR
23) रतीराम शर्मा
24 कन्हैया राम
25 शीतलराज

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.बी.ए रसीद संख्या: 2109153525176376

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त नं. : 223 मोहाल : गंगटोली साल : 2015-2016 रकबा इकाई: बीघा-वि.-वि.

नाम :
पिता/पति :

नकल शुल्क : 1.00
सेवा शुल्क : 10
कुल शुल्क : 11

खेवट नं.	खतौनी नं.	नाम मालिक व पट्टेदार	नाम काश्तकार व पट्टेदार	नाम पाए व दीगर बकायक आबपाशी	अन्दर जरबत हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाख	कैफियत
भाग पत्ती या तरफ बाद बाज तफ्सीलात मुलाजमा व हदूद	लगान जो मुआफी अदा करता है व तफ्सील शरह व तादाद							
1	2	3	4	5	6	7	8	9
55 जिला	122 जिला	शामलात देह हक रस्द खेवट	मकान रहंद मालकान		380.38	50-0240 नालायक बारानी	बमाना व मकान बमाना खेवट न.(1)	
93	122							
बाग बाग ग. (47)								
04 14 0380								
34 67 0910								

25/04/2022

Certified that this copy has been generated from the database of Revenue Department at State Data Centre [Last Updated: Apr 19 2022 3:33PM] as accessed by the Lok Mitra Kendra LMK WARD NO 13 on 19-April-2022

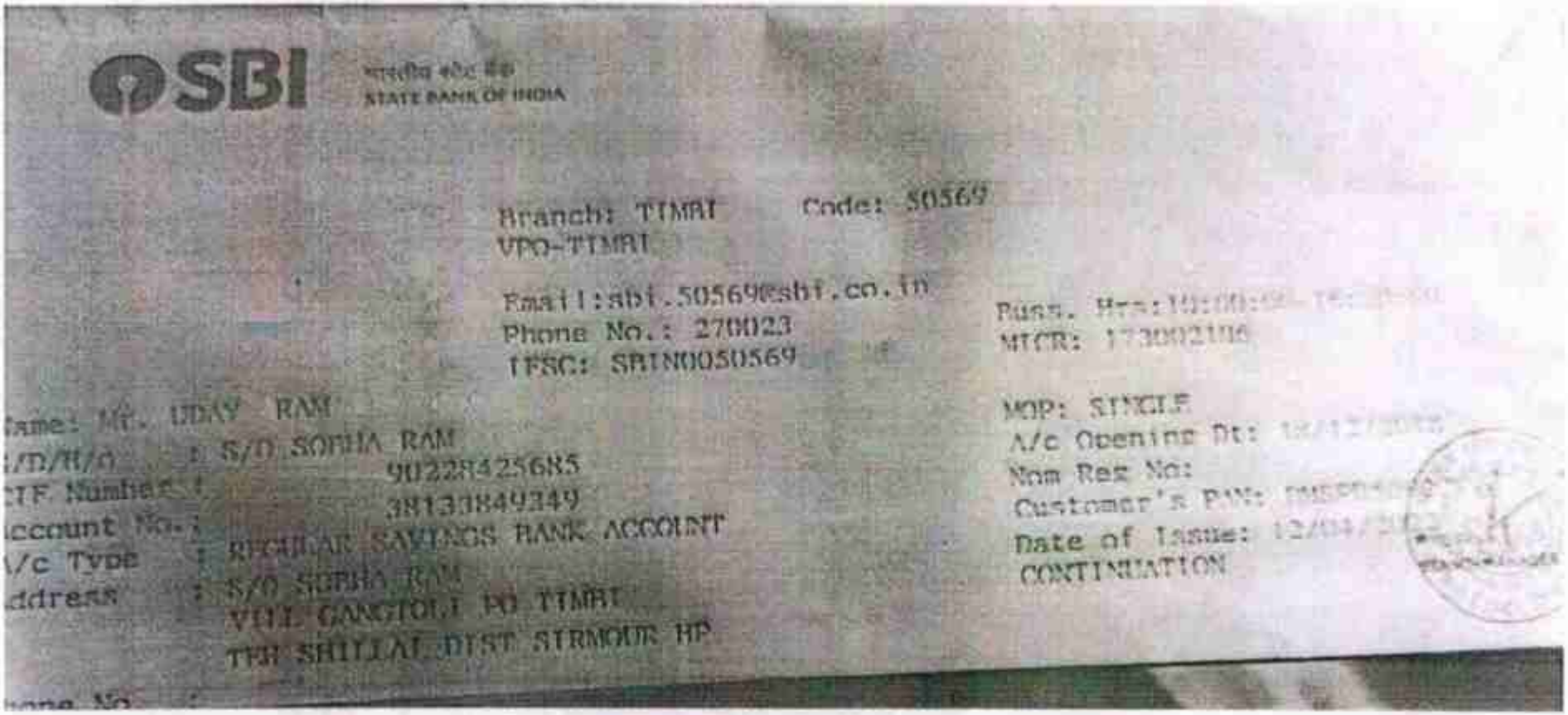
To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam1106222547

Disclaimer : Statutory Notice - Himbhoomi

दिनांक: 19-Apr-2022

पृष्ठ संख्या: 1



SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch: TIMBI Code: 50569
VPO-TIMBI

Email:sbi.50569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0050569

Buss. Hrs:10:00:00 TO 17:00:00
MICR: 173002105

Name: Mr. UDAY RAM
S/D/W/O : S/O SOBHA RAM
CIF Number : 90228425685
Account No.: 38133849349
A/c Type : REGULAR SAVINGS BANK ACCOUNT
Address : S/O SOBHA RAM
VILL GANGTOLI PO TIMBI
TEH SHILLAI DIST SIRMOUR HP
Phone No.

MOP: SINGLE
A/c Opening Dt: 12/12/2013
Nom Reg No:
Customer's PAN: BMSPR1429F
Date of Issue: 12/04/2018
CONTINUATION



भारतीय स्टेट बैंक

State Bank of India

Savings Bank Account
CIF No : 75109507839
Account No : 55150487824
Customer Name: BABU RAM SO SH PANJI RAM

S/D/W/H/o:SO SH PANJI RAM
Address:SO SH PANJI RAM
VILL GANGTOLI TIMBI
TEH SHILLAI

Phone:
Email:

A/C Mineral:
Nom. Reg. No.:0000000007685041

TIMBI
VPO-TIMBI

Phone:270023
Email:b5569[illegible]
Branch Code:50569
Date of Issue:12/04/2018
12/04/2018 7103492 50569
IFSC:SBIN0050569
MICR:173002106
CONTINUATION

Branch Manager

536

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA



Branch: TIMBI Code: 50569
VPO-TIMBI
Email:sbi.50569@sbi.co.in
Phone No.: 270023
IFSC: SBIN0050569
Buss. Hrs:10:00:00-16:00:00
MICR: 173002106

Name: RATTI RAM S/O SH NAIN SINGH
C/O/H/o : NAIN SINGH
CIF Number : 75056653328
Account No.: 55152958449
Type : REGULAR SAVINGS BANK ACCOUNT
Address : S/O SH NAIN SINGH
VILL GANGOLI TIMBI
TEH SHUJAT
Phone No.:
Mail :

MOP: SINGLE
A/c Opening Dt: 05/12/2014
Nom Reg No: 0000000006305705
Customer's PAN:
Date of Issue: 23/07/2021
CONTINUATION



खीराराम रामा

537



हिमाचल प्रदेश HIMACHAL PRADESH

C 159587

हलफीया ब्यान

मै कि रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरू ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी के द्वारा पहाड से कर्टींग के दौरान मेरी जमीन खसरा न0 5325/3036/1 में मलबा व पत्थर आदि गिर गए थे। यह कि श्री रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरू, उपरोक्त खसरा न0 में तादादी 01–04 बिघा रकबा का हिस्सेदार मालिक व कबिज अराजी है। मेरी जमीन खसरा न0 5325/3036/1 में मलबा व पत्थर गिराने के एवज में कम्पनी मुझे मु0 1,50,000/– रूपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एवेज में कम्पनी से किसी भी प्रकार का कोई मुवावजे की मांग नही करूगा। मै सहमत हूँ और बिना किसी दबाव के ब्यान कर रहा हूँ।

ATTEESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)

538

NOTARY
DIGVIJAY S. THAKUR
Notary Public
Sub. Division Shillai
Regd. No.
536/2023
Valid up to 20/02/2028
Govt. of H.P.

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

Identified by Vipin
Sh. Vipin Chauhan S/o
Sh Ramdev Smt Chuhan
W/o Vill. Chhyog, Teh Kamrau
(H.P.)

हस्ताक्षर ब्यान हल्फी

रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरू ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally known on 28-3-2023. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh. Vipin Chauhan who is personally known to me, hence attested

ATTESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)
28/03/23

539

B) खसरा नम्बर 3325/1006/1 कब्जा तादादी = 1-04 बिस्वा

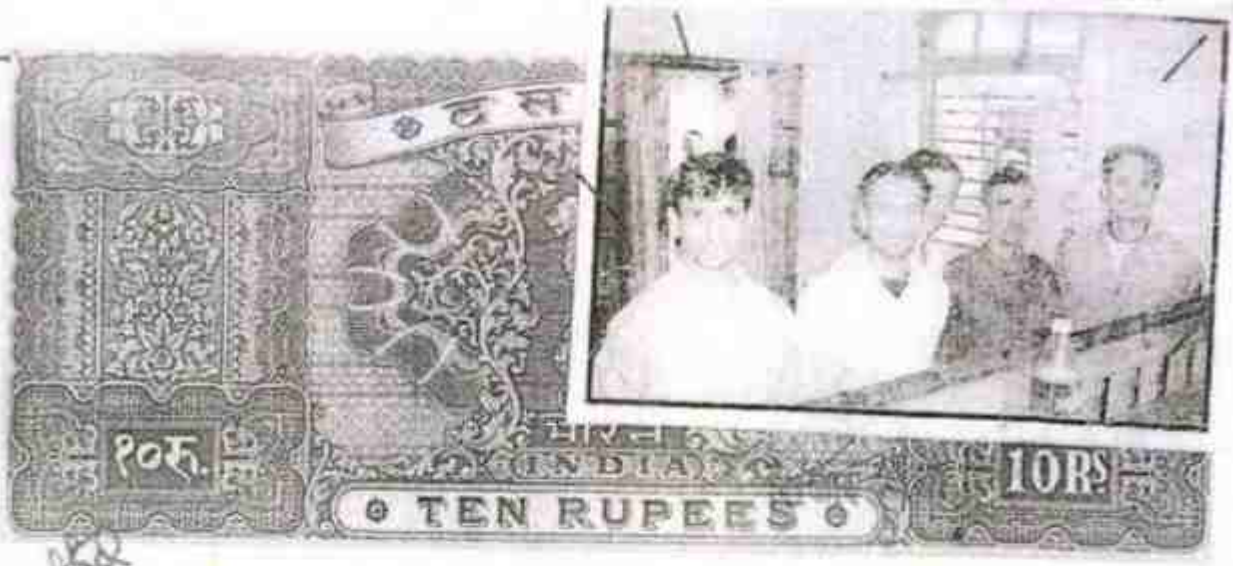
क्रमांक	नाम व्यक्ति	हिस्सा	रकबा
1.	सुमन्त पुत्र नाथू	1/2	0-02 बिस्वा
2.	मोल पुत्र मांगी	1/12	0-01 बिस्वा
3.	अमित पुत्र मोल	1/36	0-01 बिस्वा
4.	सतपाल पुत्र मोल	1/36	
5.	रणजीत पुत्र मोल	1/36	
6.	लाल सिंह पुत्र हुकमा	1/3	0-00 बिस्वा
		कुल =	1-04 बिस्वा

C) खसरा नम्बर 1042/1 कब्जा तादादी 0-07 बिस्वा

क्रमांक	नाम व्यक्ति	हिस्सा	रकबा
1.	रतन सिंह, बलवीर सिंह उर्फ भोलाई, हेमेन्द्री, मोल रणवीर पुत्रगण नैनू स्थायान	1/3	0-02 बिस्वा
2.	सुनिता सुपत्नीगण	233/699	0-02 बिस्वा
3.	कमलेश, महेशगण पुत्र देवेन्द्र स्थायान	193/699	0-02 बिस्वा
4.	जेठ्याम पुत्र तुलसीराम	18/699	0-00-10 बिस्वा
5.	तोलाराम पुत्र अभयराम	18/699	0-00-10 बिस्वा
	कुल :-		0-07 बिस्वा

[illegible] 28/8/2023

540



GENERAL POWER OF ATTORNEY.

KNOW BY THIS POWER OF ATTORNEY, I, Raman Singh son of late Sh. Kairu aged 48 years resident of village and Tehsil Shillai, Distt. Sirmour, H.P. do hereby appoint Sh. Ramesh Negi son of late Sh. Jalam Singh Negi aged 33 years resident of village and Tehsil Shillai, Distt. Sirmour, H.P. as my General power of Attorney in my name and on my behalf to do or execute all or any of the acts, deeds or things hereinafter mentioned that is to say:

1. To transact, manage, carry on and do every business matters and things necessary for or in any way connected with my lands situated at village , mouza and Tehsil Shillai, Distt. Sirmour, H.P.

2. To demand, sue for, recover and receive and give discharge for all moneys, debts, goods, stocks, securities, rents of the land and other personal estate now belonging or hereinafter to belong to me.

3. To institute any suit pertaining to my properties and to defend all suits and actions and other proceedings concerning my properties or concerning anything in which I may be a party and to engage counsels on my behalf for defending or instituting the suits.

4. To settle, compromise or submit to arbitration all actions, suits, accounts, claims and disputes between me and any other person or persons.

541

भारतीय गैर-न्यायिक

पाँच रुपये FIVE RUPEES

रु.5 Rs.5

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 01AA 176348

5. To supervise, manage and direct all my affairs and my properties or in which I may be interested and to do all such acts as the said attorney may deem necessary for the benifit and protection of my said business and my lands and other properties.

6. To take possession of all my properties, to sell, mortgage, gift or otherwise alienate any of my property to any person, Bank Govt. Deptt. Financial Institution etc. to settle all my land at village [illegible] and Tehsil Shillai, Distt. Sirmour, H.P., to recover all [illegible] and to grant receipts.

7. To do, [illegible] and perform all and every other to be done in respect of the executants business and property during my absence as fully and effectually as I were personally present to do the same.

And I hereby agree and undertake to confirm and ratify all and whatsoever my said attorney under the power in that behalf shall do or purport to be done by virtue of

Executant.

contd.p.3.

542

No 2327957 2006 Himachal Government Judicial Paper

In witness whereof, I, said Gunga Singh son of late Sh. Kalu have hereto signed this power of attorney before the witnesses at Shillai, Distt. Sirmaur, this 23rd day of August 2007.

Witnesses.

1. Sh. Yashwant Negi S/o Madan Singh Negi, R/o village & Tehsil Shillai. Distt. Sirmaur H.P.

2. Sh. Khajan Singh S/o Gulab Singh R/o vill. Tikkar, Tehsil Shillai Distt. Sirmaur H.P.

Executant:
Sh. Gunga Singh son of late Sh. Kalu. R/o village and Tehsil. Shillai, Distt. Sirmaur H.P.

L.T. [illegible]

Identify by
Kalyan Singh.
Vice President
G.P. Shillai

Sh. Chandan Singh Thakur
ADVOCATE
Teh. Shillai, Distt. Sirmaur (H.P.)

23/8/07

Sreedutt

[illegible]
शिलाई जिला सिरमौर

543

पंजाब नैशनल बैंक punjab national bank

Oriental United

खाता विवरण/ACCOUNT PARTICULARS

MICR Code: 175004134 IFSC Code: PUNB0175000

Regional Nodal Officer: Phn-01139241911

O/O Dy: Manager

A/c No: 1750000100096761 (Mr Madhav Singh)

Account Open Date : 14-02-2017

VPO DHILLAI

TEH DHILLAI DIST SIRMOUR HP

SIRMOUR

HIMACHAL PRADESH INDIA Pin: 173027

Nomination Registered at Sl.No. : 2561/XXXXX

Date of Issue : 02-03-2021

Link your Adhar Number with SB Account.
Submit self certified copy of Aadhar and Mobile Number.

अधिकारी अधिकारी/प्रबंधक Authorised Official/Manager

कम्प्यूटर द्वारा मुद्रित विवरणियों पर किसी अधिकारी द्वारा अभिप्रमाणित करने/आद्याक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा मुद्रित पासबुक विवरणी पर हस्तलिखित (मैनुअल) प्रविष्टियां स्वीकार न करें।

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your Computer generated Pass Book/Statement of account.

पासबुक में प्रयुक्त शब्द-
ABBREVIATIONS USED IN THE

Ch.No: 62 Blasting Compensation

544



हिमाचल प्रदेश HIMACHAL PRADESH C 159545

हलफीया ब्यान

मै कि रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरू ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी के द्वारा पहाड से कटींग के दौरान मेरी जमीन खसरा न0 5325/3036/1 में मलबा व पत्थर आदि गिर गए थे। इसके एवज में कम्पनी मुझे मु0 1,50,000/– रूपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एवेज में कम्पनी से किसी भी प्रकार का कोई मुवावजे की मांग नही करूगा। मै सहमत हूँ और बिना किसी दबाव के ब्यान कर रहा हूँ।

Revised

545

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्की

रमेश नेगी पुत्र श्री जालम सिंह, वैयहेसियत मुख्तयार आम श्री गुमान सिंह पुत्र श्री कायरू ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

Revised

546



हिमाचल प्रदेश HIMACHAL PRADESH

C 159948

हल्फिया बयान

मै कि आत्मा राम पुत्र श्री ध्यान सिंह ग्राम वासी ग्राम छमिया मानल तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन शामलात देह खसरा नंबर 728 , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 728 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 728 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 400000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Aadhar No.
590978691405.

ATTESTED

6/3/2023

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

547

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मे बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

4/3/2023

आत्मा राम पुत्र श्री ध्यान सिंह

ग्राम वासी ग्राम छमिया तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।

ATTESTED

4/3/2023

ADVOCATE & NOTARY PUBLIC

WELCOME TO

हिमाचल राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch	SHILLAI	IFSC Code	HPSC0000568
Contact No	01704278545	Nominee No	594678
Customer Name	ATMA RAM		
Account No	56810126277	CIN	2595983
Address	VILL CHAMIYA PO/N PAB MANAL TEH SHILLAI DISTT SIRMOUR HP		
Date	15/03/2019		



शाखा प्रबंधक
Branch Manager

845

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3063114425883521

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त नं. : 224 मोहाल : पाब

नाम : x
पिता/पति : x

नकल शुल्क :
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2016-2017 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुताबना व शरह मुआमलात व हवूक	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील शरह तादाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम पाइ व दीगर जमायत आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खास मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	वेफियत
1	2	3	4	5	6	7	8	9
126 खेत	294	[illegible]	[illegible]		728	25-17-00	[illegible]	
127	295		कानी कार्डिक			01-00-00	खेवट नं (1)	
[illegible]	X					बंजर कदीम		
(57)						23-17-00		
						[illegible]		

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 04-March-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082210212

550

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: **LNM/MoRTH-PH//PKG-III/2020-21/657** **Date:** 24.12.2021

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: **HES/NH-707/Pkg III/2021/A-169, Dated 03.12.2021**
HES/NH-707/Pkg III/2021/A-86, Dated 23.12.2021
HES/NH-707/Pkg III/2021/A-87, Dated 23.12.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **68+950, 55+420 & 57+750** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

551

HES Infra Pvt Ltd

Letter No:HES/NH-707/Pkg III /2021/A-86 **Dated: 23.12.2021**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Gangtoli Chainage - **55+420.**

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

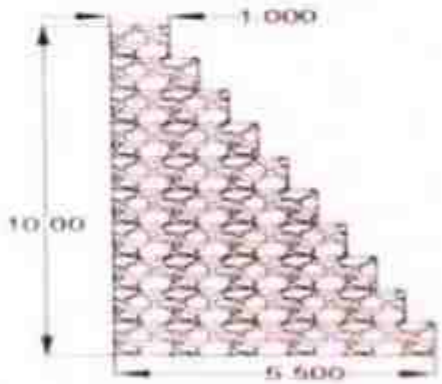
The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

552

DUMPING
POINT

PRIVATE DUMPING POINT

FROM CH-55+420 TO 55+580
VILL- GANGTOLI
DUMPING ESTIMATED QTY - 88,040 CUM
TOTAL AREA = 4402.140 SQM
= 5.44 BIGHA



TYPICAL CROSS SECTION
FOR GABION WALL

TEAM LEADER

553



हिमाचल प्रदेश HIMACHAL PRADESH D 125489

Vipin Chauhan
Vakeel
Chauhan P.O. Jadla
Vill Ukoji
Teh. Paonta

Identified by
Nikka
25034896345
Sajid Ullah
Adv. M. Kandaurty
Adv Vill Ukoji
P.O. Jamla
Teh Kamrau
Adhar No
250348963645

हलफीया ब्यान

हम कि सुरेन्द्र पुत्र श्री मान सिंह, रघुवीर सिंह पुत्र श्री पंच राम, भादर सिंह पुत्र पुत्र श्री नैन सिंह ग्राम वासी ग्राम कुन्हट (सरौ) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 126म व 128म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 126म व 128म, में डम्प करने की अनुमाति देते है। कम्पनी का काम पूरा होने पर हमारे उपरोक्त खासरा न0 126म व 128म की जमीन पर कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 4,00,000/–रूपये दे रही है। हम समस्त हिस्सेदारो कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

5/2/2021
सुरेन्द्र Raghuveer
Vipin Chauhan

5/2/2021
Naresh Kumar

554



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

सुरेन्द्र Raghuveer रघुवीर/मैं

सुरेन्द्र पुत्र श्री मान सिंह, रघुवीर सिंह पुत्र श्री पंच राम, भादर सिंह पुत्र पुत्र श्री नैन सिंह ग्राम वासी ग्राम कुन्हट (सरौ) तहसील शिलाई जिला सिरमौर हि0 प्र0

This affidavit has been presented before me for attestation by the deponent personally today on 4/8/2022 contents of the same has been read over and explained to the deponent, which have been admitted to be correct by him
The deponent has been identified by Sh.....
who is personally known to me, hence attested.

गवाहान:-

ATTESTED

4/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.), India

555

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILLAI (568)

Name(s) of Depositor(s)

SURENDER

Customer No.

S/B A/c No. 56810108031

Address

12
VILLAGE KUNTH P.O SHILLAI
TEH. SHILLAI DISTT. SIRMOUR
SHILLAI

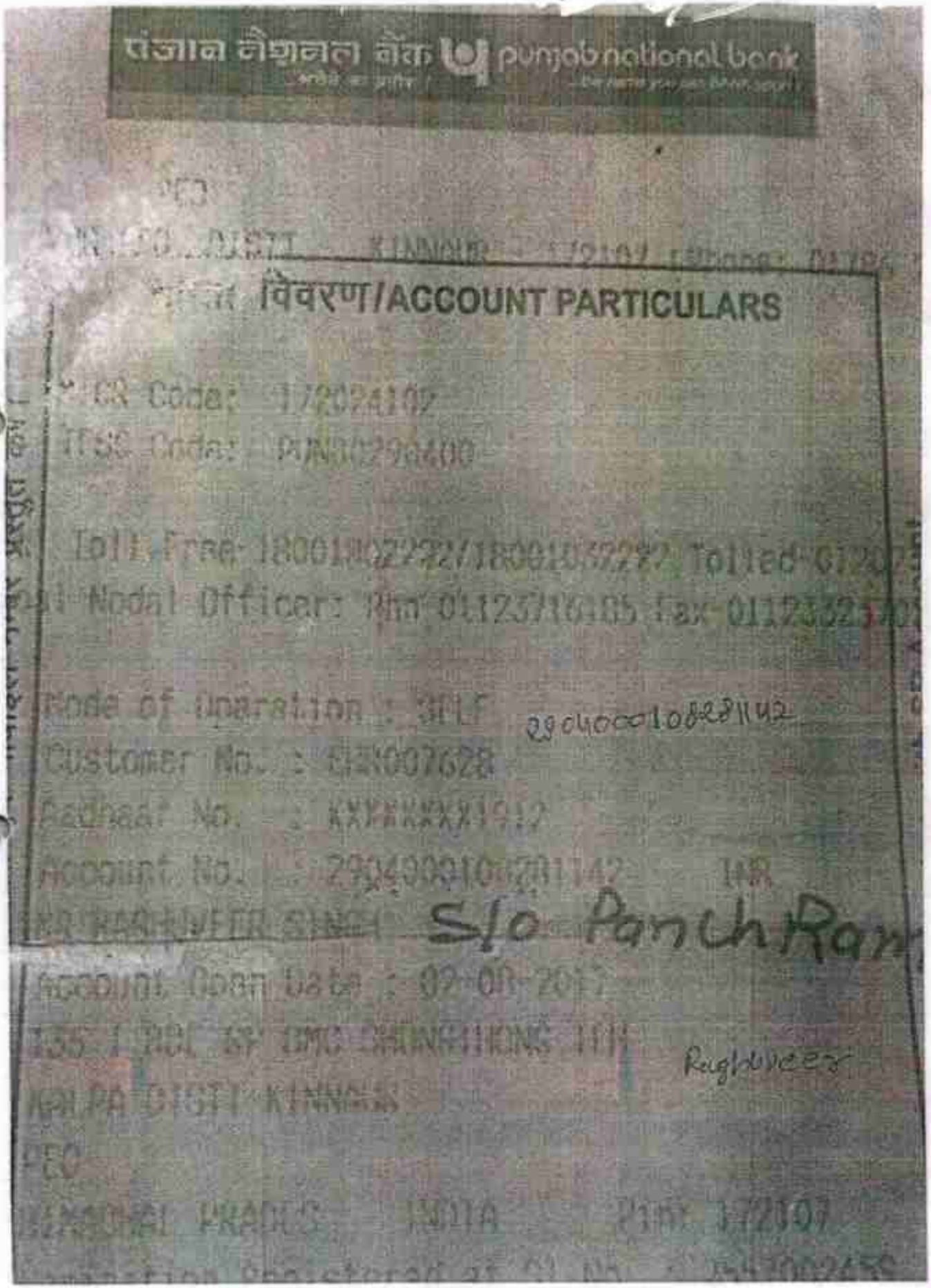
Pin Code

Phone#

Date 19/12/2011

Manager

556



पंजाब नैशनल बैंक punjab national bank

विवरण/ACCOUNT PARTICULARS

IFSC Code: PUNB0290400

Toll Free- 1800180222/1800180

Nodal Officer: Ph: 01123716105 Fax: 0112332

Mode of operation : SELF

Customer No. : 02900762

Aadhaar No. : XXXXXXXX1912

Account No. : 2904000100201142 HR

MR RANJEET SINGH S/o Panch Ram

Account Open Date : 02-01-2017

135 1 PRL SP DMC CHANDIGARH HR

KAITHAL DISTT KAITHAL

DEO

KARNAL HARYANA INDIA PIN: 132001

WELCOME TO

हिप्स राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank

Branch : SHILLAI IFSC Code: HPSC0000568

Contact No : 01704278545 Nominee No:

Customer Name: BHADUR SINGH



Account No : 56810103845 CIN: 1359475

Address : VILL SARO PO & TEH SHILLAI

SHILLAI

Date : 14/05/2019

Branch Man

1347

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2209130226682706

नाम : X

पिताश्रपति : X

नकल शुल्क : 3

सेवा शुल्क : 20

कुल शुल्क : 23

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंजटोली
पटवार वृत : गंजटोली
हदबस्त न. : 225

मौहाल : कुहन्ट

साल : 2017-2018

रकबा ईकाई: बीघा-बि.-वि.

खेवट नं. / खाता पत्ती या खाता सब नम्बरदार मुताबका व शरह मुजाअलात व इकूब	खतौनी नं. / खाता जो मुजारा अदा करता है व तफसील शरह तदाद	नाम भौतिक व पहचान	नाम काश्तकार व पहचान	नाम पाइ व ओनर वसायन आबपाशी	नम्बर खसरा हाल	रकबा हर जैत व मिजान खाता सब किस्म अराजी गोटोक ईकाइयो में	हिस्सा या पैमाना हकीयत व तरीका बराड	कैफियत
1	2	3	4	5	6	7	8	9
83	301	पुत्र खान (1800) बलवान सिंह, राठ अमर	बलवान व खजान अमर बलवान सिंह, सुमान सिंह,	राह की सुरक्षा	126 म	00-02-05	खजान व पहाड बराड	ई.इ.
84	303	बलवान (488) अमर पुत्र व सुमान सिंह	सुरेन्द्र और सुजीत, राठ, बीमारी पुन्दी			सुरक्षा अमर	(खेवट न.77)	0.12
———	———	(54) अमर पुत्र फकाजा पुत्र सिंह,	देवी हिमाचलाल	राह की सुरक्षा	126 म	00-03-00		एम
———	←	सुरेन्द्र, जो सुजीत पुत्र अमर सिंह पुत्र			←	सुरक्षा अमर		
1.89		सिंह (24) अमर बीमारी पुन्दी देवी			———	———		←
खान		सिंहल अकाटा पुत्र सिंह (56) अमर बलवान			किस्म	00-07-00		
					2			
1.02		जमान सिंह, लखीरा सिंह पुत्र हरीराम पुत्र			खानम 0			
राखी		देवा सिंह अमर बहादा (130) बलवा खान			किस्म 2			
0.87		सिंह (240) अमर पुत्र व बीमारी पुन्दी,			कुरक्ष			
		बीमारी राजसी खान बहादा (740) अमर			कुरक्ष अमर्श			
		पुत्रिया प्रेम सिंह पुत्र मोतू बीमारी			00-07-00			
		दिलाराम पुत्र खाना पुत्र जट्टी अमर बहादा			—			
	302	(100) अमर बीमारी सिंह्टा, बीमारी	बहादा व अमर अमर बीमारी, जसवीर सिंह, अमर	राह की सुरक्षा	126 म	00-02-05		
	304	इन्दारी, बीमारी जिला पुलिस बीमारी	सिंह, अमर सिंह हिमाचलाल			कुरक्ष अमर्श		
	———	जिसी पुत्री बलवा अमर बहादा (50) अमर			125 म	00-04-00		
		बलवीर पैसी पुत्री जट्टी पुत्र अमर		नाह की सुरक्षा		00-01-00		
		(150) अमर बीमारी बसी पुत्री व				कुरक्ष अमर्श		
		बीमारी हरका सिंहल बलवीर पुत्र जस अमर				00-12-00		
		बहादा (220) अमर अमर पुत्र अमर पुत्र				अराजिक राख		

पृष्ठ संख्या: 1

तैयार: हिमाचल प्रदेश - सिमला

दिनांक: 28-Jul-2022

2	3	4	5	6	7	8	9
	भाग (75) भाग संशोधित दारी			किस्म 2 सामान्य शिव कुल्ह कुल अमाल 00-05-00	00-07-00 अकृष्ट बंजरदिव 00-02-00		
303		भारत स्वंय नता हिमाचार	नए की कुल्ह	127	00-06-00 कुल्ह अमाल		
305			नए की कुल्ह	129	00-03-00 कुल्ह अमाल		
	जोड़ भू-सम्पत्ति			किस्म 2 कुल्ह कुल अमाल 00-11-00	00-11-00		
				किस्म 6 सामान्य शिव कुल्ह कुल अमाल 01-03-00	01-05-00 अकृष्ट बंजरदिव 00-02-00		

Certified that this copy has been generated from the database of Revenue Department at Central Server HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 28-July-2022
To Verify: enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No Rev-C(F)10-1/2009 Dated 14-Feb-2011
Jam1108223789

560



AA 847181

Identified by me

Sanjay Sharma
S/o Sh. Mahinder Singh
Aged Vill. Naya
Teh-Shillai
Distt Sirmour (HP)
Aadhar no
4527 4761 3195

हल्फिया बयान

हम कि बंसी राम पुत्र श्री भवान सिंह और राजेंद्र पुत्र श्री रतन सिंह ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश के स्थाई निवासी है। हम अपनी जमीन खसरा नंबर 6286/4733/3616म , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 6286/4733/3616म , मै डंप करने कि अनुमति देते है। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 6286/4733/3616म पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी हमे मु० 200000, दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार हम स्वंय होंगे। हमे कोई ऐतराज नहीं है। हम सहमत है और बिना किसी दवाब के हम बयान कर रहे है। कंपनी द्वारा हमे जो ये मु० 200000 राशि दी जा रही है यह राशि संजय शर्मा पुत्र श्री महिंदर सिंह के खाते मै डाली जाए। हम सभी को कोई एतराज नहीं है।

ATTESTED

Digvijay S.Thakur
Advocate & Notary

26/4/23

561

NOTARY
DIGVIJAY S. THAKUR
Govt. of H.P.

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मे बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

बंसी राम पुत्र श्री भवान सिंह,
राजेंद्र पुत्र श्री रतन सिंह
ग्राम वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश

affidavit has been presented before me
attestation, by the deponent personally
today on 24/1/03. The contents of
the same has been read over and explained
to the executant, which have been admitted
to be correct by him.
The deponent has been identified
Sh. [illegible]
who is personally known to me hence att

ATTEESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)
24/1/03

a/c = Account/a/c	Cash = Cash/cash	
adj = Adjustment/Advice	dep = Deposit/dep	
Amt = Amount/amt	DR = Draft/dr	
AI = Arrear/Interest	dishh/dish = Dishonour/cheque	
bal = Balance/bal	DR = Debit/dr	
Capn = Capitalisation/Scheme	DOB = Date of Birth/dob	
Chgs/Ch = Charges/chgs	eft = Electronic Fund Transfer/Electronic pay	
Chq = Cheque/chq	Insp = Inspiration/Idea	
CIF = Customer Information File/ cif/cif no	Int = Interest/int	
Clrs = Clearance/clrg	Int/ Rt = Interest/int	
Coll = Collection/recvd	Inw/Clrg/clr	
Comm. = Commission/comm	Mth = Minimum/ min	
COR/CORR = Correction/cor/cr	os = Outstanding/ovrdrft	
CR = Credit/cr	PST = Postal Charges/Ins.chrg	

SBI

Branch: SHILLAI Code: 63982
STATE BANK OF INDIA

Email:SBI.63982@SBI.CO.IN
Phone No.: 202539
IFSC: SBIN0063982

Name: Mr. Sanjay Sharma
S/D/W/o : MAHINDER SINGH
CIF Number : 91185067863
Account No.: 41849308083
A/c Type : SAVINGS BANK ACCOUNT
Address : C/O: Mahinder Singh, defence colony 68, shubhkhera, paonta sahib Shubh Khera (1131

Phone No. :
Email :
D.O.B.(If Minor):

Basic, B:s:10:00:03-10:00:
MICR: 173002057

MOP: SINGLE
A/c Opening Dt.: 25/04/202
Nom Reg No: 0009006409283
Customer's ID:
Date of Issue: 30/04/2022
PIBOX
Post Code: 173025
Sr. Post Mgr:

562

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3100122926338835

ला : सिरगौर
शील : शिलाई
मूलगोत्र : शिलाई
वार धृत : शिलाई
बस्त न. : 240

मौहाल : शिलाई

नाम : .....
पिता/पति : .....

साल : 2009-2010

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

रकबा ईकाई: बीघा-बि.-वि.

ह नं. / र पानी या ह अन्य नाम बरदार / इबना व ह मुआमलात / हुद	खतौनी नं. लगान जो गुजारा अदा करता है व इकसीम सरह तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम शाह व दीगर हकदावज आदधारी	नम्बर खसरा क्षम	रकबा हर खेत व तिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
5 तिल 2 — ह नंबर न. — ह अन्य नाम	1378 1324 — X	कुल खाता (15120) जालम सिंह पुत्र खतौनी पुर डोगीय (2795) भाग जिला राहिन खालक राम, कुन्दन सिंह, बाल राम अमित पुत्र मनु पुत्र तुलसी भाग बराबर (1512) भाग जिला राहिन स्थानिय वासी चमन सिंह पुत्र देवीराम पुत्र नानकचन्द (1764) भाग जिला राहिन निवासी बराला सतीश कुमार (1701) भाग जिला राहिन पुत्र व राम स्वरूप (188) भाग जिला राहिन पुत्र गोपाल पुत्र भौजी विक्रम सिंह (1008) भाग जिला राहिन पुत्र व रतन सिंह (378) भाग राहिन पुत्र व अवतार सिंह (1008) भाग राहिन पुत्र भौजी पुत्र कौशिल्या चमन्दू (2795) भाग जिला राहिन पुत्र व भौगटी जगे (1170) भाग जिला राहिन पुत्री मनु पुत्र विक्रमु भौगटी सुलोची देवी पुत्री भौगटी दिवाली पुत्री मनु (480) भाग जिला राहिन पुलिया पुत्र काशीया पुत्र नानकचन्द (320) भाग जिला राहिन स्थानिय वासी अवतर सिंह, बलवीर सिंह पुत्र बलवीर सिंह पुत्र मादर सिंह भाग बराबर (820) भाग मादर सिंह पुत्र दिलीपा पुत्र नानकचन्द (764) भाग	जालम सिंह, चमनदू, भौगटि जगे दिवालाराम बराला पौजी पुत्र कमनू पुत्र देवीराम स्थानिय वासी खतौनि		628947338819 #	20-04-00 बाकाबी	बराबर व पक्का बराबर खेवट (1)(1)	अ.ह. ह.न. 4730 4739 4833 4866 कानूनगो 4903 Gulzeer Singh S/ Kanoo Sub Office Hon Kanungo Mob No. 2352018 Dated :-/-/ 072018 in Favour Of Sub Divn Sub Divn ST Findhal Prabhat Kumar S/ Daman Ram S/ Mst Hon Executive Instrument of Nature Direct Vide Reg No. 72018 Dated 11082018 in Favour Of Sub Divisn Sub Divisn Sub Di Shilai Lungan Tehsil Kharki ST Estate Sub Div ST

1	2	3	4	5	6	7	8	9
		स्थानिक जांचे मुताबिक						Then gft Rate Area @ Rate gft ... i.e Executed instrument at Value Desc Vch Rs/- S.Duty Desc vch Rs/- Fixation Of Charges @ Rate gft Value Vch Rs/- @ Rate gft (Vch)

rtified that this copy has been generated from the database of Revenue Department at
ntral Server- HP as accessed by the Lok Mitra Kendra LMK Bella on 10-April-2023

To Verify, enter the Copy No above Bar Code at
https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam110823309

565



हिमाचल प्रदेश HIMACHAL PRADESH D 874556

हल्फिया बयान

मै कि लाल सिंह पुत्र श्री बूधिया सिंह ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मेरी जमीन जहा से नेशनल हाईवे (NH-707)गुजर रहा है जिसका खसरा नंबर .6209/5334/3039, खसरा नंबर 532/3038 है जेनेशनल हाईवे(NH-707) का कटाई का काम चल रहा है उसका मलवा मेरी जमीन पर गिर गया है जिसके लिए कम्पनी मुझेरु 2,00,000 मुआवजा दे रही है मै अपनी जमीन एच० ई० एस०इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 6209/5334/3039, खसरा नंबर 532/3038 मै छोटा मोटा पत्थर के लिए कोई आपत्ति नहीं है जिसके लिए मुझे कोईएतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयानकर रहा हु।

566

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

लालसिंह
हस्ताक्षर बयान हल्फी

लाल सिंह पुत्र श्री बूधिया सिंह
ग्राम वासी ग्राम शिलाई तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश।

567



UCO BANK

शाखा विवरण

यह पास बुक यह दिखाने के लिए है कि बैंक ने उक्त खिले होल्डर/धारक/खातेदार संयुक्त खाता को कितनी राशि की जमा, क्योंकि चेकबुक जिसमें से वह भुगतान प्राप्त करने का अधिकारी होगा है।

इस पास बुक में पूरी प्रविष्टियाँ कराने का उत्तरदायित्व उसी दिन शाखा से इसे प्राप्त करने पर है, अन्यथा यह शाखा से प्राप्ती तारीख भुगतान कर दें, जिसमें पुस्तक पर भी उल्लेख हो कि पास बुक किस दिन लौटाई जायेगी।

(3) खाता बैंक खाता के प्रचलित नियम शाखा से अनुरोध पर खाता खिले उस सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book/s made up/date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.



यूको बैंक UCO BANK

शाखा
Branch

सह. प्रबंधक / Asstt. Manager

Account Holder. NAME → LAL SINGH

Account No → 07620101605602

IFSC code - UCBA0000762

Branch - Shillai

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.1, Badripur, Paonta Sahib
Email: lnmpesh707@gmail.com
CIN No. U45201DL2018PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2020-21/657 **Date:** 24.12.202

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2021/A-169, Dated 03.12.2021
HES/NH-707/Pkg III/2021/A-86, Dated 23.12.2021
HES/NH-707/Pkg III/2021/A-87, Dated 23.12.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **68+950, 55+420 & 57+750** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator.** M/s L.N. Malviya Infra Projects Pvt. Ltd.

569

HES Infra Pvt. Ltd

Letter No:HES/NH-707/Pkg III /2021/A-87 **Dated:23.12.2021**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site Approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Uttari Chainage - **57+750.**

You are requested to please accord approval the same.

Yours faithfully

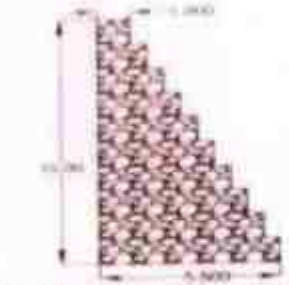
For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.



TYPICAL CROSS SECTION
FOR GABION WALL

PRIVATE DUMPING POINT

FROM CH-57+750 TO 58+000
VILL- UTTARI
DUMPING ESTIMATED QTY - 3,41,740 CUM
TOTAL AREA= 11391.346 SQM
=14 BIGHA

GABION WALL

TEAM LEADER

RE

571



हिमाचल प्रदेश HIMACHAL PRADESH D 125891

हलफीया ब्यान

हम कि दिनेश कुमार व वीरू राम पुत्र श्री जेठु राम, ग्राम वासी ग्राम शिल्ली (शिरी क्यारी) व बारू राम पुत्र श्री भूप सिंह व श्रीमति सुनीता देवी पत्नी स्व0 हिरा सिंह ग्राम फेडुवाला तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। दिनांक 02/08/2022 को हमारी जमीन पर दिवार बैंठने के कारण जे0सी0बी0 दुर्घटना ग्रस्त हुई थी जिसके कारण सडक का मलवा व पथर हमारे जमीन में गिर गया था जिससे हमारी फसल का काफी नुकसान हुआ था। उसकी भरपाई करने के लिए एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा हमे निम्नलिखित मुवावजा दिया जा रहा है।

1. दिनेश कुमार व बीरू राम 07620101605641 (UCBA0000762)
40,000/–रूपये

दिनेश कुमार सुनीता देवी
वीरू राम

572

2. बारू राम	56810109895	(HPSC0000568)	15,000/-
3. सुनीता देवी	07620110090879	(UCBA0000762)	15,000/-

हम भविष्य में इस नुकसान के लिए उपरोक्त कम्पनी से किसी भी प्रकार का काई मुवावजे के लिए कलैम नही करेगे।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

दिनेश कुमार बारूराम

हस्ताक्षर ब्यान हल्फी सुनीता देवी

CH 72-700

दिनेश कुमार व वीरू राम पुत्र श्री जेठु राम, ग्राम वासी ग्राम शिल्ली (शिरी क्यारी) व बारू राम पुत्र श्री भूप सिंह व श्रीमति सुनीता देवी पत्नी स्व0 हिरा सिंह ग्राम फेडुवाला तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—
उप प्रधान
ग्राम पंचायत शिरी क्यारी
विकास खण्ड शिलाई
जिला सिरमौर (हि0प्र0)

573

Toll Free Number:18002740123

सीएसआर/DS-5A(J.P.)

IFSC: UCBA0000576

यूको बैंक



Uco Bank

MICR Code:173028159

SHILLAI शिल्लई

Branch

UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SRI

Phone: 01704278540

नाम
Name

पता
Address

DINESH KUMAR

JOINT HOLDER : 1. MRS SUNITA DEVI

SO JETHU RAM VILL SHILLI PO SHILLI K

TEH SHILLAI DISTT SIRMAUR

SHILLAI Pin :17302

सहा. प्रबंधक/Asst. Manager

07620101603647

PB.No. 1

574



Toll Free Number:18002740123

यूको बैंक UCO BANK

शाखा
Branch

IFSC: UCBA0000762 MICR Code:173028159

नाम SHILLAI
UCO BANK SHILLA, VPO & TEHSIL SHILLAI, DIST SIRMAUR SHILLAI 173027
Phone: 01704278540

पता
Address

SUNITA DEVI
WO HIRA SINGH VILL PEDUWALA PO SEIR
TEH SHILLAI DISTT SIRMAUR
SHILLAI Pin :173027

07620110090879
PB.No. 1

सहा. प्रबंधक / Asst. Manager

575

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

NOTARY DIGVIJAY S. THAKUR Govt. of H.P.

हिमाचल प्रदेश HIMACHAL PRADESH

0 874502

हलफीया ब्यान

मै कि कल्याण सिंह पुत्र श्री मोही राम ग्राम वासी ग्राम पाब मानल तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 4962/3632म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी ने सडक निर्माण का मलबा मेरी मलकियति जमीन भूमि खसरा न0 4962/3632म में गिराया है तथा मेरी जमीन में काफी सारा मलवा व पत्थर आ गिरे है। मेरी जमीन के नुकसान के एवज में कम्पनी मुझे मु0 1,50,000/–रूपये दे रही है।

ATTESTED

Digvijay S.Thakur
Advocate & Notary
SHILAI (H.P.)

576



मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कल्याण सिंह पुत्र श्री मोही राम
ग्राम वासी ग्राम पाब मानल
तहसील शिलाई जिला सिरमौर
हि0 प्र0।

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 5/6/23 ...The contents of the same have been read over and explained to the executant which have been admitted to be correct by him. The deponent has been identified by Self is personally known to me,hence attested

ATTESTED
Digvijay S.Thakur
Advocate & Notary
SHILAI (H.P.)

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 1296121623012312

जिला : सिरमौर
तहसील : शिलाई
कानूनगोचृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मौहाल : शिलाई

नाम : Q
पिता/पति : Q

नकल शुल्क : 3.
सेवा शुल्क :
कुल शुल्क :

साल : 2009-2010 रकबा इकाई: बीघा-बि.-वि.

खेवट नं. / नाम जाती या सरक मय नाम नम्बरदार मुतवन्ना व सिरह मुआफदार व हदूद	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील सिरह व तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाट व दीगर बमायल आबपाशी	नम्बर खसरा कान	रकबा हर खेत व निशान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	वकियात
1	2	3	4	5	6	7	8	9
808	1808	मुतलबा जुमला मालगुजा इस्त खास खेवट खतौन [illegible] मालिक, मकान [illegible], साहू पुत्र व [illegible] खतौनी अदा पुत्रे व खतौनी जुमला किस्म	काश्त मुतहिलान		4962/3852 m	37-10-00 पायली	[illegible] पैमाना 1's	
810	1793							
[illegible]	1809	मुलबूद पुत्र [illegible] [illegible] मुतहिलान	कुल मान (2)[illegible], मानसिंह, धानदास्तु खाती पुत्र मुलबूद पुत्र नानकराम मान बराबर (1) मान दानिश पुत्र मनिया पुत्र नानकराम (1) मान स्थानिय वाली काश्तिकान		4961/5632 m 4962/3832 m	01-04-00 पायली 02-19-00 पायली		
1326								
1810					4961/3832 m	03-15-00 पायली		
1755								

1	2	3	4	5	6	7	8	9
			जीरो कार्डिनल		Total: 2 Male: 0 Female: 2 Area: 2	07-19-00 जमाबन्दी 07-19-00		
		जीरो सब-डिवीजन			Total: 4 Male: 0 Female: 4 Area: 4	45-08-00 जमाबन्दी 45-08-00		

578

Authorised Signatory
eDistrict E-Governance Services
Branch Code - DSC154
Tehsil & Sub-Divisional Officer

rtified that this copy has been generated from the database of Revenue Department at Tehsil
ILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 23-October-2021

To Verify, enter the Copy No above Bar Code at
https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam1108218672

579

Bill Dated/Birth	Rmtt Remittal
Elect Electronic Fund Transfer	sb Savings Bank
Impr Imprest	SC Short Credit
Bus Business	SI So SO/RD Standing Instruction
Int Interest	S/D/W/H/o Son/Daughter/Wife/Husband/of
Ln/ln Loan	trf/xfer Transfer
Min Minimum	TT Telegraphic Transfer
Os Outstanding	Txn Transaction
P&T Postage& Telegram	Wdl Withdrawal
Pay Payment/Sale	Mo/Rs

WELCOME TO

हिमाचल राज्य सहकारी बैंक लिमिटेड

H.P. State Co-operative Bank Ltd.



Branch	SHILLAI	IFSC Code	HPSC0000568
Contact No	01704278545	Nominee No	
Customer Name	KALYAN SINGH		
Account No	56810102114	CIN	1354055
Address	VILL PAB MANAL PO SHILLAI		
	SHILLAI		
Date	30/04/2019		

Kalyan Singh

शाखा प्रबंधक
Branch Manager

580



हिमाचल प्रदेश HIMACHAL PRADESH

P 124307

हलफीया ब्यान

मै जगत सिंह पुत्र श्री भूप सिंह ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। मै अपनी जमीन खसरा न0 6125/3631 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6125/3631 में डम्प करने की अनुमति देते है। मुझे कोई एतराज नही है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 4,00,000/– रूपये (चार लाख रूपये मात्र) दे रही है बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED

Jagdish Negi
Advocate & Notary Public

581

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मेने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

जगत सिंह पुत्र श्री भूप सिंह
ग्राम बारता (पाब मानल)
तहसील शिलाई जिला सिरमौर
हि0 प्र0।

गवाहानः–

ATTESTED

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 1364112321087897

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मौहाल : शिलाई

नाम : q
पिताश्री : q

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2009-2010 रकबा इकाई: बीघा-बि.बि.

खेवट न. / नाम पत्नी का जहां भाग लागू हो जमाबंदार मुतालबा व सिद्ध मुआमला व हक्म	खतौनी नं. / मालगत जो मुआफ अदा करता है व तस्फीह सरहद व तहाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	पान पाह व तीमर वगानाह आबपाशी	नम्बर खसरा हाल	रकबा हद बैत व जिनस जात मय किस्म अराजी मोटोक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाब	फेकियात
1	2	3	4	5	6	7	8	9
661	1078	कुल अरा (3) खेवट तथा मुशिब पुत्र तुलसी पुत्र भाग अरा अरा (2) भाग सिंहासी भाग अरा अरा, कुलदत्त सिंह भाग अरा अरा पुत्र व भाग्यो पुत्रा पुत्री व पोत्री जिला डी सिरमौर पुत्र तुलसी भाग अरा। (1) भाग स्थानिक बाकी	केवल मालकाश		61/25/3/2	18-00-00 हाल्ल		नाई० किर्द० 6033 वरासत 7550 - ५/-

नोट:- बस्ते ई० नं० 6033 वरासत स्वर्गीय मैना सामकराम, कुन्दन सिंह व कामराम अखिल पुत्र सु मुस्तैई पुत्री अजु समभाग मि० 23-9-2021 को है।

नोट:- नकलें ई०नं० 7550 वरासत खासीराम वल्द सिंह, चरण सिंह अमर सिंह पुत्र व मीमति रखा पत्नी मीमति थवीता, मीमति अंजिता, पुत्रियां व मीमति व पत्नी स्व० खासीराम समभाग मिति 26-3-2021 को है।

30-12-2021

शिलाई शिलाई
जिला सिरमौर जिला

Certified that this copy has been generated from the database of Revenue Department of Tehsil Shillai as accessed by the Lok Mitra Kendra Dhanveer Singh on 30-December-2021

To Verify, enter the Copy No above Bar Code at https://himbhoomimk.nic.in
For Validity Refer Notific No Rev-C(F)10-1/2009 Dated 14-Feb-2011

हिमाचल प्रदेश - शिलाई

दिनांक 30-Dec-2021

पृष्ठ 1 का 1

583

पंजाब नेशनल बैंक | punjab national bank

PANCHILAI HOSPITAL [E, H SHILAI DISTT SIRMOR - 173027 (Phor 9418028838)

MICR Code:
IFSC Code: PUNB0930000

*Contact: Toll Free-18001802222/18001032222,Tolled-01202490000
Printing Nodal Officer: Phn-01125716185 Fax-01125323707

Mode of Operation : SELF
Customer No. : HW#001188
Aadhaar No. : 941290382409
Account No. : 9300000100009648 INR
MR JAGAT SINGH S/O BHOOP SINGH
Account Open Date : 24-04-2017
VILL BARTA PO PHE #WWW.
TEH SHILLAI SIRMOUR HP
SIRMOUR
HIMACHAL PRADES INDIA Pin: 173027
Nomination Registered at Sl.No. : 2553089633
Date of Issue : 24-04-2017

Link your Aadhar Number with SB Account.
Submit self certified copy of Aadhar Card and Mobile Number.

प्राधिकारी अधिकारी (प्रबंधक) / Authorised Official/Manager

कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अधिप्रमाणित करने / हस्ताक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित पासबुक / विवरणी पर हस्तलिखित (मैनुअल) प्रविष्टियां स्वीकार न करें।

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

पासबुक में प्रयुक्त शब्द-संक्षेप
ABBREVIATIONS USED IN THE PASS BOOK

Brought Forward	B/F	Inter Bol	IBO
Carried Over	C/O	Interest	INT
Cash	Cash	Inward Mail Transfer	IMT
Cheque	Ch.	Local Cheque/Demand Draft	L.D.D.
Clearing	Clg.	National Electronic Fund Transfer	NEFT
Commission	Com.	Outstation Cheques / Bills	O.B.C.
Discount	Disc.	Outstation Cheques/Bills Purchased	OD
Dividend Warrant	DIW	Real Time Gross Settlement	RTGS
Draft	Dft.	Returning	Rtg.
Electronic Clearing Services	ECS	Transfer	Tr.
Incidental Charges	IC		

पार्टी/Name_____ पार्टी/Name_____ पार्टी/Name_____

खाताधारक/Account Holder-1 खाताधारक/Account Holder-2 खाताधारक/Account Holde

बैंक उसके पास जमा खातों से भुगतान करने के लिए तैयार है बशर्ते उसके पास पर्याप्त शेष हो और भुगतान की तारीख के पूर्व के दिन के अंत में उपलब्ध शेष राशि से अधिक न हो। इंटरनेट बैंकिंग के माध्यम से किए गए भुगतान और एटीएम से किए गए नकद आहरण को भी ध्यान में रखा जाए।

Bank shall only honour or pay the cheques of the customers against clear balance upto the previous day and against clear balance including withdrawals made through Internet Banking & ATMs having regard to the withdrawals of the day already made in the account.

मुद्रित पास पुस्तक न मोड़ें PLEASE DO NOT FOLD THE PASS BOOK
24 घंटे निःशुल्क कॉल सेंटर सेवा उपलब्ध: टोल फ्री 18001802222 / 18001032222
Toll free in hours call centre 18001802222 / 18001032222

584



हिमाचल प्रदेश HIMACHAL PRADESH

D 124316

हलफीया ब्यान

मै लायक राम पुत्र श्री भजू राम ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मै अपनी जमीन खसरा न0 6125/3631 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6125/3631 में डम्प करने की अनुमति देते है। मुझे कोई एतराज नही है। मलवा डालने के एवज में उपरोक्त कम्पनी मुझे मु0 4,00,000/– रूपये (चार लाख रूपये मात्र) दे रही है बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED

Rajesh Negi
ADVOCATE & NOTARY PUBLIC

585

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मेने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

लायक राम पुत्र श्री भजू राम
ग्राम बारता (पाब मानल)
तहसील शिलाई जिला सिरमौर
हि0 प्र0

प्रवाहानः—

The affidavit has been duly attested before me by the deponent personally who on 5/11/2022 The contents of the affidavit have been duly explained to him/her and he/she has understood the same.
The deponent has signed in my presence.
Vipin Kumar

ATTESTED
5/11/2022
Tejaesh Negi
Advocate & Notary Public

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रजिस्ट्रेशन संख्या: 1364112321087897

जिला : सिरमौर
तहसील : शिलाई
कानूनगोयुत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मोहाल : शिलाई

नाम : q
पिता/पति : q

साल : 2009-2010

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा ईकाई: बीघा-बि.-बि.

खेवट न. / खाता पती या तरफ मय नाम नम्बरदार मुताबका व सरह मुआमलात व हदूद	खतौनी नं. / लगान जो मुआफ आदा करता है व तफसील वरह व तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व तीरह कमायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व निशान खाता मय किस्म अराजी मौट्रीक ईकाइयों में	हिस्सा या पैमाना हकीय० व तरीका बाद	केफियत
1	2	3	4	5	6	7	8	9
451	1078	मुल आब (1) खातेदान, मुशिका पुर मुअफी पुर आब बाब बराबर (2) सब शिकमी मय आवक-दार, कुआरा सिं, बाब शाह, मुशिक पुर व कोटडी ०.०१० पुरे व एकडी सिंह देवी सिंहान पुरे पुर मुअफी बाब बराबर (1) आब व्यक्तिगत खासी	मालका मालकान		01/05/2021	16-00-00 एकडी		नकि० सि०ई० 6033 वरासत 7550-"-

नोट:- वरूये ई०नं० 6033 वरासत श्रीमति मैना व लालकुमार, कुन्दन सिंह बालकराम अंसल पुत्र सुश्री गुरदेई पुत्री श्रेणु समभाग मिति 23-9-2021 को २ है।

नोट:- वरूये ई०नं० 7550 वरासत खासीराम वल्द० सिंह, चतर सिंह अन्द सिंह पुत्र व मीमति रत्ना पत्नी मीमति बबीता, मीमति अखिला पुत्रियों व मीमति बाले पत्नी स्व० खासीराम समभाग मिति 24-3-2021 को २ है।

30-12-2021

शिलाई शिलाई
सिरमौर

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 30-December-2021

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For details refer Notific No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam1108910938

हिमाचल प्रदेश शिलाई

दिनांक 30-Dec-2021

587



IMPORTANT

1. Deposit the Pass-Book at frequent intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

The Himachal Pradesh State Co-operative Bank

Branch: SHILLAI (568)

Name(s) of Depositor(s): LAYAK RAM

Customer No.

S/B A/c No. 56810116582

Address: VILL BARTA PO MANAL TEH SHILLAI SIRMOUR

Pin Code

Phone#

Date: 21/08/2012

Manager

588

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

NOTARY
DIGVIJAY S. THAKUR
Notary Public
Sub. Division Shilai
Regd. No. 556/2023
Valid up to 20/03/2028
Govt. of H.P.

हिमाचल प्रदेश HIMACHAL PRADESH

हल्फिया बयान

मै कि जगत सिंह पुत्र श्री भूप सिंह ग्राम वासी ग्राम धार , कोटि उतरऊ तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन जिसका खसरा नंबर 1243/139, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 1243/139, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 1243/139 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 450000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं । कंपनी द्वारा मुझे जो ये मु० 450000 राशि दी जा रही है यह राशि मेरे पुत्र गोविन्द सिंह के खाते मै डाली जाए। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु। ताकि कोई भी

जगत सिंह

ATTEESTED
Digvijay S.Thakur
Advocate & Notary

589

शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

NOTARY
DIGVIJAY S. THAKUR
Valid up to 20/07/2028
Govt. of H.P.

हस्ताक्षर बयान हल्फी

जगत सिंह

जगत सिंह पुत्र श्री भूप सिंह
ग्राम वासी ग्राम धार , कोटि उतरऊ
जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented before me for attestation by the deponent personally today on 12/01/23. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

ATTEESTED
Digvijay S. Thakur
Advocate & Notary
SHILAI (H.P.)

Toll Free Number:18002740123

हिंदी / DS-5A

IFSC: UCBA0000078 MICR Code:171028002

यूको बैंक UCO BANK

SHIMLA MAIN

KAROL HOUSE,THE,HIMACHAL PRADESH SHIMLA शाखा BRANCH

Phone:

नाम Name GOVIND SINGH

पता Address S0 JAGAT SINGH VILL DHAR
KOTI UTRAON TEH SHALAI DISTT S
SHILLAI Pin :173029

00780110076750

PB.No. 1

जगत सिंह

I moneys
legistered
rtment, as
I has/have

y of Pass
the same
indicating

account-

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3163093625291724

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गमटोली
पटवार वृत : गमटोली
हदबस्त न. : 220 मोहाल : अरयाड़ी

नाम : Q
पिता/पति : Q

साल : 2019-2020

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

रकबा इकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्नी का उसके सब नाम सम्बरदार मुजाबला व शरह मुजाबलात व हुदूद	खतौनी नं. / मकान जो मुजारा अदा करता है व जकरीब सरह मकानात व हुदूद	नाम मालिक व एडवान्स	नाम काश्तकार व एडवान्स	नाम पाह व दीगर कास्तकार आबपाशी	नम्बर खसरा शाह	रकबा हर खेत व मिजान बाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व लगीका बाब	वगैरियत
1	2	3	4	5	6	7	8	9
279	332	कुल मय (04) मुहाल जिह टीमह	कास्त स्वयं	आबपाशी की बाब की कुआल	1243/139	02-17-06 कुहाल सिंचाय	मय्यत व पाल मयार जोकास 14 (1)	मि.हे. हे.मि. 2700 तालाब 218 नदी इत्यादि अवशिष्ट ऑफ -मयी तहत ध 407 डिक्री 30-07-2012 व [illegible]

1	2	3	4	5	6	7	8	9

592

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Chamel Singh on 12-June-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomiink.nic.in
For Validity Refer : Notific No:Rev-C(T)10-1/2009 Dated 14-Feb-2011

Jam1108232042

Date: 12-Jun-2023

Page #Of 2

593



Identity by me
Dalip Thama
S/o Sh. Nath Ram
Vill. Devthal
P.O. Barza
Teh Shilla
Adhar No
552744478651

हल्फिया बयान

मै कि जगत सिंह पुत्र श्री भूप सिंह ग्राम वासी ग्राम बारता (पाब मानल) तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन जो पहले भी मैंने मलबे डंप करने के लिए दी थी उसके साथ लगती जमीन जिसका खसरा नंबर 6125/3631, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 6125/3631, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 6125/3631 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 200000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

Naresh 27/3/2023

594



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

जगत सिंह पुत्र श्री भूप सिंह

ग्राम वासी ग्राम बारता (पाब मानल) तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।

ATTESTED

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented by the deponent before me for attestation by the deponent personally on 22/12/2023 at ... and the same has been read over and explained to the executant, which have been understood by him to be correct by him and the deponent has been identified by ... who is personally known to me.

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

जिला : सिरमौर
उपमंडल : शिलाई
कानूनगोवृत्त : शिलाई
पटवार वृत्त : शिलाई
हदबस्त नं. : 240 मौजात : शिलाई

ई.डी.ए रसीद संख्या: 13641123210878897
नाम : q
पिताश्री : q

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2009-2010 रकबा ईकाई: बीघा-बि-बि

खेवट नं.	खतौनी नं.	नाम मालिक व पहचान	नाम काश्तकार व पहचान	जात वाह व टीनर वहाबत आबपाशी	नम्बर खसरा हाल	रकबा हर बैत व सिंचाई भाग मय किस्म आबपाशी मौदिक हिस्सादारी में	हिस्सा या पैमाना हकीकत व तसीम बाद	केफियत
नाम पटी या तोक मय ग्राम नम्बरवार मुताबकत व गाह मुताबकत व हदूद	लगान जो मुआफ अदा करता है व तबदील शुदह व तादाद							
1	2	3	4	5	6	7	8	9
321	1078				625/321			नई बि.ई० 6033 वरासत 1550 — "
424	1035							

नोट:- नकलें ई०नं० 6033 वरासत श्रीमति मैना बहन ओमप्रकाश, कुन्दन सिंह व रामराजु आदि पुत्र व पौत्रादि सुरेश पुत्र भेजु समभाग मिति 23-9-2021 को लेख है।

नोट:- नकलें ई०नं० 1580 वरासत खालीराम बेटा, का, सिंह, रत्तर सिंह उर्फ सिंह पुत्र व श्रीमति रूपा देवी श्रीमति यशोदा, श्रीमति सावित्री पुत्रियां व श्रीमति बालेदेवी पत्नी स्व० खालीराम समभाग मिति 24-3-2021 को लेख है।

30-12-2021
शिलाई
सिरमौर

Certified that this copy has been generated from the database of Revenue Department of Tehsil SHILAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 30-December-2021

To Verify, enter the Copy No above Bar Code at https://himbhoomimis.nic.in

30012108210938

596 + 52

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badrinar, Paonta Sahib
Email: lnmpesh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PII/PKG-III/2021-22/1384 **Date:** 28.05.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2022/A-282, Dated 17.04.2022
HES/NH-707/Pkg III/2022/A-259, Dated 22.04.2022
HES/NH-707/Pkg III/2022/A-101, Dated 26.05.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **69+540, 73+470 & 59+150** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707)

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

597

HES Infra Pvt Ltd

Letter No:HES/NH-707/Pkg III /2022/A-101 **Dated: 26.05.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor proje (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Pab Manal Chainage - **59+150.**

You are requested to please accord approval the same.

Yours faithfully,

For HES Infra Pvt Ltd

Shiffal

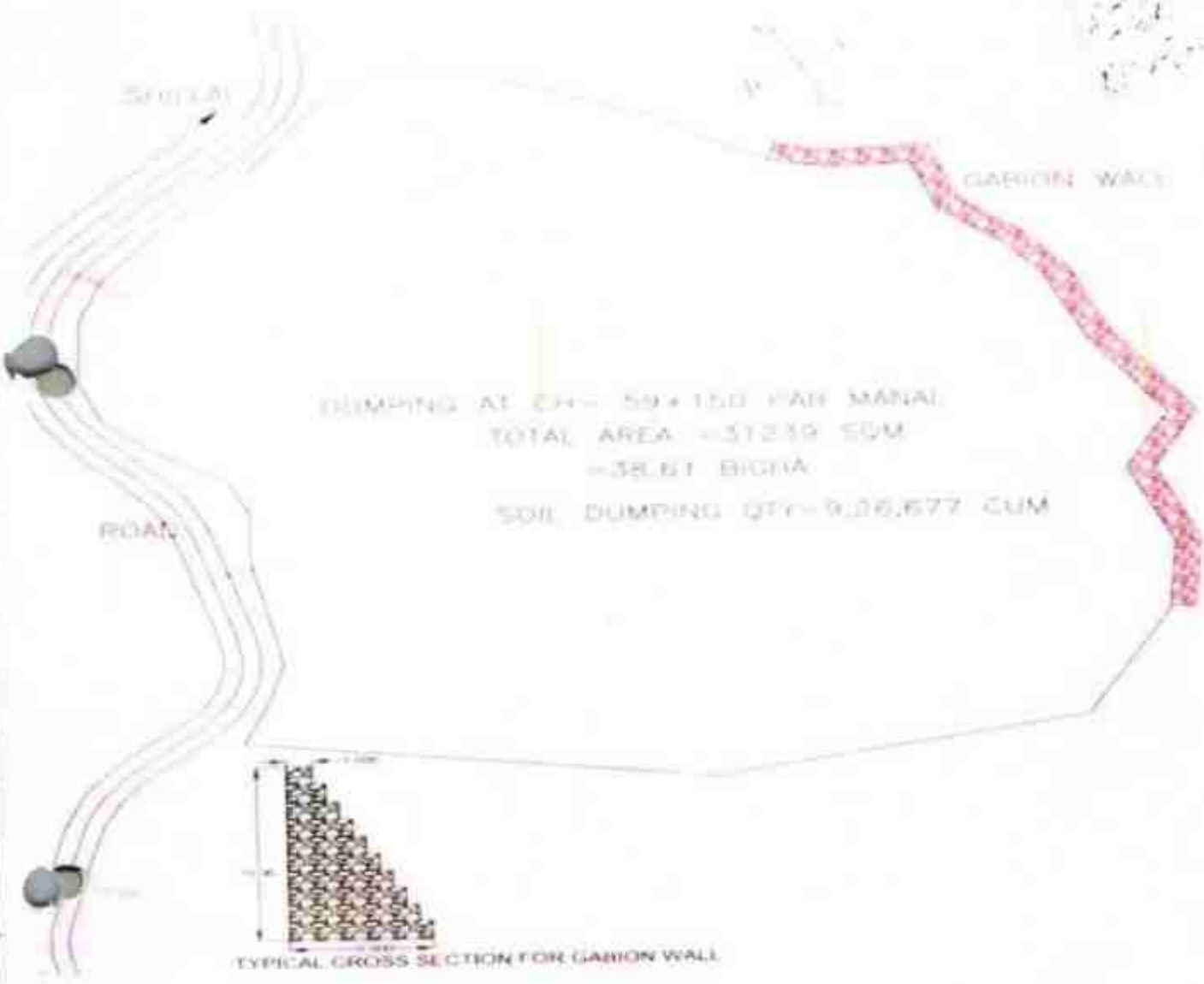
HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

598



TYPICAL CROSS SECTION FOR GABION WALL

M/S INFRAPRIVATE LIMITED

TEAM LEADER

599



हिमाचल प्रदेश HIMACHAL PRADESH D 125764

Identity by me
Sirjan Singh Chauhan
S/o Nanden Singh
Chauhan, Vill-
Chung, P.O Kamru
Tch. Kamru
2-Sep-2022

हलफीया ब्यान

मै कि शेर सिंह पुत्र श्री अच्छबू, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6064/5074/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6064/5074/3613, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 6064/5074/3613, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 4,50,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

29/8/2022

Nitesh Kumar Dogra
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

600

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी
शेर सिंह द.

शेर सिंह पुत्र श्री अच्छबू ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

ATTESTED
Naresh Kumar 29/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

I identified the deponent Shri Shir Singh who is personally known to me, hence attested today on 29/8/2022
Vipin Chauhan

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.सी.ए रसीद संख्या: 2186114527892034
नाम : X
पिता/पति : X

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त नं. : 240 मोहाल : शिलाई साल : 2009-2010 रकबा इकाई: बीघा-वि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुतरफा व हद्द मुआफजात व हुदूद	खतौनी नं. / नाम जो मुजारा अदा करता है व तफसील हद्द व तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम पाह व दीगर वसामन आबपाशी	नम्बर वसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रीक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाह	केफियत
1	2	3	4	5	6	7	8	9
360 जिन्न 325 मजरा खेवट नं. (1) 22.63 मजरा 12.23 रकबा 10.40	883 863 0.24 मजरा 0.13 रकबा 0.11	कुल भाग (12636956200) अमीत पुत्र ब मौजूदी इत्यादि, मौजूदी सालदी, मौजूदी किशन, मौजूदी कमलेश भाग बराबर (2442825) भाग पुत्रियां व मौजूदी लाखे देवी (31756725) भाग विधवा व मौजूदी जालकी देवी (2442825) भाग जिन्दा: सिरीराम पुत्र मीना मौजूदी चुन्नी पुत्री मीना पुत्र सिन्दक (28313900) भाग हरीराम पुत्र जमाली पुत्र सिन्दक (283825100) भाग जालम सिंह, सुरत सिंह, अजब सिंह भाग बराबर (103931100) भाग पुत्र व मौजूदि कमला (2864900) भाग पुत्री सिरीराम पुत्र मोहन् इत्यादम पुत्र मोहन् पुत्र विष्णु (63957600) भाग लायक राम, खजान सिंह पुत्र व मौजूदि गुलाबी देवी, मौजूदि रोहडी देवी पुत्रियां व मौजूदि हरमी जिन्दा कंडिया पुत्र रत्तन् भाग बराबर (19886750) भाग मौजूदि, सुरतसिंह, दलीप सिंह, सुखीराम पुत्र व मौजूदि सिहरा देवी, मौजूदि बाबी देवी, मौजूदि चंदेली, मौजूदि सुमित्रा, मौजूदि जिन्दा	जमाबंदी, अमीत, सुनील, मौजूदि सुनीत, मौजूदि सालदी, मौजूदि दुर्गी देवीसहायान बायान कुल भाग (24)आसकू पुत्र सिविया पुत्र आसासूत (8) भाग प्रदीप, सतपाल भाग बराबर (4) भाग पुत्र व हिमेश (3) भाग पुत्र व रोहित (1) भाग पुत्र पंचराम पुत्र जिन्दा अजब सिंह (8) भाग पुत्र खालीराम पुत्र सिया स्थानिय जाली मुखतीयान बरदा मुखतीयान		9064/5074/313	26-03-00 नमाबित नाकाबित	अबजा व पक्का मकान खेवट नं(1)	मई. कि.ई. 4553 बराबर 4602 अब खान 4626 बराबर 4635 बराबर 4364 बराबर 4810 बराबर 4811 बराबर 4807 बराबर 4941 बराबर 4984 सीता नाकाबिल अदा - 5004 बराबर 5011 बराबर 5012 बराबर 5013 बराबर 5014 बराबर 5017 बराबर 5018 बराबर 5019 बराबर नोट-ब.ह.न. 4602 अब खान दबाव खाल हाल के जरूरत

1	2	3	4	5	6	7	8	9
		देवी पुत्रिगण व चौमति अपने देवी सिंह मोहन् पुत्र प्यार् आग बराबर (3331250) आग चौमति इन्द्रा देवी पुत्री व चौमति दुर्गी देवी सिंहा नैनसिंह पुत्र मोहर सिंह आग बराबर (17768000) आग चौमति दुर्गी, चौमति सुगी पुत्रियां मोहर सिंह पुत्र सराक आग बराबर (3553200) आग विक्रम सिंह, जीत सिंह पुत्र व चौमति दीपो पुत्र व चौमति जैसो सिंहा मोहर सिंह पुत्र सीत आग बराबर (8290800) आग मोहन सिंह, लाहनसिंह, सुमेर सिंह पुत्र व चौमति अपरो देवी पुत्री व चौमति तुलसा देवी सिंहा पदमदन सिंह पुत्र सीत आग बराबर (8290800) आग चौमति सीता पुत्री हरिया (8250800) आग खानाराम, कुन्दन सिंह, इन्द सिंह पुत्र धनसू पुत्र मुरिया आग बराबर (16654200) आग गजीर पुत्र जोरो सर पुत्र धनसू (6218100) आग जोगिन्द सिंह पुत्र रामसिंह पुत्र मुरिया (24872400) आग अमर सिंह पुत्र व चौमति सीता पुत्री हरसू पुत्र मुरी आग बराबर (74617200) आग मुरिया, देवेन्द्र पुत्र व चौमति अरिता पुत्री नाग सिंह पुत्र चौमति आग बराबर (49744800) आग कल्याण सिंह, जसो राम, किसा राम, अरेन्द्र सिंह पुत्र व चौमति सुगनी पुत्री भीमो पुत्र मुरी आग बराबर (248724000) आग मेहर सिंह पुत्र सिंहू पुत्र धनसू (50693700) आग कल्याण सिंह, मदन सिंह, अमृतराम, आगर पुत्र मुरिया पुत्र सिंहू आग बराबर (179081280) आग जीवनराम पुत्र							पुत्र सहू आदिम का आग बराब ग. 300782 मा 832, 57/1/268min 1269 , 608/1498 का आकार हिसा मरले मु. 80,000/रु. से बन्धन हि.प्र.राज्य सहकारी मुनि व बन्धक विभाग मैकलोड गंजा आदिम के पक्ष मय एक डिक्री 07-04-2006 को रजिस्टर है) (Nila Ram S/r Sikh Ram S/r Dharna Hav Executed on Dated Vide Reg.No. 64/ 2012 Dated 14/05/2012 i Favour Of) (Shri Jahoor Dev S/r Nain Singh S/r Kanshiya, Smt Sunki S/r Nen Singh S/r Kanshiya Hav Executed Instrument of release Deed Vide Reg.No. 1612014 Dated 26/09/2014 In Favour Of Sh Lalak Ram S/r Nain Singh S/r - Sh Surender S/r Fidan Singh S/r - Sh Nimma S/r Nidan Singh S/r - Beema D/o S/r Fidan Singh S/r - Anar D/o S/r Fidan Singh S/r) (Shri Prakash S/r Chandhu S/r – Hav Executed mortgage without possession Deed Vide Reg.No. 2301	

602

1	2	3	4	5	6	7	8	9
		पदाम पुत्र मोहन् (54719280) भाग हिरा सिंह पुत्र मोहन् पुत्र वसद् (223651600) भाग पदाम सिंह, [illegible] मुलाब सिंह पुत्र भजन् पुत्र मोरयू भाग बराबर (309128400) भाग मीना पुत्र कलीराम पुत्र दौली (373086000) भाग जगदीश, [illegible] सुलोचना पुत्र व बोलटि सुलोचना भाग बराबर (332570520) भाग पुत्री व बोलटि दाखलगी, बोलटि दुसरी भाग बराबर (83144883) भाग सिकन्दरी कुमा पुत्र [illegible] जसवन्त सिंह पुत्र प्रेम सिंह पुत्र पदमा (8883080) भाग जीतसिंह, [illegible] दलीप सिंह, [illegible] सिंह पुत्र व बोलटि [illegible], बोलटि [illegible], बोलटि [illegible] पुत्रिका व बोलटि मृतकी सिंघा पदाम सिंह पुत्र पदमा भाग बराबर (78960000) भाग शिवराम, सहीराम, [illegible] पदमा पुत्र मोरयू भाग बराबर (26649240) भाग जगतसिंह, विक्रमसिंह, [illegible] बोलटि जैसा पुत्री पदमा भाग बराबर (8883080) भाग प्रेम सिंह पुत्र भजन् पुत्र मंगीराम (174100800) भाग दलप सिंह, बलवर सिंह, दीपचन्द पुत्र व बोलटि दिपो, बोलटि सुलोचना, बोलटि मृतकी पुत्रिका व बोलटि तुलसा भाग बराबर (101582300) भाग सिंघा व मृतकी सिंह (246651300) भाग पुत्र मुनेद् पुत्र हसीराम दौलतराम पुत्र महर सिंह पुत्र [illegible] (543039600) भाग अमर सिंह, [illegible] सिंह पुत्र जीतसिंह पुत्र भजन् भाग बराबर (589831200) भाग मोहर सिंह पुत्र भजन् पुत्र लाखा (294915600)						Date: 12/03/2014 in Favor Of 1 Gopi Chand S/o Bal Ram S/o -- Has Executed mortgage without possession Deed Vide Reg.No. 1212/01 Date: 21/04/2017 in Favor Of 1 Gopi Ram S/o Dhian Singh S/o Balku Has Executed sri Deed Vide Reg.No. 459 2017 Dated: 08/03/2017 I Favour Of 1 Jhalu Deal S/o Panch Ram S/o Mohlu Has Executed Instrument of release Deed Vide Reg.No. 33/2017 Dated: 04/02/2017 In Favour Of Narender Singh S/o Panch Ram S/o Mohlu Cm Prakash S/o Panch Ram S/o Mohlu (Donor) S/o Gabru S/o Title Has Executed gift Deed Vide Reg.No. 21/2018 Dated: 09/01/2018 In Favour Of Shruti Deal S/o Dinu S/o Gobind. Pota Ram S/o Sahi Ram S/o Dharma Has Executed sale consistence Deed Vide Reg.No. 329/2018 Dated: 24/ 09/2018 In Favour Of Bhaiya Singh S/o Bhola Singh S/o Hastu Ramesh Chand S/o

1	2	3	4	5	6	7	8	9
		भाग गुलाब सिंह पुत्र व श्रीमति जानकी पुत्री व श्रीमति बसन्ते विधवा हरीराम पुत्र नत्थूा भाग बराबर (10659600) भाग गुमान सिंह पुत्र कमला पुत्र हरीराम (57866400) भाग कन्धाण सिंह, छजान सिंह पुत्र मलौच पुत्र हरीराम भाग बराबर (57866400) भाग जागमन सिंह, खिटटू राम सिंह भाग बराबर (17359200) भाग पुत्र व मानसिंह (221313600) भाग पुत्र हरीराम पुत्र दिलबी राजेश कुमार, दिनेश कुमार, सुनिल कुमार पुत्र व श्रीमति सीता देवी विधवा चमियाल पुत्र हरीराम भाग बराबर (57866400) भाग रत्थान सिंह, हीरसिंह भाग बराबर (70373100) भाग पुत्र व श्रीमति मनवो (12238800) भाग पुत्री विधवा पुत्र लालदू रामसिंह, गैनसिंह भाग बराबर (158614848) भाग पुत्र व श्रीमति जड्डी, श्रीमति गुलबा, श्रीमति विद्या भाग बराबर (89220852) भाग पुत्रियां नान्दू पुत्र हीरसिंह सुगाराम, भाखराम, भजन सिंह, दलीप सिंह पुत्र मोहीराम पुत्र हरीराम भाग बराबर (93271500) भाग जागमन सिंह, हिरा सिंह, पदमम पुत्र हरीराम पुत्र नत्थू भाग बराबर (279814500) भाग अमर सिंह, सुरत सिंह, भाखराम पुत्र व श्रीमति भूपी, श्रीमति कमलो पुत्रिया व श्रीमति भगतो विधवा मेहर सिंह पुत्र मौचीराम भाग बराबर (91939650) भाग रविन्दर पुत्र व कुमारी चन्दिता, कुमारी दिपिका पुत्रियां श्रीमति उषावती पुत्री मेहर सिंह भाग बराबर (15323175) भाग विरन्दू सिंह, मोहन पुत्र व कुमारी सुशीला देवी पुत्री श्रीमति सीता पुत्री मेहर सिंह भाग बराबर						Sita Ram S/O Mast Ram, Prashant Bisht S/O Narender Singh S/O Kundan Singh, Dalip Singh S/O Narender Singh S/O Kundan Singh, Liwt Singh S/O Sati Ram S/O Sharma Khazan Singh S/O Sati Ram S/O Sharma Has Executed sale/ conveyan Deed Vide Reg.No. 330/2021 Dated 04/08/2018 In Favour Of Bhatar Singh S/O Bonar Singh S/O Kalaru Ramnath Chand S/O Sita Ram S/O Mast Ram, Prashant Bisht S/O Narender Singh S/O Kundan Singh, Dalip Singh S/O Narender Singh S/O Kundan Singh, Jhabra Ram S/O Mast Ram S/O Roop Singh Has Executed sale/ conveyance Deed Vide Reg.No. 353/2018 Dated 26/09/2018 In Favour Of Bhatar Singh S/O Bonar Singh S/O Kalaru Ramnath Chand S/O Sita Ram S/O Mast Ram, Prashant Bisht S/O Narender Singh S/O Kundan Singh, Bhakwa Kumar S/O Ganga Ram S/O Mst Has Executed instrument of release Deed

1	2	3	4	5	6	7	8	9
		(15323175) अलग कौशल्या, कौशल्या वैद्य, कौशल्या अन्ने पुत्रिया कौशल्या पुत्र गुरू अलग बराबर (20430900) अलग प्रकाश सिंह, बलवीर सिंह पुत्र व कौशल्या रत्ना देवी, कौशल्या विद्यावर देवी, कौशल्या आशा देवी, कौशल्या अलग देवी, कौशल्या कमला देवी पुत्रिया सकला पुत्र अपाहज अलग बराबर (10881675) अलग हरीश, कपिल, राजेश, दर्शेश पुत्र कौशल्या सुहाने देवी पुत्री सकला अलग बराबर (15545250) अलग मोहन, सुन्दर सिंह पुत्र व कौशल्या भजो, कौशल्या दुर्गे अलग बराबर (12436200) अलग पुत्रियां व उजागर सिंह (24428500) अलग पुत्र अपाहज पुत्र दिनेश राजेश, दिनेश, बबलू, अनिल अलग बराबर (24431540) अलग पुत्र व कौशल्या अलग, कौशल्या रत्ना, कौशल्या लीला पुत्रियां व कौशल्या सुमत्री अलग बराबर (13298160) अलग विद्या सिंह पुत्र कमीरात अलग सिंह, सुन्दर सिंह पुत्र व कौशल्या विद्यावर, कौशल्या सत्यदे अलग बराबर (25050080) अलग पुत्रियां व मदन सिंह (55666800) अलग पुत्र व कौशल्या दिमाती (27833400) अलग विद्या अपाहज पुत्र इलक कौशल्या सुमत्री अलग पुत्र इलक (29054400) अलग दर्शेश, देवेन्द्र सिंह पुत्र व कौशल्या अनपढ़ी, कौशल्या सीता देवी पुत्रिया व कौशल्या चानणी विद्या मैक्स पुत्र अपाहज अलग बराबर (44237340) अलग कौशल्या सुधा देवी विद्या अलग सिंह पुत्र सोहिंद (36864450) अलग प्रकाश सिंह, बलवान सिंह, अपाहज पुत्र व						Vide Reg.No. 732018 Dated 11/6/2018 In Favour Of Sat Parkash S/ Ganga Ram S/ Mahi. (Om Prakash S/ Chanshi S/ Hukku Has Executed exchange without possession Deed Vide Reg.No. 1132015 Dated: 30/03/2015 In Favour Of). (Ganga Ram S/ Dhan Shah S/ – Has Executed exchange without possession Deed Vide Reg.No. 1662015 Dated: 10/12/2015 In Favour Of). (Munshi Singh S/ Khatri S/ Chunku, Madan Singh S/ Khatri S/ Chunku Has Executed sale/ conveyance Deed Vide Reg.No. 1462016 Dated: 08/12/2016 In Favour Of Khatri Singh S/ Nain Singh S/ Dharmu, Prakash S/ Sonna Ram S/ Dharmu. (Dharti Devi W/ Dharu S/ Gobu Has Executed sale/ conveyance Deed Vide Reg.No. 752015 Dated: 26/8/2015 In Favour Of Bir Ram S/ Nanu S/ Gorkha) (Attar Singh S/ Ghasi Ram S/ Singha Has Executed

1	2	3	4	5	6	7	8	9
		बौगोरी जोरी पुरी व बौगोरी पुरी सिरमा सोरसिंह पुत्र धन्ना आम बराबर (184322250) आम कुन्दन सिंह, गुलाब सिंह पुत्र व बौगोरी आरी पुत्री डलीया पुत्र कालू आम बराबर (221186700) आम जगपाल सिंह आत्मसिंह पुत्र कल्याण पुत्र कालेरा आम बराबर (458362800) आम दलल सिंह, जगमोहन पुत्र व बौगोरी उमराव, बौगोरी समारी पुत्रियां सोनसिंह पुत्र कालेरा आम बराबर (458362800) आम बौगोरि कालरी पुरी रामदास पुत्र जगाना (89812800) आम केदार सिंह (134719200) आम पुत्र व बौगोरि तुलसा (22453200) आम पुरी मलिया पुत्र रामदास कुन्नी कमला, कुन्नी गगा, कुन्नी कान्ता, कुन्नी किरण पुत्रियां केदार सिंह पुत्र मलिया आम बराबर (16839900) आम दिलू पुत्र सुरत पुत्र भिखा (85276800) आम बलवीर सिंह पुत्र दिलू पुत्र सुरत (42638400) आम कलसिंह पुत्र व बौगोरि गुलाबी देवी विधवा रतन सिंह पुत्र शेरक आम बराबर (127915200) आम गुलाब सिंह पुत्र धनसिंह पुत्र कलीराम (287809200) आम गुलाब सिंह पुत्र कलीराम पुत्र रूपसिंह (287809200) आम हिरा सिंह पुत्र कलीराम पुत्र रूपसिंह (150894000) आम जगपाल सिंह पुत्र जगपाल सिंह, उमराव सिंह, देवीसिंह, सोनसिंह, रूपसिंह, सूरत सिंह पुत्र लालदू पुत्र भाइरू आम बराबर (502064640) आम रमेश, अजयसिंह, दीपचन्द, वेद प्रकाश पुत्र जगपाल सिंह सर्व						*Mutation Entered Vide Reg.No. 28 2019 Dated: 13/03/2019 In Favour Of Yashpal Chand S/o Sardar Singh Chauhan S/o Bhalku Singhi Chauhan S/o Nandru S/o Sona Bhawal S/o Nandru S/o Isru Has Executed Instrument of release Deed Vide Reg.No. 10/2020 Dated: 04/01/2020 In Favour Of Late S/o Jagat Singh S/o Nandru, Vivek S/o Jagat Singh, S/o Nandru, Ankit S/o Jagat Singh S/o Nandru, Chander Mohan S/o Jagat Singh S/o Nandru (Deceased) S/o Gobru S/o Tiku Has Executed gift Deed, Vide Reg.No. 2312020 Dated: 28/12/2020 In Favour Of Bharat Devi W/o Late Shri Gobrul, Lokhi Devi W/o Meena S/o Kali Ram, Hira Devi W/o Meena S/o Kali Ram, Sumitra Devi W/o Meena S/o Kali Ram, Seema Devi W/o Meena S/o Kali Ram, Neetu Devi W/o Meena S/o Kali Ram Has Executed Instrument of release Deed, Vide Reg.No. 2312020 Dated: 28/12/2020 In Favour Of*

1	2	3	4	5	6	7	8	9
		जगपाल सिंह पुत्र लालदू अग्र बराबर (98677440) अग्र भजान सिंह, जगतसिंह पुत्र व बीजारि अग्रो पुत्री लाल पुत्र तुलीया अग्र बराबर (69853625) अग्र लाल पुत्र तुलीया पुत्र नाजासुम (23317875) अग्र प्रताप सिंह, राजू पुत्र गुलाब सिंह पुत्र हीरालाल अग्र बराबर (63957600) अग्र गोपालराम पुत्र व बीजारि सुती पुत्री जगीराम पुत्र लालचुन अग्र बराबर (76749120) अग्र रमेश, लालो पुत्र बीजारि सुरत पुत्री रामलाल अग्र बराबर (87941700) अग्र मोहनू, भवनू पुत्र व बीजारि सुलीला पुत्री अमर सिंह पुत्र गैनसिंह अग्र बराबर (9870000) अग्र गोपालराम पुत्र व बीजारि वारी विमला लालराम पुत्र गैनसिंह अग्र बराबर (74617200) अग्र सुरेश चन्द, नरेश, लालो चन्द पुत्र बलीराम पुत्र कविता अग्र बराबर (127915200) अग्र रामेराम, रमेश सिंह, अमरसाम, बहादुर पुत्र व बीजारि अग्रा देवी पुत्री व बीजारि अग्रानी देवी विमला जट् पुत्र भवनू अग्र बराबर (127915200) अग्र पवन कुमार पुत्र राजीव कुमार पुत्र गालदनू (127915200) अग्र बीजारि सावत्री देवी, बीजारि विद्या देवी, बीजारि विमला देवी, बीजारि अग्रा देवी, बीजारि [illegible] बीजारि लाडा, बीजारि अग्रा पुत्रिया व बीजारि पानसारे अग्र बराबर (198979200) अग्र विक्रम व नरेन्द्र सिंह (29846880) अग्र पुत्र पंचराम पुत्र मोहनू स्थानिय वासी						Kedar Singh S/f Meena S/f Kali Ram, Purana Ram S/f Meena S/f Kali Ram, Tulsi Ram S/f Meena S/f Kali Ram, Rajender Singh S/f Meena S/f Kali Ram, Asha Ram S/f Meena S/f Kali ब.है. कि.है. 4582 अग्र खेत 4582 अग्र खेत 4582 मुताबिक रजिस्ट्रेशन रजिस्ट्री बराबर 113 दिनांक 02-09-05 दिखाए मुताबिक बराबर पुत्र विक्रेता खरीदकर्ताओं पुत्र बराबर खाता नं. 325/843 का खसरा दिखाए तथा खाता नं. 571 जिस खसरा नं. 221 रकबा लग. 0- 15 दिखाए 222का 0-6 दिखाए 278 लग. 1-18 बीघा , 335 लग. 0-2 दिखाए, 353 लग. 1-10 बीघा तथा 507/3613 लग. 3-13 बीघा जिसे दर्शाया लग. 6-13 बीघा का 1/2 भाग रकबा लग. 4-1 बीघा बराबर हैं।बराबर बराबरित है अग्र दी थी. पहला आंशिक बराबर मु.2500, 0004- से साल हजार रुपये व अग्र बराबरी भूमि अग्र खरा है।

1	2	3	4	5	6	7	8	9

608

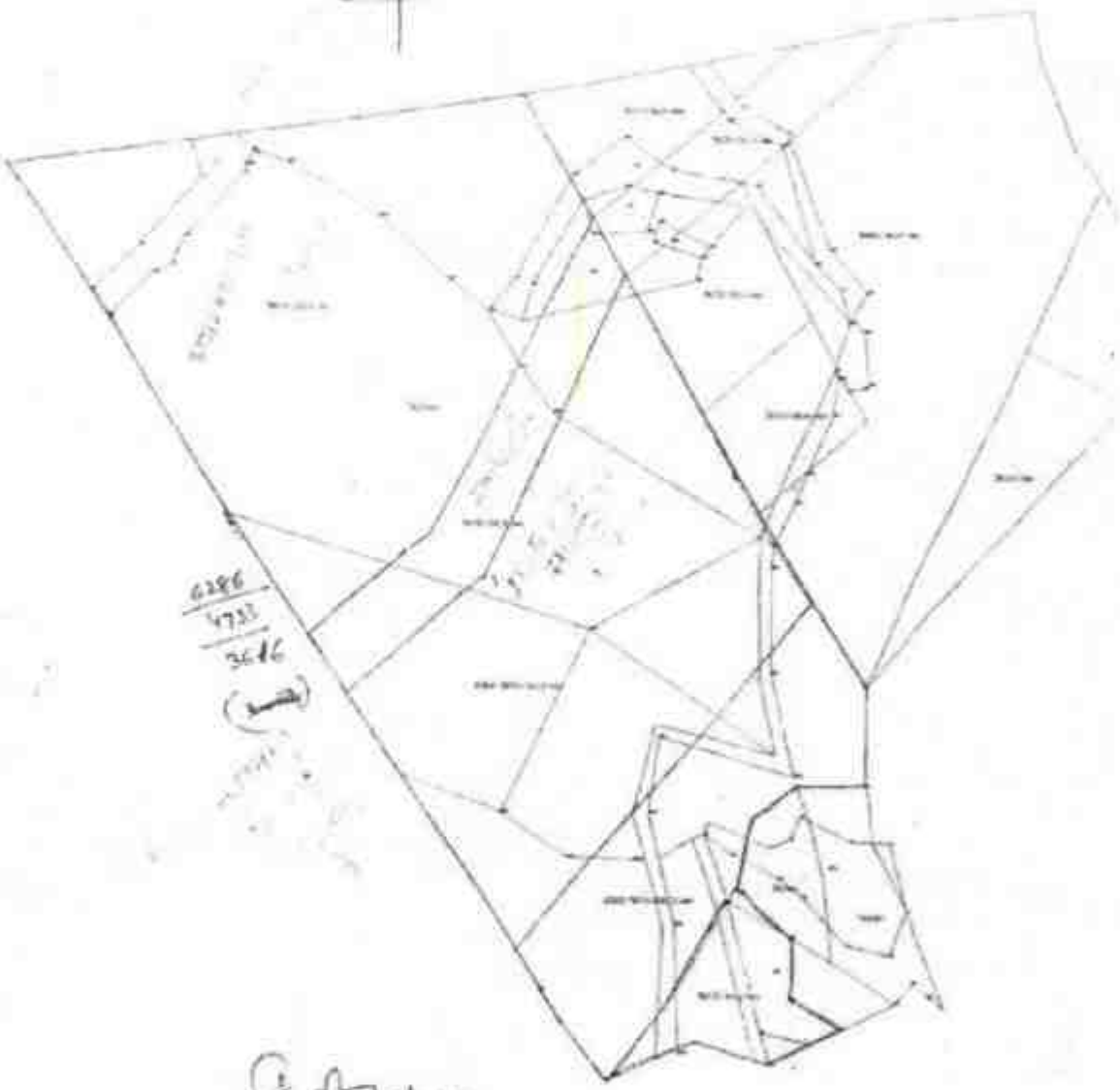
Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 05-July-2022

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in

For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam1108222976

609



610



हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812969

हल्फिया बयान

मै कि गुलाब सिंह पुत्र श्री धर्म सिंह ग्राम वासी ग्राम पाब मानल तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 3796, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 3796 , मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 3796 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 600000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

611

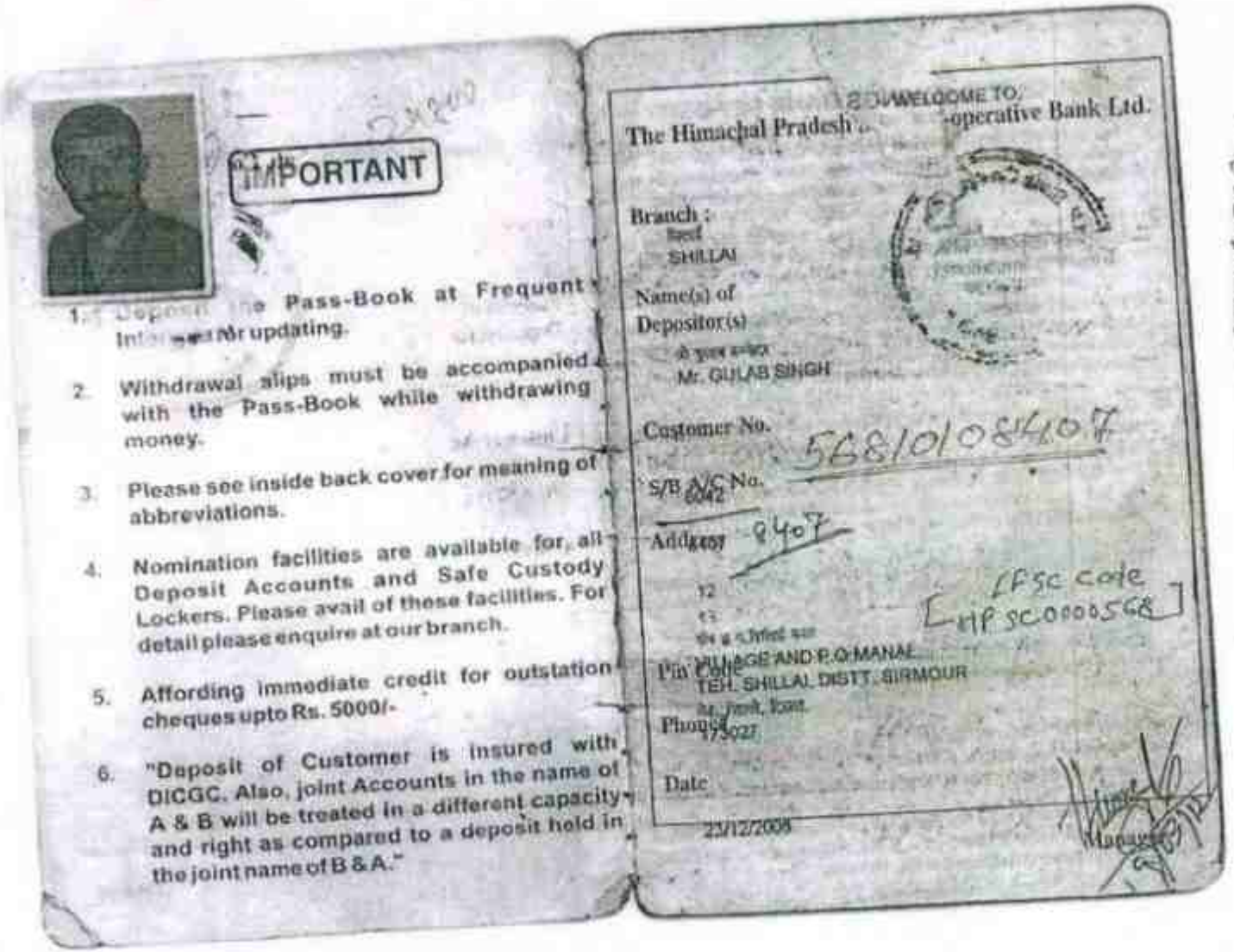
ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

गुलाब सिंह पुत्र श्री धर्म सिंह

ग्राम वासी ग्राम पाब मानल तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।



IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

WELCOME TO
The Himachal Pradesh ... -operative Bank Ltd.

Branch :
SHILLAI

Name(s) of Depositor(s)
Mr. GULAB SINGH

Customer No. 568101084407

S/B A/C No. 6042

Address 9407

VILLAGE AND P.O MANAL
TEH. SHILLAI DISTT. SIRMOUR

Pin Code

Phone No. 175027

Date 23/12/2008

IFSC code [HIMP0000568]

Manager

2 Photos

612

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

जिला : सिरमौर
तहसील : शिलाई
कानूनगोचृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240

मौहाल : शिलाई

एस.डी.ए रसीद संख्या: 3076135322777145

नाम : q
पिता/पति : q

साल : 2009-2010

नकल शुल्क : 2.(
सेवा शुल्क : 3
कुल शुल्क : 3

रकबा ईकाई: बीघा-वि.-बि.

खेवट न. / नाम पत्नी या नाम मय नाम सम्बन्धदार मुतबन्ना व सरह मुआमलात व इबद	खतौनी न. / हमाल जो तरफ मुजारा अदा करता है व इसकीत सरह	नाम मालिक व एहकाम	नाम काश्तकार व एहकाम	नाम वाह व तीनर इसमल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना इकीकत व तरीका बाद	केफियत
1	2	3	4	5	6	7	8	9
316	1022	राजगुरु आता बलवीर हमाचीय तारी	बाहर व बकाल हाल		3798	12-01-00		नोट:- बकये ई.न. 7436 पारिवारिक(ता धर्म सिंह पुत्र चन्द्र सिंह, भतर, गुल्ल सतराम, बलवीर पुत्र धर्म सिंह सु चन्ना हिमा)। ड रकबा 9-18 बिघा 08/11/2021 को च
					4083/3826	03-14-00		
					4083	12-00-00		
						08-00-00		
						03-19-00		
						00-01-00		
						कुल	22-15-00	
					3			
					बट : 1			
					कुल	अबाद		
					05-14-00	14-01-00		
					ऑवट आबाद	बाकी		
					00-14-00	14-00-00		
					ऑवट ऊसर	गैर मुमकिन		
					08-00-00	00-01-00		

17/03/2023
शिलाई
शिलाई
सिरमौर

1	2	3	4	5	6	7	8	9
						09-01-02		

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dharveer Singh on 17-March-2023

To Verify: enter the Copy No above Bar Code at https://nimbhoomilmk.nic.in
For Validity Refer : Notific No:Rev-D(F)10-1/2003 Dated 14-Feb-2011

Jam11082210598

Date: 17-Mar-2023

Pg 2 of 3

616



हिमाचल प्रदेश HIMACHAL PRADESH D 125063

Vipin Chauhan
S/o Sh. Kundanlal
R/o Vill. Cheyog,
P.O. Jamna,
Tel. Kamharan
Adhar No. 250342896345

हलफीया ब्यान

मै कि दलीप सिंह पुत्र श्री जालम सिंह, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। हम अपनी जमीन खसरा न0 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सछक निर्माण के मलबे का अराजी खसरा न0 2340/510 में डमप करने की अनुमति देता हूँ। इसके एवज में हमे कम्पनी मु0 6,00,000/–रूपये दे रही है। हम समस्त हिस्सेदारो को कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

617



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हम सभी हिस्सेदार के ब्यानात है जिसे पढ कर व समझ कर हम हिस्सेदारो ने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

दलीप सिंह पुत्र श्री जालम सिंह, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

ATTESTED

24/6/2022

Naresh Kumar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 24/6/22. The contents of the same has been read over and explained to te executant, which have been admitted to be correct by him

Identification has been identified by
who is personally known to me, hence attested

618

Commonly used abbreviations

a/c - Account	dep - Deposit	P - Principal
adj - Adjustment	DD - Draft	proc - Processing Charge
Amt - Amount	dr/cr/db - Debit/Credit	rd - Recurring Deposit
As - As on	DR - Debit	ret/rtn - Return
bal - Balance	DOB - Date of Birth	Rwd - Rewind
Capn - Capitalization	eft - Electronic Fund Transfer	sb - Savings Bank
cash - Cheque	Insp - Inspection	st - Short Credit
chq - Cheque	ins - Insurance	SI/Sn/SO/FD - Standing Instruction
Clos - Closure	intro - Introduce	S/D/W/Bro - Son/Daughter/Wife/Husband of
coll - Collection	Loan/ln - Loan	tr/trf/xfer - Transfer
comm - Commission	min - Minimum	TT - Telegraphic Transfer
CORR/COR - Correction	os - Outstanding	txn - Transaction
CR - Credit	P & T - Postage & Telegram	W/D - Withdrawal
csh - Cash	Pos - Point of sale	- MOD bal - total balance(SB - linked MOD a/c)

WELCOME TO

हिप्र.रा.स.बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch: SHILLAI IFSC Code: HPSC0005501

Contact No: 01704278345 Nominee No:

Customer Name: DALIP SINGH

Account No: 5551010067 CIN: 1359158

Address: VILL RANOLI PO KANDO BHATNOL TEH SHILLAI

SHILLAI

Date: 25/6/2019

शाखा प्रबंधक
Branch Manager

2	3	4	5	6	7	8	9
				2310/503 K	85-03-00		
				2314/364	02-03-00		
				2321/289	04-13-00		
				2323/288	164-0-00		
				2328/2571	02-03-00		
				2331/303	00-13-00		
				2335/379	07-08-00		
				2337/538 K	20-00-00		
				2340/516 K	91-15-00		
				2342/381	00-15-00		
					00-10-00		
					00-08-00		
				2356/276	17-03-00		
				2372/2363	00-01-00		
				2376/2363	00-01-00		
				2377/2441	00-01-00		
				2378/2368	56-13-00		

Village Revenue Officer
P.C. Shahdhi Kot Sattia
Dist. Gurdaspur (P.B.)

619

620



हिमाचल प्रदेश HIMACHAL PRADESH D 125064

Vipin Chauhan
S/o Sh. Kuldeep Singh Chauhan
R/o Vill. Cheyog,
P.O. Jamna,
Teh. Kamrau
Dalhousie
9034289634

हलफीया ब्यान

मै कि रविन्द्र पुत्र श्री गुमान सिंह, ग्राम वासी ग्राम डक्कर कान्डो भटनोल तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मै अपनी जमीन खसरा न0 589 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को अस्थाई रू॰ से सडक निर्माण के लिए मै अपना उपरोक्त खसरा न0 589 में बनाने की अनुमति देता हूँ। जैसे ही पुल का निर्माण पूरा हो जाऐगा तो कम्पनी मेरी उपरोक्त जमीन से सारा मलवा उठाईगी। इसके एवज में हमे कम्पनी मु0 2,00,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रह हूँ।

Ravinder Singh

ATTESTED

3/6/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

621



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Ravinder Singh

रविन्द्र पुत्र श्री गुमान सिंह, ग्राम वासी ग्राम डक्कर कान्डो भटनोल तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

ATTESTED

This affidavit has been presented before me for attestation by the deponent personally today on..... The contents of the same has been read over and explained to to executant, which have been submitted to be correct by him
The deponent has been identified by Sh..... who is personally known to me, hence attested

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



खाता विवरण/ACCOUNT PARTICULARS

MICR Code:
IFSC Code: PUNB0930000

Contact: Toll Free-18001802222/18001032222,Tolled-0120
Principal Nodal Officer: Phn-01123716185 Fax-0112332

Mode of Operation : SELF
Customer No. : NVA000595
Account No. : 9300000100004795 INR
MR RAVINDER SINGH S/O GUMAN SINGH
Account Open Date : 03-02-2017
VILL DAKKAR PO KANDO
TEH SHILLAI DIST SIRMOUR HP
SIRMOUR
HIMACHAL PRADES INDIA Pin: 173027
Nomination Registered at Sl.No. : 25515074
Date of Issue : 02-03-2017

बचत बैंक खातें के साथ अपने आधार नम्बर को जोड़ें।
धार नम्बर की स्व सत्यापित प्रति एवं मोबाईल नम्बर प्रस्तुत करें।

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

पस.सी.ए रसीद संख्या: 2013152424286583

नाम : x

पितापति : x

नकल शुल्क :

सेवा शुल्क : 3

कुल शुल्क : 3

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिरी-रूपारी
हदबस्त नं. : 230 मौहाल : कानडो मटनोल साल : 2018-2019 रकबा ईकाई: बीघा-बि.-वि.

खेवट सं. / नाम पत्ती या तरफ मय नाम नम्बरदार / मुतबन्ना व संयुक्त मुआमला व हदूद	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसीम संयुक्त व तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व हीसर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व लिखन खाता मय किस्म अराजी मौटीका ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाद	कैफियत
1	2	3	4	5	6	7	8	9
395	871	मुक भाग (12) दलेल सिंह पुत्र व मौजजि	बतौर व बकब्जा स्वयं		589	00-11-00	मकान व पक्का मकान	जोट : अधीनस्थ प्रबंधक कलम
391	809	दीदार देवी विधवा भाग सिंह पुत्र बुधीया भाग				00-09-00	डीकर मकीन	21 का.का.स.सि/2018 दिनांक
		सवासर (1) भाग गुलाब सिंह पुत्र बुधीया				डीकर मकीन		05-01-2018 की अनुपालना
भाग्यवान खेवट नं.		पुत्र दिलमती (1) भाग नन्दू राम, हीरा				00-02-00		के अनुसार विकास पुत्र स्वयं
(379)		सिंह पुत्र व मौजजि अमती देवी विधवा				नालकीकल नालकीकल		विधवा खाना अजीज का खाता
		बालीया पुत्र दिलमती भाग बराबर (2) भाग			592 म	02-06-00		हिमला खसरा नं. 641 मि. 5-
11.54		विकास सिंह, विरेन्द्र, रविन्द्र सिंह, विकास				02-04-00		10 बीघा 12 बिस्वा 1/36
6.24		सिंह पुत्र व मौजजि मेहमती देवी पुत्री व				डीकर डीकर		स्थान ग. 0-1 बीघा खाते पु
5.30		मौजजि मुन्नीदेवी देवी विधवा रणवीर पुत्र				00-02-00		4,00,000/रु. पक्का मकान
खाता भाग 5.97		दिलमती भाग बराबर (2) भाग अजनू पुत्र व				नालकीकल नालकीकल		डबर व खाल खाद बैंक ऋण
भागवान 0.47		मौजजि पानवा देवी, मौजजि रिम्मी देवी			558	03-08-00		हासिल करना संबंधित के पास ना
		पुत्रियां दिलमती पुत्र अजनू भाग बराबर				03-06-00		अदायगी करने उस खेत पास डबर
		(6) भाग अकालिक बालो				डीकर डीकर		म. 134 मिति 05-01-
						00-03-00		2018
						नालकीकल नालकीकल		
					614	00-14-00		
						00-11-00		
						डीकर डीकर		
						00-03-00		
						नालकीकल नालकीकल		
					641	05-10-00		
						05-04-00		

नकलनवीस : हिमाचल प्रदेश - हिमसेवा दिनांक: 13-Jan-2022 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
						अमाद टोपल 00-06-00 नालरीवर नालरीवर		
						12-09-00		
						अमाद 01-04-00 बोवर कटैल 00-09-00 नालरीवर 00-15-00		
	872		काश्त थाक, घानदनु, अंगोथा पुर केवल पुर नालाखुल आल बराबर स्थानिक खासी गैर-मौकलीयाल		820	03-17-00 03-14-00 अमाद टोपल 00-03-00 नालरीवर नालरीवर		
	870 स्थाई 0.73 873							
	871 स्थाई		काश्त गैनू पुर किलक पुर नालाखुल स्थानिय खासी गैर-मौकली		552 म 534	02-05-00 02-03-00 अमाद टोपल 00-02-00 नालरीवर नालरीवर 01-15-00 01-13-00 अमाद टोपल		

1	2	3	4	5	6	7	8	9
	0.75					00-02-00		
						04-00-00		
						09-04-00		
						07-17-00		
						29-06-00		
						01-11-00		
						00-09-00		
						01-02-00		

		हिस्सा रविकुमार पुत्र शुकदेव सिंह हिस्सा	
	हिस्सा	रकबा	साल्ड
जोड़ भू-प्रकार	1/48	0-8	0.13

जोड़ 0-8 बीघा

13/1/2022

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra Vikram Chauhan on 13-January-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No.Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam11082111262

दिनांक: 13-Jan-2022

पृष्ठ संख्या: 3

626

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

NOTARY Govt. of H.P.

Identified by me.
Sh. Sanjay Sharma
S/o Mahinder Ji
R/o Vill. Naya
Adhar No.
4726 4176 3195

हल्फिया बयान

हम कि रामस्वरूप पुत्र श्री गंगा राम , बंसी राम पुत्र श्री भवान सिंह, राजेंद्र पुत्र श्री रतन सिंह, भवान सिंह पुत्र श्री मौजी और दलीप सिंह ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश के स्थाई निवासी है। हम अपनी जमीन खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 मै डंप करने कि अनुमति देते है। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 2148/1,2152/1,2153/1 और 2154/1 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी हमे मु० 400000, दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मेवार हम स्वंय होंगे। हमे कोई ऐतराज नहीं है।

ATTEESTED
Digvijay S.Thakur
Advocate & Notary

627

कंपनी द्वारा हमे जो ये मु० 400000 राशि दी जा रही है यह राशि संजय पुत्र श्री महिंदर सिंह के खाते मै डाली जाए। हम सभी को कोई आपत्ति नही है। हम सहमत है और बिना किसी दवाब के हम बयान कर रहे है ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मे बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

NOTARY Govt. of H.P. DIGVIJAY S. THAKUR Notary Public Valid up to 20/07/2028

हस्ताक्षर बयान हल्फी

रामस्वरूप पुत्र श्री गंगा राम,
बंसी राम पुत्र श्री भवान सिंह,
राजेंद्र पुत्र श्री रतन सिंह
भवान सिंह पुत्र श्री मौजी
और दलीप सिंह
ग्राम वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented before me attestation by the deponent personally today on 26/4/23. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by ... who is personally known to me hence attested

ATTEESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)
26/4/23

628

SBI

Branch: BHILAI Code: 63952
STATE BANK OF INDIA

Phone No.: 292539
IFSC: SBIN0063952

Name: Mr. Sanjay Sharma
C/O/H/O : MAHAVEER SINGH
CIF number : 91135067860
Account No.: 41849308083
A/C Type : SAVINGS BANK ACCOUNT
Address : C/O: Mahavir Singh, defence colony 16, bhilai(cs), pandia sahib bhatta Durg (CG)

Phone No.:
Email:
KYC (CIF Status):

Date: Fri 10:00:05-16:00:
MICR: 173002057

SOL: BHILAI
A/c opening Dt.: 20/04/202
Home Brn No: 00099038089201
Customer's PAN:
Date of Issue: 20/04/2022
FINIT
Post Code: 173025
Nom: CAN (Yes)

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 3100122626311347

नाम : .....

पिता/पति : .....

नकल शुल्क : 3

सेवा शुल्क : 4

कुल शुल्क : 4

जिला : सिरमौर
तहसील : शिलाई
कानूनगोयृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240

मोहाल : शिलाई

साल : 2009-2010

रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम खाते या तरफ मय नाम नम्बरदार मुतावली व गैरह मुआवनान व हुदूद	खतौनी नं. / रकबात जो मुआवा अदा करता है व तफसील गैरह तदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम घाह व दीगर दस्तावल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
583	1421	कुल आम (20) रामलाल, किशन सिंह, दलल सिंह, बलवंत सिंह पुत्र व मौजूदी मुत्तमी पुत्री औरती पुत्र कौशल्या आम बालग़ान (10) आम धुप्पाराम पुत्र मौजा पुत्र दलेसिंह (5) आम धालीराम पुत्र व मौजूदी किशनी आम बालग़ान (1) आम पुत्री व पंचराम (4) आम पुत्र शिवा पुत्र दलसिंह रकाश्तिय खाली	स्वयम स्वंय धुप्पाराम हिस्सादार		745 म	00-15-00	बकाया व पकाया बगाह	ए.ई बि.ई
524	1368			शिलाई के खाले की कुहल	746 म	औवल दोयम 01-07-00	खेवट न (1)	4815 खसरा
बगाह खेवट न (1)				शिलाई के खाले की कुहल	752/1	कुहल दोयम 00-10-00		*(Ratan Singh S/T Mul Raj S/T - Has Executed mortgage without possession Deed Vide Reg No. 1818/13 Dated 17/08/2013 in Favour Of HP State Co-op Agri & Rur Dev Bank S/T - S/T -*
17.52 साम						कुहल अवाल 02-12-00		
3.47 खाई 9.05						किस्त 3 लालम 1 मित 2 बटा 1 कुल्ट 02-12-00 कुहल अवाल 00-10-00 कुहल दोयम 01-07-00 औवल दोयम 00-15-00		*A (Bhawan Singh S/T Mool S/T Kanshi Ram Has Executed sale/ conveyance Deed Vide Reg No. 1320/19 Dated 23/03/2019 in Favour Of Nand Ram S/T Dhera S/T Nathuli (Bhawan Singh S/T Mool S/T – Has Executed mortgage without possession Deed Vide Reg No. 1320/19*

DLE Virender Singh
DSC ID 5175557405
Sirsi Shilai Bata

1	2	3	4	5	6	7	8	9
	1422		कमाह व कमाह स्वांग कुल आय (4)आयोजन (1) आय पंचायत (2) आय पीएमजी किस्सी (1) आय हिमसाहाराम		740	01-03-00		
	1367					01-03-00		
						ओवर ड्राफ्ट		
						00-03-00		
						अस्वीकार अस्वीकार		
					741	00-17-00		
						ओवर ड्राफ्ट		
					745 ग	01-01-00		
						ओवर ड्राफ्ट		
				किसानों के खाते की कुल	746 ग	01-08-00		
						कुल ड्राफ्ट		
					782/1	04-08-00		
						01-00-00		
						ओवर ड्राफ्ट		
						03-08-00		
						अस्वीकार अस्वीकार		
				किसानों के खाते की कुल	783	00-16-00		
						कुल आय		
				किसानों के खाते की कुल	784	00-29-00		
						कुल आय		
				किसानों के खाते की कुल	785 ग	00-03-00		
						कुल आय		
						10-05-00		
					किसा			
					8			
					आयम			
					किस			
					बट 1			
					कुल्ट	अकुल्ट		
					06-14-00	अस्वीकार		
					कुल आयम	03-11-00		
					01-08-00			
					कुल ड्राफ्ट			

1	2	3	4	5	6	7	8	9
					01-08-00 ओवड़ डोयल 03-18-00			
	1423 1368		मस्सा व अन्नता स्वरूप सिंह, नंगराम, दास सिंह, अवान सिंह, श्रीमति सुन्नी हिमलाटाराम		739 742 743 744/1 748 749 750 757/1 785 मा	04-11-00 01-08-00 00-15-00 00-10-00 00-06-00 01-02-00 01-00-00 01-14-00 00-12-00		
				सिंचाई के खाले की कूहल सिंचाई के खाले की कूहल सिंचाई के खाले की कूहल	कित्ता 9 सामान 6 सिंचित 1 बंजर 2 कुल 04-15-00 कूहल आबाद 03-06-00 ओवड़ डोयल 01-09-00	12-02-00 अकृषक 07-07-00 पाखरी 07-01-00 मकानदिय 00-06-00		

1	2	3	4	5	6	7	8	9
		ओक मू-कमाडि			सिंचा 20 असमा 14 तिन 6 बटा 4 कुल् 14-01-00 चुहल अवस्था 05-04-00 चुहल दोवस 02-15-00 ओवड दोवस 06-02-00	24-19-00 अकुल 10-18-00 खसरी 07-01-00 अवशिष 05-17-00		

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra LMK Bella on 10-April-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No.Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jain110823308

निकोट : हिमाचल प्रदेश - हिमाचल

दिनांक: 10-Apr-2023

एष्ठ संख्या: 4

XL

[illegible] को अनुपालन में अति विनांक 24.04.2023 को हमारा सहायक
अ० अभियन्ता सह अ० अभियन्ता अरविन्द कुमार के साथ खेत, खलिहान
जमीन राम स्वरूप, सन्धी राम, रती राम व लालचन्द के मुकाम
जगिंग पानी लगाया खाला पहुंचा। मौका पर हाजरीन के समक्ष
अ० अभियुक्त विभाग द्वारा खलचा उच्च करने हेतु अधिग्रहित
जमीनी खसरा नं० 2111, 2113, 2115 मि०, 2120 मि० 2115, 2112, 2113
जो ईंट से अधिग्रहित किये गये है का चुनाई किया गया। खाला
[illegible] की अधिग्रहित भूमि के बाहर पाया है। माननीय
उच्च कार्ट के कार्य पर की कार्यवाही हेतु अधिग्रहित अभिलाभ
खसरा जो मादा पदेनानार में परिलक्ष्य हुई अंकित किया गया है
जो 15 मीटर चौड़ा पटिया की तरफ कैट लाभ चुनाई खाला
निकाल लगाई जा रही है। सुरक्षा हेतु कमलेश खाम पर्याप्त किया है।
पौका पर निर्मित नहिया अवैध सिंह पाये पर्याप्त से उसकी लम्बाई,
चौड़ाई और ऊंचाई मिटे आदि [illegible] खसरा संख्या 2146, 2147, 2148,
2153 के मुआवजा आवश्यक है। अवलम्बन दीवाड़ि अन्य खसरा नं०
2139 तथा 2148 अवैध सिंह आदि आवश्यक है अन्य नहीं बनाई
जो रेकार्ड किया गया था चाय और सामाजिक-वन विभाग खसरा नं०
2169 तथा 2145 वृक्षों आदि आवश्यकों के आधार पर है अन्तर है
इसी सामाजिक वनमाह नाजर दि 04/7/17 को तैयार हुए है। मौका पर
रिकॉर्ड खसरा नम्बर 2169 जो निर्मित की गई है जो खसरा नं०
2148 के पास हरियाली नम्बर है। खलचा अधिक ऊंचा होने का कारण
खा० 2142/1, खा० 0-2 पीच खसरा नं० 2152/1 खा० 0-7 पीच खसरा 2152/1 खा० 0-7
लिया खा० नं० 2154/1, खा० 0-12 बीघा कुल लिया -4 खा० 1-11 बीघा
जमीन खलचा बनने से रह गये है। खसरा नम्बर 2142/1, 2150/1, 2153/1
तथा खा० नं० 2154/1 अवैध अवैध सिंह आदि [illegible] के कारण बीघा
खाली भूमि है। मुलाहजा नक्शा खसरा जो प्रार्थना में उल्लेखित
हुए है की मुकम्मल रिपोर्ट इसे के दी जा चुकी है। रिपोर्ट आगामी
कार्यवाही हेतु मेज है। नक्शा खसरा खतौनी व फोटोग्राफ संलग्नक
[illegible]

[illegible]
5/4/2023
[illegible]

634

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

C 159829

NOTARY

हलफीया ब्यान

मै कि बिशन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम बाम्बल तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन शामलात देह हजा के खसरा न0 1469/1424/102, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी शामलात देह हजा के खसरा न0 1469/1424/102 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 3,00,000/--रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

11/12/2023

ADVOCATE

635

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

बिशन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम बाम्बल तहसील शिलाई जिला सिरमौर हि0 प्र0

This affidavit has been presented before me for attestation by the deponent personally today on 14/2/2023 at ... a.m./p.m. and is identified to me by ... who is known to me and is identified to be correct by him.

The deponent has signed in my presence.

Sh. ... who is personally known to me/identified

गवाहान:-

ATTESTED

14/2/2023

Naresh Kumar Tomar

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3024125922037225

नाम : h

पितापति : h

भकल शुल्क : 1

सेवा शुल्क : 10

कुल शुल्क : 11

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : नंगटोली
पटवार वृत : नंगटोली
हदबस्त न. : 222

मोहाल : बाग्वान

साल : 2018-2019

रकबा ईकाई: बीघा-बि.-वि.

खेवट नं. / नाम पत्ती या तख्ता नाम नम्बरदार / मुताबजा व लगह मुआमलात व हदूद	खतौनी न. / मकान जो मुआइना अदा करता है व तफसील लगह जदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम शाह व दीगर बशायम आबपाशी	अम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना तकसीमत व तरीका बाद	केफियत
1	2	3	4	5	6	7	8	9
98 तिरन	156 तिरन	कुल भाग (46803) मालगत रेह इक्स रमद	बकाश्त मालकान		1469/1424/102	05-00-00	रकबा व पहचान मालक	म.ई. कि.ई.
97	157	खेवट (46709) भाग आबार हिमायल घटेश				जमालिस जमालिस	खेवट 97/1)	1241 हिमा
मालगत खेवट नं.		(3) भाग						
(82)								

पटवारी मूआइना 24/01/2023

कानूनगो ..... दिनांक .....

तहसील .....

CSC ID 235737760011
CSC VLE G.P. ASHYARI
(TIMBI) PIN 173029
Mob 7018768770

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 24-January-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam11012237752

637

भारतीय स्टेट बैंक
State Bank Of India

PAY

RUPEES

₹

42020697264

CURRENT A/C

PREFIX :
0378000002

SHIRGUL MAHARAJ MANDIR COMMITTEE

Please one Lac required this account.

Jagan
Jagram Singh Chauhan

Agreement Memo -
Bishan Singh S/o Late Jalam Singh
Due 3,00,000/- (Three Lac)
Paid Four Lac
Bal one Lac

638

SHRI SAI MANDIR COMMITTEE (Regd)

Regd.No-HPCD-15106

A/c No - 42020897261

Name of Bank - SBI

Branch Name - Srikalahasti

IFSC - SBIN0063982

639

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

NOTARY Paonta Sahib Sub Division Distt. Sirmaur (H.P.) Regd. No. 3455 Expire Date 15-02-2027 Govt. of Himachal Pradesh

हिमाचल प्रदेश HIMACHAL PRADESH

C 159345

Identity by me

हलफीया ब्यान

मै कि कल्याण सिंह पुत्र श्री सोभा राम ग्राम वासी ग्राम टिक्कर तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन भुमि खसरा न0 5075/3613, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी जमीन खसरा न0 5075/3613, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 3,50,000/--रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Naresh Kumar Sinha 3/11/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

640



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कल्याण सिंह

कल्याण सिंह पुत्र श्री सोभा राम ग्राम वासी ग्राम टिक्कर तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

ATTESTED

3/11/2022

Naresh Kumar Tomar

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

...avit has been presented ...fore me
...tion by the deponent ...
... has been read over and ...
...tant, which have been ...
...rect by him

641

पंजाब नेशनल बैंक punjab national bank

Oriental United

खाता विवरण / ACCOUNT PARTICULARS

Link your Adhar Number with SB Account.
Submit self certified copy of Aadhar and Mobile Number.

प्राधिकृत अधिकारी / प्रबंधक Authorised Official/Manager

कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा प्राधिकरण करने / हस्ताक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित पासबुक विवरणी पर मैनुअली (मैनुअल) प्रविष्टियां स्वीकार न करें।

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your Computer generated Pass Book/Statement of account.

पासबुक में प्रयुक्त शब्द-संक्षेप
ABBREVIATIONS USED IN THE PASS BOOK

पिछले पृष्ठ से आगत शेष Brought Forward	बी./अ.	हस्तांतरण Balance	
आगे ले जाया गया Carried Over	बी/ई. अ. C/O	बकाया Balance	
जमा Cash	जमा Cash	आहरण और जमा Withdrawal/Deposit	
चेक Cheque	चेक Cheque	आहरित चेक/पे-इन स्लिप Cheque Deposited/Cash Paid	
कमीशन Commission	क.श. Com.	कमीशन प्रभार/शुल्क Commission Charges/Fee	
छूट Discount	छूट Disc.	छूटी चेक/खरीदे गए बिल Purchase Discount/Bill	
लाभांश वारंट Dividend Warrant	डी.व. DW	लाभांश वारंट प्रेषण Dividend Warrant Despatch	
दूरभाष Dial	दू. Dl.	दूरभाषी Telephone	
विलंबित अवसीमन शुल्क Electronic Clearing Services	ई.सी.एस. ECS	ट्रांसफर Transfer	
आकस्मिक प्रभार Incidental Charges	आ.प्र. IC		

Stop cheque only for lost or pay the cheques of the customers against their balance with the previous day and regularly clear balance daily using withdrawals made through internet Banking & ATMs having regard to the withdrawals on the day already made on the account.

कृपया ध्यानपूर्वक पढ़ें PLEASE DO NOT FOLD THE PASS BOOK

642

सूची मालकान

क्रमांक	नाम मालिक	खसरा नं०	हिस्सा	रकबा	जाति
	ध्यान सिंह पुत्र अच्छबू	5073/3613	1/2	1-16	
	वीर सिंह पुत्र अच्छबू	5073/3613	1/2	1-16	
	अमर सिंह पुत्र सौभा पुत्र गुमाई	5075/3613	1/4	10-00-15	
	कल्याण सिंह पुत्र सौभा पुत्र गोसाई	5075/3613	1/4	10-00-15	
	सन्नराम पुत्र सौभा पुत्र गोसाई	5075/3613	1/4	10-00-15	
	वीर सिंह पुत्र सौभा पुत्र गोसाई	5075/3613	1/4	10-00-15	

14/09/2022

पटवारी भूमिरक्षक
पटवार हल्का [illegible] तहसील [illegible]
जिला [illegible] हिमाचल

643

Ch (54)

Dumpy yard

सूची मालकान

—*—

क्रमांक	नाम मालिक	खसरा नं०	हिस्सा	रकबा	जाति
	ध्यान सिंह पुत्र अच्छू	5073/3613	1/2	1-16	
	शेर सिंह पुत्र अच्छू	5073/3613	1/2	1-16	
	अमर सिंह पुत्र सोभा पुत्र गुसाई	5075/3613	1/4	10-00-15	
	कल्याण सिंह पुत्र सोभा पुत्र गोसाई	5075/3613	1/4	10-00-15	
	सन्तराम पुत्र सोभा पुत्र गोसाई	5075/3613	1/4	10-00-15	
	वीर सिंह पुत्र सोभा पुत्र गोसाई	5075/3613	1/4	10-00-15	

14/09/2022

पटवारी मूल्यवर्त्त
परगना भिलाई तहसील भिलाई
जिला सिरमौर हिमाचल

644

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA NON JUDICIAL

NOTARY
NARESH KUMAR TOMAR
Sub Division
Paonta Sahib
Regd. No. 3
Expire Date
Govt. of Himachal Pradesh

हिमाचल प्रदेश HIMACHAL PRADESH D 125866

हलफीया ब्यान

Identity by me
Sirya Ram
S/o.
Rulda
Ram
R/o.
Nayga
Shillai

मै कि चानणू पुत्र श्री रूलदू, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6286/4733/3616म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6286/4733/3616म, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 6286/4733/3616म, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 5,00,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

चानणू

ATTESTED

29/8/2022

Naresh Kumar
ADVOCATE & NOTARY
Paonta Sahib (H.P.) India

645

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

चानणू

चानणू पुत्र श्री रूलदू, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 29/8/2022 the same has been read over and explained to to executant, which have been admitted to be correct by him
The deponent has been identified by Sh. Sirya Ram
who is personally known to me/ he/she affirmed

ATTESTED
29/8/2022
Naresh Kumar Sharma
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

646

855

IMPORTANT

Pass-Book at Frequent
pating.

ps must be accompanied
-Book while withdrawing

de back cover for meaning
s.

ilities are available for all
nts and Safe Custody
e avail of these facilities.
enquire at our branch.

diate credit for outstation
5000/-

stomer is insured with
nt Accounts in the name of
ted in a different capacity
pared to a deposit held in
B & A."

IFS CODE
YESB0HPB568

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILLAI (568)

Name(s) of Depositor(s) chananu

Customer No.

S/B A/c No. 56810100836

Address

VILL NAYA PO SHILLAI

Pin Code SHILLAI

Phone#

Date 30/10/2013

Manager

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 2203175224326622

नाम : ....

पिता/पति : ....

नकल शुल्क : 3

खेवा शुल्क : 30

कुल शुल्क : 33

जिला : सिरमौर
उपतहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त नं. : 240

तहसील : शिलाई

साल : 2009-2010

रकबा इकाई: बीघा-बि.-बि.

खेवट नं. / नाम खाती का एवं नाम सम्बन्धित मुतसबजा व सरह मुआमला व हदूद	खतौनी नं. / नाम जो मुनासब अदा करता है व तकसीम सरह ला जदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम घाट व दीगर बसायान आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी भौतिक इकाइयों में	हिस्सा या पैमाना हकीयत व तसीका बाब	केफियत
1	2	3	4	5	6	7	8	9
605	1277	कुल आब (15126) आबाद शिव पुर [illegible] (2766) आब बिला [illegible] आबाद ठाकुर, कुन्दन सिंह, आब एम, [illegible] आब पुत्र पुत्री [illegible] (1517) आब पिता [illegible] [illegible] [illegible] (1794) आब बिला [illegible] [illegible] [illegible] (1107) आब बिला [illegible] पुत्र व ग्राम [illegible] (185) आब बिला	काबज़ मालकान		52BM7330616	10-16-00	खेवट न (1)	ह.ई. कि.ई. 3750 [illegible] 3755 [illegible] 3851 [illegible] 3881 [illegible] [illegible] 3901 [illegible] Liens Binds Of Kotgi For Silge Hot Executor
607	1323							
(1)								

Liens Binds Of Kotgi For Silge Hot Executor

Joint Commissioner Distt. Sirmour Receipt 2332018 Dated 09/08/18 In Favour Of Sub Fisc Of Public Of Paonta. Pramod Kumar S/ Ganga Ram Of Moji Hot Executant of Mutation Deed. Vide Reg No. 124018 Dated 09/08/18 In Favour Of Sub Registrar Of Ganga Ram Of Paonta. Sub Fisc Public Of

तिथि: 22-Jul-2022

पृष्ठ संख्या: 1

तियार : हिमाचल प्रदेश - सिस्टम

1	2	3	4	5	6	7	8	9
	1378	राहिल पुत्र अमजाद पुत्र मोहम्मद निवास सिंह	जसवन्त सिंह, चन्दन्, बीलगति उमरा हिमाचलपाल अमजा मोहम्मद पुत्र अमजद पुत्र इलीयास अन्यानिक आबादी अन्तिम		(6288/4733/4816 का)	30-04-00 पावती		
	1328	(1008) अमजा निवास राहिल पुत्र व मुहम्म सिंह (378) अमजा राहिल पुत्र व अमजद सिंह						
	X	(1008) अमजा राहिल पुत्र मोहम्मी पुत्र			—			
	1379	कनीलाल मोहम्मद (2795) अमजा सिंहल	चमनदास, जसवन्त सिंह, बीलगति उमरा		6287/4733/4746	09-08-00		
	1325	राहिल पुत्र व बीलगति उमरी (1170) अमजा सिंहल राहिल पुत्री राजू पुत्र सिंहल्	हिमलालाल अमजा गुलाम सिंह, बलिमाल पुत्र मोहम्द पुत्र बन्दू अमजा मोहम्द सिंहलगति पत्ता		3018	पावती		
	X	बीलगति मुलचरी डरी पुत्री बीलगति उमरी पुत्री बन्दू (4800) अमजा सिंहल राहिल	अमजदालाल अमजदा अमजदालाल		—			
		पुत्रीमद पुत्र अमजाद पुत्र अमजादुल (3240) अमजा सिंहल राहिल अमजिल आबादी अमजा सिंह, अमजीद सिंह पुत्र अमजीद सिंह पुत्र अमजा सिंह अमजा अमजद (5300) अमजा अमजद सिंह पुत्र सिंहलिका पुत्र अमजादुल (7500) अमजा अन्यानिक आबादी अनुसिंहमान जोड़ अनुसंगति			सिंहल 85-08-00 3 अमजाद 1 सिंह 2 अमजा 3			

1	2	3	4	5	6	7	8	9
						अन्य शामिल 85-08-00		

नोट:- (1) जरूये इं०नं० 1381 वर्कहक श्रीमती जगो पुत्री रुल्दू, श्रीमती सुन्दरी देवी पुत्री दिवड़ी व पुनियाराम पुत्र कांशिया वहक चान्दनू सियाराम पुत्र रुल्दू पुत्र किशकू समभाग मिति 5/03/2020 को स्वीकार

(2) जरूये इं०नं० 1037 बैय जालम सिंह पुत्र कलिया वहक सियाराम पुत्र रुल्दू पुत्र किशकू हिस्सा 20/1708 भाग रकबा तादादी 1-00 विघा मिति 21/08/2018 को स्वीकार है।

हिस्सा मुन्तकिला चान्दनू दिलदार

हिस्सा × रकबा × माल

1/4 (21-07) विघा

17/08/2022

शिलाई शिलाई

सिरमौर

VLE : TOTA RAM
LMK : MANAL
Block Sir .nour H.P
Mob. No. 9[illegible]0057744

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Tota Ram on 22-July-2022
To Verify, enter this Copy No above Bar Code at https://nainbhoomlmk.nic.in
For Validity Refer : Notific. No.Rev-C(Fy)10-1/1009 Dated 14-Feb-2011
Jam1108223594
Disclaimer : हिमाचल भूमि - जिमाज
Printed: 22-Jul-2022
पृष्ठ संख्या: 3

650



हिमाचल प्रदेश HIMACHAL PRADESH

NOTARY Govt. of Himachal Pradesh

हलफीया ब्यान

मै कि भवान सिंह पुत्र श्री मौजी, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6286/4733/3616म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6286/4733/3616म में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 6286/4733/3616म पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 3,00,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

अवाकार

651

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

भवान सिंह पुत्र श्री मौजी, ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

रामस्वरूप

This affidavit has been presented before me for attestation by the deponent personally today on 5.1.2023. The contents of the same has been read over and explained to te executant which have been admitted to be correct by him.
The deponent has been identified by Sh. Ram Swaroop personally known to me, hence identified.

5/1/2023

IDENTIFY THE DEPONENT

Ram Swaroop
S/oSh. Ganga Ram
R/o Nalandi Ashyari
P.O Zimbi Teh. Shillai
6479416232

652



PORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IInd Passbook

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILLAI(0568)
BHAWANI SINGH
NOMI DEVI

Name(s) of Depositor(s)

68810100812

Customer No.

IFSC HPSC0000568

S/B A/c No.

VILL NAYA PO SHILLAI

Address

SHILLAI

09/03/2017

Pin Code

Phone#

Date

Manager

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एच.पी.ए स्लीप संख्या: 21[illegible]35426922054

जिला : शिमला
तहसील : शिमला
कानूनगोई : शिमला
पटवार वृत : शिमला
हदबस्त न. : 240 मौहाल : शिमला

नाम : Q
पितापति : Q

सकल पृष्ठ
मोटा पृष्ठ
कुल पृष्ठ

साल : 2009-2010 रकबा हैकटे. बीघा-बि.-बि.

खेवट नं. / नाम पत्नी या [illegible] नम्बरदार / मुतबन्ना व शाह मुजाअत व हदूद	खतौनी नं. / नगाह जो मुजरा अदा करता है व तफसील शरह व लगान	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व दीगर हकूकात आबपाशी	नजर अदाए इल्म	रकबा हद खेत व किस्म जराअती मौकिफ हैकटेयर में	हिदूद या निशान कैफियत व तादाद आम	कैफियत
1	2	3	4	5	6	7	8	9
455	1377	[illegible] (15120) [illegible] पुत्र [illegible] पुत्र [illegible] (7760) [illegible] [illegible] [illegible] [illegible] पुत्र [illegible] पुत्र [illegible] [illegible] (1512) [illegible] [illegible] [illegible] [illegible] [illegible] पुत्र [illegible] [illegible] (1764) [illegible] [illegible] [illegible] [illegible] [illegible] (1701) [illegible] [illegible] [illegible] [illegible] (180) [illegible]	[illegible]					
607	1323							

हिस्सा मु. [illegible] / [illegible] [illegible]

हिस्सा 183/1512 — 10-13 — 3-1[illegible]

22/06/2021

[illegible] [illegible]

[illegible]

सिक्नेट : हिमाचल प्रदेश - शिमला

डेलीवर : 23-Jun-2022

पृष्ठ 1 [illegible]

1	2	3	4	5	6	7	8	9
	1378	तहिल पुर लखदाता पुर मौजी हिरदा सिंह (1008) अता खिलत तहिल पुर व राहल सिंह (1009) अता तहिल पुर व अमर सिंह (1008) अता तहिल पुर मौजी पुर	जालम सिंह, चान्दनू, चौधरी अते हिमलाशपु अता मौजी पुर अमनू पुर तैसीलत अमलिका जाही तहिल		[illegible]	20-04-00 [illegible]		
	1324							
	X							
	1379	कहीलाल चान्दनू (2705) अता खिलत तहिल पुर व चौधरी अते (1130) अता खिलत तहिल पुरी अमनू पुर खिलाफ चौधरी गुलाटी देवी पुत्री चौधरी दिलशे पुत्री अमनू अता अमर खिलत तहिल पुरोहित पुत्र अमलिका पुत्र लखदाता (320) खान खिलत तहिल अमलिका मजबी अता खिल, अमलेर सिंह पुत्र अमलेर सिंह पुत्र अमर खिल अता अमर (535) अता अमर सिंह पुत्र खिलत पुत्र लखदाता (756) अता अमलिका जाही मुतबिजात्त जोत मुअमती	चान्दनू जालम सिंह, चौधरी अते हिमलाशपु अता मुलख सिंह, तहिल पुर मेहर पुत्र अमनू अता अमर खिलत मुतबिजात्त अता मुतबिजात		[illegible] 3616	[illegible] [illegible]		
	1325							
	X							

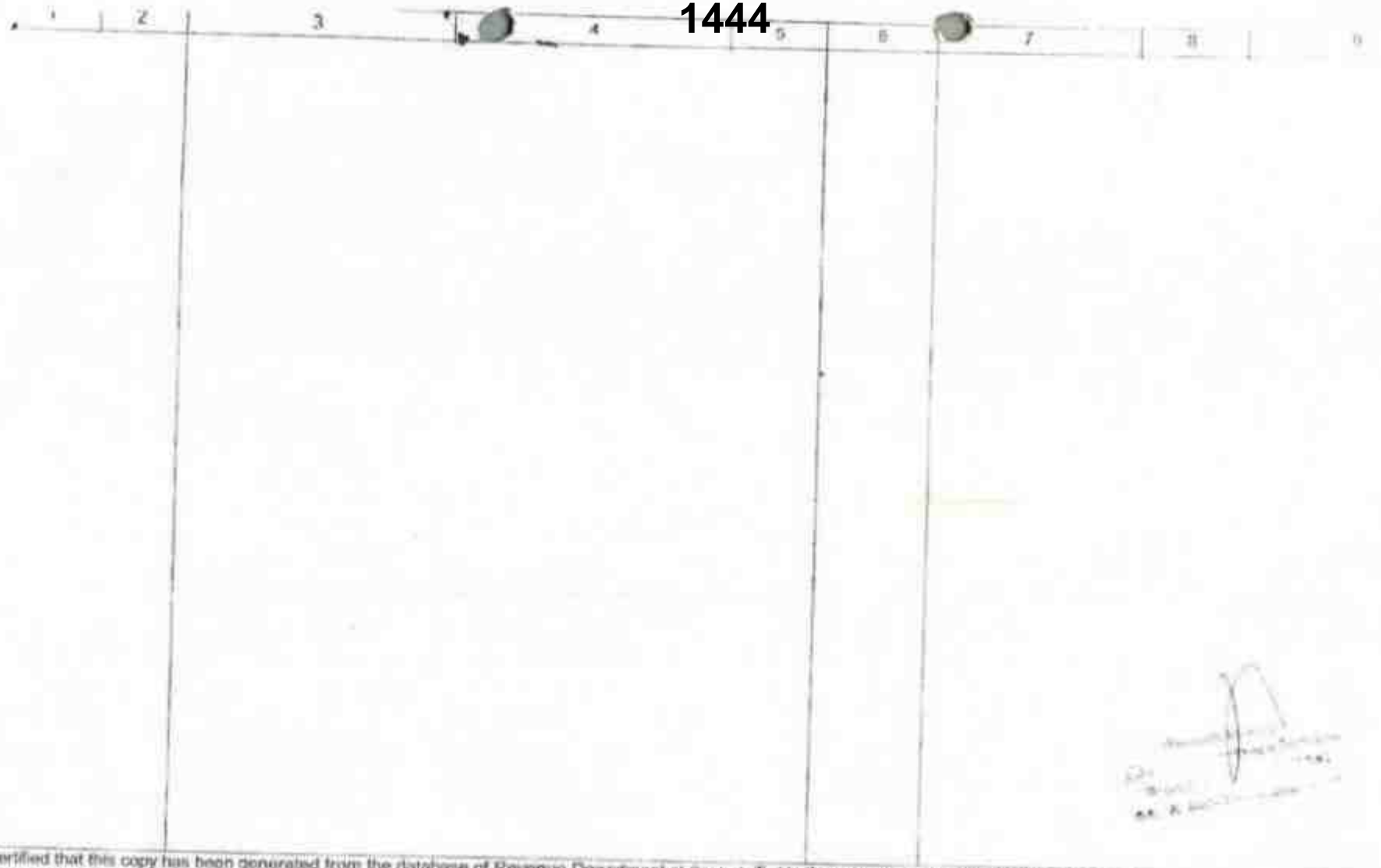
					[illegible]	85-08-00		
					खाता			
					खसरा			
					अता			
						खाता		
						खतौनी		
						85-08-00		

डिजनेट हिमाचल प्रदेश - हिमलाश

दिनांक 23-Jun-2022

654

1444



Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dhanveer Singh on 23-June-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in
For Validity Refer Notific No Rev-C(F)/10-1/2009 Dated 14-05-2011

स्थान: हिमाचल प्रदेश - शिमला

दिनांक: 23-Jun-2022

656



हिमाचल प्रदेश HIMACHAL PRADESH

हलफीया ब्यान

मै कि राम स्वरूप पुत्र श्री गंगा राम, ग्राम वासी ग्राम नाया (नलेण्डी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6286/4733/3616म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6286/4733/3616म में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 6286/4733/3616म पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 3,00,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

राजेश कुमार

5/7/2022

657

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

रामस्वरूप

हस्ताक्षर ब्यान हल्फी

राम स्वरूप पुत्र श्री गंगा राम, ग्राम वासी ग्राम नाया (नलेण्डी) तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 5.7.2022. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him. The deponent has been identified by Sh. [illegible] who is personally known to me, hence identified.

ATTESTED 5/7/2022

JAGDISH NEGI
NOTARY PUBLIC



IMPORTANT

ss-Book at Frequent Intervals

2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.

3. Please see inside back cover for meaning of abbreviations.

4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.

5. Affording immediate credit for outstation cheques upto Rs. 5000/-

The Himachal Pradesh State Co-operative Bank Ltd.

WELCOME TO.

Branch : SHILLAI

Name(s) of Depositor(s) Mr. RAM SAWROOP SHARMA

Customer No. 548/10/e1257

RD A/c No 1257

Address VILL NAYA PO SHILLAI

Pin Code

Phone#

Date 29/04/2006

Manager

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2174135425922054

जिला : सिरमौर
तहसील : शिलाई
कानूनगोदृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मोहाल : शिलाई

नाम : Q
पिता/पति : Q

साल : 2009-2010

नकल शुल्क : 3
सेवा शुल्क : 30
कुल शुल्क : 33

रकबा हैक्टेयर: बीघा-वि.-बि.

खेवट नं. / नाम पत्ती या खाता तथा नाम लगानदार / मुतावली व शाह मुआमलात व हद्द	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील शरह व लदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाइ व टीनर दखामल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व लिजान साहा तथ सिंचाई अराजी गोदीक हैकटरी में	सिंचाई का साधन / सर्वेक्षण व जरीब साथ	कैफियत
1	2	3	4	5	6	7	8	9
655	1377	कुल आराजी (15120) जमाबन्दी सिंह पुत्र	काश्तकार					
662	1323	खतौनी पुत्र दीवीराम (2785) साल सिंह						
(1)		[illegible]						
		[illegible]						
		[illegible]						
		[illegible]						
		[illegible]						
		[illegible]						

हिस्सा मुन्तकिल रजि.न.-2204 हिस्सा/1

हिस्सा	रकबा	जमाबंदी
183	10-13	
1512		

22/06/2022
खिलाड़ी
सिरमौर

लिकनेट : हिमाचल प्रदेश - शिमला

दिनांक 23-Jun-2022

पृष्ठ संख्या : 1

1	2	3	4	5	6	7	8	9
	1378	राहिल पुत्र लखराम पुत्र मौजी जिला सिरमौर	जसराम सिंह, पालदादू, चौधरी अमरी			25-04-00		
	1324	(1008) मात्र बिसा राहिल पुत्र व मात्र	हिमाचलपाल मात्रा मौजी पुत्र मन्दू पुत्र			तामली		
	X	सिंह (316) मात्र राहिल पुत्र व मात्रा सिंह	देवीराम स्थानीय वासी खरीद					
		(1008) मात्र राहिल पुत्र मौजी पुत्र						
	1379	कौशिराम पालदादू (2795) मात्र बिसा	पालदादू, जसराम सिंह, चौधरी अमरी			28-08-00		
	1325	राहिल पुत्र व चौधरी अमरी (1170) मात्र	हिमाचलपाल मात्रा सुखराम सिंह, राजेश्वर पुत्र		2016	पालमी		
	X	बिसा राहिल पुत्री मन्दू पुत्र हिमाचू	मेहर पुत्र मन्दू मात्रा बराबर हिस्सेदारी पात्र					
		चौधरी सुखदेव देवी पुत्री चौधरी दिवंगत	सुखदेवान मात्रा सुखदेवान					
		पुत्री मन्दू (1008) मात्र बिसा राहिल						
		पुत्रिका पुत्र स्वर्गीय पुत्र मात्रापुत्र (320)						
		मात्र सिंह राहिल स्थानीय वासी जसरा सिंह,						
		रामसिंह सिंह पुत्र रामसिंह सिंह पुत्र मात्रा						
		सिंह मात्र मात्रा (630) मात्र मात्रा सिंह						
		पुत्र सिंहीराम पुत्र मात्रापुत्र (756) मात्र						
		स्थानीय वासी सुखदेवान						
		और अन्यवासी						

1450

1	2	3	4	5	6	7	8	9

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dhanveer Singh on 23-June-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in

For Validity Refer Notific No:Rev-C(F)19-1/2009 Dated 14-Feb-2011

Jan1108222563

नकलेट : हिमाचल प्रदेश - शिमला

दिनांक 23-Jun-2022

पृष्ठ 1 of 3

662



हिमाचल प्रदेश HIMACHAL PRADESH C 159818

हलफीया ब्यान

मै कि गोपाल सिंह पुत्र श्री कुन्दन सिंह ग्राम वासी ग्राम खनार तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1635, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न0 1635 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 50,000/--रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

Gopal

663

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

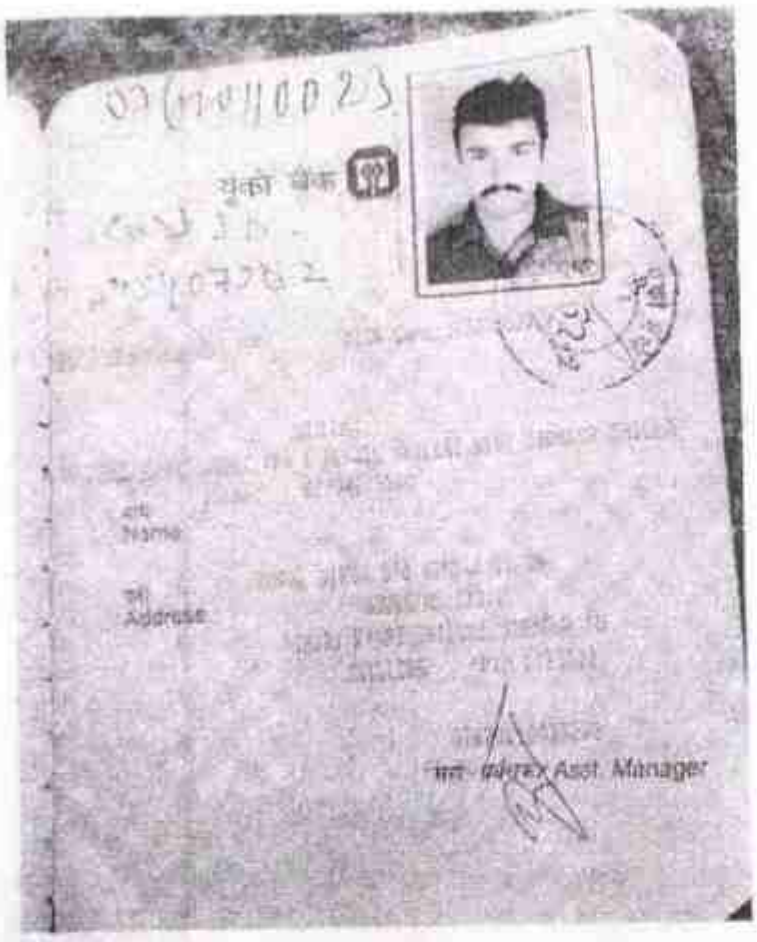
हस्ताक्षर ब्यान हल्फी

GSingh

गोपाल सिंह पुत्र श्री कुन्दन सिंह ग्राम वासी ग्राम खनार तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

664



AC. NO 07620110023942

IFSC UCBA 0000762

665

1454

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: **LNM/MoRTH-PIU/PKG-III/2021-22/805** **Date:** 07.02.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: **HES/NH-707/Pkg III/2022/A-142, Dated 07.01.2022**
HES/NH-707/Pkg III/2022/A-03, Dated 15.01.2022
HES/NH-707/Pkg III/2022/A-05, Dated 19.01.2022
HES/NH-707/Pkg III/2022/A-17, Dated 07.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **60+080, 54+020, 52+760 & 52+200** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

666

HES Infra Pvt. Ltd.

Letter No:HES/NH-707/Pkg III /2022/A-142 **Dated: 07.01.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh.

Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Naya Chainage - **60+080**.

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

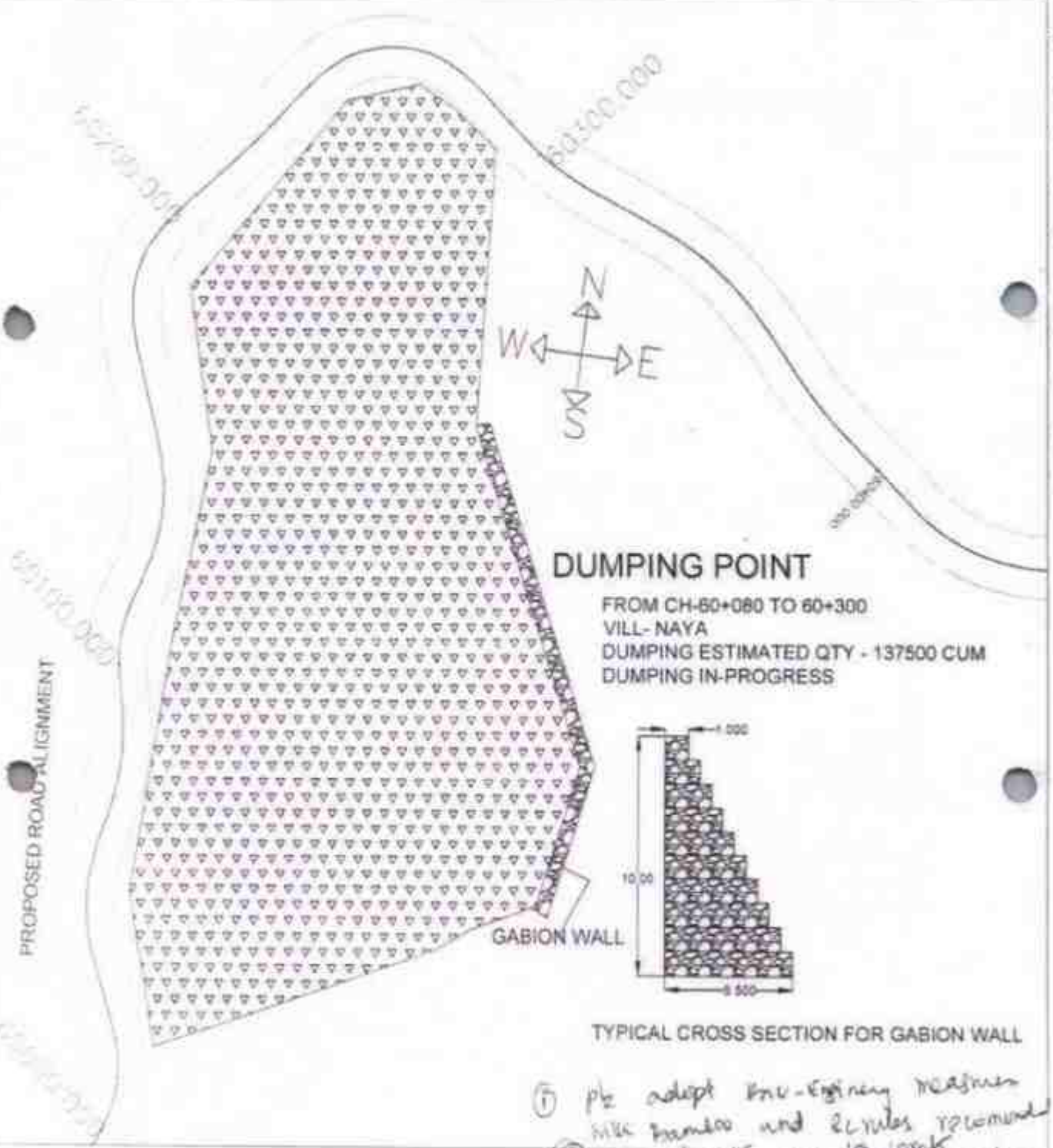
HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

667



DUMPING POINT

FROM CH-60+080 TO 60+300
VILL- NAYA
DUMPING ESTIMATED QTY - 137500 CUM
DUMPING IN-PROGRESS

TYPICAL CROSS SECTION FOR GABION WALL

(1) Pls adopt Env-Engineering measures like bamboo and RCC rules recommended
(2) Gabion height should be
(3) Stone gabion

668



हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812664

हलफीया ब्यान

मै कि भवान सिंह पुत्र श्री परमा राम ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 2340/510म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न0 2340/510म में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 1,00,000/–रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

भवान सिंह

669

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

भवान सिंह

भवान सिंह पुत्र श्री परमा राम ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

2	3	4	5	6	7	8	9

671

IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IFS CODE
YESB0YPBSCB

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHIMLA (MAIN)

Name(s) of Depositor(s) RAJAWAN SINGH

Customer No. MAIN012[illegible]

S/B A/c No.

Address VILL RANDLI
PO KANDLI BHATNOL
TEH SHIMLA
SHIMLA

Pin Code

Phone# 05/03/2016

Date

Manager

672

(52 A)



हिमाचल प्रदेश HIMACHAL PRADESH

D 125867

हलफीया ब्यान

Identity by me

मै कि सीया राम पुत्र श्री रूलदू राम ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 6286/4733/3616म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 6286/4733/3616म, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 6286/4733/3616म, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 3,50,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

Naresh Kumar Kumar

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

673



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

सीया राम पुत्र श्री रूलदू राम
ग्राम वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me
for attestation by the deponent pe...
today on 29/8/2022 ...
the same has be... read over and ...
to t... explained, which have be...
to be correct by him
The deponent has been identified by
Sh. ...
who is personally known to me, he is identified

ATTESTED
29/8/2022
Naresh Kumar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.)

0760101160559 1 - File

यूको बैंक

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जाने वाले सारे चेक, ड्राफ्ट आदि, अनाधिकृत इंडिविजुएल बाक्स से न लेकर डाक से या रोकड़ विभाग में जमा किये जायें। वर्तमान रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकार नहीं है।

(2) खातेदारों से चाहिये कि वह पासबुक में पूरी एंट्रियां करवा कर यथासंभव उसी दिन शाखा से प्राप्त कर लें। अन्यथा वह शाखा से इसकी रसीद प्राप्त कर लें, जिसमें इस बात का भी उल्लेख हो कि पासबुक किस दिन लौटायी जायेगी।

(3) बचत खाता के प्रचलित नियमों शाखा से अनुरोध कर प्राप्त किये जा सकते हैं।

UCO BANK

IMPORTANT

(1) Constituents are requested to note that all money's remitted to the Bank should either by sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made up to date as far as possible on the same date; otherwise he should obetain a received indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

यूको बैंक UCO BANK

शाखा
Branch

नाम
Name

पता
Address

शाखा. प्रबंधक/Asst. Manager

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 2129145425783737

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मौहाल : शिलाई

नाम : R
पिताश्री : R

नकल शुल्क : 3
सेवा शुल्क : 30
कुल शुल्क : 33

साल : 2009-2010 रकबा ईकाई: बीघा-बि.-वि.

खेवट न. / नाम पत्ती या लंबरदार नम्बरदार मुतबन्ना व खेड़ मुआफीदार व हकूक	खतौनी न. / नाम जो मुआवा अदा करता है व तकसीम शरह व तादाद	नाम मालिक व पहनाल	नाम काश्तकार व पहनाल	नाम पाह व टीनर जमाबन्द आसपासी	नम्बर खसरा हल्द	रकबा हर खेत व मिसल खाता मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बास	केफियत
1	2	3	4	5	6	7	8	9
655	1577	कुल आम (15120) आम हिंद पुर बासिया पुर डीमीया (2745) आम डिंडा [illegible] (1512) आम डिंडा [illegible] (1764) आम डिंडा [illegible] पुर व राम रक्खा (192) आम डिंडा	कब्जा मालकान		[illegible]	55-16-00 पानी	[illegible]	4750 [illegible] 4750 [illegible] 4853 [illegible] 4888 [illegible] 4900 [illegible]
657	1323							
(1)								

हिमाकेट : हिमाचल प्रदेश - हिमलेट दिनांक: 09-May-2022 पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9
								Partial Asstt Deed gift Deed gift Partial Purpose gift Karanja gift ... Hon Executed Assignment of release Deed Vide Regt No. 63026 Dated 03/01/2022 in Favour Of Claimant gift Partial gift Partial Shri Ram gift Partial
	1378 1324 X	राहिम पुर मंगतान पुर मौजे जिमान सिंह (1008) मान जिला राहिम पुर व राजन सिंह (328) मान राहिम पुर व मंगल सिंह (1008) मान राहिम पुर मौजे पुर	जसवन सिंह, पालट्टू, बीमारी उमरे हिरासतदान मन्ना पौजे पुर कम्बू पुर ठीकेदान स्थानिय थाली कार्यिक		52864732836 M	20-04-00 पालकी		
	1379 1325 X	बीमारी पालट्टू (2795) मान जिला राहिम पुर व बीमारी उमरे (1139) मान जिला राहिम पुरे कम्बू पुर निवास बीमारी मुन्नाटी देवी पुरे बीमारी रिकारी पुरी कम्बू (480) मान जिला राहिम पुरीना पुर कलीना पुर जसपाल (328) मान जिला राहिम स्थानिय थाली अजय सिंह, कमलेर सिंह पुर कमलेर सिंह पुर मदर सिंह मान अजमर (630) मान मादर सिंह पुर सिरोना पुर जसपाल (756) मान स्थानिय थाली मुरीहिसान और मू.तरपारी	पालट्टू, जसवन सिंह, बीमारी उमरे हिरासतदान मन्ना मुकन सिंह, बलीवन पुर मोहन पुर कम्बू मान कलवर तिवारी पक्ष मुरीहिसान मन्ना मुरीहिसान		52814733437AM 3818 Plan 3 Khasra 1 Dha 2 Kct 3	05-08-00 पालकी 05-08-00 अमृतर पालकी 05-08-00		

1	2	3	4	5	6	7	8	9

नोट: ① वस्ते ई.न० ३३८१ तकिक्त मौजादि उगते मुसी रुदू, मौजादि सुन्दरी देवे मुसी दित्तो व पुनियाराम मुत्र कौशिया वक्त नन्दनू सियाराम मुत्र रुदू मुत्र शिवू सनभाग मिति ५/०३/२०२० को लीमाए है।

② वस्ते ई.न० ३०३२ मौजे जालमीह मुत्र कशिया वक्त सियाराम मुत्र रुदू मुत्र शिवू हिस्सा २०/१७०६ भाग रकबा लाकाश्त १-०० बिघा मिति २१/०६/२०१८ को लीमाए है।

वस्ते ई.न० ३३८१ तकिक्त ३०३२ मौ

हिस्सा मु-तस्मिा सियाराम दिवसाए

हिस्सा	रकबा	भाल
70865 / 922320	6-11 बिघा	—

17/06/2022

पटवारी मुख्यालय
पटवारी शिलाई तहo शिलाई
जिला सिरमौर

25/05/2022

पटवारी मुख्यालय
पटवार शिलाई तहo शिलाई
जिला सिरमौर

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 09-May-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 10-Feb-2011

Jam1108221070

सिक्योर : हिमाचल प्रदेश - शिमला

दिनांक: 09-May-2022

पृष्ठ संख्या: 3

678

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

ONE HUNDRED RUPEES

रु. 100

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

NOTARY
DIGVIJAY S. THAKUR
D 87[illegible]67
Notary Public
Sub. Division Shillai
Regd. No.
536/2023
Valid upto 20/03/2[illegible]
Govt. of H.P.

हल्फिया बयान

मै कि सुरेंदर प्रकाश पुत्र श्री नता ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन जिसका खसरा नंबर 727, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 727, मै डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 727 पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 550000 /- रूपए दे रही है।कंपनी को मुझे यह धनराशि दो किश्तों मै, पहली किश्त 1 एग्रीमेंट के 10 दिन व दूसरी किश्त [illegible] दिनों के बाद देनी होगी। मुझे कोई ऐतराज नहीं है।कंपनी द्वारा मेरे जमींन मैं जो मलबा रोकने के लिए दिवार लगाई जाएगी , कंपनी उस से आगे मलबा

ATTESTED
Digvijay S. Thakur

679

नहीं डालेगी। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु। ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

NOTARY
DIGVIJAY S. THAKUR
Notary Public
Sub. Division Shillai
Regn. No.
535/2023
Valid up to 20/03/2028
Govt. of H.P.

30/3/23

हस्ताक्षर बयान हल्फी

30/03/23

सुरेंदर प्रकाश पुत्र श्री नता

ग्राम वासी ग्राम नाया तहसील

शिलाई जिला सिरमौर हिमाचल प्रदेश।

This affidavit has been presented before me for attestation by the deponent person who is personally known to me, hence attested today on 30-3-23. The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

ATTEESTED
30-3-23
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)

680

Generally used abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	rev/rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	loa/ln = Loan	tr/trfxfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal = total balance (SB+ linked MOD acc

WELCOME TO

हिप्र० राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.



Branch : SHILLAI IFSC Code: HPSC0000568

Contact No : 01704278565 Nominee No:

Customer Name: SURENDER PARKASH SHARMA
SABITA

Account No : 56810101936 CIF: 1952661

Address : VILL NAYA PO SHILLAI

SHILLAI

AC. NO 56810101936

Date : 24/12/2018

शाखा प्रबंधक
Branch Manager



राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 1327154221959174

नाम : .....

वितरण : .....

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

जिला : सिरमौर
तहसील : शिलाई
कानूनगोहलुत : शिलाई
पटवार वृत : शिलाई
हदबस्त नं. : 249
मोहाल : शिलाई
साल : 2009-2010
रकबा हैक्टे.-बीघा-बि.-बि.

खेवट नं. / नाम खाती दार अंक सह नाम सम्बन्धदार मुजारा व कोड मुजारान व इदर	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील वार व जरूब	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाल व टीनर पहचान जानकारी	अन्दाज जरूब हल्ला	रकबा हर तौल व किस्म तोले नम्बर किस्म जाती तोलिक इकाइयों में	हिस्सा दार हिस्सा हकीयत व तरीका बाद	कैफियत
1	2	3	4	5	6	7	8	9
674 सिम 325 (1) 23.14 सारा 12.51 चाही 10.63	1400 सिम 1351	कुल ग्राम (560) नाम (140) ग्राम पुर व बीघरी अवले, बीघरी कुलवा ग्राम नाम (140) ग्राम पुरियां चौड़ी पुर नामबरदार रतनाम, सिन्दूर सिंह, जगतसिंह, गुलाबसिंह, कुलवीसिंह पुर व बीघरी अवले पुरी बीघरी सिंघ पुरी चौड़ी नाम बरनाम (60) नाम बलीयाल, टैकराम पुर गुलाबसिंह पुर बीघरी सिंघ नाम बरनाम (10) ग्राम हलीयाल पुर नरियां पुर प्रेम सिंह (140) ग्राम बालियाल, बीघरी पाल, सिंह पुर व बीघरी चौक टैरी, बीघरी दास, बीघरी मुखा, बीघरी बरनाम, बीघरी बरीस, बीघरी रेखा नाम बरनाम (63) ग्राम पुरियां व बीघरी [illegible] नाम सिंघाड़ी बालयाल पुर मुरियां स्थानीय जनी जोड़ मुजारान	खाता व खसरा हवेर		727	18-09-00 10-07-00 04-03-00 03-00-00	खाता व खाता खाया खेवट 4(1)	ब.हे. बीघा मालिक ब.हे. अंके अक्षर

VLE-Virender Singh
LMK Bella Bashwa
Block Shillai,Distt.
Sirmour H.P.
Mob. 9805366888

18/22

P.T.O

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra LMK Bella on 23-November-2021

To Verify, enter the Copy No above Bar Code at https://himbhoomimk.nic.in
For Validity Refer Notific. No.Rev-C(F)x10-1/2012 Dated 14-Feb-2011

Jam1108219712

टिकट : हिमाचल प्रदेश - सिमला

दिनांक: 23-Nov-2021

पृष्ठ संख्या: 1

681

नोट :-> वरुणे ई०नं० 6158 सर्वश्री रवीराम, नरेंदर सिंह, जगत सिंह, भगवान सिंह, सुन्दर सिंह वगैरह नता पुत्र प्रेमसिंह 5/56 वगै० रकबा ताल्लुक 7-11 बिघा मिति 29/3/2012 को स्वीकार हैं।

नोट :- वरुणे ई०नं० 6157 सर्वश्री लंबीराम, टीकाराम पुत्र छोटूराम सिंह तिनका 10/56 रकबा ताल्लुक 1-10 बिघा वगैरह नता पुत्र प्रेमसिंह मिति 29/3/12 को स्वीकार हैं।

नोट :- वरुणे ई०नं० 6292 सेहतनाम नता पुत्र चौथी से नता पुत्र गाँव उर्फ प्रेमसिंह मिति 11-7-2013 को स्वीकार हैं।

नोट :- वरुणे ई०नं० 6525 [illegible] वगैरह नता पुत्र चौथी उर्फ प्रेम सिंह वगैरह सुरेन्द्र प्रकाश पुत्र नता मिति 17/3/2015 को स्वीकार हैं।

नोट :-> वरुणे ई०नं० 6564 सर्वश्री नता पुत्र चौथी उर्फ प्रेमसिंह वगैरह सुरेन्द्रप्रकाश को नता मिति 31/7/2015 को स्वीकार हैं।

नोट :-> वरुणे ई०नं० 8 सर्वश्री हेतरामपुत्रानो, रत्नी, शान्ती, विनता पुत्री पंचराम पुत्र शिक्षा वगैरह सुरेन्द्र प्रकाश पुत्र नता पुत्र प्रेम सिंह उर्फ चौथी मिति 30/3/2022 को स्वीकार हैं।

नोट :-> वरुणे ई०नं० 11 सर्वश्री सुन्दला पुत्री चौथी उर्फ प्रेम सिंह वगैरह हेतराम पुत्र व श्रीमति रत्नी, शान्ति, नारो, विनता पुत्री पंचराम पुत्र शिक्षा मिति 1/10/2020 को स्वीकार हैं।

Signature 25/8/22

683

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

Sub-Division Paonta Sahib Regd. No. 345 Expire Date 15-02-2027

Govt. of Himachal Pradesh

C 159056

हलफीया ब्यान

मै कि सुरेश कुमार शर्मा पुत्र श्री पीतीया राम ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन भुमि खसरा न0 6252/736, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन मे0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मल्बे को अपनी जमीन खसरा न0 6252/736, में डम्प करने की अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 5,50,000/--रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हूंगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

12/10/2022

Naresh Kumar Sharma

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

684

NARESH KUMAR TOMAR
Sub. Division
Paonta Sahib
Regd. No. 348
Expire Date
18-02-2027
Govt. of Himachal Pradesh

ताकि ई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ता किए है।

हस्ताक्षर ब्यान हल्फी

सुरेश कुमार शर्मा पुत्र श्री पीतीया राम ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाह :—

This affidavit has been presented before me for attestation by the deponent personally today on 12/10/... and he has read over and explained to the contents thereof which have been admitted to be correct by him
The deponent has been identified by Sh. ... who is personally known to me.

ATTESTED
12/10/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

685

BRANCH DETAILS

Account Number	07620110000137
Account Type	SAVINGS-GENERAL-RURAL
Branch	SHILLAI UCO BANK SHILLAI
Phone Number	01704278540
IFSC Code	UCBA0000762
MICR Code	173028159
Currency	INR
Customer Id	201427238
Account Name	SURESH KUMAR SHARMA
Address	VILL NAYA PO SHILLAI TEH SHILLAI DISTRICT SIRMAUR

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2268165224599756

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मोहाल : शिलाई

नाम : q
पितापति : q

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2009-2010 रकबा ईकाई: बीघा-वि.-बि.

खेवट नं. / नाम पत्ती या रकबा मय उस के हकदार / हिस्सेदार व इतबला व रेह मुआमलात हदूद	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील सरह तबादा	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम गाह व डीगर बयायन आदमाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौदीक ईकाइयों में	हिस्सा या पैमाना इकीयत व तरीका बाट	केफियत
1	2	3	4	5	6	7	8	9
70	1402	पब्लिक पुर कानिया पुर जानू रामलिंग	बशर व कब्जा स्वंय		408	03-00-00	कब्जे व पट्टा स्वंय	Vide gir Kalsa gir
21	1362	वामी				खाली	खेवा न.(1)	Date this Executed gift Deed
					409	01-06-00		Vide Reg No. 80203 Dated
						01-03-00		19/06/2013 in Favour Of
57						ओवड डोयम		Suresh Kumar gir Vidya
H						00-06-00		gir Kalsi
35						नाकाबिल नाकाबिल		Rajesh Kumar Sharma gir
95					6252/736	11-12-00		Vidya Ram gir - Has
18						खाली		Executed mortgage without
					5570/831	00-16-00		possession Deed Vide Reg
						नाकाबिल नाकाबिल		No. 182218 Dated 28/06/2018
								in Favour Of)
					किस्त	15-14-00		
					4			
					बट 2			
					कुल	अकुल		
					ओवड डोयम	15-14-00		
					01-00-00	खाली		
						14-12-00		
						नाकाबिल		
						01-03-00		

rtified that this copy has been generated from the database of Revenue Department at
ntral Server- HP as accessed by the Lok Mitra Kendra Charnel Singh on
September-2022

To Verify, enter the Copy No above Bar Code at
https://himbhoomilmk.nic.in
For Validity Refer : Notification No. Rev-C(F)/10-1/2006 Dated 14-Feb-2011

Service Centre
Service Code : CSC154
Sale/1802258/0

पेज: 23

687



हलफीया ब्यान

मै कि रती राम पुत्र श्री शुपा राम ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 5086/737म, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 5086/737म, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 5086/737म, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 5,50,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

Rati Ram

ATTESTED
8/9/2022
ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

688



हिमाचल प्रदेश HIMACHAL PRADESH

C 159317

हल्फिया बयान

मै कि दिनेश पुत्र श्री पंच राम ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। मै अपनी जमीन खसरा नंबर 5086 / 737 म , जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच० ई० एस० इंफ्रा प्राइवेट लिमिटेड कंपनी को सड़क निर्माण के मलबे को अराजी खसरा नंबर 5086 / 737 म , डंप करने कि अनुमति देता हु। कंपनी का काम पूरा होने पर उपरोक्त खसरा नंबर 5086 / 737 म पर कंपनी का कोई अधिकार न होगा। इसके एवज मै कंपनी मुझे मु० 350000 /- रूपए दे रही है। मुझे कोई ऐतराज नहीं है। मै सहमत हु और बिना किसी दवाब के मै बयान कर रहा हु।

ATTESTED

Ravinder Kumar Sharma
Advocate & Public Notary
Paonta Sahib (H.P.)
Regd. No. 44

689

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मै बाधा ना डाले यह मेरे बयानात है जिसे पढ़ कर वो समझ कर मैंने अपने हस्ताक्षर किये है।

हस्ताक्षर बयान हल्फी

दिनेश पुत्र श्री पंच राम
ग्राम वासी ग्राम नाया तहसील शिलाई
जिला सिरमौर हिमाचल प्रदेश

...affidavit has been presented before me ...ntestation by the deponent personally to ...by him. The contents of the ... have been read over and explained to ...deponent which have been admitted to be ... by him. ...deponent has been identified by ... personally known to me.

ATTESTED
Ravinder Kumar Sharma
Advocate & Public Notary
Paonta Sahib (H.P.)
Regd. No. 441/2015
Valid upto 31-07-20...

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 1102113625922455

जिला : सिरमौर
तहसील : शिलाई
कानूनगोयान : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मोहाल : शिलाई

नाम : Q
पिता/पति : Q

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

साल : 2009-2010 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पती या नाम मय नाम नम्बरदार मुतबन्ना व गैर मुआमलत व हद्द	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील मारह व लटाट	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व टैनर वासपान आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व निशान खाता मय किस्म जराबी मोटीक ईकाईयों में	हिस्सा या पैमाइश हकीयत व तरीक बाछ	कैफियत
1	2	3	4	5	6	7	8	9
680 हिम 623 [illegible] [illegible] [illegible] [illegible] [illegible] [illegible]	1415 हिम 1282 [illegible] [illegible] [illegible] [illegible] [illegible] [illegible]	[illegible] (60) [illegible] [illegible] [illegible] [illegible] (30) [illegible] (1) [illegible] [illegible] व [illegible] (24) [illegible] [illegible] व [illegible] [illegible] (3) [illegible] [illegible] [illegible] [illegible] [illegible] [illegible], [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible]	[illegible] व [illegible] [illegible] [illegible], [illegible], [illegible] [illegible], [illegible] [illegible], [illegible], [illegible] [illegible] [illegible]		5086/737 म	11-09-00 10-10-00 [illegible] 00-19-00 [illegible]	[illegible] व [illegible] [illegible] [illegible] (1)	[illegible] [illegible]

Certified that this copy has been generated from the database of Revenue Department at Tehsil [illegible] as accessed by the Lok Mitra Kendra Chamel Singh on 12-April-2021

To Verify: enter the Copy No above Bar Code at http://admis.hp.nic.in/himbhoomilmk
For Validity Refer : Notific. No.Re- C(FV10-1/2009 Dated 14-Feb-2011

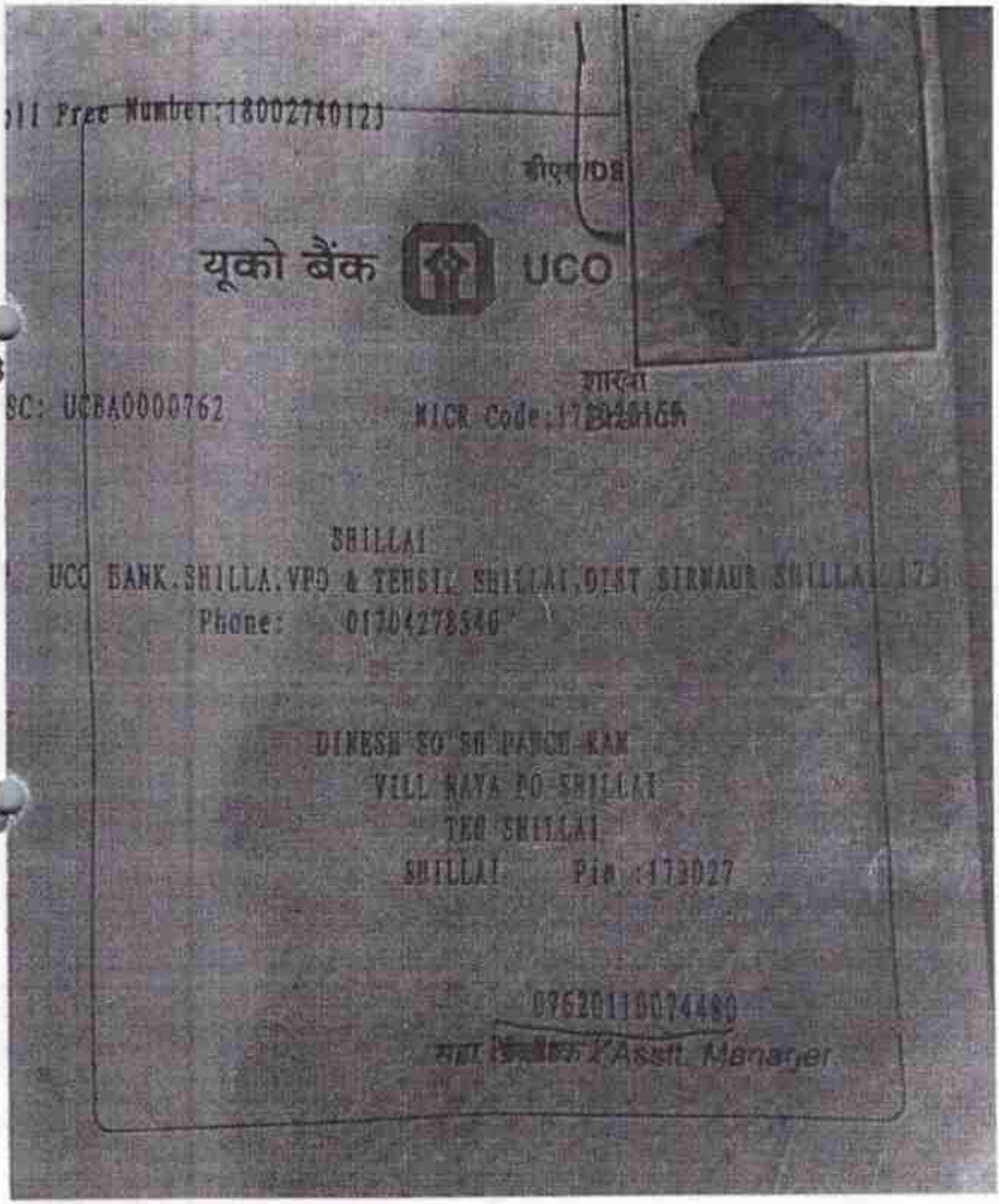
Jam110821557

Printed: हिमाचल प्रदेश - शिमला

दिनांक: 12-Apr-2021

पृष्ठ संख्या: 1

691



ll Free Number:18002740123

डीएवीDS

यूको बैंक UCO

शाखा

SC: UCBA0000762 MICR Code:17

SHILLAI

UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 173

Phone: 01704278540

DINESH SO SH RATAN RAM

VILL KAVA PO SHILLAI

TEH SHILLAI

SHILLAI Pin :173027

07520110074480

Asstt. Manager

692

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

C 159863

हलफीया ब्यान

मै कि सनिया पुत्र श्री मुडिंया ग्राम वासी ग्राम नाया तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 208, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी मलकियति जमीन के भूमि खसरा न0 208 में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 1,50,000/–रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मैं ब्यान कर रहा हूँ।

ATTESTED

16/3/2023

ADVOCATE PUBLIC

693

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

LTI
Samia

सनिया पुत्र श्री मुंडिया ग्राम
वासी ग्राम नाया तहसील
शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 16/3/2023 at ... and who is identified to me by ... to be a literate person. The deponent has read/explained by Sh. ..... who is personally known to me, hence attested.

ATTESTED
16/3/2023
Notary Public
ADVOCATE
Paonta Sahib (H.P.)

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2330142027599484

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिलाई
हदबस्त न. : 240 मोहाल : शिलाई

नाम : q
पिता/पति : q

नकल शुल्क :
सेवा शुल्क : 3
कुल शुल्क : 3

साल : 2009-2010 रकबा ईकाई: बीघा-बि.-बि.

खेवट न. नाम पत्ती या तरफ नंबर नाम नम्बरदार मुताबना व सरह मुआमलात व हुदूद	खतौनी नं. कॉलम जो मुजारा अदा करता है व एकसीज सरह तबादा	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बख	कैफियत
1	2	3	4	5	6	7	8	9
062	1416	कुल अस्त (1120) अस्त (148) अस्त पुत्र	कास्त व नकास अस्त अस्त, खतौनी, खसरीनाम,		208	01-04-00	अस्त व अस्त अस्त	अ.ह. कि.ह.
633	1362	व खतौनी जारजी, खतौनि मुल्तान अस्त	फकीर चन्द, बिधू, खतौनी मुल्तान, खतौनी			01-00-00	खसरा न.(ए)	4315 अस्त
		अस्त (148) अस्त पुरिया खतौ पुत्र	सुरमी अस्त अस्त : हिमाचलम			जोबड़ अस्त		4322 अस्त इकुल
(1)		रामलाल खतौनम, बिसाल सिंह, अमलौहि,				00-04-00		अस्तियत
		गुमानसिंह, मुल्तानसिंह पुत्र व खतौनी अस्त				अस्तासिंह तौह		
		पुत्री खतौनी सिंह पुत्री (7.5) अस्त			210	00-12-00		
		अस्त (60) अस्त अस्तौना, हिमाचल पुत्र				00-09-00		
		गुमानसिंह पुत्र खतौनी खेवट अस्त अस्त				जोबड़ अस्त		
		(10) अस्त खतौना पुत्र मुंशिया पुत्र				00-01-00		
		तेज सिंह (142) अस्त अस्तौना, फकीर				अस्तासिंह अस्तासिंह		
		चन्द सिंधू पुत्र व खतौनी तौह दत्ती,			235	00-16-00		
		खतौनी दत्ता, खतौनी मुल्तान, खतौनी				00-14-00		
		अस्तान खतौनी अस्तिल, खतौनी रेखा अस्त				जोबड़ अस्तान		
		अस्तान (53) अस्त पुरिया व खतौनी				00-02-00		
		मुल्तानी, खतौनी मुल्तान अस्त अस्तान (7)				अस्तासिंह अस्तासिंह		
		अस्त सिंहासनी अस्तान पुत्र मुंशिया			271	00-09-00		
		पुत्रयाम पुत्र गोज पुत्र गणेशिह (280)				अस्तासी		
		अस्त अस्तौनम पुत्र व खतौनी सिंहासनी अस्त			274	00-07-00		
		अस्तान (56) अस्त पुत्री व पंचायत (224)				जोबड़ अस्तान		
		अस्त पुत्र सिंघा पुत्र रामसिंह अस्तासिंह अस्तौ			405	00-19-00		
						00-15-00		
						जोबड़ अस्तान		
						00-04-00		

1	2	3	4	5	6	7	8	9
					610	मालकिन लोड 00-11-00 ओवर ड्राफ्ट		
						04-16-00		
					7			
					पृष्ट ओवर ड्राफ्ट 03-16-00	अकृषि 01-00-00 पावती 00-09-00 मालकिन 00-11-00		
	1418		करार व करता स्वरूप मुकाम हिरासाहर		—			
	1364				275	00-09-00 ओवर ड्राफ्ट		
					218	00-02-00 पावती		
					219	00-05-00 00-05-00 ओवर ड्राफ्ट		
						00-01-00 मालकिन मालकिन		
	1420		करार व करता स्वरूप दाखीदार, पंचायत,		—			
	1365		मौजादि किस्मी हिरासाहरान		209	01-08-00 01-02-00 ओवर ड्राफ्ट 00-05-00 मालकिन मालकिन		
					230	00-11-00 00-09-00 ओवर ड्राफ्ट 00-02-00 मालकिन मालकिन		

1	2	3	4	5	6	7	8	9
					572	00-07-00		
						00-05-00		
						जीवद जमाबन्द		
						00-82-00		
						जमाबन्दिवार जोड़		
					612	00-07-00		
						जीवद जमाबन्द		
					404	00-15-00		
						00-13-00		
						जीवद जमाबन्द		
						00-02-00		
						जमाबन्दिवार जोड़		

Block Manager
e-Governance Service
Distt. Code CSC15
Sub-Divisional Office

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Chamel Singh on 26-November-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No.Rev-C(T)/10-1/2009 Dated 14-Feb-2011

Jam1108227216

दिनांक: 26-Nov-2022

697



यूको CO BANK

(1) खातेदारों / जानेवालों / अपने या दे / बैंकर का।

ये कि बैंक में जमा किये हैंडी रसिदटी डाक से भेजे क्योंकि रोकड़ विभाग के का अधिकारी नहीं है।

खातेदार को [illegible] पूरी डिटेल्स कागज पर लिखकर [illegible] इसी खाते में जमा करने के बाद प्राप्त कर ले, अन्यथा यह जोखम से इसकी खोई चुराई गई के जिम्मेदार इस बात का भी उल्लेख हो कि पास बुक किस दिन [illegible]

बैंक के खाते से [illegible] से अनुरोध कर प्राप्त किये जा सकते हैं।

CV03/00 **IMPORTANT**

TO CASH

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s)outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made upto-date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rates in vogue can be obtained by account-holder from the Branch on request.

बचत बैंक खाता सं. / S. B. Account No.

निकाली गयी रकम Withdrawals	जमा की गयी रकम Deposits	शेष Balances	अधिकारी के हस्ताक्षर Officers Initials
[illegible]	[illegible]	[illegible]	
	SHILLAI		
BANK,SHILLA,PO & TEHSIL SHILLAI,DIST SIRMAUR (SHILLAI [illegible]			
Phone:	01704278340		
	SANTA SO MOUTA		
	VILL BAJA PO SHILLAI		
	TEH SHILLAI, DIST SIRMAUR HP		
	SHILLAI Pin -173027		
		07620110109225	
		PB No. 2	

698

1487

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: **LNM/MoRTH-PIU/PKG-III/2020-21**/657 **Date:** 24.12.2021

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: **HES/NH-707/Pkg III/2021/A-169, Dated 03.12.2021**
HES/NH-707/Pkg III/2021/A-86, Dated 23.12.2021
HES/NH-707/Pkg III/2021/A-87, Dated 23.12.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **68+950, 55+420 & 57+750** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

HES Infra Pvt. Ltd.

699

Letter No:HES/NH-707/Pkg III /2021/A-169 **Dated: 03.12.2021**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Kando Dhar Chainage - **68+950**.

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

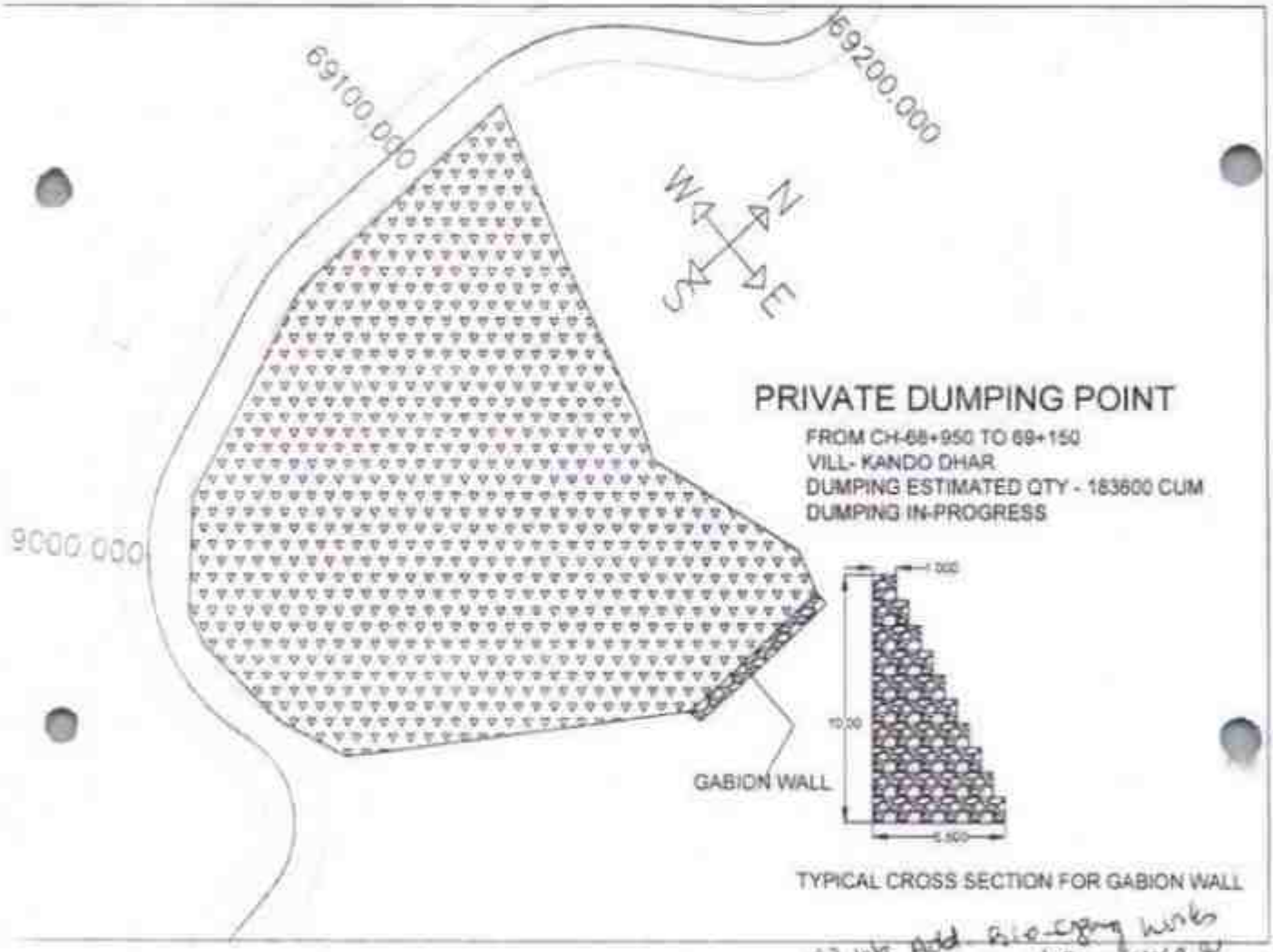
HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

700



PRIVATE DUMPING POINT

FROM CH-68+950 TO 69+150
VILL- KANDO DHAR
DUMPING ESTIMATED QTY - 183600 CUM
DUMPING IN-PROGRESS

TYPICAL CROSS SECTION FOR GABION WALL

(1) pls Add Side edging works especially Boundary wingers & Green Scrubs should be added (MURUGADOSS T) Senior Geologist.

(2) Required white Dimond to mark Gabion Rep Plan for Check

(3) Geological Report should be checked

TEAM LEADER

701

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812579

हलफीया ब्यान

हमकि बाकू राम पुत्र मौजी (64), जगत सिंह पुत्र मौजी(68),अमर सिंह पुत्र फिराकू (62), सुरत सिंह पुत्र फिराकू (58),लायक राम पुत्र फिराकू(59),रमेश पुत्र भागी राम(28), सुंदर सिंह पुत्र शेर सिंह (70), नेतर सिंह पुत्र दौलट राम (40),बिशन सिंह पुत्र हरी राम (46),संत राम पुत्र हरी राम (38) ग्राम बागना, डाकघर व पंचायत- बेला, तहसील शिलाई,जिला सिरमौर हि०प्र०निम्नलिखित हलफीया ब्यान करते हैं:-

1. हम हलफीया ब्यान करते है कि भूमि खसरा न०69,70,71,72,73,74,75,76,77, 95 तादादी-01-01 वाका मौजा व ग्राम पंचायत - बेला, तहसील शिलाई में हिस्सेदार मालिक व काबिज अराजी हैं।

2. हम हलफीया ब्यान करते है कि जो NH707 रथनव इंफ्रा टेक कम्पनी द्वारा बनाया जा रहा हैं उसके मलवा डम्पिंग के लिए उपरोक्त मौजा मे डम्पिंग साइड के लिए जगह दी जा रही हैं जिसके लिए सभी बागना ग्रामवासी सहमत हैं। जिसके लिए 800000(आठ लाख रुपये) की धन राशि कंपनी द्वारा सभी बागना ग्रामवासी दी जा रही है।

3. हम हलफीया ब्यान करते हैं कि ग्राम पंचायत- बेला के ग्रामवासी बागना के लोगों को उपरोक्त खसरा न . प्र डम्पिंग साइड बनाये जाने पर कोई एतराज न होगा।

हलफी:-

स्वतंत्र सिंह

जगत सिंह

जागराम,

सुरत सिंह

अमर सिंह

लायक राम

Vakil Singh Chauhan
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

ATTESTED

702

NOTARY
Govt. of Himachal Pradesh

हम हलफीया ब्यान करते है कि इस ब्यान हलफीया का फिकरा न०1 ता 3 हमारे सामने ठीक सही व सच्च है कोई भी अमर छुपाया नही गया न ही झूठ है। पढकर सुनाया गया समझा।

हलफी:

शनाख्ती :-

जमराम

पिक्चरसी

रमेश

मुकेश सिंह

रवतर सिंह

Date 03/02/2023

ओंकार सिंह
सुरेन्द्र सिंह
उमराव सिंह
जगत सिंह
आतम
Devinder
रामलाल
कर्म सिंह
जीत सिंह
Ghanshyam
खजान सिंह
विशन सिंह
सन्तराम
भूप सिंह

This affidavit has been presented before me for identification by the deponent personally today on 3/3/2023 at ... and who is personally known to me.

VP - Pradhan G.P. Bela

ATTESTED
Naresh Kumar 3/3/2023

यूको बैंक
UCO Bank

SHILLAI
UCO BANK
SHILLAI, SHILLAI - 173027
RTGS/NEFT IFS Code : UCBA0000782

Valid for three months only from the date of instrument

1	9	0	5	2	0	2	2
D	D	M	M	Y	Y	Y	Y

Pay Cancel Check या धारक को or Bearer

Rupees रुपये

अदा करें ₹

A/c No. 07620210000793 CA A/c

VIRENDER SINGH SO BABU RAM
Please sign above

Payable at par at all UCO CBS branches

UTILITY FORMS PVT. LTD. (CTS - 2010)

"000009" 173028159: 000311" 29

703

(1A)



मैं भगवान सिंह पुत्र श्री परसराम ग्राम नान-दली (232) तहसील पिल्लर जिला सिरमौर हि०प्र० का स्थायी निवासी हूँ। हमारे जमीन खसरा नं० 2340/510 म के हिस्से मे हमारे भाई श्री रमेश चौहान की अनुमति से कम्पनी द्वारा मलवा डम्प किया जा रहा है। जिससे हमे कोई एतराज नहीं है। और कम्पनी द्वारा [illegible] मया गेवियन वाल को पार कर कभी मलवा चला जाये तो हमें कोई शिकायत नही होगी, कम्पनी इस एवज में हमे दस हजार रुपये दे रही है। यह हमारा बयान है। जिसे पढ़ व समझा कर हमने अपने हस्ताक्षर किये।

ATTESTED
11/12/2021
Nayab Singh Thakur
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

हस्ताक्षर बयान कर्ता

गवाह
1. Ramesh Kumar S/o Sukh Ram Vill Sandi P.O. Kamrau Tehsil Chopal (HP)

11/12/2021

02/12/2021

705 762



IMPORTANT

1. Deposit the Pass-Book at Frequent intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IFS CODE
HESBCHPSC08

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHIMLA (568)

Name(s) of Depositor(s) BHAWAN SINGH

Customer No. SBA10121885

S/B A/c No.

Address VILL RANDHI
PO KANDO BHATNOL
TEH SHIMLA
SHIMLA

Pin Code

Phone#

Date 05/03/2016

Manager

2	3	4	5	6	7	8	9
					अस्थायित्व अस्थायित्व उत्तर पीठ		
				2310/503 R	85-02-00		
					खाली		
				2314/364	02-00-00		
					रि.सू.खाली		
				2321/289	04-12-00		
					खाली		
				2323/288	10-03-00		
					खाली		
				2328/3521	02-02-00		
					रि.सू.खाली		
				2331/353	06-12-00		
					खाली		
				2331/379	07-08-00		
					खाली		
				2331/508 R	30-06-00		
					अस्थायित्व अस्थायित्व		
				2340/510 R	97-10-00		
					अस्थायित्व अस्थायित्व		
				2342/281	30-10-00		
					70-10-00		
					खाली		
					00-09-00		
					अस्थायित्व अस्थायित्व		
				2358/276	17-00-00		
					खाली		
				2372/2363	00-01-00		
					रि.सू.खाली		
				2376/2363	00-01-00		
					रि.सू.खाली		
				2377/2031	00-01-00		
					रि.सू.खाली		
				2378/2358	56-12-00		
					अस्थायित्व अस्थायित्व उत्तर पीठ		

Village Revenue Officer
PC Sheikh Teh. Khalilabad
Dist. Sant Kabir Nagar (U.P.)

707

श्रीमान जी,

प्रमाणित किया जाता है कि रामेश्वर चौहान पुत्र गुलाब सिंह कृ० बामनवली ओजा- बामनवली तहसील झिलाई जिला- सिरोंज म.प्र० का रकबा निकली है सामल शामलात पति हस्त रहन रकबा के खसरा नं० 2340/510 मिन रकबा ता० 97-15 बिघा / बिस्वा किसके नामांकित है मुताबिक बयान हल्फी के स्व० ई० एस० ईनका० प्रा० लि० कम्पनी को सड़क निर्माण के मलबे के कम्पनी के सड़क निर्माण को अराजी खसरा नं० 2340/510 मिन जो NH-707 के साथ लगती है। के मलबे को डम्प करवाना चाहता है। जिसके बदली के कम्पनी को बयान हल्फी की दिया जाता है। अतः दिसौटे आगामी उचित कार्यवाही हेतु पेश के जाए है।

[signature]
V.P.O
Bamnawali

708

बयान हल्फी

में की भवान सिंह पुत्र श्री परमा , ग्राम वासी ग्राम बांदली तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हु। में अपनी जमीन खसरा नंबर 2340 / 510 जो पहले भी मैंने कंपनी को डंप करने के लिए दिया था , में उसके साथ लगती जमीन को कंपनी को मलबे के डंप करने के लिए दे रहा हु। इसके एवेज में कंपनी मुझे मु 350000 / रूपए दे रही है। कंपनी के द्वारा मलबा डालने पर मुझे कोई ऐतराज नहीं है। में सहमत हु और बिना किसी दवाब के में बयान कर रहा हु। ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा ना डाले। यह मेरे बयानात है जिसे पढ़ कर समझ कर मैंने अपने हस्ताक्षर किये है।

भवानी सिंह 02/12/2022

भवान सिंह पुत्र श्री परमा ,
ग्राम वासी, ग्राम बांदली
तहसील शिलाई जिला सिरमौर
हिमाचल प्रदेश |

709 766



हिमाचल प्रदेश HIMACHAL PRADESH D 125345

हलफीया ब्यान

मै कि भवान सिंह पुत्र श्री परमा, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मै अपनी जमीन खसरा न0 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे का अराजी खसरा न0 2340/510 में डम्प करने की अनुमति देता हूँ। इसके एवज में मुझे कम्पनी मु0 5,00,000/–रूपये दे रही है। मुझको कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
13/6/2022
Jagdish Singh
Advocate & Notary Public
Paonta Sahib (H.P.) India

710

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मै मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।



हस्ताक्षर ब्यान हल्फी

भवान सिंह

भवान सिंह पुत्र श्री परमा, ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

This [illegible] before me
[illegible] personally to
day on 13/1/2022 [illegible] of the
same [illegible]
[illegible]
[illegible]

ATTESTED

Advocate [illegible] Public
Paonta [illegible] India



IMPORTA...

1. Deposit the Pass-Book at Fre... intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IFS CODE
YESB0HPB568

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILAI (568)

Name(s) of Depositor(s) BHAWAN SINGH

Customer No. 568101121885

S/B A/c No.

Address

VILL BANDLI
PO KANDO BHATNOL
TEH SHILAI
SHILAI

Pin Code

Phone#

Date 09/03/2016

Manager

3	4	5	6	7	8	9
			2310/503 m	05-02-00		
			2319/364	02-02-00		
			2321/284	04-12-00		
			2323/268	16-03-00		
			2326/3571	03-02-00		
			2331/353	09-12-00		
			2335/379	07-08-00		
			2337/508 m	25-06-00		
			2340/510 m	17-15-00		
			2342/383	00-18-00		
				00-10-00		
				20-08-00		
			2358/736	17-03-00		
			2372/2363	00-01-00		
			2376/2363	00-01-00		
			2379/2634	00-01-00		
			2378/2364	56-12-00		

Village Revenue Officer
P.C. Kandi Teh. Shillai
Distt. Sirmaur H.P.

712

713



हिमाचल प्रदेश HIMACHAL PRADESH



D 124310

Vipinkumar Thakur
S/o Sh. Kuldeep Singh
R/o Vill. P.O. & Teh. Nalagarh
Distt. Solan
25034/P/96345

हल्फिया ब्यान

मैं कि,भवान सिह पुत्र श्री परमा, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० का स्थाई निवासी है ! मैं अपनी जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है ! मैं अपनी जमीन एच ० ई० एस ० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अरजी खसरा न० 2340/510 में डम्प करने कि अनुमति देता हूँ ! मुझे कोई एतराज नहीं है ! मलवा डालने के एवज में उप्रिक्त कम्पनी मुझे मु० 4,00,000/- रु० (चार लाख रुपये केवल) में दे रहा हूँ

ATTESTED

Tayush Negi
Advocate

बिला किसी दबाव के मैं ब्यान क्र रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं !

हस्ताक्षर ब्यान हलफी

भवानसिंह

भवान सिह पुत्र श्री परमा,
गाँव बान्दली, तहसील
शिलाई, जिला सिरमौर,
हि०प्र० !

ग्वाहन :-

1. रमेश चौहान पुत्र श्री गुलाब सिंह,
गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !
2. दलीप सिंह पुत्र श्री जालम सिंह,
गाँव बांदली, त०-शिलाई, जि०-सिरमौर, हि०प्र०

~~AFFIDAVIT~~

दलीपसिंह

ATTESTED
5/11/2022
Jagdish Negi

1504

IMPORTANT

1. Deposit the Pass-Book at Frequent intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IFS CODE
YESB0HPB568

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILAI (568)

Name(s) of Depositor(s): BHAWAN SINGH

Customer No.

S/B A/c No. 568101218/5

Address: VILL RANDI
PO KANDO BHATNOI
TEH SHILAI
SHILAI

Pin Code

Phone#

Date 08/03/2016

Manager

2	3	4	5	6	7	8	9
					जमाबंदिया जमाबंदिया अमल नीय		
				2338/503 म	85-03-00		
					खाबरी		
				2314/264	02-00-00		
					गैर मु खाबर		
				2321/289	04-12-00		
					खाबरी		
				2323/288	16-03-00		
					खाबरी		
				2326/3531	03-02-00		
					गैर मु खाबर		
				2331/353	06-12-00		
					खाबरी		
				2335/379	07-08-00		
					खाबरी		
				2337/508 म	20-05-00		
					जमाबंदिया जमाबंदिया		
				2340/570 म	97-15-00		
					जमाबंदिया जमाबंदिया		
				2342/381	00-19-00		
					00-10-00		
					खाबरी		
					00-08-00		
					जमाबंदिया जमाबंदिया		
				2356/276	17-02-00		
					खाबरी		
				2372/2563	00-01-00		
					गैर मु खाबरी		
				2378/2363	00-01-00		
					गैर मु खाबरी		
				2377/2634	00-01-00		
					गैर मु खाबरी		
				2378/2368	56-13-00		
					जमाबंदिया जमाबंदिया अमल नीय		

Village Revenue Officer
P.C. Nandi Teh. Shillai
Distt. Sirmaur (H.P.)

916

717

सीमा जी

उपरोक्त किया जाता है कि भगवान सिंह पुत्र परमा राम नि. बालदेमी (232) तहसील धिलाई जिला - सिरमौर हि०प्र० का स्थाई निवासी हो सामल अमलत पति एवं रद्द बिल्ट के खसरा न० 234/510 मिन रकबा ता० 97-15 बिघा किसक नाकाबिल के मुतबिक ब्यान हलफी के मै० ई० एल० ईन्फ्रा. प्रा० लि० कम्पनी को एस०एच० निर्माण के मलबे को अराजी खसरा नं० 234/510 मिन से NH-707 के साथ लगती हो मे मलबे के डम्प करा चाहता हो। जिसके जमी के कम्पनी के ब्यान हलफी भी दिया गया हो। अत: दियोट आगामी उचित कार्यवाही हेतु सेवा में पेश हो।

Bhagwan Singh
VPO Bamli
09418174xxx

718

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH 15AA 851930

Sub. Division Rajgarh Distt. Sirmour Regd. No. 349 Expire Date 14/12/2021

मैं रमेश चौहान पुत्र श्री गुलाब सिंह ग्राम- बान्दली (232) तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थायी निवासी हूँ। मैं अपनी जमीन खसरा संख्या 2340/510 म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी एच० ई० एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अशजी खसरा सं० 2340/510 म मे डम्प करने की अनुमति देता हूँ। हमे कोई एतराज नही है। मलबा डालने के एवज मे उपरोक्त कम्पनी हमे

Date 02/12/2021

HES INFRA PRIVATE LIMITED Shillai

ATTESTED 2/12/2021

ADVOCATE & NOTARY PUBLIC

719

भारतीय गैर न्यायिक

दस रुपये रु.10

TEN RUPEES Rs.10

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

Sub Division Paonta Sahib Regd. No. 349 Expire Date 12.07.2022

15AA 851931

पाँच लाख पचास हजार रुपये दे रही है। बिना किसी दबाव के हम यह बयान कर रहे हैं ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य मे बाधा न डाले। यह हमारा बयानात है। जिसे पढ़ व समझ कर हमने अपने हस्ताक्षर किये हैं।

Re Left Thumb Impression

11/12/2021

ATTESTED

11/12/2021

Naresh Kumar Jamwal

ADVOCATE

Paonta Sahib (H.P.) India

हस्ताक्षर बयानकर्ता

Ramesh Chandan S/o Sh. Gulab Singh Vill Bandli P.o. Kando Bdahar Tel. Solla (HP)

Detail

11/12/2021

Rambir Negi

Vill P.O. Solla

Tel. Solla (HP)

Bhagat Singh

Vill Bandli P.o. Kando

गवाह

1:- [signature]

2:- भगत सिंह

720

यूको बैंक UCO BANK

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि/जमा - पर्चियाँ पोस्टपेड डाक से भेजे जाए या केवल विभाग में जमा की जाए, क्योंकि केवल विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ यथाशीघ्र यथासम्भव उसी दिन खाता में प्रविष्ट करा ले, अन्यथा वह उसके हस्ताक्षरी व्यक्ति प्राप्त कर ले, जिसने इस बात का भी उल्लेख हो कि पास बुक किस दिन मौजूदी जायेगी।

(3) बचत बैंक खाता के प्रचलित नियम खाता से अनुरोध पर प्राप्त किये जा सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s)outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made up/obtain as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

सी.एस.ए./DS-5 ए A(S.P.)

यूको बैंक UCO BANK

Branch

SHILLAI

Phone: 01704278546

RAMESH SO GULAB SINGH
VILLAGE BANOLI PO KANDO KHATYOL
TEH SHILLAI DISTT SIRMAUR
SHILLAI Pin-173027

07620170063828

सहा. प्रबंधक/Asstt. Manager

2	3	4	5	6	7	8	9
				2316/503 ॥	85-02-00		
				2314/364	00-00-00		
				2321/289	04-12-00		
				2323/388	16-03-00		
				2328/352/1	03-02-00		
				2331/353	06-12-00		
				2335/379	07-08-00		
				2337/508 ॥	20-00-00		
				2340/516 ॥	97-15-00		
				2342/381	00-18-00		
					00-10-00		
					00-09-00		
				2356/276	17-03-00		
				2372/2363	00-01-00		
				2376/2365	00-01-00		
				2377/2367	00-01-00		
				2378/2368	56-12-00		

Thanks
Village Revenue Officer
Village Revenue Circle Tola Station

Date: 26-Nov-2021

पृष्ठ संख्या: 2

181 | 124

729



हिमाचल प्रदेश HIMACHAL PRADESH

D 124308

Vipin Kumar Thakur
S/o Sh. Kuldeep Singh
R/o Vill. P.O. & Teh. Shillai
Distt. Sirmaur (HP)
25034289 6845

हल्फिया ब्यान

मैं कि, रमेश चौहान पुत्र श्री गुलाब सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० का स्थाई निवासी है ! मैं अपनी जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है मैं अपनी जमीन एच० ई० एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अराजी खसरा न० 2340/510 में डम्प करने की अनुमति देता हूँ ! मुझे कोई एतराज नहीं है ! मलवा डालने के एवज में उपरिक्त कम्पनी मुझे मु० 1,50,000/- रु० (एक लाख पचास हजार रूपये केवल) में दे रहा हूँ

ATTESTED
5/11/2022
Tajesh Negi
Advocate & Notary Public

723

बिना किसी दबाव के मैं ब्यान कर रहा हूँ ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डालें जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किये हैं !

हस्ताक्षर ब्यान हलफी

R Lawta

रमेश चौहान पुत्र श्री गुलाब सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !

ग्वाहन :-

दलीप सिंह

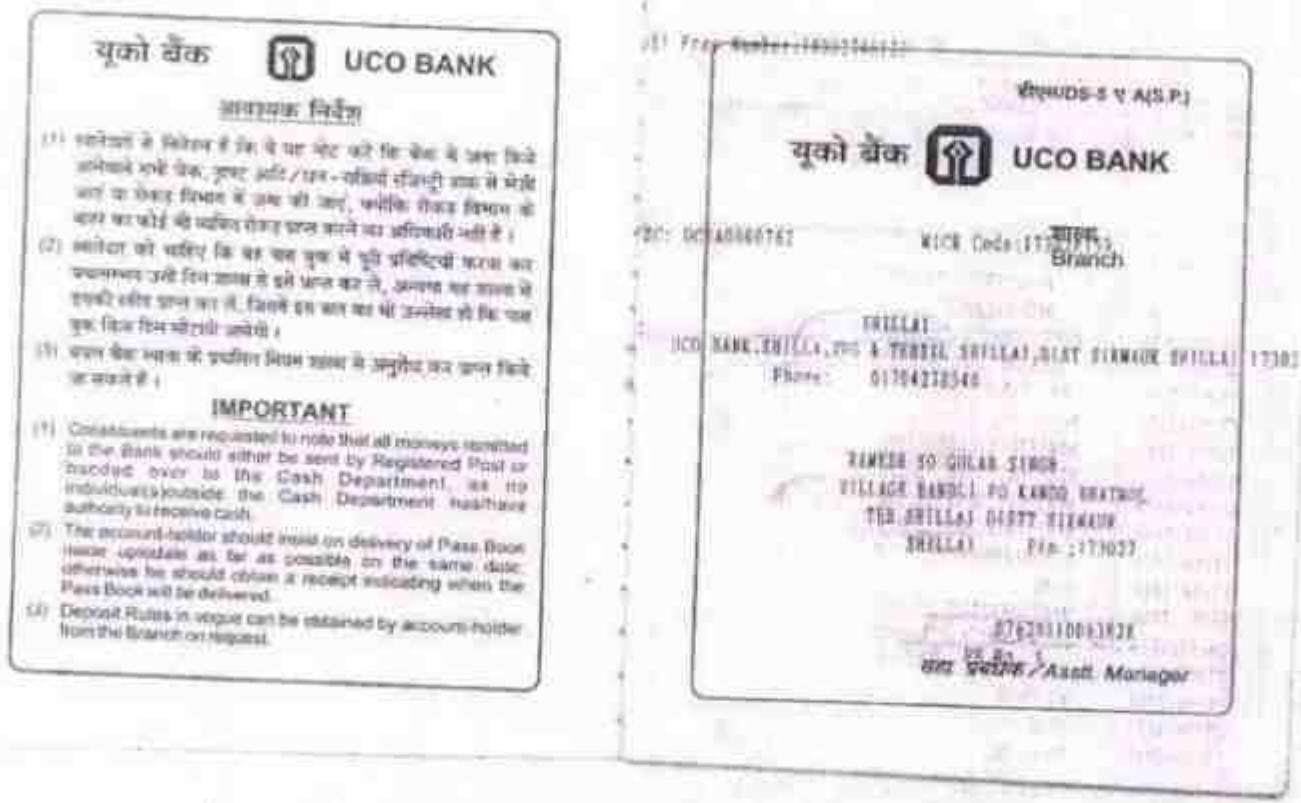
1. दलीप सिंह पुत्र श्री जालम सिंह, गाँव बांदली, तहसील शिलाई, जिला सिरमौर, हि०प्र० !

भवान सिंह

2. भवान सिंह पुत्र श्री परमा, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि० प्र० !

Vipin Kumar

ATTESTED



यूको बैंक UCO BANK

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चैक, ड्राफ्ट आदि/उन - पोस्टिड रजिस्टर्ड डाक से भेजे जाएं या केवल विभाग में जमा की जाएं, क्योंकि कैश विभाग के अलावा अन्य कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियां कराये तथा उपलब्धता उसी दिन डाक से इसे प्राप्त कर ले, अन्यथा वह डाक से इसकी रसीद प्राप्त कर ले, जिससे इस बात का पता उन्नयोक्त हो कि पास बुक किस दिन भेजी गयी थी।

(3) बचत बैंक खाता के प्रचलित नियम शाखा से अनुरोध पर प्राप्त किये जा सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or tendered over to the Cash Department, as no individuals outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book never upto date as far as possible on the same date, otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

फॉर्म UDS-5 ए A(S.P.)

यूको बैंक UCO BANK

IFSC: UCBA0000762 MICR Code: 172028002 Branch

SHILLAI

UCO BANK,SHILLA,PO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 17302

Phone: 01704232540

RAMESH SO GULAB SINGH
VILLAGE BANOLI PO KANDO BHATAUL
TEH SHILLAI DISTT SIRMAUR
SHILLAI Pin :173027

0762011001382E

सहा. प्रबंधक / Asstt. Manager

1,50,000/-

1	2	3	4	5	6	7	8	9
					2316/581 m	85-02-00		
					2314/368	07-00-00		
					2321/289	04-12-00		
					2323/288	16-03-00		
					2326/352/1	02-02-00		
					2331/353	06-12-00		
					2335/179	07-08-00		
					2337/508 m	20-00-00		
					2340/510 m	97-15-00		
					2342/391	00-10-00		
						00-10-00		
						00-05-00		
					2308/276	17-02-00		
					2372/2363	00-01-00		
					2376/2363	00-01-00		
					2372/2361	00-01-00		
					2378/2366	56-12-00		

Village Revenue Officer
P.O. Shoali Tehsil Shoali
Distt. Kinnaur H.P.

निकनेट : हिमाचल प्रदेश - किन्नौर

दिनांक: 26-Nov-2021

पृष्ठ संख्या: 2

425

726

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/1384 **Date:** 28.05.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2022/A-282, Dated 17.04.2022
HES/NH-707/Pkg III/2022/A-259, Dated 22.04.2022
HES/NH-707/Pkg III/2022/A-101, Dated 26.05.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **69+540, 73+470 & 59+150** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707).

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

727

HES Infra Pvt. Ltd.

Letter No:HES/NH-707/Pkg III /2022/A-282 **Dated: 17.04.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Kando Dhar (Gimal temple) Chainage - **69+540.**

You are requested to please accord approval the same.

Yours faithfully

For HES Infra Pvt Ltd

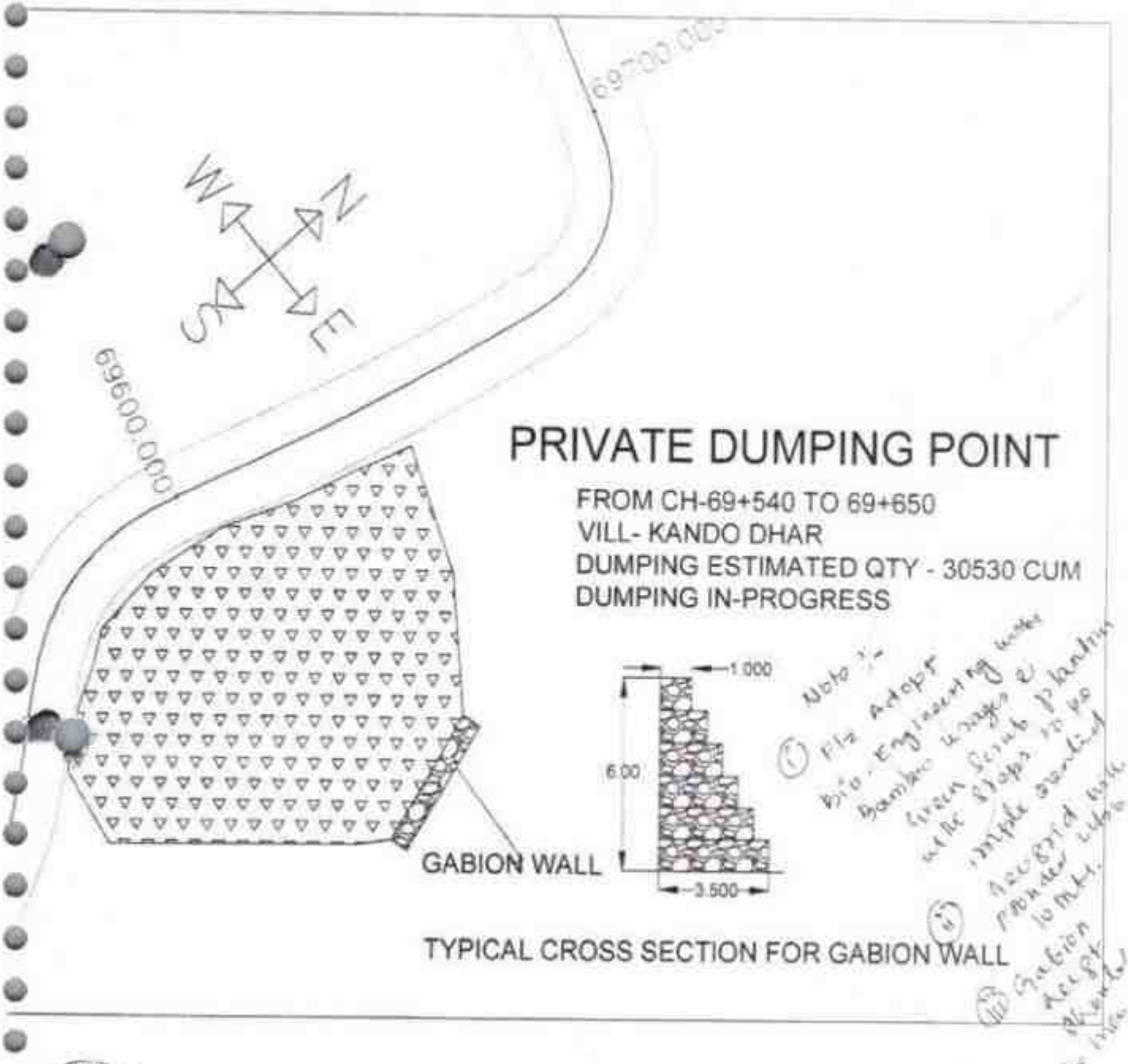
HES INFRA PRIVATE LIMITED

Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

728



PRIVATE DUMPING POINT

FROM CH-69+540 TO 69+650
VILL- KANDO DHAR
DUMPING ESTIMATED QTY - 30530 CUM
DUMPING IN-PROGRESS

TYPICAL CROSS SECTION FOR GABION WALL

Note :-
(1) Fly Ash Adopt Bio-Engineering work Bamboo wattage & Green Scrub plantation with Slope to be made standard, simple standard accepted with provided with Mutt. Life
(2) Gabion Height Adopted as per

NESTINERA PRIVATE LIMITED

TEAM LEADER

729



हिमाचल प्रदेश HIMACHAL PRADESH

159338

Identity by me

Jinder Singh S/o Sh. Shyla Ram R/o Vill. Bandoli P.O. Kando Tehsil Shillai Distt. Sirmaur H.P. Nalagarh 12/06/2022

हलफीया ब्यान

मै कि अतर सिंह पुत्र श्री सिंघा राम ग्राम वासी ग्राम बान्दली तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 2340/510, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी जमीन खसरा न0 2340/510, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 1,00,000/–रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

23/6/2022

Name Omar

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

730



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

अतर सिंह पुत्र श्री सिंघा राम
ग्राम वासी ग्राम बान्दली
तहसील शिलाई जिला सिरमौर
हि0 प्र0

गवाहान:–

has been presented before me
by the deponent per
The contents of
as been read over and explained
nt, which have been admitted
by him
been identified by
personally known to me, he/she

ATTESTED
23/12/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

731



बैंक UCO BANK

1. खातेदार को चाहिए कि वह पास बुक के पूरी जानकारी खाता का संतोषजनक रूप दिए जाने के बाद ही हस्ताक्षर करे, अन्यथा वह खाता के दुरुपयोग होने का डर है, जिससे वह खाता को ही उत्तरदायित्व से कि पास बुक किस तिथि तक अद्यतन है।
2. बैंक के नाम में अधिकृत किसी व्यक्ति के अलावा धन किसी को न भुगतान करें।

1. Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.
2. The account-holder should insist on delivery of Pass Book made up to date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
3. Deposit Rates in vogue can be obtained by account-holder from the Branch on request.

Free Number :18002740123

यूको बैंक UCO BANK

शाखा
Branch

:: UCBA0000762 MICR Code:173028159

शाखा SHILLAI
UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 173027
Phone: 01704278540

पता
Address

ATAR SINGH
VILLBANOLI PO KANDO BHATNOL TEH SHI
DISTT SIRMOUR
SHILLAI Pin :173027

07620110090347
PB.No. 1

प्रबंधक/Asst. Manager

अतर सिंह

732



हिमाचल प्रदेश HIMACHAL PRADESH

D 124309

Identified by
Vipin Kumar Chauhan
S/o Sh. Kundan Singh
R/o Vill & P.O. Shillai
Teh. Shillai
Adhar No.
2[illegible]1345

हल्फिया ब्यान

मैं कि, दलीप सिह पुत्र श्री जालम सिंह, गाँव बान्दली, तहसील शिलाई, जिला सिरमौर, हि०प्र० का स्थाई निवासी है ! मैं अपनी जमीन खसरा न० 2340/510 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है मैं अपनी जमीन एच० ई० एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के मलबे को अराजी खसरा न० 2340/510 में डम्प करने की अनुमति देता हूँ ! मुझे कोई एतराज नहीं है ! मलवा डालने के एवज में उपरिक्त कम्पनी मुझे मु० 1,50,000/- रु० (एक लाख पचास हजार रुपये केवल) मैं दे रहा हूँ

ATTESTED

Jayesh Negi
ADVOCATE & NOTARY PUBLIC

733

यूको बैंक UCO BANK

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि/धन-प्राप्तियाँ रजिस्टर्ड डाक से भेजी जाए या रोकड़ विभाग में जमा की जाए, क्योंकि रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ करवा कर यथासम्भव उसी दिन शाखा से इसे प्राप्त कर ले, अन्यथा वह शाखा से इसकी रसीद प्राप्त कर लें, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटायी जायेगी।

(3) रुपया बैंक शाखा के प्राधिकृत लिपिक शाखा से अनुरोध कर प्राप्त किये जा सकते हैं।

IMPORTANT

(1) Constituents to the Bank handed ov individual(s) authority to re

(2) The account made upto otherwise he Pass Book w

(3) Deposit Rule from the Bran



heys remitted ered Post or ant, as no nt has/have

of Pass Book same date; ing when the

account-holder

फोलियो/D6-5 ए A(S.P)

यूको बैंक UCO BANK

शाखा
Branch

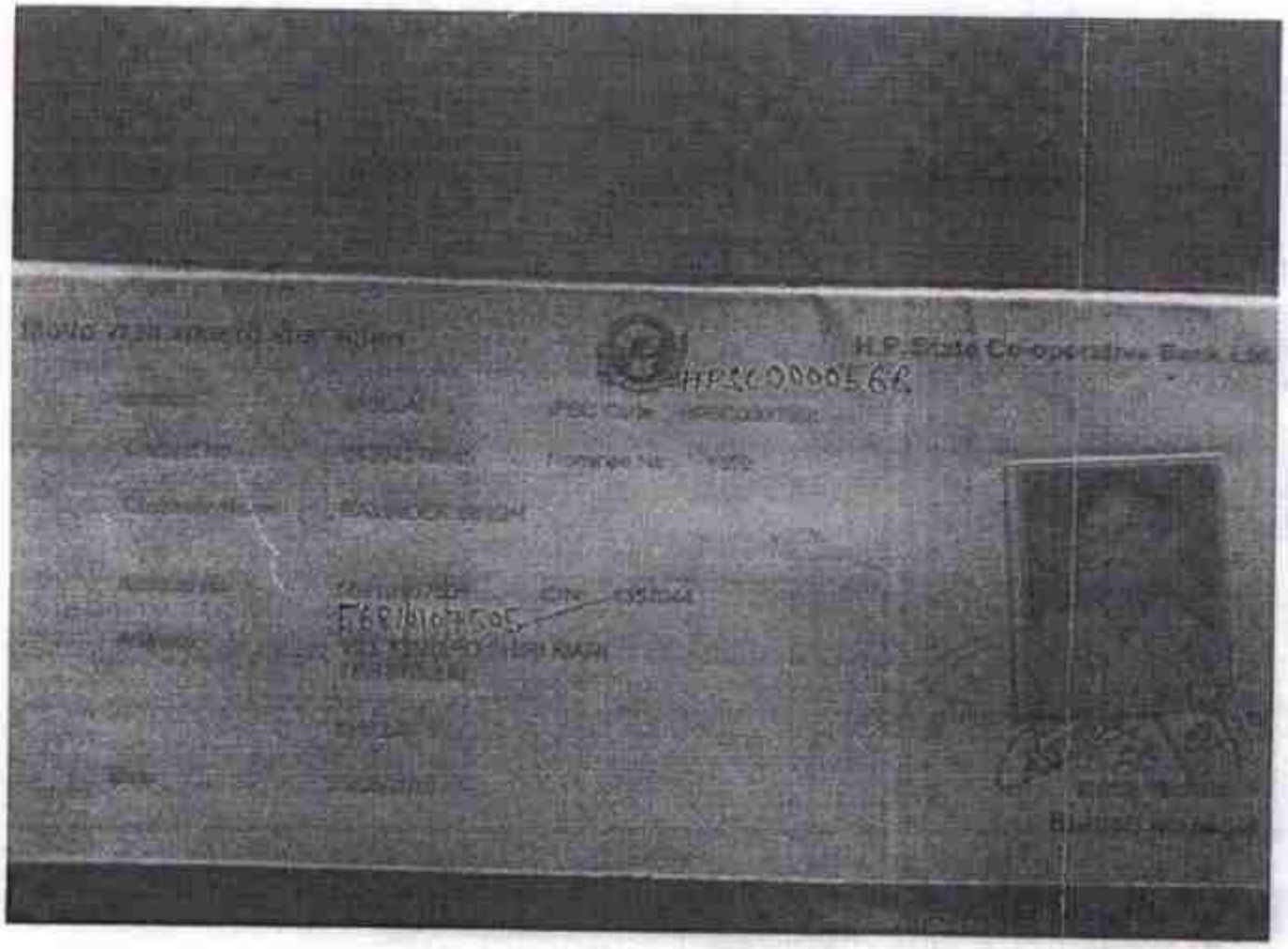
SHILLAI

Phone: 01704270540

DINESH KUMAR S/O RAM BHAJ

Asstt. Manager

Self Attested


H.P. State Co-operative Bank Ltd.

735

आज दि० 28-9-2022 को ... के साथ बातचीत कर के ये निर्णय हुआ कि 22-10-2022 अगली किश्त डालेंगे तब तक हम दुकानों को बन्द नहीं करेंगे। अगर 22-10-2022 को अगली किश्त नहीं आयेगी तो हम डंपीग बन्द कर देंगे।

रवीन्द्र — Ravi

हरि सिंह — Harisingh

जगत सिंह — Jagat Singh

736

	Name	Mobile No.	Amount	Paid Amount
1	Ravinder - Con.	8219945218	100000	50000
2	Jagat Singh - Con	8580798027	100000	50000
3	Suja Ram Cont	8627964492	100000	50000
4	Har Singh Cont	9805082331	- 200000	50000
5	Dinesh Cont	9805573920	- 100000	50000

737



हिमाचल प्रदेश HIMACHAL PRADESH

D 124999

Vijay Kumar Chauhan
Shighri Kumbar Singh Chauhan
S/o Vill Chegi P.O Sonney
Teh. Kamrau Distt. Sirmaur
H.P
Adhar No.
250342846345

हलफीया ब्यान

हम कि बुधिया राम पुत्र श्री जेठू राम, लायक राम पुत्र श्री कमना राम, दौलत राम पुत्र श्री कमना राम व सुनील पुत्र श्री धर्म सिंह ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन खसरा न0 1778म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1778म में डम्प करने की अनुमति देते है। तथा कम्पनी का काम पुरा होने पर हमारी उपरोक्त खसरा न0 1778म की जमीन पर कोई अधिकार न होगा। हम समस्त हिस्सेदारो को कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

ATTESTED

30/5/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

738



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हम सभी हिस्सेदार के ब्यानात है जिसे पढ कर व समझ कर हम हिस्सेदारो ने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

बुधिया राम पुत्र श्री जेठू राम,
लायक राम पुत्र श्री कमना राम,
दौलत राम पुत्र श्री कमना राम
व सुनील पुत्र श्री धर्म सिंह
ग्राम वासी ग्राम क्यारी तहसील
शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affid... has been presented before me
for ... Notary ... the deponent personally
known ... 30/4/2022 ... of
the ... has been read over and explained
to the ... deponent, which have been understood
to be correct by him
The deponent has been identified by
Sh. ... Advocate
who is personally known to me.

ATTESTED
30/4/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



यूको बैंक UCO BANK

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि/धन-राशियाँ रजिस्टर्ड डाक से भेजी जाएं या रोकड़ विभाग में जमा की जाएं, क्योंकि रोकड़ विभाग को छोड़ कर किसी भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ कराने का कष्ट तत्काल उसी दिन बाद में इसे प्राप्त कर ले, अन्यथा वह बाद में इसकी संशोधन प्राप्त कर ले, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन अद्यतन की जायेगी।

(3) जमा बैंक खाता की प्रचलित नियम बाद के अनुसार पास दिये जा सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s)outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book/s/e updates as far as possible on the same date, otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

Toll Free Number:1800-103-0123
DICGC INSURANCE UPTO 5 LAC

यूको बैंक UCO BANK

IFSC: UCBA0000762 MICR Code:173028159

SHILLAI

UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 17202

Phone: 01704278540

DAULAT RAM SO KANNA
VILL DUMUNDRI PO SHIRI KYARI
TEH SHILLAI
SHILLAI Pin :173027

NOMINATION REGISTERED

739

804

740

Generally used abbreviations

A/c = Account	acp = Deposit	Pr = Principal
adj = Adjustment	DD = Draft	proc = Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
A/c = Area	DR = Debit	rt/rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Cptn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg ch = Charge	Insp = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
c/o = Closure	int/rt = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	ln/Ln = Loan	tr/trf/Xfer = Transfer
comsn = Commission	min = Minimum	TT = Telegraphic Transfer
CORR/CRR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal = total balance (SB+linked MOD acc

WELCOME TO

हि0प्र0 राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch : SHILLAI IFSC Code : HPSC0000568

Contact No : 01704278545 Nominee No:

Customer Name : SUNIL KUMAR

Account No : 56810109103 CIN: 1359428

Address : VPO SHIRI KIARI TEH SHILLAI

SHILLAI

Date : 05/03/2019



शाखा प्रबंधक
Branch Manager

Paid advance of ₹: 25,000/-

Sunil

741

4500000100097655

दिनांक Date	चैक संख्या Cheque No.	विवरण Particulars	निकासी गई रकम DR Amount	जमा की गई रकम CR Amount	शेष जमा रकम Balance
		Account No: 4500001000976555	Value dated 1.01	Balance b/f	5,386.99 Cr.
04-06-2021		By UPI/116013402254/P2A/30 (930000)		600.00	5,986.99 Cr ##
17-06-2021		To SELF (930000)	3,000.00		2,986.99 Cr ##
30-06-2021		To SELF (930000)	2,000.00		986.99 Cr ##
05-07-2021		To SMS Chrg FOR:01-04-2021TO30- (93000	17.70		969.29 Cr ##
09-08-2021		By 103890/01 01390-BOM-IB (116500)		2,000.00	2,969.29 Cr ##
05-09-2021		By UPI/124852500891/P2A/30 (930000)		950.00	3,919.29 Cr ##
05-09-2021		By Interest		19.00	3,938.29 Cr
06-10-2021		To SMS Chrg FOR:01-07-2021TO30- (93000	17.70		3,920.59 Cr ##
17-10-2021		By UPI/129039139466/P2A/30 (930000)		500.00	4,420.59 Cr ##
19-10-2021		By UPI/129215856185/P2A/98 (930000)		40.00	4,460.59 Cr ##
29-10-2021		By IMPS-IN/130017726858/02 (930000)		500.00	4,960.59 Cr ##
30-10-2021		By UPI/130112130218/P2A/85 (930000)		1,000.00	5,960.59 Cr ##
30-10-2021		By UPI/130092173186/P2A/85 (930000)		100.00	6,060.59 Cr ##
30-10-2021		To DUPLICATE PBP CHRG (930000)	118.00		5,942.59 Cr ##
31-10-2021		By UPI/130611895541/P2A/30 (930000)		1,450.00	7,392.59 Cr ##
31-10-2021		By UPI/130417211893/P2A/30 (930000)		750.00	8,142.59 Cr ##
31-10-2021		By UPI/130418091121/P2A/30 (930000)		600.00	8,742.59 Cr ##
11-10-2021		By UPI/130418297276/P2A/30 (930000)		50.00	8,792.59 Cr ##
29-11-2021		To SELF (930000)	5,000.00		3,792.59 Cr ##
				आगे ले जाई गई रकम	Carried Over

Layak Ram

Shimla - Branch

Punjab National Bank

PUNB0930000

PUNB 00 20910

21/04/21

Dumping @ KM. 72.000

Jagan

742



IMPORTANT

1. Deposit in Pass-Book at Frequent intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: ~~SHILLAI~~ BUDHIYA Ram. बुधिया राम

Name(s) of Depositor(s)

Customer No. 56810121756

S/B A/c No.

Address VILL.NAIL
P.O.SHRI KIYARI
TEH.SHILLAI
DISTT.SIRMOUR(HP)

Pin Code 11/02/2016

Phone#

Date

Manager

बुधिया

743



हिमाचल प्रदेश HIMACHAL PRADESH

D 124636

Vipin Chauhan
S/o Sh. Kundan Singh Chauhan
R/o Vill. Cheyog, P.O. Sarain,
Tel. Kamrau
Distt. Sirmaur, H.P.
Aadhar No
2289 6345

हलफिया बयान

मैं रतन सिंह पुत्र श्री जाटू राम गाँव बांदली तहसील शिल्लाई जिला सिरमौर हि प्र का सथाई निवासी हूँ। मैं अपनी जमीन खसरा न० 2340/510 म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच० ई० एस० इन्फ्रा प्रा० लि० कंपनी को सड़क निर्माण के मलबे को आरजी खसरा न० 2340/510 में डंप करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। बिना किसी दबाव के मैं बयान कर रहा हूँ।

ATTESTED
27/4/22
Singh Tomar
Advocate & Public Notary
Paonta Sahib (H.P.)

रतन सिंह

744

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे बयानात है जिसे पड़ कर व् समझ कर मेने अपने हस्ताक्षर किये है।

रतन सिंह

हस्ताक्षर बयान हल्फी
रतन सिंह पुत्र श्री जाटू राम
गाँव बांद्ली तहसील शिल्लाई
जिला सिरमौर हि० प्र०

* ... affidavit has been presented before me ... attestation by the deponent personally to ... day on 27/4/22 ... the contents of the ... & of ... read over and explained to ... by deponent which have been admitted to be correct by ... ... has been identified by ... personally known to me ... H. Cheng Kom

ATTESTED
27/4/22
Dinesh Singh Tomar
Advocate & Public Notary
Paonta Sahib (H.P.)

2	3	4	5	6	7	8	9
				2350565 R	05-03-00		
				2316264	03-06-00		
				2321099	04-12-00		
				2329268	16-03-00		
				2308821	02-03-00		
				2331353	06-12-00		
				2336379	07-08-00		
				2335508 R	20-06-00		
				2346518 R	07-05-00		
				2342301	09-10-00		
					05-09-01		
				2358276	17-03-00		
				2372383	06-03-00		
				2379287	06-01-00		
				2373491	05-01-00		
				2379288	16-12-00		

Date: 26-Nov-2021

Page 2

746

यूको बैंक Uco Bank

आवश्यक निर्देश

1. खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किए जाने वाले सभी चेक, ड्राफ्ट आदि/पर-प्रतिलेख, रोकड़ी डाक से भेजी जाएं या रोकड़ विभाग में जमा की जाएं, क्योंकि रोकड़ विभाग के अलावा का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।
2. खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ कराए कर यथासम्भव उसी दिन शाखा से इसे प्राप्त कर ले, अन्यथा वह शाखा से इसकी रसीद प्राप्त कर ले, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटाई जाएगी।
3. जमा बैंक खाता के प्रचलित नियम शाखा से अनुरोध कर प्राप्त किए जा सकते हैं।

IMPORTANT

1. Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.
2. The account-holder should insist on delivery of Pass Book made updatable as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
3. Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

Toll Free Number:18002700121



यूको बैंक Uco Bank

UCO BANK, BHILLA, PO & TE[illegible]BHILLAI, DISTT SIRMAUR

Phone: 01704[illegible]

Name

Address

RATTAN SINGH

S/O JATU RAM VILL BANOLI PO BANOL[illegible]

TEH BHILLAI DISTT SIRMAUR

BHILLAI Pin :17302

A/c No: 076[illegible]

076 20101600320

2 दर्ज किए

747



हिमाचल प्रदेश HIMACHAL PRADESH

D 124637

Vipin Kumar
S/o Sh. Virender Singh
R/o Vill. Chalyog, Paonta
Teh. Kamrau
Distt. Sirmaur, HP
Advocate
2373 4289 6345

हलफिया बयान

मैं कँवर सिंह पुत्र श्री मेहर सिंह गाँव बांद्ली तहसील शिल्लाई जिला सिरमौर हि॰ प्र॰ का सथाई निवासी हूँ। मैं अपनी जमीन खसरा न॰ 2340/510 म जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मैं अपनी जमीन एच॰ ई॰ एस॰ इन्फ्रा प्रा॰ लि॰ कंपनी को सड़क निर्माण के केवल मलबे को आरजी खसरा न॰ 2340/510 में डंप करने की अनुमति देता हूँ। हमारे जमीन में कंपनी मलवा डालने के बाद उसे सीधा करके और उसे के बाद पी॰ सी॰ सी॰ करके देगी। मुझे कोई एतराज नही है। बिना किसी दबाव के मैं बयान कर रहा हूँ।

कवर सिंह

ATTESTED

Nitesh Singh Thakur
Advocate & Public Notary
Paonta Sahib (H.P.)

748

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे बयानात है जिसे पड़ कर व् समझ कर मेने अपने हस्ताक्षर किये है।

कवरसिह

हस्ताक्षर बयान हल्फी
कँवर सिंह सिंह पुत्र श्री मेहर सिंह
गाँव बांद्ली तहसील शिल्लाई
जिला सिरमौर हि० प्र०

ATTESTED
27/4/22
Dinesh Singh Tomar
Advocate & Public Notary
Paonta Sahib (H.P.)

This affidavit has been presented before me for attestation by the deponent personally to day on 27/4/22 the contents of the same explained to him and admitted to be correct by the deponent identified by [illegible] answer to my satisfaction.

Before me Dinesh Singh Tomar

749 (819)

(929)

यूको बैंक UCO BANK

आवश्यक निर्देश

1. खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि/पास-बुक्स डाक से भेजी जायें या रोकड़ विभाग में जमा की जायें,क्योंकि रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।
2. खातेदार को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ कराके यथासम्भव उसी दिन शाखा से इसे प्राप्त कर ले, अन्यथा वह शाखा से उसको तारीख प्राप्त कर ले, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन तैयार होगी।
3. बचत बैंक खाता के प्रचलित नियम शाखा से अनुरोध कर प्राप्त किये जा सकते हैं।

IMPORTANT

1. Constituents are requested to note that all moneys remitted to the Bank should either be sent by RegisteredPost or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.
2. The account-holder should insist on delivery of Pass Book made upto-date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
3. Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

(1 Free Number:1800103012)

यूको बैंक UCO Bank

शाखा
Branch



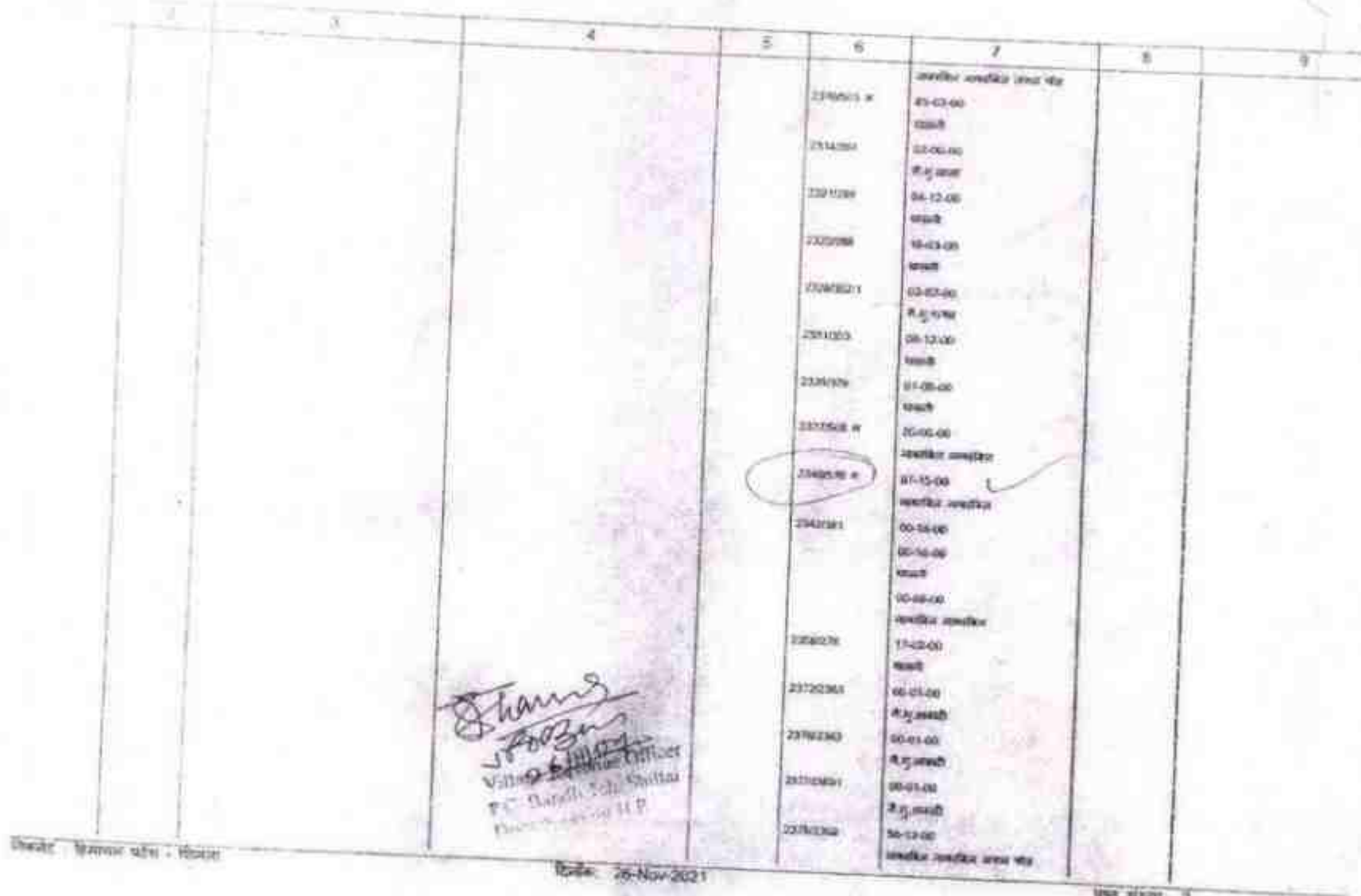
MICR Code:

07 5 20 11 00 4 26 32

Name

Address

कवरसिंह



1	2	3	4	5	6	7	8	9
					2345613 *	45-03-00		
					2514264	02-00-00		
					2321284	04-12-00		
					2320268	18-03-00		
					2326[illegible]21	03-07-00		
					2391053	08-12-00		
					2335[illegible]79	01-05-00		
					2371548 #	20-00-00		
					2348[illegible]6 #	87-15-00		
					2342381	00-16-00		
						00-16-00		
						00-08-00		
					2358276	17-12-00		
					2372[illegible]63	00-01-00		
					2378[illegible]43	00-01-00		
					2371[illegible]91	00-01-00		
					2378[illegible]69	56-12-00		

Vill... Tehsil Kasauli
P.O. Darogh Kothi Kasauli
Distt. Solan H.P

Director: [illegible] - Shimla

Date: 26-Nov-2021

Page 2 of 2

750

751

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/1384 **Date:** 28.05.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2022/A-282, Dated 17.04.2022
HES/NH-707/Pkg III/2022/A-259, Dated 22.04.2022
HES/NH-707/Pkg III/2022/A-101, Dated 26.05.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **69+540, 73+470 & 59+150** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707).

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd.

752

HES Infra Pvt. Ltd.

Letter No:HES/NH-707/Pkg III /2022/A-259 **Dated: 22.04.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh
Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor proje (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Nayal Chainage - **73+470.**

You are requested to please accord approval the same.

Yours faithfully
For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED

Authorised Signatory

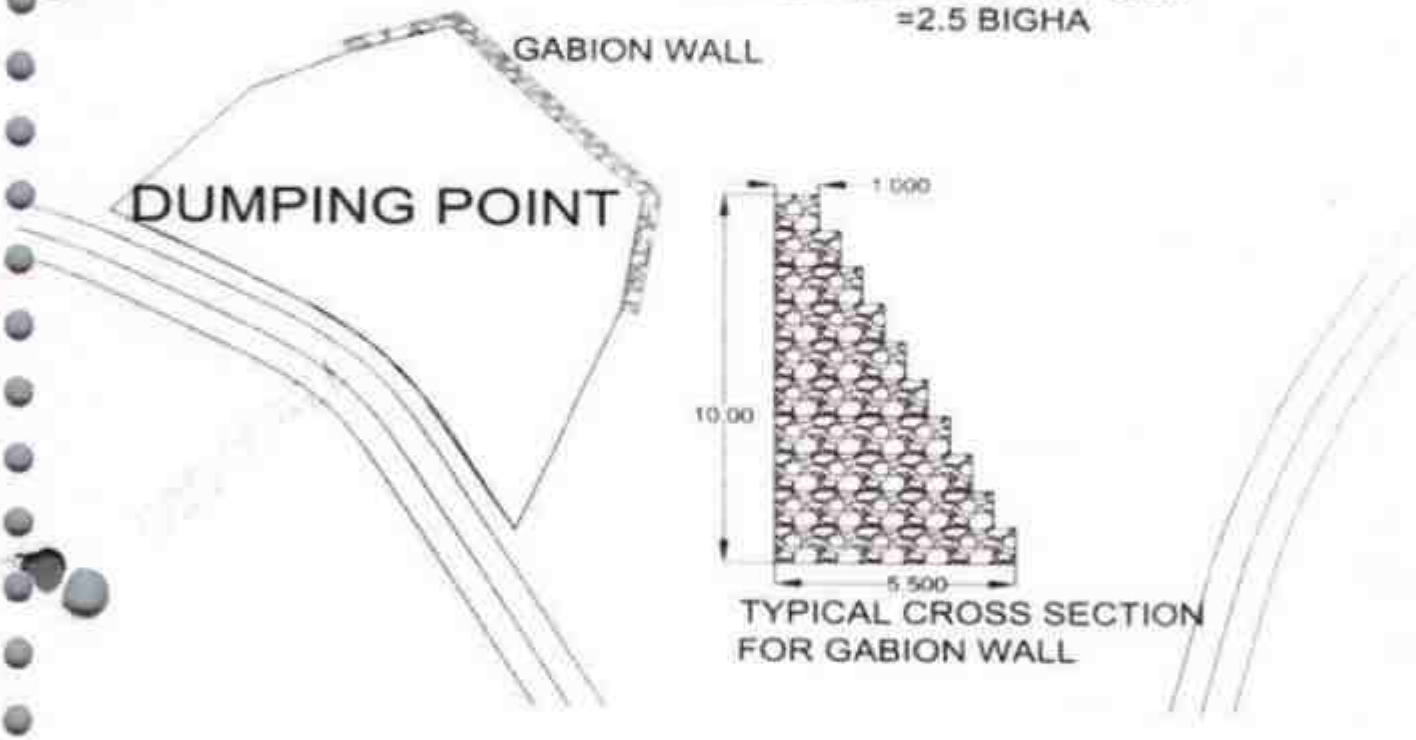
Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

753

PRIVATE DUMPING POINT

FROM CH-73+470 TO 73+540
VILL- NAYAL
DUMPING ESTIMATED QTY - 36414 CUM
TOTAL AREA= 2023.231 SQM
=2.5 BIGHA



TYPICAL CROSS SECTION
FOR GABION WALL

TEAM LEADER

754

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

DIGVIJAY S. THAKUR Notary Public Sub Division Shillai Regd. No. 536/2023 Valid up to 20/03/2028 Govt. of H.P.

C 159586

हलफीया ब्यान

हम कि पती राम पुत्र श्री मोहतु, देवेन्द्र सिंह पुत्र श्री पती राम, खतरी पुत्र श्री पती राम, कुन्दन सिंह पुत्र श्री पती राम ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी के द्वारा पहाड से कटींग के दौरान हमारी जमीन खसरा न0 5324/3058, 5326/3036/1 में मलबा व पत्थर आदि गिर गए थे। यह कि श्री पती राम पुत्र श्री मोहतु, उपरोक्त खसरा न0 में 1/2 भाग तादादी 11–18 बिघा रकबा व श्री देवेन्द्र सिंह पुत्र श्री पती राम, उपरोक्त खसरा न0 में 1/6 भाग तादादी 03–19 बिघा रकबा व श्री खतरी पुत्र श्री पती राम, उपरोक्त खसरा न0 में 1/6 भाग तादादी 03–19 बिघा रकबा व श्री कुन्दन सिंह पुत्र श्री पती राम उपरोक्त खसरा न0 में 1/6 भाग तादादी 03–19 बिघा रकबा के हिस्सेदार मालिक व कबिज अराजी है। हमारी जमीन खसरा न0 5324/3058,

Kundan खतरी

देवेन्द्र सिंह

ATTESTED

Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)

755 825 835

NOTARY DIGVIJAY S. THAKUR Notary Public Sub. Division Shillai Regd. No. 536/2023 Valid up to 20/03/2028 Govt. of H.P.

5326/3036/1 में मलबा व पत्थर गिराने के एवज में कम्पनी श्री पती राम पुत्र श्री मोहतु को मु0 6,00,000/– रूपये व श्री देवेन्द्र सिंह पुत्र श्री पती राम को मु0 2,50,000/– रूपये व श्री कुन्दन सिंह पुत्र श्री पती राम को मु0 2,50,000/– रूपये व श्री खतरी पुत्र श्री पती राम को मु0 2,50,000/– रूपये दे रही है। भविष्य में उपरोक्त गिरे मलबे व पत्थर के एवंज में कम्पनी से किसी भी प्रकार का कोई मुवावजा की मांग नही करेंगे। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

I identified by Sh. Vipin Chahal S/o Sh. Kundan S/o Shri R/o vill. Chhyog. Tel. Kanwar (H.P.) 2/3/23

Bundan देवेन्द्र सिंह

हस्ताक्षर ब्यान हल्फी

पती राम पुत्र श्री मोहतु, देवेन्द्र सिंह पुत्र श्री पती राम, खतरी पुत्र श्री पती राम, कुन्दन सिंह पुत्र श्री पती राम ग्राम वासी ग्राम शिलाई तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः–

This affidavit has been presented before me for attestation by the deponent personally today on 2/3/23 ..... The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him.
The deponent has been identified by Sh. I.M.Jn Thakur

ATTEESTED
Digvijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)
2/3/23

756

रिपोर्ट पछवारी

श्रीमान जी,

NH-707 के कार्य में अधिसूचित होने वाली जमीन निम्न-लिखित है।

क्रमांक	खसरा नम्बर	रकबा तादादी
1	5324/3058	19-13 बिस्वा
2.	5326/3036/1	4-02 बिस्वा
	कुल :	23-15 बिस्वा

क्रमांक	नाम खातेदार	हिस्सा	रकबा
1	पतीराम पुत्र मोहन	1/2	11-15 बिस्वा
2	गुरुदत्त पुत्र परिराम	1/6	3-19 बिस्वा
3	देवीलाल सिंह पुत्र पतीराम	1/6	3-19 बिस्वा
4	रतनी सिंह पुत्र पतीराम	1/6	3-19 बिस्वा
		कुल :	23-12 बिस्वा

Amt = Amount/रकम	Dep = Deposit/जमा	Fr = Principal/मूलधन
Bal = Balance/शेष	Dft = Draft/डाफ्ट	Int = Interest/ब्याज
Chgs = Charges/प्रभार	DR = Debit/नामे	Prn = Principal/मूलधन
Chq = Cheque/चैक	Inw = Inward/आवक	Rtn = Return/वापसी
CR = Credit/जमा	Ins = Insurance/बीमा	SB = Savings Bank/बचत बैंक
Cln = Closure/बन्दी	Int / Tr = Interest/ब्याज	TRF = Transfer/अंतरण
Clg = Clearing/बैंक	Loan/ऋण	Txn = Transaction/लेन-देन
Coll = Collection/वसूली	Min = Minimum/न्यूनतम	W/D = Withdrawal/आहरण
COR/CORR = Correction/सुधार	Os = Outstanding/बकाया	

SBI भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch: SHILLAI Code: 63982
STATE BANK OF INDIA

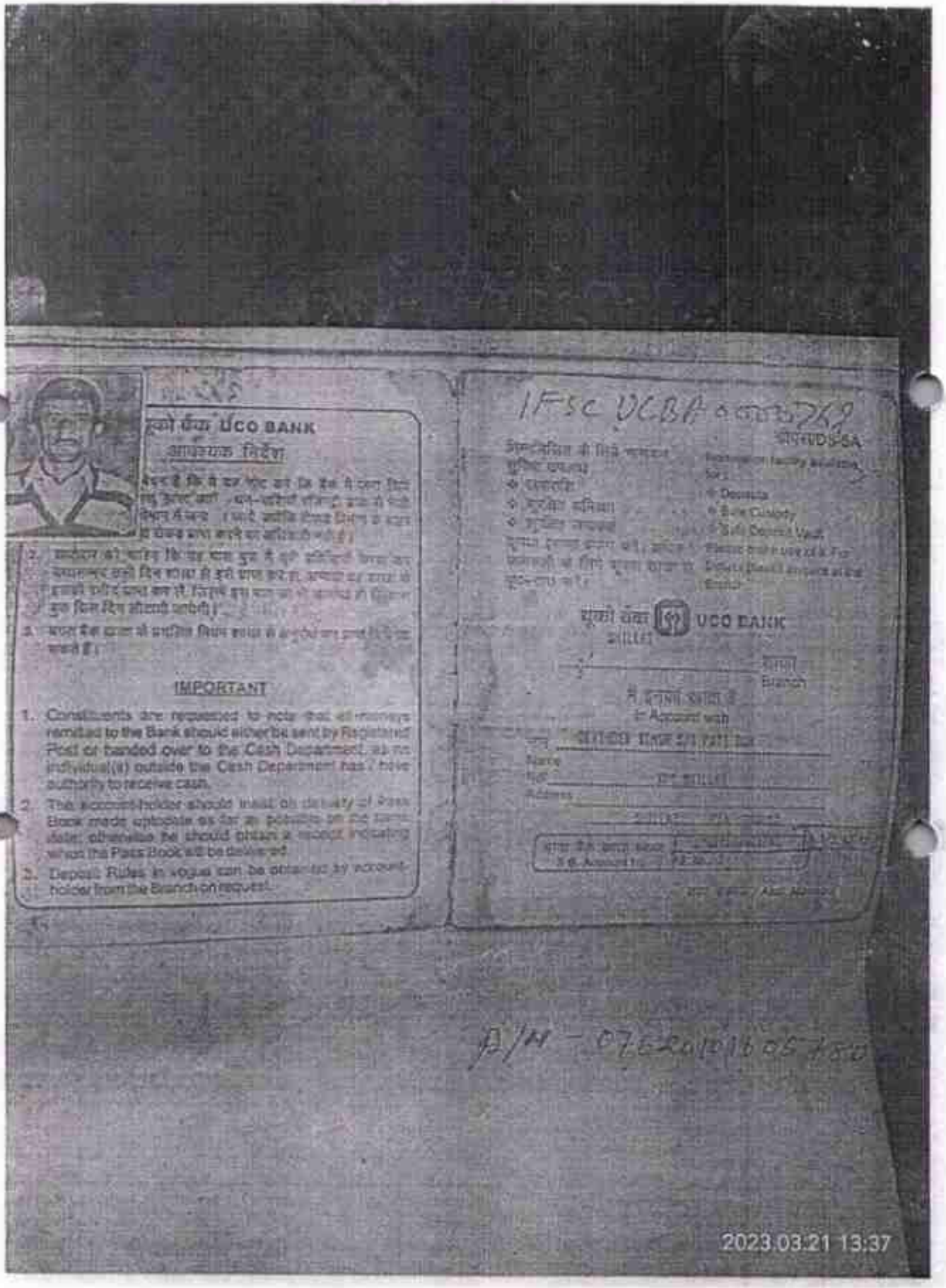
Email:SBI.63982@SBI.CO.IN
Phone No.: 292539
IFSC: SBIN0063982

Buss. Hrs:10:00:00-16
MICR: 173002057

Name: MR. PATI RAM
S/D/H/o : SO MOTHU
CIF Number : 90980906846
Account No.: 41071398693
A/c Type : REGULAR SAVINGS BANK ACCOUNT
Address : SO MOTHU VPO SHILLAI TEH SHILLAI
SIRMOUR HP 173027
Phone No. :
Email :
D.O.B.(If Minor):
PPO Number :

MOP: SINGLE
A/c Opening Dt: 23/06,
Nom Reg No:
Customer's PAN:
Date of Issue: 23/06/
FIRST
Post Code:
Sr. Citz

758



यूको बैंक UCO BANK

आवश्यक निर्देश

IMPORTANT

1. Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has / have authority to receive cash.
2. The account-holder should insist on delivery of Pass Book made upto-date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
3. Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

IFSC VCBA0000762

UCO BANK

A/M - 07624010605450

2023.03.21 13:37



IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

IFSC CODE
HPSC 0000568

The Himachal Pradesh State Co-operative Bank Ltd.

Branch: SHILLAI (568)

Name(s) of Depositor(s) KHAN s/o pati ram

Customer No.

S/B A/c No. 56810102319

Address VPO SHILLAI

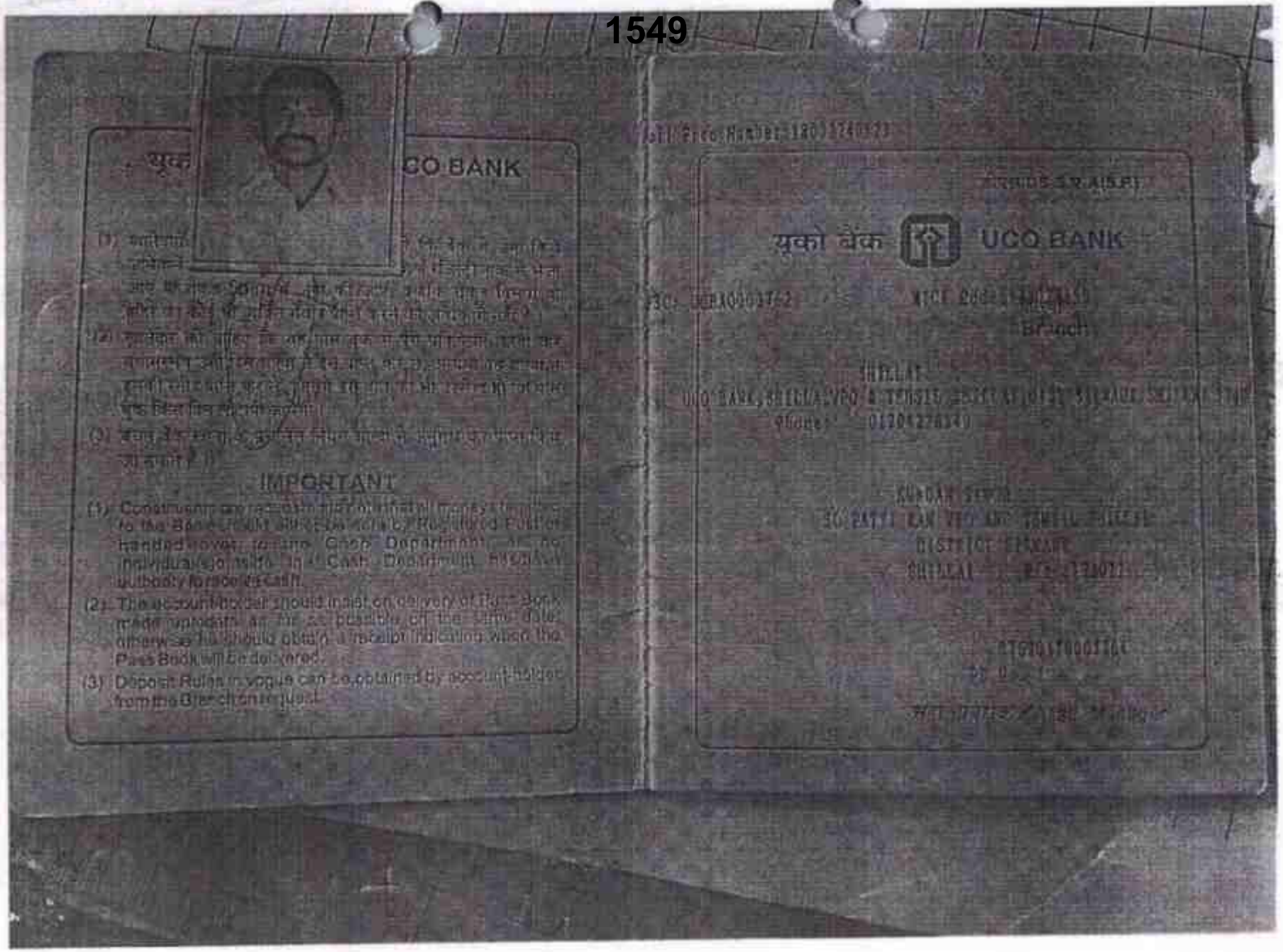
Pin Code

Phone# SHILLAI

Date 13/06/2017

Manager

759


यूको
CO BANK
IMPORTANT
(1) Constituents are requested to inform immediately in writing to the Bank's Credit Section at Head / Regional Post if not handed over to any Cash Department or any individual(s) duly authorised by the Cash Department to collect cash.
(2) The account holder should insist on delivery of Pass Book made up-to-date as far as possible on the same date otherwise he should obtain a receipt indicating when the Pass Book will be delivered.
(3) Deposit Rules in vogue can be obtained by account holder from the Branch on request.
यूको बैंक
UCO BANK
Branch

761



हिमाचल प्रदेश HIMACHAL PRADESH D 125465

हलफीया ब्यान

मै कि जगत राम पुत्र श्री शिव राम, ग्राम वासी ग्राम टिम्बी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 713 व 691, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 713 व 691, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 713 व 691, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 3,00,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
22/6/2022
Naresh Kumar Jonal
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

762

NOTARY
NARESH KUMAR TOMAR
Sub. Division
Paonta Sahib
Regd. No. 949
Expire Date
15-02-2027
Govt. of Himachal Pradesh

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

जगत राम

हस्ताक्षर ब्यान हल्फी

जगत राम पुत्र श्री शिव राम,
ग्राम वासी ग्राम टिम्बी तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

ATTESTED
22/7/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 22/7/2022 the same has been read over and explained to to executant, which have been admitted to be correct by him
The deponent has been identified by Sh. [illegible] who is personally known to me, hence attested.

763

GENERALLY USED ABBREVIATIONS

A/C = Account/ no
adj = Adjustment/ ment/ ve
Amt = Amount/ nt
Adv = Advice/ Vouch
Agt = Agency/ cy
Cap = Capitalisation/ ation
Chg/Ch = Charge/ ges
Chq = Cheque/ ks
CIF = Customer Information File/ nce/ ces/ vice
Clos = Closure/ ures
Coll = Collection/ ments
Comm. = Commission/ sion
COR/CORR = Correct/ ted/ ction
CR = Credit/ ts
Csh = Cash/ ment
dep = Deposit/ tors
DR = Draft/ rs
dishnr/dsh = Dishonour/ ushya
DR = Debit/ nts
DOB = Date of Birth/ ve also
eft = Electronic Fund Transfer/ ctive ve ions
Insp = Inspection/ ities
Ins = Insurance/ nts
Int / In = Interest/ ests
Min = Minimum/ imum
os = Outstanding/ tanding/ ts
P&T = Postal Charges/ ges
Pos = Point of Sale/ ale/ ies
Pr = Principal/ pals
proc = Processing Charges/ ges
rd = Recurring Deposit/ count/ ves
ret/Rtn = Return/ ned
Rnd = Round off/ ing/ ties
sb = Savings Bank/ ount/ cts
SC = Short Credit/ nt/ acts
So/Do/SO/DO = Standing Instruction/ ment/ ways
S/D/W/Wife = Son/Daughter/Wife/Husband of/ ter/ ter/ ters
to/of/afor = Transfer/ ount
tran = Transaction/ ns)
Wdr = Withdrawal/ wers
+HOD bal = Total balance (SB+linked HOD a/c)/ ent/ ce + od/ ved

7/2/2024

SBI



Branch: TIMBI Code: 50569
VTC-TIMBI

Email-Id: 50569@sbi.co.in
Phone No.: 270033
IFSC: SBIN0050569

Name: JAGAT RAM
S/D/W/O : SHIVJI RAM
PAN Number :
Account No.:
A/C Type : REGULAR SAVINGS BANK ACCOUNT
Address : S/O SHIVJI RAM
VILL-TIMBI PO-TIMBI
TEH-

Nom. Mrs: 11:00:00-18
MICR: 173002106

IBOR: SINGLE
A/C Opening Dt: 13/10/2007
Joint Bnk No:
Customer's PAN:
Date of Birth: 14/07/1996
CONFIRMATION
BRANCH MANAGER
Bank Code: 17300

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2194112629192626

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : गंगटोली
पटवार वृत : गंगटोली
हदबस्त नं. : 220 मौहाल : अवयाड़ी साल : 2019-2020 रकबा ईकाई: बीघा-वि.-वि.

नाम : h
पितापति : h

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

खेवट नं. / नाम पती या तरफ मय नाम नम्बरदार मुआवना व सरह मुआमलात व हकूक	खतौनी नं. मेसान जो मुताबा अदा करता है व तकसीम सरह तहाद	नाम मालिक व पहवात	नाम काश्तकार व पहवाम	नाम चाह व दीगर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौटीका ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	वकियत
1	2	3	4	5	6	7	8	9
84	152	कुल मालं (4) सुन्दर सिंह पुत्र व मौजगी	वसल रवाद	अवयाड़ी की खाले	713	00-08-00	मालं व खाल रवाद	
88	152	अवयाड़ी पुत्री इसर पुत्र नाहु खास करकर (1) मालं कुशल सिंह पुत्र व मौजगी उमेदी पुत्री व मौजगि आजादी सिंघा सिंघा पुत्र सोना खास करकर (1) खास सिंघिया पुत्र अदिह् पुत्र नाहु (1) खास अन्नी पुत्र बुध राम पुत्र अदिह् (1) खास रवाडीय वाली		की कुहल		कुहल आबाद	खेवट न.(1)	
खाता खेवट न. (1) 0.83 मालं 0.45 रवाई 0.38								

हिस्सा 1/4 रकबा 0-2 जमा 0.11

14/07/2022
कार्यालय सहायक अधिकारी
तहसील सहायक कुल गंगटोली
जिला सिरमौर हिमाचल प्रदेश

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 13-July-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam11012211143

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

ई.सी.ए रसीद संख्या: 2194112829223737

जिला : सिरमौर
तहसील : पांवटा
कानूनगोवृत : मंगटोली
पटवार वृत : मंगटोली
हदबस्त न. : 220 मोहाल : अवयाड़ी

नाम : h
पिता/पति : h

साल : 2019-2020

नकल शुल्क :
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा इकाई: बीघा-वि.-बि.

खेवट नं. / नाम पत्ती या तरफ नम्बर नाम सम्बरदार / मुताबका व सरह मुआमलात व हदूद	खतौनी नं. / नगदान जो मुजारा अदा करता है व तफसील सरह लगाह	नाम मालिक व रहवाल	नाम काश्तकार व रहवाल	नाम चाह व दीगर बसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मौट्रीक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
202 मिल	395	कुल भाग (72) सुजान सिंह, रणसिंह,	कुल भाग (4)अमर सिंह, सुजान सिंह, मोहरसिंह,	अवयाड़ी की खाते	691	00-14-00	बराबर व रकबा मयाद	
192	395	मोहरसिंह पुत्र साहब सिंह पुत्र सिंह् भाग	रणसिंह भाग बराबर (3) भाग रणवीर सिंह,	की कुहल		कुहल आबपाशी	खेवट न.(1)	
———	———	बराबर (17) भाग रणवीर सिंह पुत्र व	मौजादि जालमी, मौजादि सिंह्या टेरी, मौजादि	———	———	———		
खसरा खेवट न.	1.85	मौजादि जालमी, मौजादि सिंह्या टेरी,	लहनी, मौजादि मेहरनी टेरी भाग बराबर					
(193)	मयाद	मौजादि लहनी पुत्रिया व मौजादि	(1) भाग हिमचाहरान बराबर सिविया पुत्र					
———	1.00	मेहरनी टेरी सिमा जीत सिंह पुत्र सिंह् भाग	साहिब पुत्र मयु स्थानिय बासी मुकदमी					
17.46		बराबर (17) भाग अमर सिंह पुत्र सिंह्	कब्जा मुकदमी					
मात	रकबा	पुत्र खतिया (34) भाग जीत सिंह, किस्म	———					
9.44	0.85	पुत्र लालदू पुत्र जमालुद्दा भाग बराबर						
रकबा	मात रकबा	(4) भाग स्थानिय बासी						
8.02								

हिस्सा पुनर्तैयार

हिस्सेदार

15/07/2022

सहायक कलक्टर अतिरिक्त जिला मजिस्ट्रेट पांवटा साहिब जिला सिरमौर

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dinesh Sharma on 13-July-2022

To Varify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in For Validity Refer : Notific No.Rev-C(F)/13-1/2009 Dated 14-Feb-2011

Jam1101221144

766



हिमाचल प्रदेश HIMACHAL PRADESH

हलिफया ब्यान

मैं कि बाबु राम पुत्र श्री भादर सिंह ग्राम वासी ग्राम बाम्बल, तहसील शिलाई, जिला सिरमौर, हि० प्र० का स्थाई निवासी हूं व मैं निम्नलिखित हलफीया ब्यान करता हूं :-

1. मैं हलफीया ब्यान करता हूं कि मै अपनी जमीन शामलात देह हब्बा के खसरा 1469/1424/102, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है मैं अपनी जमीन एच०ई०एस० इन्फ्रा प्रा० लि० कम्पनी को सड़क निर्माण के लिए देह हब्बा के खसरा नं0 1469/1424 /102 में कटिंग करने की अनुमति देता हूं।
2. मैं हलफीया ब्यान करता हूं कि कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु० 3,00,000/-रुपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूं और बिना किसी दबाव के मै ब्यान कर रहा हूं ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हलफी

बाबु राम पुत्र श्री भादर सिंह
ग्राम वासी ग्राम बाम्बल,
तहसील शिलाई, जिला
सिरमौर, हि० प्र०

This affidavit has been presented before me for attestation by the deponent person today on [illegible]. The contents the same has [illegible] read over and explained to the deponent which have been admitted to be correct by him. The deponent has been identified by [illegible] personally known to me hence [illegible]

ATTESTED
Dig Vijay S.Thakur
Advocate & Notary
SHILLAI (H.P.)

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

1556

ला : सिरमौर
सील : शिलाई
नूनमोवूत : मंगटोली
बार वूत : मंगटोली
बस्त नं. : 222

मोहाल : चाम्बल

ई.सी.ए रसीद संख्या: 32[redacted]3722351673

नाम : q
पिता/पति : q

साल : 2018-2019

नकल शुल्क : 1.00
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा इकाई: बीघा-बि.-वि.

ट नं. / पत्ती का / मद नाम / सरदार बला व मुआमलात बूब	खतौनी नं. / नगान जो मुजारा अदा करता है व हकीयत खाह नाखाह	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व दीगर वसायत आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खास मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
सिंचित	156 सिंचित	कुल रकबा (46803) समावात देह हदूद रकबा (46798) मय खसरा हिमायल भोज (5) शामा	रकबा मालमजरा		1469/1424/102	05-05-00		
	157							

led that this copy has been generated from the database of Revenue Department at
nal Server- HP as accessed by the Lok Mitra Kendra Chamel Singh on
ptember-2023

To Verify: enter the Copy No above Bar Code at
https://rcmbhoomlmk.nic.in
For Validity Refer - Notific. No Rev-C-F(10-1)/2020 Dated 12-Feb-2021

Jam110623472S

हिमाचल प्रदेश - सिरमौर

दिनाँक: 11-Sep-2023

पेज नम्बर: 1

768





स्वय सत्यापित हलफीया ब्यान

हमकि चमेल सिह पुत्र श्री सेटू राम,बाबू राम पुत्र श्रीबहादुर सिह,अरूण पुत्र श्री कुन्दन सिह,बलवन्त सिह पुत्र श्री गुमान सिह व अजय पुत्र लाल सिह,सोहन सिह पुत्र बाबू राम,बालक राम पुत्र श्री बीर सिह,निवासी ग्राम बाम्बल,तहसील शिलाई, जिला सिरमौर हि०प्र०निम्नलिखित हलफीया ब्यान करते है।

1 हम हलफीया ब्यान करते हैकि गंगटोली खण्ड चेनल न०55 में जो N/H ठेकदार कदरम कन्सट्रेक्शण कम्पनी एण्ड रोड कटिग हमारी शामलात भूमि बाका मौजा बाम्बल में हो रही है।

2. हम हलफीया ब्यान करते हैकि जो रोड कटिग हमारी शामलात भूमि बाका मौजा बाम्बल खाला गंगटोली खण्ड चेनल न०55 में हो रही है उसका सौदा हमारा व रोड कटिग कम्पनी का आपस में मु०300000/- रूपये तीन लाख रूपये में हुआ है।

3 हम हलफीया ब्यान करते हैकि उपरोक्त रोड कटिग जो हमारी शामलात भूमि में हो रही है का मुआवजा राशि मु०300000/-रूपये IFSC-SBIN0050569 A/C-65078007059 बाबू राम पुत्र बहादुर सिह निवासी ग्राम बाम्बल,तहसील शिलाई वाले के खाते में डालें। इस बारे हमारा कोई एतराज न होगा। तथा शामलात भूमि में रोड कटिग चेनल न०55 में कम्पनी द्वारा करने पर भी हमारा कोई एतराज न होगा। और भविष्य में उपरोक्त रोड कटिग करने बारे कोई एतराज करेगा तो उसके जुम्मेवार हम होंगे।

चमेल सिंह Batak Ram रोड टीम

हलफी:-

हम हलफीया ब्यान करते हैकि इस ब्यान हलफीया का फिकरा न०1 ता 3 मेरे/हमारे व्यक्तिगत ज्ञान से सच है व सही है कोई भी अमर छुपाया नही गया न ही झुठ है। यकबार सुनाया गया समझ लिया।

हलफी:-

769

843



हिमाचल प्रदेश HIMACHAL PRADESH

D 125355

Identity by me
Vipin chauhan Singh Chauhan
S/o Sh. Khushal Singh Chauhan
R/o Vill. Chargo, Tehsil
Aadhar No.
250342896345

हलफीया ब्यान

मै कि सिंघा राम पुत्र श्री हरी राम, ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मै अपनी जमीन खसरा न0 1448 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे का अराजी खसरा न0 1448 में डम्प करने की अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1448 पर कम्पनी का कोई अधिकार न होगा। मलवा डम्प करने के एवज में कम्पनी मुझे मु0 60,000/– रूपये दे रही है। जिसमें मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

13/7/2022

Naresh Kumar Tomar

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

770



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मै मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

सिंघा राम

सिंघा राम पुत्र श्री हरी राम,
ग्राम वासी ग्राम क्यारी तहसील
शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 14.12.2022 the contents of the same has been read over and explained to the executant, who have been admitted to be correct by him
The deponent has been identified by [illegible] who is personally known to me, hence attested

ATTESTED
14/12/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India



IMPORTANT

1. ... the Pass-Book at Frequent intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

The Himachal Pradesh State Co-operative Bank Ltd.

IFS Code HPSC 0000568

Branch :

Name(s) of Depositor(s)

Customer No. SC8101025748

S/B A/C No.

Address

Pin Code

Phone#

Date

Manager

1561

राजस्व विभाग, हिमाचल प्रदेश नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2168131429762821

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिरी-क्यारी
हदबस्त नं. : 226 मौहाल : शिरी क्यारी

नाम : x
पिता/पति : x

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-वि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार मुताबला व शरह मुआमला व हदूद	खतौनी नं. / लगान जो मुआफ अदा करता है व तफसील शरह व नदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम घाट व दीगर वगायत आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना इकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
13	32	पुत्र श्याम (33) सिंह सिंह पुत्र हरीराम	कब्जा दर्शय मालिक व दाखील खिलाफ किराया		1448	01-13-00	कब्जा व पक्का बाग	
12	33	पुत्र कोहनू (32) आम सरकार हिमाचल				01-10-00	खेत नं.(1)	
(1)		पटेल (1) आम				बंजर कदीम		
						00-02-00		
0.17						सै.यू.खराब		
आम						00-01-00		
0.09						सै.यू.आबादी		
रकाई								
0.08								

अन्य पक्षों के हस्ताक्षर

SI ID 1634566[illegible]13
Name VIKRAM CHAUH
Mob 9816482468

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 17-June-2022

To Verify; enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)/10-1/2009 Dated 14-Feb-2011

Jam1108222415

केन्द्र: हिमाचल प्रदेश - शिमला दिनांक: 17-Jun-2022

742

773



हिमाचल प्रदेश HIMACHAL PRADESH

D 125348

हलफीया ब्यान

मै कि विक्रम सिंह पुत्र श्री बिशन सिंह, ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी है। मै अपनी जमीन खसरा न0 1635/1640 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे का अराजी खसरा न0 1635/1640 में डम्प करने की अनुमति देता हूँ। मुझको कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

15/6/2023

Jagdish Negi
Advocate & Notary

774 (849)

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मै मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Vikram Singh

विक्रम सिंह पुत्र श्री बिशन सिंह, ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः—

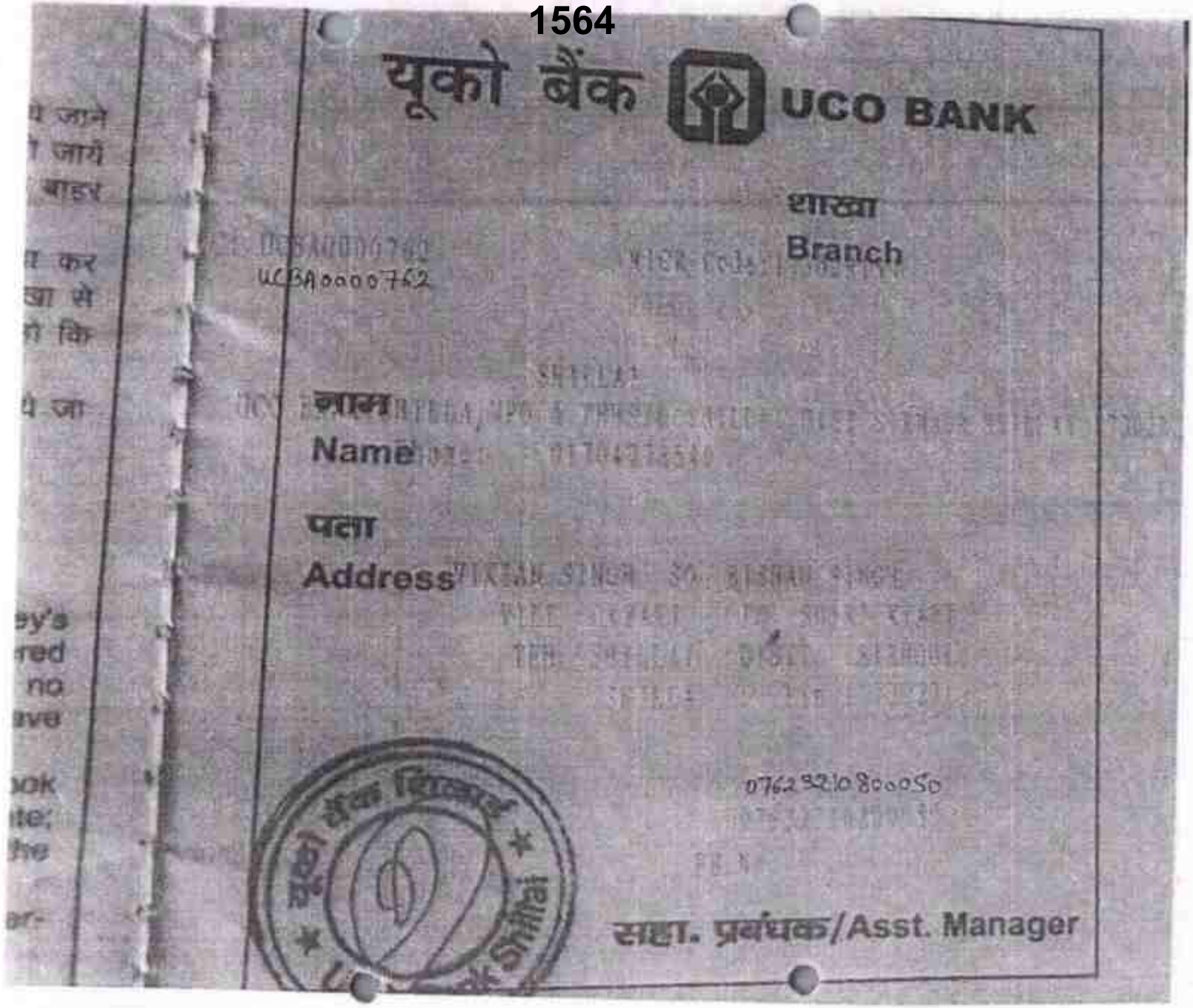
13/6/2022

Vipin Singh Chauhan

ATI ASTP

13/6/2022

Jagdish Negi



यूको बैंक UCO BANK

शाखा
Branch

UCBA0000762

नाम
Name

पता
Address

07623210800050

सहा. प्रबंधक/Asst. Manager

776



हिमाचल प्रदेश HIMACHAL PRADESH D 125108

हलफीया ब्यान

हम कि हर सिंह पुत्र श्री कमना राम, सिंघा राम पुत्र श्री हरीया राम, जगत सिंह पुत्र श्री तुंगा राम, दिनेश कुमार पुत्र श्री रामभज, रविन्द्र पुत्र श्री कल्याण सिंह ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन खसरा न0 1635 जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1635 में डम्प करने की अनुमति देते है। कम्पनी का काम पुरा होने पर हमारी उपरोक्त खसरा न0 1635 की जमीन पर कोई अधिकार न होगा। मलवा डंम्प करने के एवज में हमे कम्पनी मु0 6,00,000/–रूपये दे रही है। हम समस्त हिस्सेदारो को कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के हम ब्यान कर रहे है।

सिद्धाराम

ATTESTED

ADVOCATE & NOTARY PUBLIC

777 853

NOTARY
RAKESH KUMAR TOMAR
Sub. Division
Paonta
Govt of

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हम सभी हिस्सेदार के ब्यानात है जिसे पढ कर व समझ कर हम हिस्सेदारो ने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

हर सिंह पुत्र श्री कमना राम, सिंघा राम पुत्र श्री हरीया राम, जगत सिंह पुत्र श्री तुंगा राम, दिनेश कुमार पुत्र श्री राममज, रविन्द्र पुत्र श्री कल्याण सिंह ग्राम वासी ग्राम क्यारी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally who has been identified to me by ... and I am satisfied that the deponent understands the contents of the affidavit. The deponent has signed in my presence. Sh. ... who is personally known to me.

ATTESTED
18/5/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एम.सी.ए रसीद संख्या: 2130131720166843

जिला : सिरमौर
तहसील : शिलाई
कानूनगोइत : शिलाई
पटवार वृत : शिरी-क्यारी
हदबस्त नं. : 226 मोहाल : शिरी क्यारी

नाम : i
पिता/पति : i

नकल शुल्क : 1.00
सेवा शुल्क : 20
कुल शुल्क : 21

साल : 2017-2018 रकबा इकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ का नाम नम्बरदार मुताबका व शरह मुआमला व हदूद	खतौनी नं. / बमान जो मुजारा अदा करता है व तफसील बराए व तदाद	नाम मालिक व पट्टादार	नाम काश्तकार व पट्टादार	नाम पाह व टीमर बमावल आबपाशी	नम्बर खसरा हमल	रकबा हर खेत व मिजान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना हकीयत व तारीका बाक	केफियत
1	2	3	4	5	6	7	8	9
133 मिन	262 मिन	बमकतान पति क्यारी हमल रमद खेवट	रूपा मालमान		1635	26-00-00 नाकाबिल पटान	रूपम व पाल बमद खेवट न.(1)	नोट : खाता हजा का अक्सर मात 10.15 ब. है जिस में से 0. (2) पिछे खाता हजा पर जिसमें बाकाया व बाकि 10.00 जिम्मेदीरान खाता पर दर्ज है। खेवट न. 2 का 1.58, 11- 0.68, 15- 2.42, 17- 1.36, 23- 0.88, 24- 0.04, 26- 0.53, 27- 0.48, 35- 0. 53, 36- 0.35, 37- 0.02, 41- 0.12, 43- 0.04, 45- 0.10, 81- 0.52, 103- 0. 02, 106- 0.04, 109- 0.03, 110-0.01, 112- 0.05, 114-0. 03, 115- 0.03, 116- नोट : रकबात की तबदीली हद व किस्म जिसकी हद बन्दोबस्त 1972-73 की आधार मानद जाती
133	262							
नाम खेत न. (1)								
0.17 मक्का 0.09 रमाई 0.08		जोड़ मु-बाम्पती						

लिकलेट : हिमाचल प्रदेश - शिमला

दिनांक 10-May-2022

पृष्ठ संख्या: 1

1	2	3	4	5	6	7	8	9

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILLAI as accessed by the Lok Mitra Kendra Dhanveer Singh on 10-May-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam1108221124

Date: 10-May-2022

पृष्ठ संख्या: 2

780

(857)

Generally used abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	dishnsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	trf/tf/tfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
CO/R/CO/RR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wd = Withdrawal
csh = Cash	Pos = Point of sale	TMOD bal = total balance (SB linked MOD acc

Withdrawal Slip

हिमाचल राज्य सहकारी बैंक सीमित/LLAI

IFSC Code: HPSC0000[illegible] H.P. State Co-operative Bank Ltd.

Contact No : 01704278545 Nominee (Y/N): [illegible]

Customer Name: HAR SINGH

Account No : [illegible] CIN: [illegible]

Address : VILL & PO SHIRIKIARI

[illegible]

Date : 07/07/2022

Branch Manager

ओ सिंह

781

IMPORTANT

..... the Pass-Book at Frequent Intervals for updating.

2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.

3. Please see inside back cover for meaning of abbreviations.

4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.

5. Affording immediate credit for outstation cheques upto Rs. 5000/-

6. "Deposit of Customer is insured with DICGC. Also, Joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B &A."

The Himachal Pradesh State Co-operative Bank Ltd.

IFS-Code HPSC 0000568

Branch :

Name(s) of Depositor(s)

Customer No.

S/B A/C No SC81010855 48

Address

Pin Code

Phone#

Date

Manager

दिलाराम

782

Duplicat PB w.e.f 30/6/2021

यूको बैंक

आवश्यक निर्देश

(1) खातेदारों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जाने वाले सभी धन, मुद्रा आदि/पत्र संबंधी संविदाएं केवल ही पेशी द्वारा या रोकड़ विभाग में जमा की जाये, संबंधित रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकार नहीं है।

(2) खातेदारों से अनुरोध कि वह पासबुक में पूरी प्रविष्टियाँ कराए बिना लेनदेन वाले दिन शाखा से प्राप्त कर लें, अन्यथा यह शाखा से इसकी रवानगी प्राप्त कर लें, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन तैयार होगी।

(3) बचत बैंक खाता के प्रचलित नियम शाखा से अनुरोध करने पर प्राप्त किये जा सकते हैं।

UCO BANK

IMPORTANT

(1) Constituents are requested to note that all money's remitted to the Bank should either by sent by Registered Post or handed over to the Cash Department, as no individual(s) outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made up to date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

यूको बैंक UC



शाखा Branch

: UCBA0000762

नाम Name

पता Address

Manager/Asst. Manager

A/c No: 07620110029655

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2057154325247711

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : नंगटोली
पटवार वृत : नंगटोली
हदबस्त न. : 220 मौहाल : अथवाड़ी

नाम :
पिताश्री :

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2014-2015 रकबा ईकाई: बीघा-बि.-बि.

खेवट न. / नाम पती या तरफ मय नाम नम्बरदार / मुताबला व सरह मुआमला व हदबं	खतौनी नं. / जमान जो मुजारा अदा करता है व तफसील सरह व तदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व टीनर उसाचल आबपाशी	नम्बर चकबंदी हाल	रकबा हर खेत व मिजान खास मय किस्म जराअी मोटीफ ईकाइयों में	हिस्सा या पैमाना इकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
188 सिंचा	309 सिंचा	कुल मआ (136) जालमसिंह (46) आम पुत्र व नौलाराम (23) आम पुत्र रामोराम पुत्र मालिक तुलसीराम पुत्र सुल्तान पुत्र पालाराम (14) आम सुलतान सिंह पुत्र व श्रीमति दुर्गी आम बराबर (19) आम सिंचा व लोक पुत्र व श्रीमति सीता देवी मआ बराबर (34) आम दुर्गी पुत्रिय पुत्र वाकफ स्थानिय खासी जीत मुआमली	बराबर स्वंय	अवाजार की खाने की सुलभ	1883/1321918	02-13-05 कुल आबाद	कब्जा व पाक मवाद खेवट न.(1)	मं.ई. कि.ई. 2535 बराबर नोट :- जमाबंदी एंट्री नं. 132 दिनांक 02-01-2013 के आधार पर व आबाद सिंचित भूमि पुत्र रामोराम का आबाद सिंचित जो आधे भू 1, 00,000रु. सिंचा जाहा उसके भी आधे पर आबाद 1,50,000रु. सिंचा जाहा उसका हमारे आधे के बाबत रोज जो आधारी कर्जा होने पर उसका 2244 बराबर

Branch Code - CSC154

Certified that this copy has been generated from the database of Revenue Department at Tehsil SHILAI as accessed by the Lok Mitra Kendra Dharmveer Singh on 26-February-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No.Rev-C(F)-10-1/2009 Dated 14-Feb-2011

Jam1108211285A

स्थान : हिमाचल प्रदेश - शिमला दिनांक: 26-Feb-2022 पृष्ठ संख्या: 1

Generally used abbreviations

a/c=Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc= Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd=Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn= Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC= Short Credit
chq = Cheque	Ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	trf/trf/der = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
CDR/CORR = Correction	os = Outstanding	txn= Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of Sale	+MOD bal = total balance (SB+linked MOD a/c)

भारतीय स्टेट बैंक

State Bank of India



Savings Bank Account
CIF No : 75002173225
Account No : 65004346088
Customer Name: GUMAN SINGH S/O SH BUDHYA RAM

S/D/W/H/o:S/O SH BUDHYA RAM
Address:S/O SH BUDHYA RAM
VILL-ASHIYARI PO-TIMBI

Phone:
Email:
POA, Signature/Minor:
Nom. Reg. No.:

TIMBI
VPO-TIMBI

Phone:270023
Email:b55698sbi.co.i
Branch Code:50569
Date of Issue:11/09/2018
11/09/2018 7103492 50569
IFSC:SBIN0050569
MICR:173002106
CONTINUATION

शाखा प्रबंधक
Branch Manager

गुमन सिंह

1,00,000 रुपये

784

785



Identified by me
Vipin Singh Chauhan
S/o Sh. Kundan Singh
R/o Vill., P.O. & Tehsil
Shillai
Aadhar No.
2503 4289 6345

हिमाचल प्रदेश HIMACHAL PRADESH D 124542

हलफीया ब्यान

मै हरी सिंह पुत्र श्री कमना राम ग्राम कुमाडी पोस्ट ऑफीस शिल्ली क्यारी तहसील शिलाई जिला सिरमौर हिमाचल प्रदेश का स्थाई निवासी हुँ। नलाय खाले मे जहाँ एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी द्वारा सडक निर्माण के मलबे को डम्प किया जा रहा है। मेरी उसके साथ लगती शमलायत जमीन है। जिसका खसरा न0 1635/1640 है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को डम्प करने की अनुमति देता हूँ। मुझे कोई एतराज नही है। बिना किसी दवाव के मै ब्यान कर रहा हुँ।

ATTESTED

29/11/2022

ADVOCATE & NOTARY PUB.
Paonta Sahib (H.P.) India

हरि सिंह

786



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले। यह मेरे ब्यानात है। जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हरी सिंह

हस्ताक्षर ब्यान हल्फी

मै हरी सिंह पुत्र श्री कमना राम

ग्राम कुमाडी पोस्ट ऑफीस शिल्ली
क्यारी तहसील शिलाई

जिला सिरमौर हिमाचल प्रदेश

गवाहानः–

787

IFSC- HPSC0000568

A/C 56810110101

हिमाचल प्रदेश सहकारी बैंक सीमित H.P. State Co-operative Bank Ltd.

Branch

Contact No 01704-

Customer Name HARSINGH.

Account No. CIF No. 13576

Address

Date 12/03/2019

शाखा प्रबंधक
Branch Manager

30,000 RS/-

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
1577
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsb707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-III/2021-22/1617 **Date:** 27.07.2022

To,

The Project Manager
Ashyari – Shri Kyari section of NH-707 (Package-III)
HES Infra Pvt Ltd.
Hyderabad - 500034, Telangana

Sub: "Rehabilitation/ Up-gradation to 2 - lane Configuration of Ashyari - Shri Kyari Section (Km.50.000 to Km 75.000) of NH – 707 (Package III) in the State of Himachal Pradesh Under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites**

Ref: HES/NH-707/Pkg III/2022/A-63, Dated 07.07.2022
HES/NH-707/Pkg III/2022/A-289, Dated 27.07.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **55+070 & 73+720** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Yours Faithfully,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

789

HES Infra Pvt. Ltd.

Letter No:HES/NH-707/Pkg III /2022/A-289 **Dated: 27.07.2022**

To
The Team Leader,
M/S L N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh

Sir,

Sub: Rehabilitation and up gradation to 2-lane Configuration of Ashyari-Shri Kyari Section (km 50.000 to km 75.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor project (GNHCP) with the loan assistance of World Bank on EPC mode – **Regarding Dumping Site approval.**

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Nayal Chainage **- 73+720**.

You are requested to please accord approval the same.

Yours faithfully

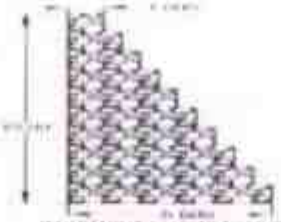
For HES Infra Pvt Ltd

HES INFRA PRIVATE LIMITED

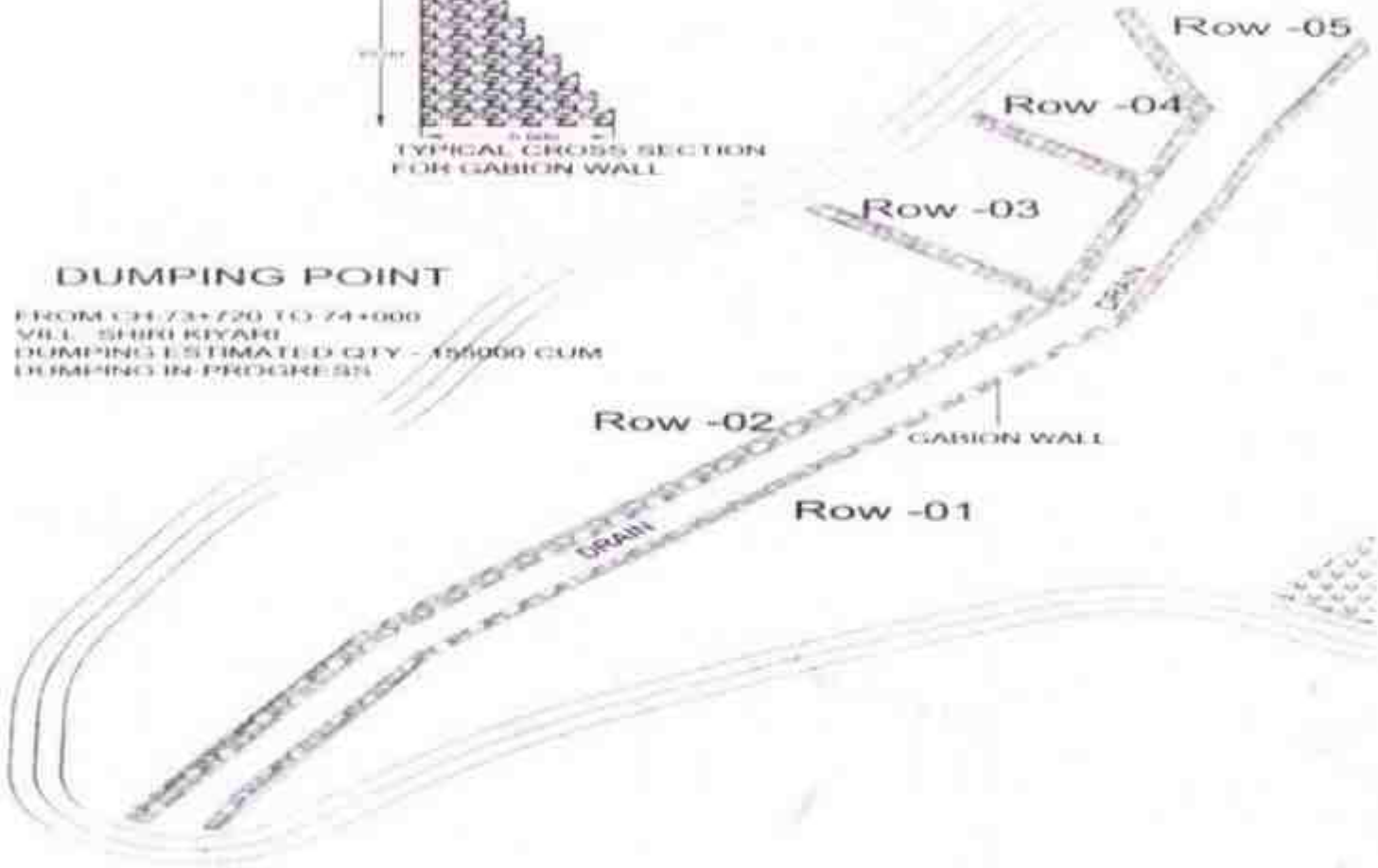
Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.



TYPICAL CROSS SECTION
FOR GABION WALL



790

791

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

D 125860

हलफीया ब्यान

हम कि हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 1438, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1438, में डम्प करने की अनुमाति देते है। कम्पनी का काम पूरा होने इस खसरा न0 1438 की जमीन पर केवल हमारा अधिकार होगा। इसके एवज में कम्पनी हमे मु0 2,40,000/- रूपये दे रही है। हम समस्त हिस्सेदारो कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

ATTESTED

30/8/2022

ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

792

482

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हर सिह

LTI.
Doulat Ram

हस्ताक्षर ब्यान हल्फी लायक राम

हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहान:-

This affidavit has been presented before me for attestation by the deponent personally today on 30/8/2022 The contents of the same have been read over and explained to the executant, which have been admitted to be correct by him
The deponent has been identified by Sh. Gopta Ram
who is personally known to me, hence attested

ATTESTED
30/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 21671610247200064

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत्त : शिलाई
पटवार वृत : शिरी-कचारी
हदबस्त न. : 226 मोहाल : शिरी कचारी

नाम : q
पिताश्री : q

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2017-2018 रकबा इकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ नंब नाम नम्बरदार मुनाबजा व गांव मुआमला व हदूद	खतौनी नं. / नमान जो मुजारा अदा करता है व तफसील खरह व तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम चाह व टीमर दसाबल आबपाशी	नम्बर खसरा हाल	रकबा हर कंस व मिजान खाता मय किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना इकीयत व तरीका बाद	केफियत
1	2	3	4	5	6	7	8	9
109 किला	222 किला	कुल अन्न (5) लाख रुप, तारीख, दीवानाम पुत्र व पौत्रीय टेकी टेकी, पौत्री आसमे टेकी पुत्रिका व पौत्रीय तुलसा जिसका बकाया पुत्र सासक अन्न बराबर (1) भाग तनिया पुत्र सासक पुत्र कुलवन्त (2) भाग सासक सिर पुत्र व पौत्रीय टीमे टेकी पुत्री व पौत्रीय जिसकी टेकी जिसका जन्म पुत्र सासक भाग बराबर (2) भाग स्थानिय वासी	बराबर व सकल हदबस्त	गोधरी की कृषक	1436	00-14-00 कृषक दीमक	सकल व पक्का मकान खेवट न.(1)	जैद जमाबंद अदेश क. 246 R.T.C. (E) SED 4-3- 93 जमाबंद हदबस्त के तहसिल जिलेदार का सकल हिसाब बाद पृ. 750rs से हा आवासी बाबत यह खत खेत

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dharveer Singh on 16-June-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomiimk.nic.in
For Validity Refer : Notific. No Rev-C(F)10-17/2009 Dated 14-Feb-2011

Jam1108222385

डिस्क्लेमर: हिमाचल प्रदेश - सिरमौर

दिनांक: 16-Jun-2022

पृष्ठ संख्या: 1

794

Generally used abbreviations

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	defl/dish = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	reason = Reason
bal = Balance	DoB = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	loo/ln = Loan	trf/Xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal = total balance (SB+linked MOD acc

हिमाचल राज्य सहकारी बैंक सीमित SHILLAI IFSC Code: HPSC0000203 H.P. State Co-operative Bank Ltd.

Contact No : 01704278545 Nominee No. 3224

Customer Name: HAR SINGH

50810110101 CIF: 1357667

VILL.S PO.SHIRIKIARI

SHILLAI

Date : 07/02/2022

Branch Manager

हर सिंह

यूको बैंक KYC UCO BANK

महत्वपूर्ण निर्देश

(1) ग्राहकों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि / धन - राशियाँ रजिस्ट्री डाक से भेजी जाएं या रोकड़ विभाग में जमा की जाएं, क्योंकि रोकड़ विभाग के बाहर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) ग्राहकों को चाहिए कि वह पास बुक में पूरी प्रविष्टियां कराय कर यथासम्भव उसी दिन शाखा से इसे प्राप्त कर लें, अन्यथा वह शाखा से इसकी रसीद प्राप्त कर लें, जिसमें इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटायी जायेगी।

(3) बचत बैंक खाता के प्रचलित नियम शाखा से अनुरोध कर प्राप्त किये जा सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s)outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made uptodate as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

Toll Free Number:1800-103-0123 DICGC INSURANCE UPTO 5 LAC

यूको बैंक UCO BANK

शाखा Branch

IFSC: UCBA0000762 MICR Code:173028159

SHILLAI

UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 17302

Phone: 01704278540

DAULAT RAM S/O KANNA

VILL DUNDHORI PO SHIRI KYARI

TEH SHILLAI

SHILLAI Pin :173027

MATTER REGISTERED

सहा. प्रबन्धक / Asstt. Manager

PE.No.

796

450000/00097655

दिनांक Date	चेक संख्या Cheque No.	विवरण Particulars	निकासी राशि DR Amount	जमा की गई राशि CR Amount	शेष राशि Balance
		Closing Bal. 450000/00097655			
09-06-2021		By UPI/116019402253/P2A/98 (930000)			
17-06-2021		To SELF (930000)			
30-06-2021		To SELF (930000)			
05-07-2021		To SMS CHRG FOR:04-04-2021 (930000			
09-08-2021		By (CHRG)/P2A-KISAN-BOI-IN (116500)			
05-09-2021		By UPI/124853505691/P2A/86 (930000)			
05-09-2021		By (Interest			
06-10-2021		To SMS CHRG FOR:01-07-2021 (930000			
17-10-2021		By UPI/129059639448/P2A/90 (930000)			
19-10-2021		By UPI/129215856185/P2A/98 (930000)			
29-10-2021		By IMPS-IN/130217724884/P2A (930000)			
30-10-2021		By UPI/130312120218/P2A/85 (930000)			
[illegible]		By UPI/130312173166/P2A/85 (930000)			
[illegible]-2021		To DUPLICATE PBP CHRG (930000)			
31-10-2021		By UPI/130411678544/P2A/70 (930000)			
1-10-2021		By UPI/130417211893/P2A/70 (930000)			
1-10-2021		By UPI/130418091121/P2A/70 (930000)			
1-10-2021		By UPI/130418292276/P2A/70 (930000)			
9-11-2021		To SELF (930000)			

निकासी राशि DR Amount	जमा की गई राशि CR Amount	शेष राशि Balance
* Value dated txn	Balance b/f*	5,156.99 Cr
	600.00	5,956.99 Cr ##
3,000.00		2,956.99 Cr ##
2,000.00		956.99 Cr ##
17.70		939.29 Cr ##
	2,000.00	2,939.29 Cr ##
	980.00	3,919.29 Cr ##
	19.00	3,938.29 Cr
17.70		3,920.59 Cr ##
	500.00	4,420.59 Cr ##
	40.00	4,460.59 Cr ##
	500.00	4,960.59 Cr ##
	1,000.00	5,960.59 Cr ##
	100.00	6,060.59 Cr ##
118.00		5,942.59 Cr ##
	1,450.00	7,392.59 Cr ##
	750.00	8,142.59 Cr ##
	600.00	8,742.59 Cr ##
	50.00	8,792.59 Cr ##
5,000.00		3,792.59 Cr ##
		3,792.59 Cr ##
	आगे ले जाई गई राशि	Carried Over

Layak Ram

Shimla - Branch

Punjab National Bank.

PUNB0930000

PUNB0020910

2/11/21

797



हिमाचल प्रदेश HIMACHAL PRADESH C 159212

हलफीया ब्यान

मै कि कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1761, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1761, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1761, पर कम्पनी का कोई अधिकार नही होगा। इसके एवज में मुझे कम्पनी मु0 35,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
30/9/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

798



ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-
Attar Singh S/o Pradhan
G.P. Shri-Baiyani

ATTESTED
30/9/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today on 30/9/2022 the same has been read over and explained to to executant, which have been understood to be correct by him
The deponent has been identified by Sh.
who is personally known to me, hence attested

799

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:—

ATTESTED
30/9/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

30/9/2022

800

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charg
Amt = Amount	dish/dsh = Dishonour	rd = Recurring Deposit
Ar = Arrear	DR = Debit	ref rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Cpn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/crg = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SOSO = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/Fo = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	tr/trf/xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	=MOD bal = total balance (SB+linked MOD acc

WELCOME TO

हिमप्र० राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch : SHILLAI IFSC Code : HPSC0000568

Contact No : 01704278545 Nominee No:

Customer Name: KUNDAN SINGH

Account No : 56810101949 CIN: 1352870

Address : VILL MANGTARI PO SHILLAI

SHILLAI

Date : 08/03/2019



शाखा प्रबंधक
Branch Manager

राजस्व विभाग, हिमाचल प्रदेश नकल जमाबंदी

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत : शिलाई
पटवार वृत : शिरी-क्यारी
हदबस्त नं. : 226 मोहाल : शिरी क्यारी

एस.सी.ए रसीद संख्या: 2258153325462251
नाम : Q
पिता/पति : Q

नकल शुल्क :
सेवा शुल्क : 5
कुल शुल्क : 5

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-बि.

खेवट नं. / नाम पत्ती या तरफ मय नाम नम्बरदार / तालाबला व घराट मुआफनवाब व हकूक	खतौनी नं. / बयान जो मुजारत अदा करता है व तफसील तरह तादाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम थाह व टीनर वसत्यन आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजान खास मय किस्म अराजी मीट्रीक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
27	75	कुल आम (29148) मुआफ, मध्यम आब	काश्त व कब्जा स्वयं		1094	00-11-00	मध्यम व पहाड़ मध्यम	खेट : क्यारी तपट नं. 258
28	76	बाबर (4432) आम पुत्र व चौगर्दि		नहरी की कुआम		00-08-00	दोयम अ.(1)	तिथि 17-06-2017 के
		खाली टोपी चौगर्दि नाजयो, चौगर्दि सीमा				कुल टीकम		
1)		आम बाबर (4066) आम पुश्तिक मालिक				00-03-00		
		पुत्र समझ उपचार उसे आखिर, टाबर पुत्र व				नकदबिल लेट्टा		
12.32		कुलाती दोलिका पुत्री व चौगर्दि सीमा टोपी			1100	01-02-00		
0.0		विधवा सिंहरामसिंह पुत्र मालिक आम बाबर				औवल आबार		
7.47		(2216) आम चन्दन सिंह, जगत सिंह,			1102	01-04-00		
0.0		धनसिंह बेटा बाबर (3900) मन पुत्र				00-17-00		
4.80		व अजस टीनक (3833) आम मालिक कब्जिया				औवल टीकम		
		पुत्र व चौगर्दि बाल टोपी (940) आम				00-04-00		
		विधवा जगमन सिंह पुत्र आसान धनसिंह,				मै मु सड़क		
		खजानसिंह, सोनसिंह पुत्र व चौगर्दि टोपा				00-03-00		
		टोपी, चौगर्दि विधवा टोपी पुश्तिका				मै मु आबादी		
		धनसिंह पुत्र सरदार आम बाबर (4746)			1103	00-16-00		
		आम बाबर सिंह, रणजा सिंह, राजन सिंह				मै मु सड़क		
		पुत्र टोपसिंह पुत्र सरदार आम बाबर			1108	00-08-00		
		(1903) आम आसकरण, मुशीम आम बाबर				औवल टीकम		
		(1200) आम पुत्र व स्थानिय बाबरी			1109	01-05-00		
		चौगर्दि नेहरी (1722) आगासकरण				औवल आबार		
		बाबर चाचे जसवन सिंह पुत्र टोपसिंह		नहरी की कुआम	1139	01-14-00		
		टिप्पणी लागू		नहरी की कुआम	1145	कुल आबार		
						05-14-00		

दिनांक 15-Sep-2022

पृष्ठ संख्या 1

1	2	3	4	5	6	7	8	9
				नाराटो की कुल्या	1102	कुल्या आसार 00-17-00		
				नाराटो की कुल्या	1155	कुल्या टीकाम 01-00-00		
					1231	कुल्या टीकाम 00-05-00		
					1235	नि.सु.कुं 00-08-00		
				नाराटो की कुल्या	1239	नि.सु.कुं 00-12-00		
					1252	कुल्या आसार 01-15-00		
					1337	कुल्याटी 00-05-00		
						00-08-00 बंजर नदीय 00-01-00		
					1357	नि.सु.कुल्याटी 00-15-00		
					1361	बंजर नदीय 02-10-00		
						02-05-00 बंजर नदीय 00-05-00		
					1525	नाकारीय ओहर 02-00-00		
					1534	ओहर आसार 00-07-00		
					1539	ओहर टीकाम 00-05-00		
					1723	ओहर टीकाम 00-11-00		
					1733	ओहर टीकाम 00-18-00 00-10-00		

1	2	3	4	5	6	7	8	9
						अविद्ध दोषक		
						00-02-00		
						सामान्यिक लोहा		
					1740	01-05-00		
						01-01-00		
						अविद्ध दोषक		
						00-04-00		
						सामान्यिक लोहा		
					1744	01-04-00		
						01-00-00		
						अविद्ध दोषक		
						00-00-00		
						सामान्यिक लोहा		
						00-02-00		
						पितृ प्रसादी		
					1755	01-01-00		
						00-19-00		
						अविद्ध दोषक		
						00-02-00		
						सामान्यिक लोहा		
					1761	02-16-00		
						02-05-00		
						अविद्ध दोषक		
						00-02-00		
						सामान्यिक लोहा		
					1850	01-00-00		
						अविद्ध दोषक		
						27-06-00		
					27			
					पृष्ठ	जमाबन्दी		
					19-04-00	08-02-00		
					पुराना जमाबन्दी	बाकी बढ़ोतरी		
					03-00-00	02-05-00		
					नया लोहा	जमाबन्दी		

83

1	2	3	4	5	6	7	8	9
					02-05-00	01-15-00		
					ઝીણું ટાંકણ	ગજવાળ		
					07-14-00	01-03-00		
					ઝીણું ટાંકણ	ત્રિ ભુજીયા		
					00-05-00	01-11-00		
74								
75					1264	01-05-00		
			ચપ્પા કિંમત ફેરફારવાળા			00-15-00		
			ખાસ ચકરી					
						00-05-00		
						ગજવાળ ગજ		
						00-05-00		
						ત્રિ ભુજ ગજવી		
					1732	01-10-00		
						ઝીણા ગજવા		
						02-15-00		
						ખપત		
						01-05-00		
						ઝીણા ગજવા		
						00-15-00		
						ખપત		
						00-03-00		
						ત્રિ ભુજીયા		
						00-05-00		
76								
77								
78					1264 A	00-01-00		
			ધારદાર ગજવા વિશે માહિતી			ત્રિ ભુજીયા		
79								
80								
81								
82								
83								
84								
85								
86								
87								
88								
89								
90								
91								
92								
93								
94								
95								
96								
97								
98								
99								
100								

1	2	3	4	5	6	7	8	9
	30 70 80 80 51 4.01 माल 2.17 कपाई 1.64	उदेह मु-मालदीह	खाती खाडिकान करत र कब्जा स्वय जागर सिंह पुत्र भालू पुत्र प्रभालू मालिक पुत्र भाल (6)नुसालू, मालूराम, श्रीमति गीता, श्रीमति गीता देवी, मोकदी मालती, श्रीमति मालती देवी खाल बराबर (5) भाग दावेदार इस आशिक, रजत, कुमारी दीपिका भाग बराबर (1) भाग हिस्सालाल लक्ष्मण दावेदारान जागर सिंह पुत्र मेहर सिंह पुत्र मुलिया स्वर्गीय मालि लक्ष्मण गरिमा भाग हाथरहान मालिक	गाडी की मुहल गाडी की मुहल गाडी की मुहल	1394 म 1378 1372 किस्त 2 बाकी मुहल जमाबंद 02-10-00 किस्त 34 सालम 32 किस्त बकाए 24-05-00 मुहल जमाबंद 05-17-00 मुहल दोयम 02-05-00 दोयब जमाबंद 09-04-00 दोयब दोयम 07-00-00	00-07-00 मुहल जमाबंद 00-08-00 मुहल जमाबंद 02-02-00 मुहल जमाबंद 02-10-00 20-14-00 अमृत 09-06-00 बाकी बकीय 04-03-00 दावेदी 01-18-00 अमानिक 01-01-00 मै. सर्वेक्षण 02-02-00		

Certified that the copy has been generated from the database of Revenue Department at ... Land Survey HP is accessed by the Lok Mitra Kiosk Chamel Singh on ... 5th ... 2022

To verify, enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in

Jam1108225472

Order: 15-Sep-2022

806



हिमाचल प्रदेश HIMACHAL PRADESH

C 159003

हलफीया ब्यान

मै कि सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी जमीन में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज में मुझे कम्पनी मु0 1,50,000/–रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

17/9/2022

ADVOCATE

807

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Satpal Singh

सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:—

ATTESTED

17/9/2022

ADVOCATE

1054

भारतीय स्टेट बैंक

SBI

State Bank of India

Savings Bank Account
CIF NO : 75023670700
Account No : 65046684416
Customer Name: SATPAL SINGH S/O SH CHANDAN SINGH

S/O/W/O:S/O SH CHANDAN SINGH
Address:S/O SH CHANDAN SINGH
VILL-ASHYARI PO-TIMBI
TEH-SHILLAI

Phone:
Email:
D.O.B. (If Minor):
MOP.:SINGLE

TIMBI
VPO-TIMBI

Phone:270025
Email:sbi.50369@sbi.co.in
Branch Code:50569
Date of Issue:19/09/2019
19/09/2019 7126859 50
IFSC:SBIN0050569
MICR:173002106

शाखा प्रबंधक
Branch Manager

Satpal Singh

808

809



हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812924

हलफीया ब्यान

हम कि अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, ग्राम वासी ग्राम शिरी क्यारी (फेडूवाला) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हमारी ग्राम पंचायत शिरी क्यारी के द्वारा जिस खसरा न0 का अनापति प्रमाण पत्र दिया है वह हमारी सामुहिक तीनो गांव फेडुवाला, मंगताडी व क्यारी की जमीन है जिसका खसरा न0 2314/2248/946म है। जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम उपरोक्त सामुहिक जमीन को एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 2314/2248/946म में डम्प करने की अनुमति देते है। कम्पनी का काम पूरा होने पर हमारे सामुहिक भूमि उपरोक्त खसरा न0 2314/2248/946म की जमीन पर कोई अधिकार न होगा। इसके एवज में कम्पनी हमे मु0 7,00,000/– रूपये दे रही है। हम समस्त हिस्सेदारो कोई

8/0

एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

हम उपरोक्त खसरा न0 2314/2248/946म में डम्प किए गए मलवे के एवंज मु0 7,00,000/– रूपये की धनराशि का श्री अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, खाता नम्बरो में डलवा रहे है।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

अजबूराम

अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, ग्राम वासी ग्राम शिरी क्यारी (फेडूवाला) तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

811

प्रधान ग्राम पंचायत शिरी क्यारी

विकास खण्ड शिलाई, जिला सिरमौर (हि०प्र०)-173027

प्रधान :- श्रीमती उमा देवी (मो0:- 9129047560)

क्रमांक.....

दिनांक 10-3-2023

हम समस्त ग्राम वासी ग्रा. पंचायती, मंगलाड़ी व केंडूवाला ग्रा. प. शिरी-क्यारी त. शिलाई जि. सिरमौर (हि. प्र.) को इसकी सिफारिश करते हैं

हमारी सामूहिक जमीन ख.न. 2314/2248/946 मि. खेलके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है हम उस सामूहिक जमीन को HES इन्फ्रा PVT कम्पनी को सड़क निर्माण के मलबे को उपरोक्त ख. प. पर डम्प करने की अनुमति देते हैं

कार्य पूर्ण होने पर इस सामूहि जमीन पर कम्पनी का कोई भी अधिकार नहीं होगा। उसके एवज में कम्पनी हमें 700000 (सात लाख) रु. दे रही है। यह धन राशी अजय राठ व अन्य लिंडे के खाते में डाली जाये। हम समस्त गाँव वासी को कोई भी ऐतराज नहीं है।

1. Attar Singh
2. Amar Singh
3. Ravinder
4. Jagat Singh. जगत सिंह

ग्राम पंचायत शिरीक्यारी

हस्ताक्षर/Uma

812



IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

5681010 [illegible]

WELCOME TO,

The Himachal Pradesh State Co-operative Bank Ltd.

Branch:
SHILLAI

Name(s) of Depositor(s)
Mr. AJBU RAM

Customer No. 56810108487

S/B A/C No. 8487

Address 8487
VILL FEDUWALA PO SHIRI KIARI
TEH SHILLAI

Pin Code

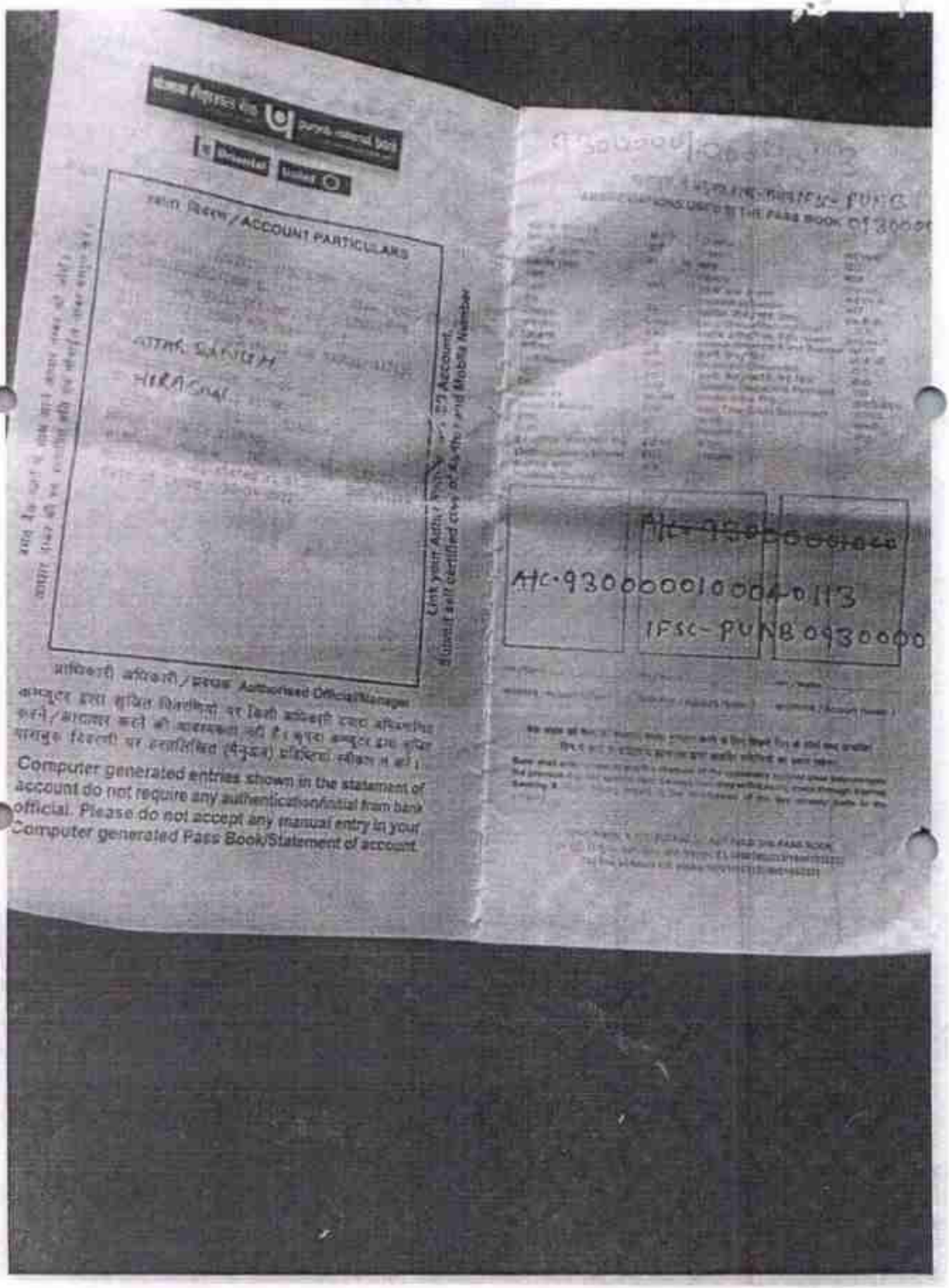
Phone#

Date
01/01/2009

Manager

3-1 Glazing

813



Name Sheet / ACCOUNT PARTICULARS

ATTAR SURESH

HIRASING

Authorised Official/Manager

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your Computer generated Pass Book/Statement of account.

A/c-9300000100040113

IFSC-PUNB0930000

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.डी.ए रसीद संख्या: 3069133326287424

जिला : सिरमौर
तहसील : शिलाई
नगरपालिका/वृत : शिलाई
पटवार वृत : शिरी-क्यारी
डाक्स्ट न. : 226 मोहाल : शिरी क्यारी

नाम : x
पिता/पति : x

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-वि.

खाट नं. / नाम पाती या एक मय नाम खरदार लाबला व रह मुजारलान हकूक	खतौनी नं. / नगान जो मुजारा अदा करता है व तफसील वरह तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम थाह व दीगर बयानात आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व निशान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाख	कैफियत
1	2	3	4	5	6	7	8	9
33 मिन 17 09 09	300 मिन 302	राजमहल पति क्यारी हस्व रसद खेवट	मल सिंह, दीपराम पुत्र कलिया पुत्र रंगा समस्त 2 दीपू, शम्भू पुत्र व श्रीमति पार्वती श्रीमति सविता पुत्रीया व श्रीमति दर्शो देवी विधवा दान सिंह पुत्र बलवन्त, अजय सिंह , अमर सिंह पुत्र व श्रीमति विद्या विधवा बलवन्त पुत्र खातिया समस्त 1, विनोद ,सुरेश ,लोक पुत्र मदन सिंह पुत्र नानदडू समस्त 6, सुलख सिंह , बैजर सिंह , अमरावतपुर व श्रीमति जानकी , गुलबी पुत्री व श्रीमति सोबी विधवा जयसिंह समस्त 6, हिमसैटलन मु. ख. न. 96 बाबत व कब्जा इलाम विनोद, मोहन, सुरेश, सुलख सिंह , बैजर सिंह , समस्त हिमसैटलन		2314/2248/946 म	07-00-00 01-00-00 ओवर ड्रेनेज 06-00-00 नालाकिल नालाकिल	बन्जर व पहाड़ नाला खेवट न.(1)	नोट : खाता इकाई का अलग अलग 10.15 व 3 बिस्वा में से 0. 09 पेंसे खाता इकाई पर विभाजन व खतौनी 10.06 जिम्मेदारी खाता पर 3.9 है। खेवट न. 2 का 1.05, 11-0.68, 15- 2.42, 17-1.36, 25- 0.88, 24- 0.04, 26- 0.5 27- 0.46, 35- 0 53, 36- 0.35, 37-0.02, 41- 0.12, 42-0.04, 43- 0.10, 81- 0.52, 103- 0 02, 106- 0.04, 109-0.03, 110-0.01, 112- 0.01, 114-0 03, 115- 0.03, 116-0.06 कुल खाब 10.00।

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 10-March-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam11082210374



हिमाचल प्रदेश HIMACHAL PRADESH D 125491

Vipin Singh Chauhan
S/Sh. Kundan Singh
R/o Vill. Chelyog
P.O. Jamnal
Teh. Kamrau,
Distt. Nahan
2503289[illegible]

हलफीया ब्यान

मै कि कंवर सिंह पुत्र श्री जय सिंह, ग्राम वासी ग्राम मंगताडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1448, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1448, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1448, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी रु0 40,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

This affidavit has been presented before me for attestation by the deponent who has been identified to me. The contents of the same has been read over and explained to him which he has understood and has been signed in my presence.

ATTESTED
5/8/2022
Naresh Kumar
ADVOCATE PUBLIC
Paonta Sahib (H.P.) India

816

NOTARY Govt. of Himachal Pradesh
NARESH KUMAR TOMAR
Sub Division
Paonta Sahib
Regd. No. 349
Expire Date
16-02-2027

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात हैं जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कंवर सिंह

कंवर सिंह पुत्र श्री जय सिंह, ग्राम वासी ग्राम मंगताडी (शिरी कथारी) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 5/8/2022 contents of the same has been read over and explained to to executant which have been admitted to be correct by him
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

ATTESTED
5/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

KCL-65150069910-

Generally used abbreviations

a/c=Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc= Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd=Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn= Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC= Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	tr/trf/xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn= Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of Sale	+MOD bal = total balance (SB+linked MOD a/c)

IFSC- SBIN0050438

A/C 55135297591

भारतीय स्टेट बैंक

SBI

State Ban



राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2168131429762821

जिला : सिरमौर
तहसील : शिलाई
उपमण्डल/वृत : शिलाई
ठक्कर वृत : शिरी-क्यारी
दबस्त न. : 226 मौहाल : शिरी क्यारी

नाम : x
पिता/पति : x

साल : 2017-2018

नकल शुल्क :
सेवा शुल्क :
कुल शुल्क :

रकबा इकाई: बीघा-बि.-बि.

खेवट न. / खतौनी न. / इस पर्ची का एक नया आवेदन स्वीकार लायक है या यह मुआयना हक़ूक़	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम घाह व दीगर उत्पादन आवपाशी	नम्बर खसरा क्रम	रकबा हर खेत व निशान खाता नम्बर किस्म अराजी मीट्रिक इकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाट	कैफियत
1 / 2	3	4	5	6	7	8	9
2 / 32	पुत्र श्याम (20) पिता पीढ़ पुत्र मौरूसी	कब्जा स्वयं मालिक व खालीस किसान किसान		1448	01-13-00	मकान व पक्का बाड़ा	
2 / 32	पुत्र कौहनू (32) साम सरकार हिमाचल प्रदेश (1) आम				01-10-00 बंजर कटीला	खेवट न.(1)	
					00-02-00 बे.यु.योग्य		
					00-01-00 बे.यु.अयोग्य		

एस.डी.ए. SHID 1834[illegible]13
नाम: VIKRAM CHAUHAN
मोबा. 9816482468

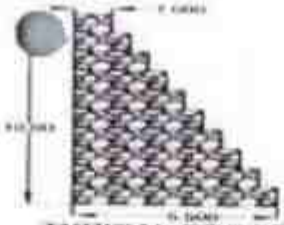
rtified that this copy has been generated from the database of Revenue Department at Central rver- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 17-June-2022
To Verify; enter the Copy No above Bar Code at https://himbhoomiimk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2002 Dated 14-Feb-2011

Jam1108222415

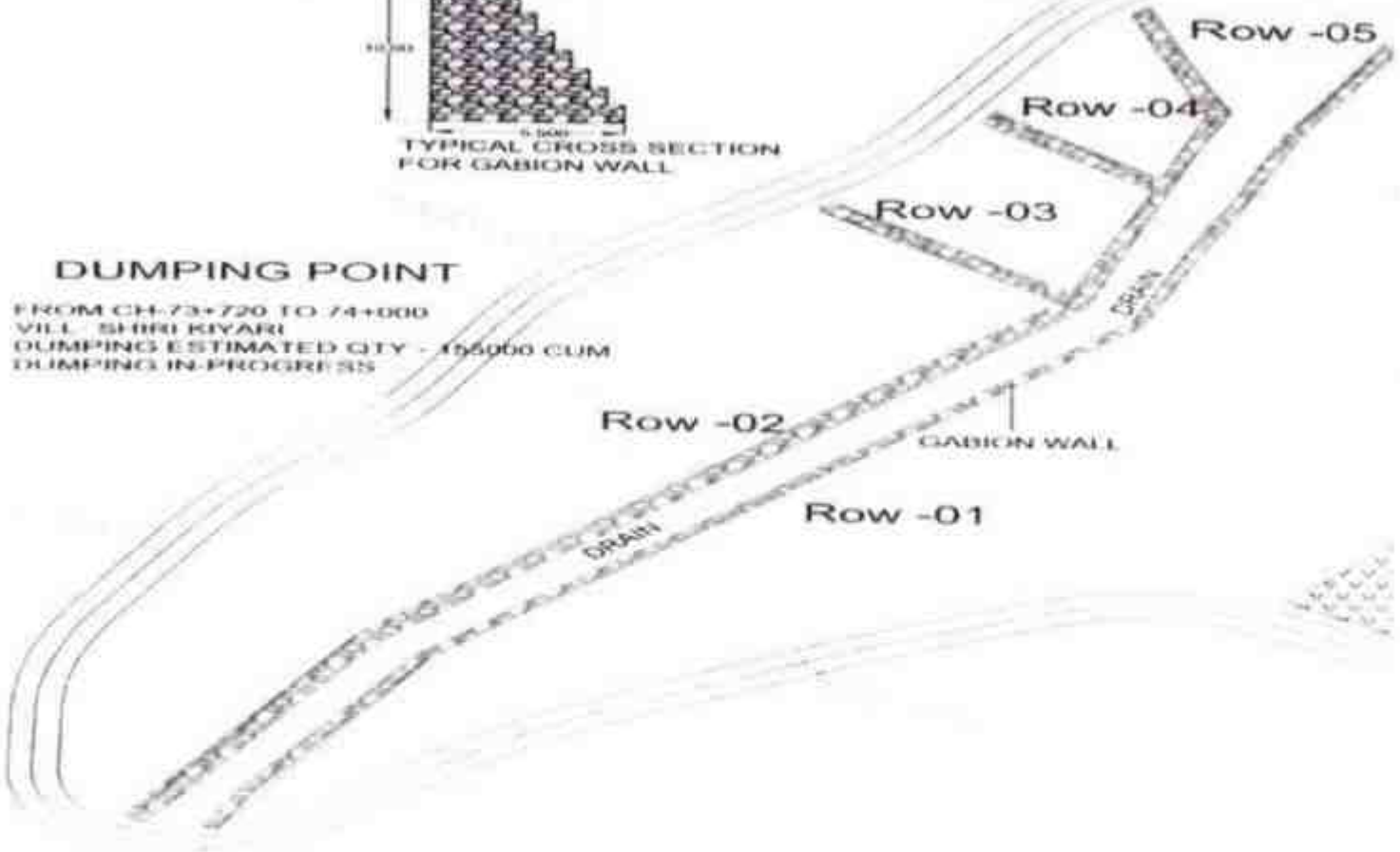
स्थान : हिमाचल प्रदेश - शिमला
दिनांक: 17-Jun-2022

पृष्ठ संख्या: 1

1608



TYPICAL CROSS SECTION
FOR GABION WALL



819

820



हिमाचल प्रदेश HIMACHAL PRADESH

हलफीया ब्यान

हम कि हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हम अपनी जमीन अराजी खसरा न0 1438, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1438, में डम्प करने की अनुमाति देते है। कम्पनी का काम पूरा होने इस खसरा न0 1438 की जमीन पर केवल हमारा अधिकार होगा। इसके एवज में कम्पनी हमे मु0 2,40,000/– रूपये दे रही है। हम समस्त हिस्सेदारो कोई एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

Affidavit Deponent by me

ATTESTED
30/8/2022

Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

821

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हर सिह

LTI.
Daulat Ram

हस्ताक्षर ब्यान हल्फी लायक राम

हर सिंह, दौलत राम व लायक राम पुत्र श्री कमना राम, ग्राम वासी ग्राम डुमौडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 30/8/2022 The contents of the same has been read over and explained to the executant, which have been admitted to be correct by him
The deponent has been identified by Sh. Gulfa Ram who is personally known to me, hence attested

ATTESTED
30/8/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2187161024720064

जिला : सिरमौर
तहसील : शिलाई
कानूनगोवृत्त : शिलाई
पटवार वृत : शिरी-कचारी
हदबस्त न. : 228 मौहाल : शिरी कचारी

नाम : q
पिताश्री : q

साल : 2017-2018

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

रकबा ईकाई: बीघा-बि.-वि

खाता नं. / नाम पत्नी या पति सह नाम सम्बन्धदार / मुताबक्ता व खरड़ मुआमला व हद्दब	खतौनी नं. / नम्बर जो मुजारा अदा करता है व तफसील खरड़ व जदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम भाइ व दीगर दावाकल आदमारी	नम्बर खसरा हाल	रकबा हद बंदा व मिजान खाता मय किस्म आबादी मौहीक ईकाइयों में	हिस्सा या पैमाना हकियत व तरीका बाट	कैफियत
1	2	3	4	5	6	7	8	9
105 शिव 108 (1) 0.33 3.02 2.67	222 शिव 226	कुल रकबा (5) जरबक्त एवम् तारीख दीवानगान पुत्र व बीजारि देवी देवी, बीजारि जगतो देवी पुत्रिका व बीजारि सुमन पिरका बकाया पुत्र बालक जान बजावर (1) भाग तसिल पुत्र बालक पुत्र कुलवन्त (2) भाग बालक सिंह पुत्र व बीजारि दीनो देवी पुत्री व बीजारि पिरका देवी विकास जन्तु पुत्र बालक भाग बजावर (2) भाग स्थानिय शाही	बकाया व रकबा स्पष्ट	गोशी की कुशल	1436	00-14-00 कुशल ठीकर	बकाया व पक्का बकाया बीघा 4.(1)	नोट :जमाबंद आदेश क. 205 R.T.C. धारा किसि 4-5- 63 बालक इकाइ के तहसिल किसान का जमाबंद दिवस बाद मु. तिहरण के अ बालकी भाषा अब खुल गोश

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Dharmvir Singh on 16-June-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomilrmk.nic.in
For Validity Refer : Notific. No Rev-C(F)(10-1)/2009 Dated 14-Feb-2011

Jun1108222385

दिनांक: 16-Jun-2022

पृष्ठ संख्या: 1

823

Generally used abbreviations:

a/c = Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc = Processing Charge
Amt = Amount	dishdis = Dishonour	rd = Recurring Deposit
Ar = Arrear	Dr = Debit	ret/rtn = Return
bal = Balance	Dt/d = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC = Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clsr = Closure	int/in = Interest	S/d/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	t/f/trf/tfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
CON/CNCL = Cancellation	os = Outstanding	txn = Transaction
CR = Credit	P & T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	+MOD bal = total balance (SB + linked MOD acc

हिमाचल राज्य सहकारी बैंक लिमिटेड SHILLAI IFSC Code: HPSC0000058 H.P. State Co-operative Bank Ltd.

Contact No : 01704279545 Nominee No. 3204

Customer Name : HAR SINGH

S/B/011/0101 CIN 1357667

VILL & PO.SHIRIKARI

SHILLAI

Date : 07/02/2022

SHILLAI

Branch Manager

ओ सिंह

यूको बैंक UCO BANK

महत्वपूर्ण निर्देश

(1) ग्राहकों से निवेदन है कि वे यह नोट करें कि बैंक में जमा किये जानेवाले सभी चेक, ड्राफ्ट आदि / एम - सर्विसेज रजिस्ट्री डाक से भेजी जाए या सीधे विभाग में जमा की जाए, क्योंकि सीधे विभाग के काउंटर का कोई भी व्यक्ति रोकड़ प्राप्त करने का अधिकारी नहीं है।

(2) ग्राहकों को चाहिए कि वह पास बुक में पूरी प्रविष्टियाँ कराने का प्रयास करें। उसी दिन संभव न हो सके तो अगले काम के दिन पास बुक लेकर इसकी रसीद प्राप्त कर लें, जिससे इस बात का भी उल्लेख हो कि पास बुक किस दिन लौटायी जायेगी।

(3) बचत बैंक खाता के प्रचलित नियम संबंधी सूचना का अनुरोध कर प्राप्त किये जा सकते हैं।

IMPORTANT

(1) Constituents are requested to note that all moneys remitted to the Bank should either be sent by Registered Post or handed over to the Cash Department, as no individual(s)outside the Cash Department has/have authority to receive cash.

(2) The account-holder should insist on delivery of Pass Book made up/date as far as possible on the same date; otherwise he should obtain a receipt indicating when the Pass Book will be delivered.

(3) Deposit Rules in vogue can be obtained by account-holder from the Branch on request.

011 Free Number:1800-103-0123 DICGC INSURANCE UPTO 5 LAC

यूको बैंक UCO BANK

Branch

IFSC: UCBA0000762 MICR Code:173028159

SHILLAI

UCO BANK,SHILLA,VPO & TEHSIL SHILLAI,DIST SIRMAUR SHILLAI 1730

Phone: 01704278540

DAULAT RAM SO KANNA

VILL DUMONDRI PO SHIRI KYARI

TEH SHILLAI

SHILLAI Pin :173027

NOMINATION REGISTERED

PG.No. 1

824

825

4500000/00097655

दिनांक Date	चैक संख्या Cheque No	विवरण Particulars	निकासी राशि DR Amount	जमा की गई राशि CR Amount	शेष राशि Balance
		Account No 4500001000097655	* Value dated txn	Balance b/f	3,386.99 Cr
29-05-2021		By UPI/116112947253/P2A/YE (930000)		600.00	3,986.99 Cr ##
17-06-2021		To SELF (930000)	3,000.00		986.99 Cr ##
20-06-2021		To SELF (930000)	2,000.00		969.29 Cr ##
05-07-2021		To SMS CHRG FOR:01-04-2021 to 30- (930000	17.70		2,969.29 Cr ##
09-08-2021		By (CASH)/YE/116W-ECH- IN (116300)		2,000.00	2,919.29 Cr ##
05-09-2021		By UPI/116852508691/P2A/86 (930000)		950.00	3,869.29 Cr ##
05-09-2021		By Interest		19.00	3,938.29 Cr
06-10-2021		To SMS CHRG FOR:01-07-2021 to 30- (930000	17.70		3,920.59 Cr ##
17-10-2021		By UPI/120025639468/P2A/YE (930000)		500.00	4,420.59 Cr ##
19-10-2021		By UPI/120215856185/P2A/96 (930000)		40.00	4,460.59 Cr ##
29-10-2021		By IMPS-IN/130017726884/BR (930000)		500.00	4,960.59 Cr ##
04-10-2021		By UPI/130112120218/P2A/85 (930000)		1,000.00	5,960.59 Cr ##
05-10-2021		By UPI/130112173166/P2A/85 (930000)		100.00	6,060.59 Cr ##
06-10-2021		To SMS CHRG FOR:01-10-2021 to 31- (930000)	118.00		5,942.59 Cr ##
11-10-2021		By UPI/130413899344/P2A/70 (930000)		1,450.00	7,392.59 Cr ##
15-10-2021		By UPI/130417211893/P2A/70 (930000)		750.00	8,142.59 Cr ##
18-10-2021		By UPI/130418205121/P2A/73 (930000)		600.00	8,742.59 Cr ##
1-10-2021		By UPI/130419297276/P2A/70 (930000)		50.00	8,792.59 Cr ##
9-11-2021		To SELF (930000)	5,000.00		3,792.59 Cr ##
				आगे ले जाई गई राशि	Carried Over

Layak Ram

Shimla - Branch

Punjab National Bank.

PUNB0930000

PUNB0020910

2411/9/21

826

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

C 159212

हलफीया ब्यान

मै कि कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1761, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1761, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1761, पर कम्पनी का कोई अधिकार नही होगा। इसके एवज में मुझे कम्पनी मु0 35,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED

30/9/2022

ADVOCATE & NOTARY PUBLIC

Paonta Sahib (H.P.) India

827

NOTARY * Govt. of Himachal Pradesh * NARESH KUMAR TOMAR Sub. Division Paonta Sahib Regd. No. 349 Expire Date 16-07-2027

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

ह ाक्षर ब्यान हल्फी

चुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

ATTESTED
30/9/2022
Naresh Kumar Tomar
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

This affidavit has been presented before me for attestation by the deponent personally today at 30/9/2022 after the same has been read over and explained to its executant, which have been admitted by be correct by him
The deponent has been identified by Sh. ..... who is personally known to me, hence attested

828

ताकि कोई भी शरारती तत्व सड़क निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कुन्दन सिंह पुत्र श्री जालम सिंह ग्राम वासी ग्राम मंगताडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

ATTESTED

30/9/2022

ADVOCATE & NOTARY PUBLIC

30/9/2022

829

a/c = Account	dep = Deposit	Pr = Principal
adv = Advice/Invest	Dft = Draft	proc = Processing Charge
a/cs = Accounts	dish/dsh = dishonour	rd = Recurring Deposit
A/c = Accnt	Dlt = Debit	ret/rtn = Return
bal = Balance	DoB = Date of Birth	Rnd = Round of
Capn = Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
charge = Charge	insp = Inspection	St = Short Credit
chq = Cheque	ins = Insurance	SI So/SORD = Standing Instruction
Clg = Closing	int/in = Interest	S/D W/H o = Son/Daughter/Wife/Husband of
c-f = Collection	lon/ln = Loan	tr/trf/xfer = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
C Dft/CORR = Correction	os = Outstanding	txn = Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of sale	=MOD bal = total balance (SB+linked MOD acc)

WELCOME TO

हिमाचल राज्य सहकारी बैंक सीमित

H.P. State Co-operative Bank Ltd.

Branch : SHILLAI IFSC Code : HPSC0000568

Contact No : 01704278545 Nominee No:

Customer Name: KUNDAN SINGH

Account No : 56610101949 CIN: 1352670

Address : VILL MANGTARI PO SHILLAI

SHILLAI

Date : 06/03/2019



Branch Manager

03-04-2019

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2258153325462251

जिला : सिरमौर
तहसील : शिलाई
कानूनगोइत : शिलाई
पटवार वृत : शिरी-क्यारी
हदबस्त नं. : 226 मोहाल : शिरी क्यारी

नाम : Q
पितापति : Q

नकल शुल्क :
सेवा शुल्क : 1
कुल शुल्क : 1

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-वि.

खेवट नं. / नाम पत्ती या तरफ मय नाम जमबरदार / तफसील व वरह मुआमलात व हुदूद	खतौनी नं. / लगान जो मुजारा अदा करता है व तफसील वरह तदाद	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम पाह व टीनर वसायल आबपाशी	नम्बर खसरा हाल	रकबा हर खेत व मिजमा खास मय किस्म अराजी नोटिक ईकाइयों में	हिस्सा या पैमाना हकीयत व तरीका बाछ	फैफियत
1	2	3	4	5	6	7	8	9
27	25	कुल आब (29148) मुलाब, मजराब आब	आसत व कब्जा स्वरब		1004	00-11-00	कब्जा व पाल स्वास	वेट : बाकी रकबा मे. 258
28	28	बराबर (4432) आब पुर व बीमारी				00-08-00	खेवट नं.(1)	तिथि 17-08-2017 के
		आबी टंकी, बीमारी आबी, बीमारी सीवर		गोशी की कुल		कुल टोपन		अनुसार कब्जा हाल में आबाद देवता
		आब बराबर (4998) आब पुलिया आलिया				00-03-00		शिव मिंदर बजाता मिंदर सीवर पिंड
1/		पुर मकान पक्कावर ढके आलिया, रजब पुर व				आबादिक जोड़		पुर व आबी खाब टंकी
12.32		कुलटी टैकिया पुर्ती व बीमारी सीवर टैकी			1100	01-02-00		बिजाब टैकी पुलिया आलिया
314		बिजाब सिंघटांकिह पुर आलिया आब बराबर				औबद आसान		पुर मकान हिमाचल का बाकी
7.43		(4216) आब कुन्दन सिंह, जगत सिंह,			1102	01-04-00		रु. 2,00,000/रु. दो
साई		धानसिंह आब बराबर (3906) आब पुर				00-17-00		आब उनके से खाब पक्का बिजाब
4.85		व अजाद टीपक (3633) आब आलिक वासिंग				औबद टोपन		बिन सिंगई के पक्का जा आबादी
		पुर व बीमारी आबी टैकी (945) आब				00-04-00		आबी आब दहन बोरा।
		बिजाब आसान सिंह पुर हरबंस पालेटांकिह,				मे.मु.सहक		UP Jas Singh S/o Devi
		धानसिंह बीमारीह पुर व बीमारी सवा				00-03-00		Singh S/o Sahib Has
		टैकी, बीमारी बिजाब टैकी पुलिया				मे.मु.आबादी		Executed Gift Deed Vide
		धानसिंह पुर मकान आब बराबर (4748)			1103	00-16-00		Reg.No. 2000/05 Dated 17
		आब मकान सिंह, नागर सिंह, राजन सिंह				मे.मु.सहक		Transfer in Favour Of Bhawan
		पुर टैकीसिंह पुर मकान आब बराबर			1108	00-08-00		Singh S/o Devi Singh S/o
		(1302) आब आरकाराम, सुलेमान आब बराबर				औबद टोपन		Sahib
		(1260) आब पुर व धनसिंह बाबी			1109	01-05-00		
		बीमारी मेहनती (1722) आरकालाकाल				औबद आसान		
		कब्जा पानी मकान सिंह पुर टैकीसिंह		गोशी की कुल	1139	01-14-00		
		टिमाबी पानी		गोशी की कुल	1146	कुल आसान 00-14-00		

1	2	3	4	5	6	7	8	9
				नाराली की कुहल	1162	कुहल आसव 00-17-00		
				नाराली की कुहल	1166	कुहल दोयम 01-60-00		
					1231	कुहल दोयम 00-05-00		
					1235	मै.सु.कुहे 00-05-00		
				नाराली की कुहल	1239	मै.सु.कुहे 00-12-00		
					1252	कुहल आसव 01-19-03		
					1337	बागवानी 00-05-00 00-05-00		
						बंजर कदीम 02-01-00		
					1357	मै.सु.बागवानी 00-15-00		
					1361	बंजर कदीम 02-10-00 02-05-00		
						बंजर कदीम 00-05-00		
					1525	नागवानिक लोहु 02-00-00		
					1534	जोगड़ आसव 00-07-00		
					1538	जोगड़ दोयम 00-03-00		
					1722	जोगड़ दोयम 00-11-00		
					1731	जोगड़ दोयम 00-10-00		

831

1	2	3	4	5	6	7	8	9
						अंकगत द्वारका		
						00-02-56		
						सामलिक लेखा		
					1740	01-05-00		
						01-01-00		
						अंकगत दोआब		
						00-04-00		
						सामलिक लेखा		
					1744	01-04-00		
						01-00-04		
						अंकगत द्वारका		
						00-00-60		
						सामलिक लेखा		
						00-02-00		
						पैतृक आवासी		
					1753	01-01-00		
						00-19-00		
						अंकगत सवाल		
						00-02-00		
						सामलिक लेखा		
					1761	02-10-00		
						02-06-00		
						अंकगत द्वारका		
						00-02-00		
						सामलिक लेखा		
					1866	01-00-00		
						अंकगत द्वारका		
					कित्ता	27-06-00		
					27			
					कुल	अकुल		
					19-04-00	08-02-00		
					कुल अवाज	कब्जा महीन		
					03-00-00	03-08-00		
					कुल दोआब	पानी		

1	2	3	4	5	6	7	8	9
					02-05-00 ओवइ ज्ञायक 07-14-00 ओवइ दीपक 08-05-00	01-18-00 नाकाबिल 01-03-00 मैं मुनाफिक़ 01-15-00		
	76 77		बाबर व बाबर लवव कुमार सिंह, मलमोहि, लाल सिंह हिरनाखाखाम		— 1354 1732 दिया 2 कुल ओवइ ज्ञायक 01-10-00	01-05-00 00-15-00 बाबर बदीक 00-05-00 नाकाबिल लीक 00-05-00 मैं मु ज्ञायकी 01-10-00 ओवइ ज्ञायक 02-13-00 अनूप 01-05-00 बाबर बदीक 00-15-00 नाकाबिल 00-05-00 मैं मुनाफिक़ 00-05-00		
	77 78 79 80		इमरतिया पासवान सिंह, मलमोहि पुर बोलाकि पुर मलमु ज्ञायकिय कार्यी बदीकाखाम		1354 क	00-01-00 मैं मु मो: मुनाफिक़		

83

1	2	3	4	5	6	7	8	9
	70 80 81 4.01 अदा 2.17 अदाई 1.84	जीव मृ-अदायी	आदी मालिकान बाबत ४ बकाश्त अदा आमर सिंह पुत्र बालू पुत्र रामालू आदिद पुत्र आमर (डीसूमालू, बालूराम) बीसाही सीताः, बीसाही गोपा देवी, बीसाही आमरी, बीसाही बकाशी देवी खाल बालका (5) बाद पालका दूसे आदिम, २७४४, कुआरी सीरिका अदा बहाबर (1) आम हिमालाराम बालका रतिरामराम, आमर सिंह पुत्र मेहा दिन पुत्र मुलिम बालीय गली अवहेला लंबिका: बाबत अवहेला लंबिका	आदी की मुल आदी की मुल आदी की मुल	1294 म 1378 1370 बिघा 2 बन्द मुहल आवल 02-10-00 बिघा 34 आवल 32 बिघा बन्द 24-05-00 मुहल आवल 05-17-00 मुहल दोयम 02-05-00 औसत आवल 09-04-00 औसत दोयम 07-00-00	05-07-00 मुहल आवल 30-08-00 मुहल आवल 02-02-00 मुहल आवल 02-10-00 33-14-00 अबुन 09-08-00 बजर बाहिर 04-03-00 पालाही 01-16-00 आबादिम 01-05-00 मेर मुलकिया 02-02-00		

Certified that this copy has been generated from the database of Revenue Department at Central Server - HP as accessed by the Lok Mitra Kendra Chamel Singh on 5 September-2022

To Verify: enter the Copy No above Bar Code at https://himbhoomi.nic.in

Jam1108225472



हिमाचल प्रदेश HIMACHAL PRADESH

हलफीया ब्यान

मै कि सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अपनी जमीन में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त जमीन पर कम्पनी का कोई अधिकार न होगा। इसके एवज मे मुझे कम्पनी मु0 1,50,000/–रूपये दे रही है। यदि इसमें कोई किसी प्रकार की कोई समस्या आती है तो उसका जुम्मवार मै स्वयं हुगा। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

ATTESTED
27/9/2022
ADVOCATE

836



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यानात है जिसे पढ कर व समझ कर मैने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

Satpal Singh

सतपाल सिंह पुत्र श्री चानण सिंह ग्राम वासी ग्राम अश्याडी तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहानः–

17/9/2022

ATTESTED

17/9/2022

937

भारतीय स्टेट बैंक

SBI

State Bank of India

Savings Bank Account
CIF NO : 75023670700
Account No : 65046604416
Customer Name: SATPAL SINGH S/O SH CHANAN SINGH

S/O/W/D/G:S/O SH CHANAN SINGH
Address:S/. SH CHANAN SINGH
VILL-ASHIARI PO-TIHRI
TEH-BHILLAI

Phone:
Email:
D.O.B. (If Minor):
MOP.:SINGLE

Phone:270023
Email:sbi.50569@sbi.co.in
Branch Code:50569
Date of Issue:19/09/2019
19/09/2019 7126859
IFSC:SBIN0050569
MICR:175002106

शाखा प्रबंधक
Branch Manager

Satpal Singh

838



हिमाचल प्रदेश HIMACHAL PRADESH 15AA 812924

हलफीया ब्यान

हम कि अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, ग्राम वासी ग्राम शिरी क्यारी (फेडूवाला) तहसील शिलाई जिला सिरमौर हि0 प्र0 के स्थाई निवासी है। हमारी ग्राम पंचायत शिरी क्यारी के द्वारा जिस खसरा न0 का अनापति प्रमाण पत्र दिया है वह हमारी सामुहिक तीनो गांव फेडुवाला, मंगताडी व क्यारी की जमीन है जिसका खसरा न0 2314/2248/946म है। जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। हम उपरोक्त सामुहिक जमीन को एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 2314/2248/946म में डम्प करने की अनुमति देते है। कम्पनी का काम पूरा होने पर हमारे सामुहिक भूमि उपरोक्त खसरा न0 2314/2248/946म की जमीन पर कोई अधिकार न होगा। इसके एवज में कम्पनी हमे मु0 7,00,000/– रूपये दे रही है। हम समस्त हिस्सेदारो कोई

839

एतराज नही है। हम सहमत है और बिना किसी दबाव के ब्यान कर रहे है।

हम उपरोक्त खसरा न0 2314/2248/946म में डम्प किए गए मलवे के एवंज मु0 7,00,000/– रूपये की धनराशि का श्री अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, खाता नम्बरो में डलवा रहे है।

ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह हमारे ब्यानात है जिसे पढ कर व समझ कर हमने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

अजबूराम

अजबु राम पुत्र श्री भूप सिंह व अतर सिंह पुत्र श्री हिरा सिंह, ग्राम वासी ग्राम शिरी क्यारी (फेडूवाला) तहसील शिलाई जिला सिरमौर हि0 प्र0

गवाहान:-

840

प्रधान ग्राम पंचायत शिरी क्यारी

विकास खण्ड शिलाई, जिला सिरमौर (हि०प्र०)-173027

प्रधान :- श्रीमती उमा देवी (मो0:- 9129047560)

क्रमांक..... दिनांक 10-3-2023

हम समस्त ग्राम वासी ग्रा. क्याटी, मंगलाड़ी व कैंडूवाला ग्रा. प. शिरी-क्यारी त. शिलाई जि. सिरमौर (हि. प्र.) के हमारी सामूहिक जमीन ख.न. 2314/2248/1468 मि. खेल के पास से राष्ट्रीय उच्च मार्ग गुजर रहा है हम उस सामूहिक जमीन को HES इन्फ्रा DKT कम्पनी को सड़क निर्माण के मलबे को उपयोक्त ख. प. पर डम्प करने की अनुमति देते हैं।

कार्य पूर्ण होने पर इस सामूहि जमीन पर कम्पनी का कोई भी अधिकार नहीं होगा। इसके एवज में कम्पनी हमें 700000 (सात लाख) रु. दे रही है। यह धन राशी अग्रिम राशि व अन्य लिंक के रूपये में देनी होगी। हम समस्त गाँव वासी को कोई भी ऐतराज नहीं है।

1. Attested
2. Amar Singh
3. Ravinder
4. Jagat Singh - जगत सिंह

ग्राम पंचायत शिरीक्यारी

हस्ताक्षर

841



IMPORTANT

1. Deposit the Pass-Book at Frequent Intervals for updating.
2. Withdrawal slips must be accompanied with the Pass-Book while withdrawing money.
3. Please see inside back cover for meaning of abbreviations.
4. Nomination facilities are available for all Deposit Accounts and Safe Custody Lockers. Please avail of these facilities. For detail please enquire at our branch.
5. Affording immediate credit for outstation cheques upto Rs. 5000/-
6. "Deposit of Customer is insured with DICGC. Also, joint Accounts in the name of A & B will be treated in a different capacity and right as compared to a deposit held in the joint name of B & A."

5681010 [illegible]

WELCOME TO,

The Himachal Pradesh State Co-operative Bank Ltd.

Branch :
SHILLAI

Name(s) of Depositor(s)
श्री /श्रीमती
Mr. AJBU RAM

Customer No. 56810108487

S/B A/C No. 8487

Address 8487
VILL FEDUWALA PO SHIRI KIARI
मुहल्ला
तहसील
TEH SHILLAI

Pin Code

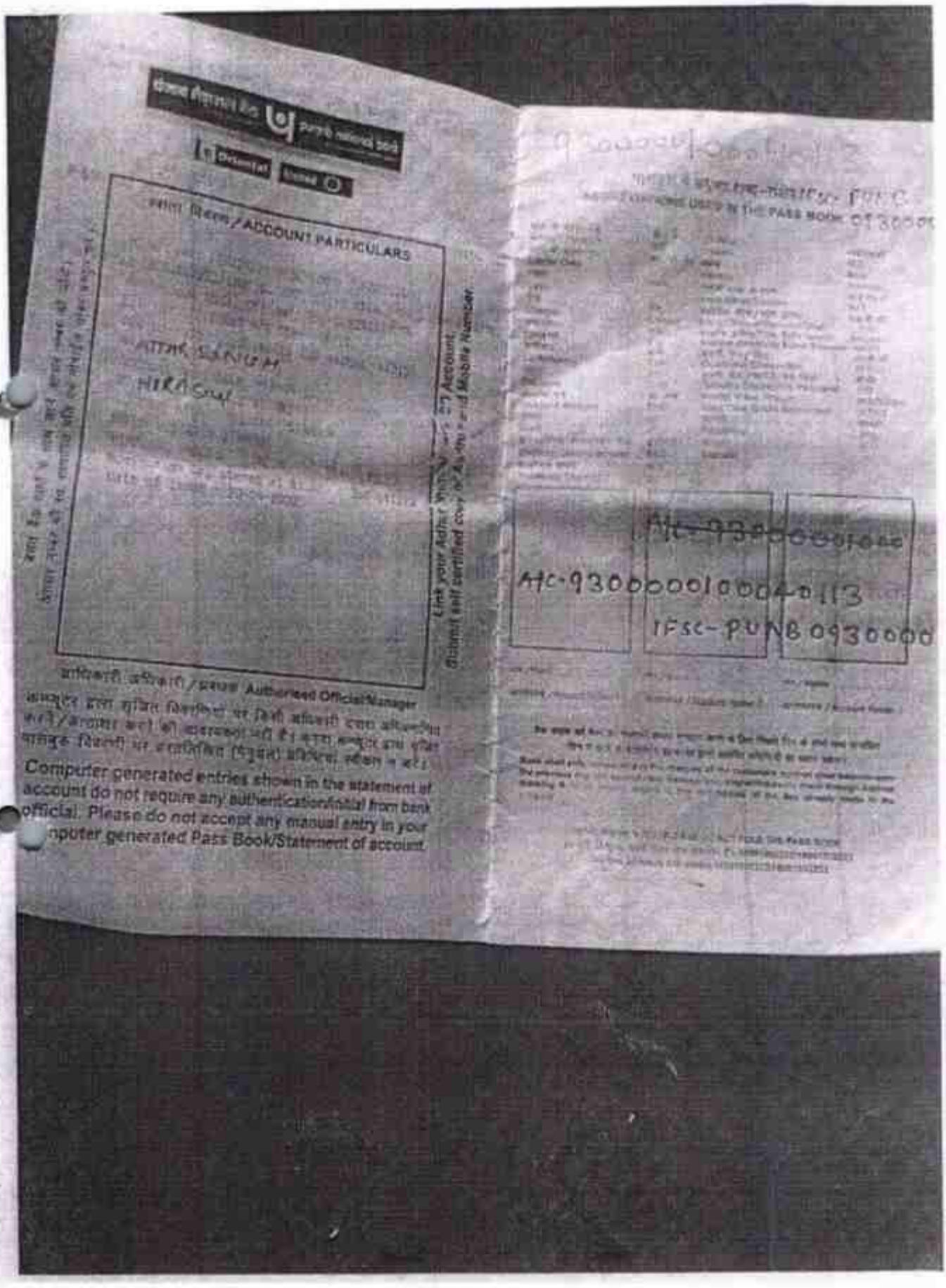
Phone#

Date
01/01/2020

Manager

3-1 Forestry

842



Name Rece / ACCOUNT PARTICULARS

ATTAR SINGH
HIRA Singh

Link your Aadhar with your Account.
Submit self attested copy of Aadhar card and Mobile Number

अधिकृत अधिकारी / पासबुक Authorised Official/Manager

Computer generated entries shown in the statement of account do not require any authentication/initial from bank official. Please do not accept any manual entry in your computer generated Pass Book/Statement of account.

A/C-93000000100040113
IFSC-PUNB0930000

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 3069133326287424

तेसा : सिरमौर
हसील : शिलाई
तानूनगोवृत : शिलाई
टवार वृत : शिरी-क्यारी
इबस्त न. : 226 मोहाल : शिरी क्यारी

नाम : x
पिता/पति : x

नकल शुल्क : 1
सेवा शुल्क : 10
कुल शुल्क : 11

साल : 2017-2018 रकबा ईकाई: बीघा-बि.-बि.

खट नं. इम पती या इक मय नाम म्बरदार नाबला व रह मुआमलात हबूर	खतौनी नं. मगाम जी मुआरा अदा करता है व तफसील वरह तदाद	नाम मालिक व एहवाल	नाम काश्तकार व एहवाल	नाम पाह व दीगर वसायल आबपाशी	नम्बर खसरा इत्म	रकबा हर खेत व मिजान खाता मय किस्म अराजी	हिस्सा या पैमाना हकीयत व तरीका बाछ	कैफियत
1	2	3	4	5	6	7	8	9
33 मिल 32 17 09 08	300 मिल 302	राजमाता पति क्यारी इस्व रमट खोट	मल सिंह, पोरास पुर कोसिल पुर रेल समसाग 2 टीपू रजू पुर व कोमती पतीला कोमती समिल पुरोक व कोमती दोना टेवी सिरदा रतन सिंह पुर कलन, अमर सिंह , अमर सिंह पुर व कोमती सिकी सिरदा कलना पुर कोसिल समसाग 1, सिमोट ,सुरेश ,अरेश ,पुर मदन सिंह पुर नवदयू समसाग 6, गुलाब सिंह , कैवर सिंह , अमरसमपुर व कोमती जामकी , गुलकी पुरी व कोमती सकी सिरदा जमसिंह समसाग 6, हिरसेदाग सु ख. न. 95 कास्त व कब्जा स्वय सिमोट, नरेश, सुरेश, गुलाब सिंह , कैवर सिंह , मन्तराम हिरकीदराम		2314/2248/946 म	07-00-00 01-00-00 ओवर डीमाड 00-00-00 नाकाबिल नाकाबिल	खसरा न.(1)	नोट : खसरा इका मय अमल माल 10.15 व. ई सिंह म.व 0. 09 सेर खसरा इका मय सिंचाई खसरा व खोट 10.06 सिंचाईसिंचा खसरा पर 2.3 ई खोट म. 8 का 1.05, 11- 0.68, 15- 2.42, 17- 1.36, 23- 0.85, 24- 0.04, 26- 0.5 27- 0.48, 35- 0 53- 36- 0.35, 37 0.02, 41- 0.12, 0.04, 43- 0.10, 81- 0.52, 103- 102, 106- 0.04, 109, 110-0.01 112- 0.05, 114-0 03, 115- 0.03, 0.06 कुल खोट 10.0

Certified that this copy has been generated from the database of Revenue Department at Central Server- HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 10-March-2023

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam11082210374

कनेट : हिमाचल प्रदेश - सिरमौर

दिनांक: 10-Mar-2023

पृष्ठ संख्या: 1

843

844



हिमाचल प्रदेश HIMACHAL PRADESH D 125491

हलफीया ब्यान

मै कि कंवर सिंह पुत्र श्री जय सिंह, ग्राम वासी ग्राम मंगताडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0 का स्थाई निवासी हूँ। मै अपनी जमीन खसरा न0 1448, जिसके पास से राष्ट्रीय उच्च मार्ग गुजर रहा है। मै अपनी जमीन एच0ई0एस0 इन्फ्रा प्रा0 लि0 कम्पनी को सडक निर्माण के मलबे को अराजी खसरा न0 1448, में डम्प करने अनुमति देता हूँ। कम्पनी का काम पूरा होने पर उपरोक्त खसरा न0 1448, पर कम्पनी का कोई अधिकार न होगा। इसके एवज में हमे कम्पनी मु0 40,000/–रूपये दे रही है। मुझे कोई एतराज नही है। मै सहमत हूँ और बिना किसी दबाव के मै ब्यान कर रहा हूँ।

This affidavit has been presented before me for attestation by the deponent on today on ... the same has been read over and explained to the deponent, which have been understood to be correct by him and has been identified by ... the ...

ATTESTED
5/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

845



ताकि कोई भी शरारती तत्व सडक निर्माण कार्य में बाधा न डाले यह मेरे ब्यान्।त हैं जिसे पढ़ कर व समझ कर मैंने अपने हस्ताक्षर किए है।

हस्ताक्षर ब्यान हल्फी

कंवर सिंह

कंवर सिंह पुत्र श्री जय सिंह, ग्राम वासी ग्राम मंगताडी (शिरी क्यारी) तहसील शिलाई जिला सिरमौर हि0 प्र0।

गवाहानः—

This affidavit has been presented before me for attestation by the deponent personally today on 4/8/2022 contents of the same has been read over and explained to the executant which have been admitted to be correct by him
The deponent has been identified by Sh. [illegible] who is personally known to me, hence attested.

ATTESTED

Naresh Kumar Tomar 4/8/2022
ADVOCATE & NOTARY PUBLIC
Paonta Sahib (H.P.) India

KCC-6515006991O-

Generally used abbreviations

a/c=Account	dep = Deposit	Pr = Principal
adj = Adjustment	Dft = Draft	proc= Processing Charge
Amt = Amount	dish/dsh = Dishonour	rd=Recurring Deposit
Ar = Arrear	DR = Debit	ret/rtn = Return
bal = Balance	DOB = Date of Birth	Rnd = Round of
Capn= Capitalization	eft = Electronic Fund Transfer	sb = Savings Bank
chg/ch = Charge	Inop = Inoperative	SC= Short Credit
chq = Cheque	ins = Insurance	SI/So/SORD = Standing Instruction
Clos = Closure	int/in = Interest	S/D/W/H/o = Son/Daughter/Wife/Husband of
coll = Collection	lon/ln = Loan	tr/trf/der = Transfer
comm = Commission	min = Minimum	TT = Telegraphic Transfer
COR/CORR = Correction	os = Outstanding	txn= Transaction
CR = Credit	P&T = Postage & Telegram	Wdl = Withdrawal
csh = Cash	Pos = Point of Sale	+MOD bal = total balance (SB+linked MOD a/c)

IFSC- SBIN0050438

A/C 55135297591

भारतीय स्टेट बैंक

SBI

State Bar



846

राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 2168131429762821

जिला : सिरमौर
तहसील : शिलाई
उपतहसील : शिलाई
पटवार वृत्त : शिरी-बयारी
दस्त नं. : 226

नाम : x
पिता/पति : x

नकल शुल्क :
सीमा शुल्क :
कुल शुल्क :

मौहाल : शिरी बयारी

साल : 2017-2018

रकबा इकाई: बीघा-बि.-बि.

खेट नं.	खतौनी नं.	नाम मालिक व पहचान	नाम काश्तकार व पहचान	नाम धाह व ठीका वसायम आवपाशी	नम्बर खसरा हल	रकबा हर खेत व मिजान खाता सब किस्म अराजी मीट्रीक हैक्टयरों में	हिस्सा या पैमाना हकीयत व तरीका बाट	टेकिंगस
1	2	3	4	5	6	7	8	9
2	32	कुल आय (32) सिफर जीरा कुल रकीयत	कब्जा स्वंय मालिक व खलीफा किसान किसान		1448	01-13-00	स्वयं व पक्का आवास	
2	33	कुल खेतान् (32) आय सरकार हिमाचल पटेरा (1) आय				01-10-00 बंजर कहिल 00-02-00 गैर मु उपयोग 00-01-00 गैर मु आबादी	बंजर भू.(1)	

Certified that this copy has been generated from the database of Revenue Department at Central Govt. HP as accessed by the Lok Mitra Kendra Vikram Chauhan on 17-June-2022

To Verify, enter the Copy No above Bar Code at https://himbhoomilmk.nic.in
For Validity Refer : Notific. No:Rev-C(F)10-1/2009 Dated 14-Feb-2011

Jam1106222415

स्थान : हिमाचल प्रदेश - शिमला

दिनांक: 17-Jun-2022

पृष्ठ संख्या: 1

248

848

Status of Dumping Site of Package - 4

Sr.No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Total Dumped Till Date Cum)
1	Drawil	78+220	Acquired Land	150000	150000
2	Dhanwa	81+220	Arranged by Contractor	148810	148810
3	Jamli	83+250	Arranged by Contractor	223930	223930
4	Jamli	84+420	Arranged by Contractor	79920	79920
5	Rohana	89+750	Arranged by Contractor	171828	171828
6	Near Gumma	90+070	Arranged by Contractor	78524	78524
7	Near Gumma	90+670	Acquired Land	172540	172540
8	Gumma	93+710	Arranged by Contractor	79000	79000
			Total	1104552	1104552



849

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/382(A) **Date:** 26.09.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode" **Reg. Approval of Dumping Sites.**

Ref. PRL-DCC(JV)/HP/0136 Dated 23.09.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **78+220 & 90+670** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (PKG-IV)
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

850

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/0136 **Date: -23.09.2021**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. **–Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage **-78+220 & 90+670**.

Thanking you and assuring you for best services at all times.

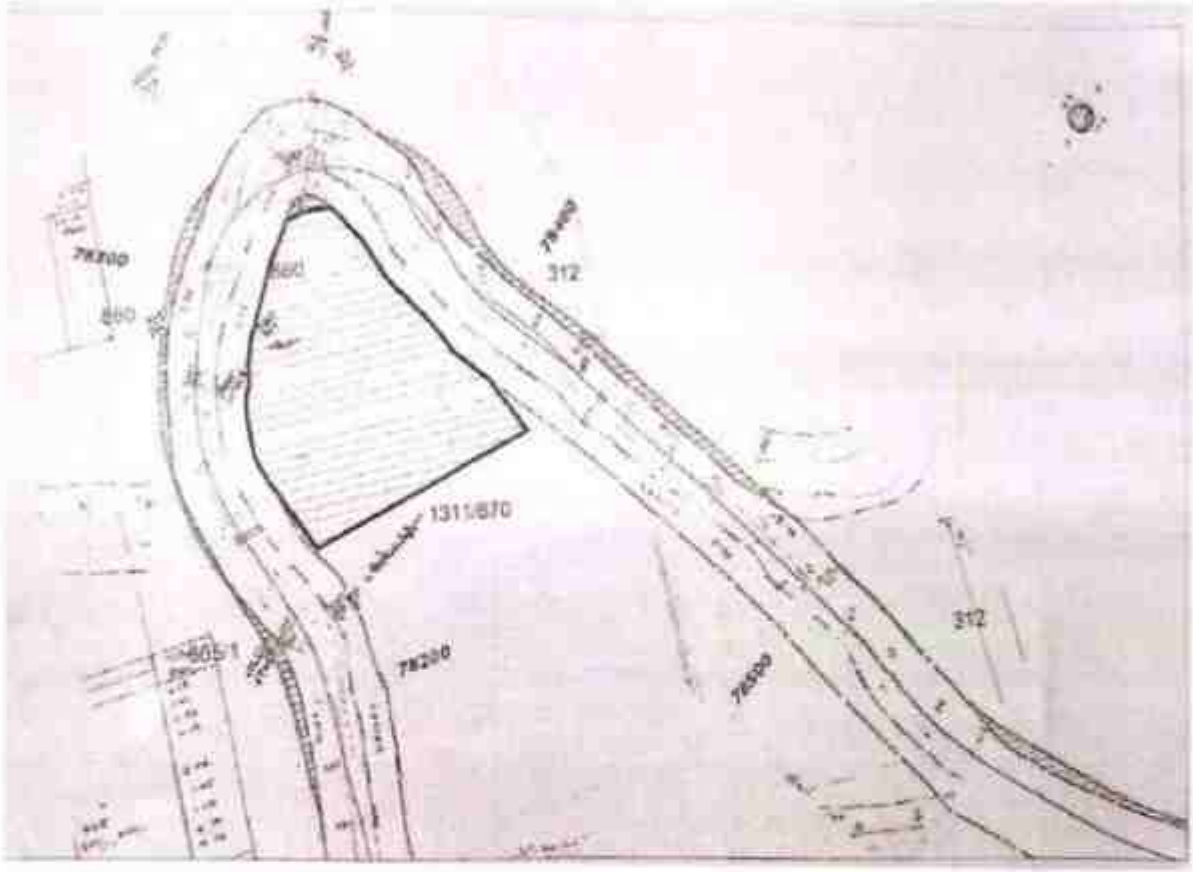
Thanking You
Yours Sincerely
PRL-DCC (JV)
Authorized Signatory
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

851

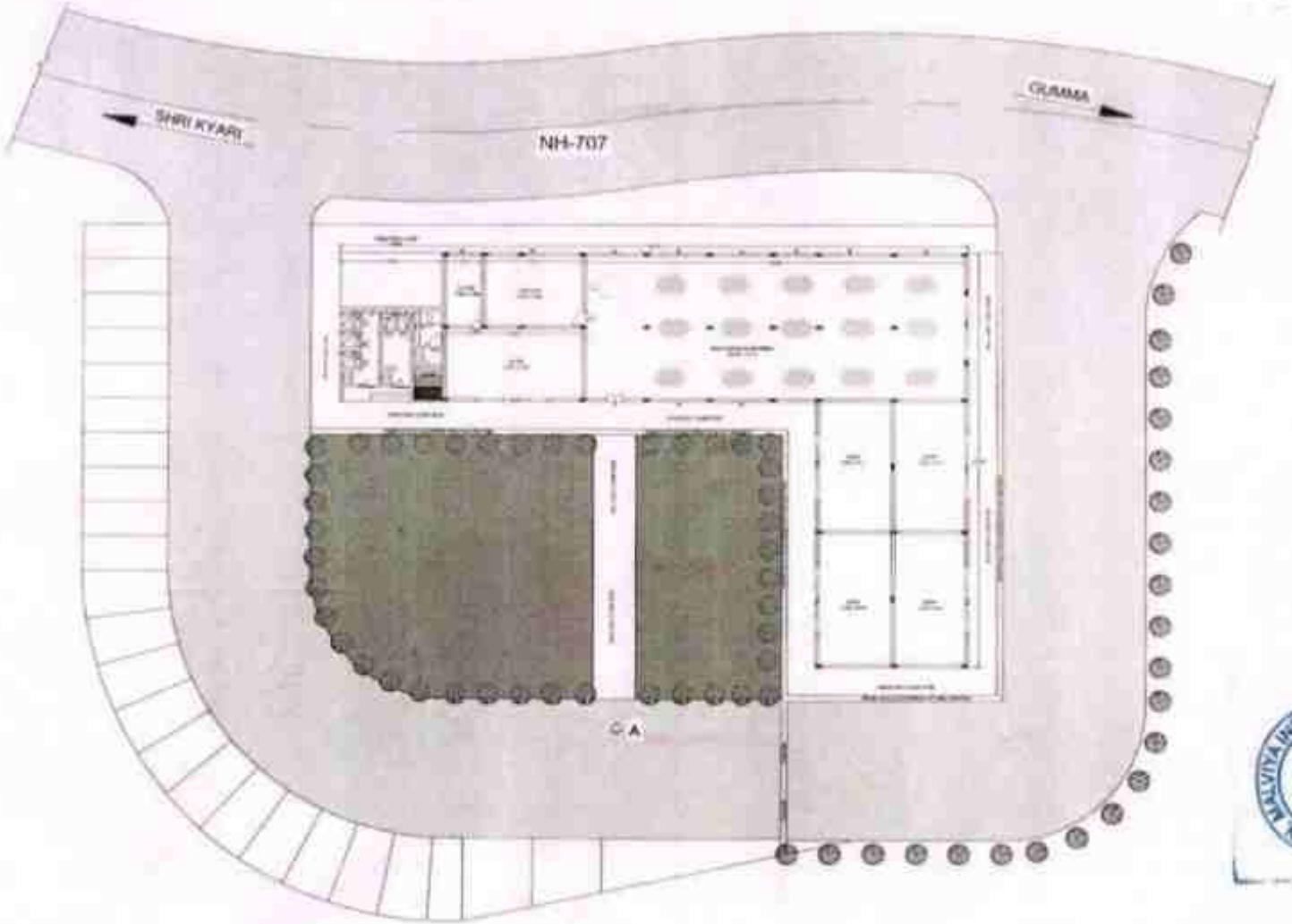
Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode



Avg Area -2937.0 Sqm
Avg Height- 9.56 m

Dumping Yard @ CH-78+220

L.N. MALVIYA INFRA PROJECTS PVT. LTD.



L.N. MALVIYA INFRA PROJECTS PVT. LTD.

MINISTRY OF ROAD TRANSPORT & HIGHWAYS
GOVERNMENT OF INDIA

853

1642

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/397(A) **Date:** 13.10.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/53(A) Dated 10.10.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **81+220** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2,** Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

854

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/53 (A) **Date: -10.10.2021**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. -**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage -81+200.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)

Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

855



हिमाचल प्रदेश HIMACHAL PRADESH एग्रीमेंट 11AA 499730

यह एग्रीमेंट आज मिती; 09/06/2021 को श्री सन्त राम पुत्र दौलत राम आयु 42 साल रण सिंह पुत्र शिविया आयु 55 साल ,कमिल-पुत्र कवर सिंह आयु 65 साल ग्राम धारवा उप तहसील रोनहाट जिला सिरमौर हि०प्र० प्रथम पक्ष व Dhaterwal कन्ट्रेक्शन कम्पनी दोनों पक्षों के बिच निश्पादित किया गया है।

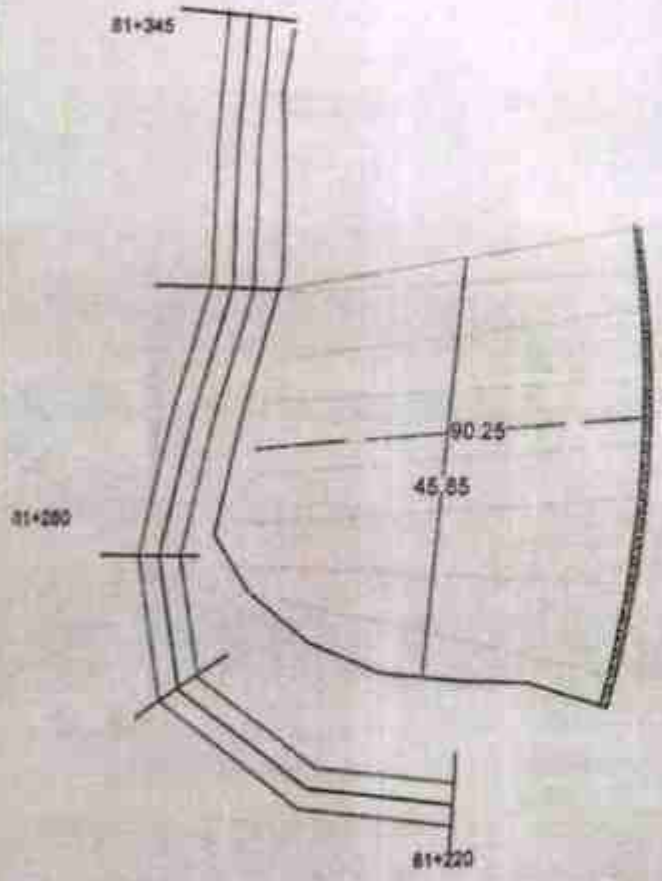
यह कि हम प्रथम पक्ष मौजा धारवा मे शामलात देह अराजी खसरा न० 533 मिन तादादी 10-00 बिघा व खसरा न० 391 तादादी 47-13 बिघा शामलात देह मे हिस्सेदार ,काबिज अराजी है। हमने अपनी उक्त काबिज शुद्धा शामलात अराजी खसरा न० 533 मिन से 1-00 बिघा व खसरा न० 391 से 1-00 बिघा किता 2 कुल रकबा तादादी 57-13 बिघा से कुल 2-00 बिघा रकबा को Dhaterwal कन्ट्रेक्शन कम्पनी को वराए डम्पिंग हेतु दे रहे है। कन्ट्रेक्शन कम्पनी रोड से निकलने वाले मलवे को उपरोक्त नम्बरन खसरा मे रेवंद खाला मे डंप कर सकते है। हमारा कोई भी एतराज नहीं है। तथा डम्प करने के उपरान्त उपरोक्त नम्बरान खसरा पर कम्पनी/ सरकार का कोई भी हक न होगा , उक्त रकबा पर उपरोक्त मालकानो का ही हक होगा।

ATTESTED

Executive Magistrate
Naib Tehsildar Sub Tee
Rouhat Distt Sirmour

856

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank



Dumping Yard @ CH- 81+220 to 81+345

KALLIYA INFRA PROJECTS PVT LTD

857

L.N. MALVIYA INFRA PROJECTS PVT. LTD.
BHOPAL
Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/620(B) **Date:** 13.12.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites

Ref. PRL-DCC(JV)/HP/67(A) Dated 10.12.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **83+250** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

858

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/67(A) **Date: -10.12.2021**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. –**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage -**83+250**.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)

Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com



हिमाचल प्रदेश HIMACHAL PRADESH C 142424

प्रमाणित किया जाता है की याम पंचायत झकांडो में NH 707 का कार्य शुरु हुवा है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मूलवा गिराने के लिए डम्पिंग करने के लिए याम वासियों ने (अवास धाटा) नजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम याम वासी स्वम् जिम्मेवार होगे। कम्पनी द्वारा इसके बदले झकांडो मंन्दिर के लिए 151000/- (एक लाख एकावन हजार) धन राशी दिए गये है।

	नाम	हस्ताक्षर
1	[illegible]	
2	जगतसिंह	
3	दिशासिंह	
4	नरायणसिंह	
5	बिजाराम	
6	लोहाराम	
7	भोदरसिंह	
8	धोगुराम	
9	प्रतापसिंह	
10	केदारसिंह	
11	सीताराम	
12	जीतसिंह	

850



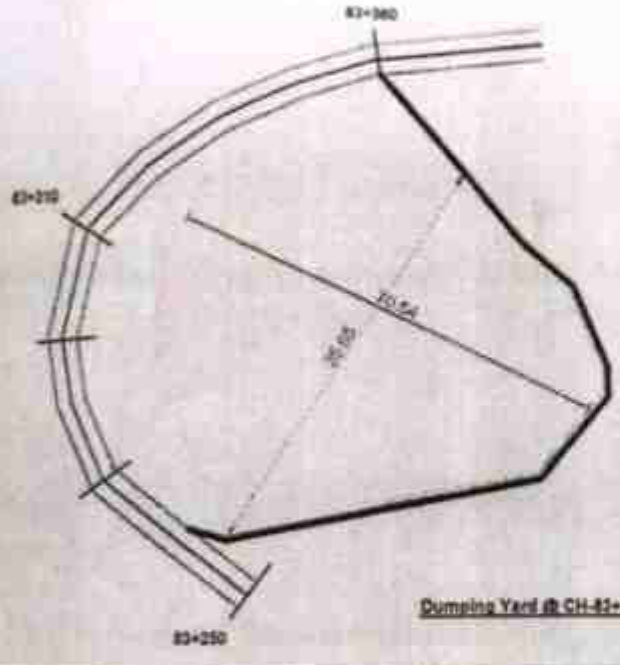
हिमाचल प्रदेश HIMACHAL PRADESH C 142425

प्रमाणित किया जाता है की ग्राम पंचायत धारवा में NH 707 का कार्य शुरू हुवा है जो की D.C.C.PVT.LTD द्वारा किया जा रहा है। इस कम्पनी को मलवा गिराने के लिए डम्पिंग करने के लिए ग्राम वासियों ने (अवास धाटा) नजदीक जामली के पास जगह देने का निर्णय लिया है। यदि कल लिए कोई व्यक्ति एस जगह देने के लिए एतराज करेगा तो इसके लिए हम ग्राम वासी स्वम् जिम्मेवार होगे। कम्पनी द्वारा इसके बदले धारवा मन्दिर के लिए 251000/- (दो लाख एकावन हजार) धन राशी दिए गये है।

	नाम	हस्ताक्षर
1	सन्तराम	
2	नेतर सिंह	नेतर सिंह
3	राजेन्द्र सिंह	रानेन्द्र
4	अमित	
5	बलवीर सिंह	बलवीर सिंह
6	चमेल सिंह	
7	अंकित	Ankit
8	राम सिंह	रामसिंह
9	रामभज	रामभज
10	गंगा राम	

861

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (km 75.000 to km 84.800) on NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank.



Gabion wall

Avg Area - 3198 Sqm

Avg Height - 70 M

Dumping Yard @ CH-83+250 to 83+360

LK MALVIYA INFRA PROJECTS PVT. LTD.

862

1651

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/210 (A) **Date:** 10.07.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/066 Dated 06.07.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **84+420** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Paonta Sahib

Authorized Signatory.
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator.** M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2,** Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

863

PRL-DCC (JV)

Ref. No: PRL-DCC (JV) HP/-066 **Date: - 06.07.2021**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. –**Development of degraded forest area in Jamli Village.**

Dear Sir,

We would like to inform you that we have been awarded the contract for development of NH-707 from Shri Kyari – Gumma.

As a part of our company CSR initiatives, we want to develop a degraded forest land in Jamli Village. A request for development the same degraded forest area has also been received from local panchayat.

Please grant us permission to develop this land so that we can complete the activity before monsoon period.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)

Authorized Signatory
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

864

1653

No/FCA Nh/707/Vol./ 1253 /
H.P. Forest Department.

Dated Sri Renuka ji the 08/7/2021

To: PRL-DCC (JV) M/s Dhatarwal Construction Company Pvt. Ltd. Corporate office : A-119, A Block, Sushant Lok, Phase -1,Gurugram-122002 (Haryana)

Subject: Voluntary site –stabilization work at cutting or slide prone sites in Jamli village Forest Division Regarding.

Sir, Please refer to your office letter No. PRL-DCC (JV)HP/-066 dated 06.07. 2021 on the subject cited above.

In this regard, intimidated that as reported through joint inspection of Range Forest officer, Shillai as well as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Rohnat/ Jhakando Beat	RF Jhakando C-3	N-30°44'45.77" E-77°41'52"	1. Protection work for slope stabilisation towards uphill side as well as down side. 2. Gabin Walls of leanth approx. 60 mtr. 3. Filling of area with soil.

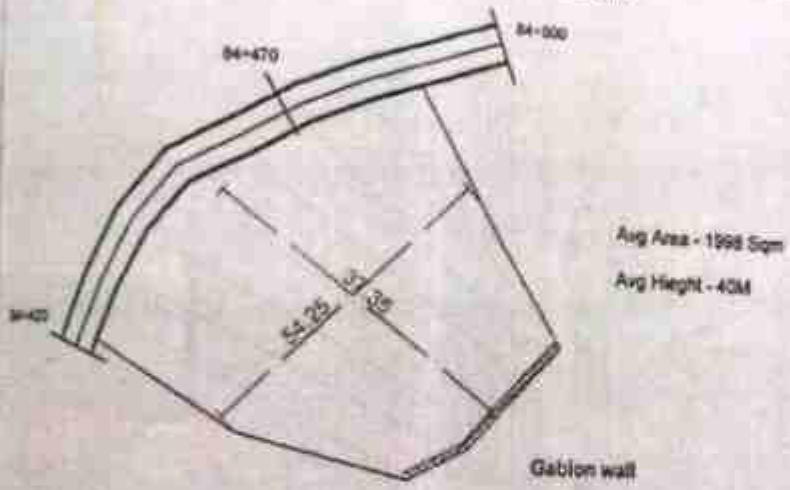
It is also informed that the following condition must be kept in view while taking up above work.

a) Above will be done voluntarily by you for the purpose of forest conservation.
b) No. Ownership of possession of your company and other agency will be considered during and after completion of work.
c) The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
d) Any violation of conditions will be viewed seriously and action will be taken as per rules against the defaulter.

08/07/2021

Divisional Forest Officer,
Renuka Ji Forest Division,

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank



Dumping Yard @ CH-84+420 to 84+600

LM MALVIYA INFRA PROJECTS PVT. LTD.

866

1655

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/878 (A) **Date:** 15.02.2022

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/94(A) Dated 11.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **89+750 & 90+070** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

867

PRL-DCC (JV)

Ref. No: PRL-DCC (JV) HP/-94(A) **Date: - 11.02.2022**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. –**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of dumping site at Chainage-**89+750 & 90+070.**

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)
Authorized Signatory
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

868

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

रु. 100

ONE HUNDRED RUPEES

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

D 134201

हम सब निवासी ढकाईना मौजा डाबिल अ तहसील रेनघट जिला सिरमौर हि० प्र० पति बुडेक में आमलात देह हस्त रसद खस्त में हिस्सादार व मालिक हैं क्योंकि आमलात देह में तकसीम न होने के कारण आमलात में हमारे जुमला हकूक हैं अरजी खसरा नं० 1332/1145 तथा 1146/2 से राष्ट्रीय उच्च मार्ग 707 गुजर रहा है। मैसर्स अग्रवाल कंस्ट्रक्शन कम्पनी (DCC) सड़क निर्माण के मलबे को अरजी खसरा नं० 1332/1145 व 1146/2 में मलबा डम्प करती है तो हमें कोई एतराज नहीं है। मलबा डालने की एवज में उपरोक्त कम्पनी हमें मुल्य 1,00,000/ एक लाख रु० मन्दिर निर्माण (जिर्णोद्धार) हेतु दे रही है जिससे हम सभी लोग सहमत है बिना किसी दबाव के हम यह बयान कर रहे हैं ताकी कोई भी अदालती तत्व सड़क निर्माण में कोई बाधा न डाले, यदि हमारे जुमला आमलात है जिसे पेड़ व समस्त कर हमने अपने हस्ताक्षर किये है उपरोक्त कार्य से खेल मैदान बनाने पर सहमति हुई है।

गवाह

1 Ram Lal S/o Kanch Ram
Vill Tamli P.O Tunkalo
Teh. Rohat Distt Sirmaur
H.P.

2 Vidhi Singh S/o Kedar Singh
Vill Tamli P.O Tunkalo
Teh. Rohat Distt Sirmaur
H.P.

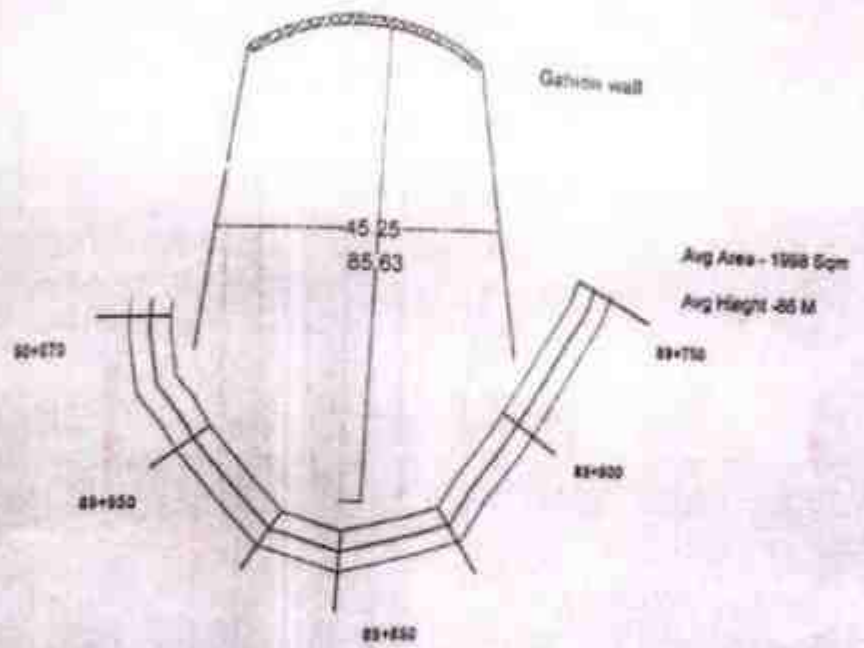
हस्ताक्षर व नाम कर्ता

1 Jai Dev 78764[illegible]
2 Chamel Singh 78764[illegible]
3 Dharm Singh 78766[illegible]
4 Kapil 78764[illegible]
5 Gangaram 78765[illegible]

06/10/2021

869

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Sitai Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank



Dumping Yard @ CH-89+750 to 90+070

L.K. MALVIYA INFRA PROJECTS PVT. LTD.

870

1659

L.N. MALVIYA INFRA PROJECTS PVT. LTD

Office: H No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsah707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/878(A) **Date:** 15.02.2022

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh.

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites.

Ref. PRL-DCC(JV)/HP/94(A) Dated 11.02.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **89+750 & 90+070** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,
TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2,** Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

1660

PRL-DCC (JV)

Ref. No: PPL-DCC (JV) HP/-94(A) **Date: - 11.02.2022**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. –**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of dumping site at Chainage-**89+750 & 90+070.**

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)
Authorised Signatory
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

872 (98)

भारतीय गैर न्यायिक

पचास रुपये रु.50

FIFTY RUPEES Rs.50

INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH C 999937

आज दिनांक 23-04-2021 को प्रधान ग्राम पंचायत बागल की अजेन्द्र सिंह के समक्ष यह निर्णय हुआ कि NH 707 सुम्मा से रोड़ का जो काम चला है उस में डंपिंग के लिए जमीन की सुरत सिंह सिसाईक देंगे जिस की कीमत MM. वाले 1 लाख 30 हजार रुपये देंगे और साथ में डंपिंग जमीन में पानी की निकासी के लिए पाईप और क्रेटवायर की लगवा कर देंगे। आज के बाद अगर सुरत सिंह अपना डंपिंग के लिए दी गई जमीन पर कोई विवाद खड़ा करता है तो उसके लिए स्वयं सुरत सिंह जिम्मेवार होंगे। देय राशी प्रधान के Account में डाली जाएगी।

जमीन देने वाले का नाम → सुरतसिंह

MM से Mukesh दीपक शर्मा

डिन के साथ समझौता हुआ

के हस्ताक्षर

गवाह

प्रधान ग्राम पंचायत

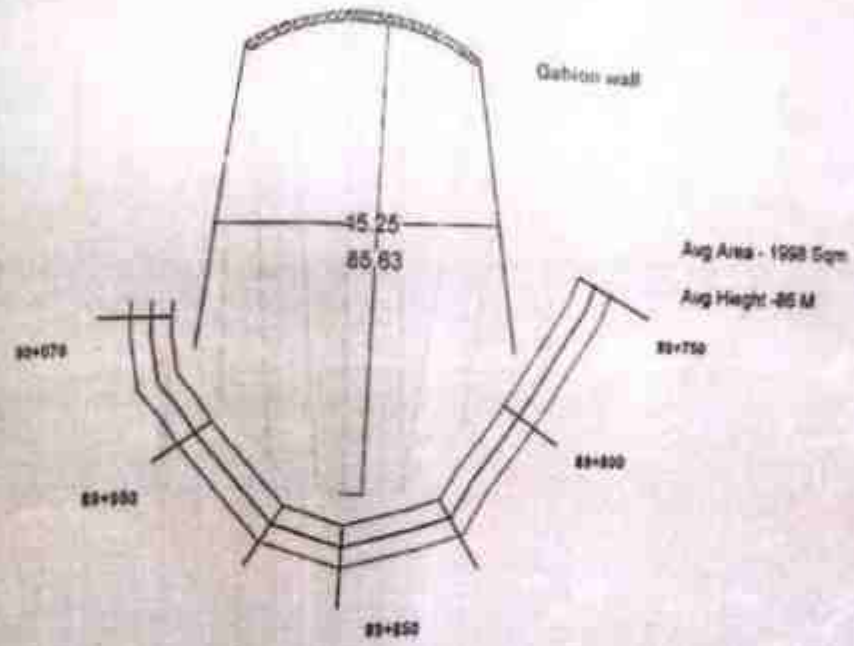
23/04/21

Acc No → 37794709654

IFSI code → SBIN0016786

873

Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank



Dumping Yard @ CH-89+750 to 90+070

LANVITA INFRA PROJECTS PVT LTD

874

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpvtltd707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/382(A) **Date:** 26.09.2021

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh

Sub "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode" **Reg. Approval of Dumping Sites.**

Ref. PRL-DCC(JV)/HP/0136 Dated 23.09.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **78+220 & 90+670** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707)
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

875

1664

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/0136

To,

Date: -23.09.2021

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony, Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. –**Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage **-78+220 & 90+670**

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)

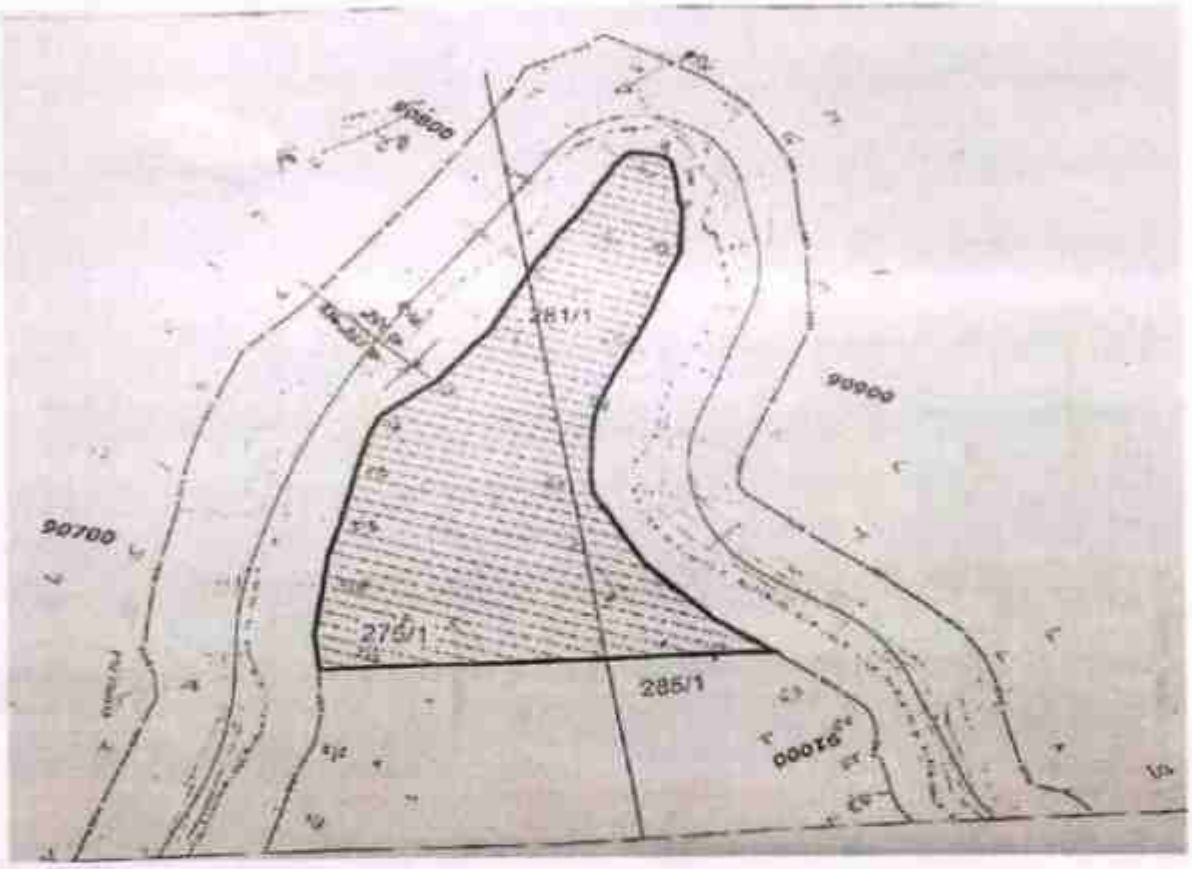
Authorized Signatory
Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph.No.01664-250848,Email ID : dwt.const@gmail.com

876

Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode



Avg Area -4601.0 Sqm
Avg Height- 9.49 m

Dumping Yard @ CH-90+670

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

877

Ref: LNM/MoRTH-PIU/PKG-IV/2020-21/1232(A) Date: 18.04.2022

To,

The Project Manager
M/s PRL-DCC (JV) Pvt. Ltd. (PKG-IV)
Meenus, Himachal Pradesh

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode."
Reg. Approval of Dumping Sites

Ref. PRL-DCC(JV)/HP/99(A) Dated 17.04.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage **93+710** for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (Pkg-707),
Paonta Sahib

Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director,** MoRTH-PIU, Paonta Sahib.
2. **The C.M.D,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **The Project Coordinator,** M/s L.N. Malviya Infra Projects Pvt. Ltd.
4. **The Resident Engineer-2**, Shillai-M/s L.N. Malviya Infra Projects Pvt. Ltd.

878

PRL-DCC (JV)

Ref. No: PRL-DCC (JV)/HP/99(A) **Date: -17.04.2022**

To,

The Team Leader
LN Malviya Infra Project Pvt. Ltd.
H. No. 122/2, B Block,
Adarsh Colony,Ward
No. 3, Badripur Poanta
Sahib, Sirmour,
Himachal Pradesh –
173025

Subject: Rehabilitation & Upgradation to Intermediate Lane Configuration of Shri Kyari – Gumma Section (Km. 75.000 to Km. 94.900) of NH – 707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode. **–Regarding Dumping Site Approval.**

Dear Sir,

With reference to above subject cited, we have required approval of Dumping site at Chainage -93+710.

Thanking you and assuring you for best services at all times.

Thanking You
Yours Sincerely
PRL-DCC (JV)

Authorized Signatory
PRL-DCC(JV)

Cc: The Resident Engineer, M/s LN Malviya Infra Project Pvt. Ltd.
The Project Director, PIU Paonta Sahib, MoRTH.

Resisterted office :Plot no.DSB-17,Sector panchayat pocket bhiwani-127021 (Haryana)
Corporate office :A-119,Block,Shushant Lok,Phase-I,Gurugram-122002 (Haryana)
Ph No 01664-250848,Email ID : dwt.const@gmail.com



हिमाचल प्रदेश HIMACHAL PRADESH C 142893

प्रमाणित किया जाता हैकि ग्राम पंचायत शिरी–क्यारी में NH-707 का कार्य शुरू हुआ है जोकि D.C.C.PVT.Ltd द्वारा किया जा रहा है। इस कम्पनी को मलवा गिराने के लिये व डम्पिंग करने के लिये हमने अतर सिह,कैदार सिह,सोभा राम व मोहर सिह ने सावडा खाला/नजदीक क्यारी पुल के पास जगह देने का निर्णय लिया है। जिसका खसरा न०1473,1474 है। यदि कल के लिये कोई व्यक्ति इस जगह देने के लिये एतराज करेगा तो इसके लिये हम स्वयं जुम्मेवार होंगे। कम्पनी ने इस के बदले हमें 300000/- तीन लाख रुपये दिये गये है।

नाम
अतर सिह पुत्र हिरा सिह
सोभा राम पुत्र नैन सिह
कैदार सिह पुत्र तुलिया
मोहर सिह पुत्र भुपिया

हस्ता०
सोबाराम
कैदार सिंह
मोहर सिंह

उपाध्यक्ष शिरी

हस्ताक्षर.....
दिनांक.....

Certified that this affidavit has been made by
Shri. अतर सिंह
Oath 06-10-2021
Who has been
known to me
and is identified by
admits to understand the contents.

Advocate 9805715681

Attested
Anil Kumar
Advocate & Oath Commissioner
Shillai HP Hmw/50/2014

9805715681

880

976

भारतीय गैर-न्यायिक

एक सौ रुपये

Rs. 100

ONE HUNDRED RUPEES

रु. 100

भारत INDIA

INDIA NON JUDICIAL

हिमाचल प्रदेश HIMACHAL PRADESH

D 124002

प्रमाणित किया जाता है कि ग्राम पंचायत शिरी क्यारी में NH – 707 का कार्य शुरू हुआ है जो कि D.C.C.PVT.Ltd द्वारा किया जा रहा है इस कम्पनी को सहयोग निभाने के लिए [illegible] श्री बहादुर सिंह पुत्र श्री अच्छू व श्री बलवीर सिंह पुत्र श्री प्रेम सिंह ग्राम शिरी क्यारी तहसील शिलाई जिला सिरमौर वाले ने साबडा खाला के पास जगह देने का निर्णय लिया है जिसका खसरा न0 1473 व 1474 है। यदि कल के लिए कोई व्यक्ति इस जगह देने के लिए एतराज करेगा तो इसके लिए हम स्वयं जुम्मेवार होंगे। कम्पनी इसके बदले हमें 2,00,000/– रुपये व लिंक रोड जो ग्राम खनार को जा रहा है उसकी कटींग करवा के देगी व कच्चा रोड बना के देगी।

हस्ताक्षर

नाम

श्री बहादुर सिंह पुत्र श्री अच्छू
श्री बलवीर सिंह पुत्र श्री प्रेम सिंह

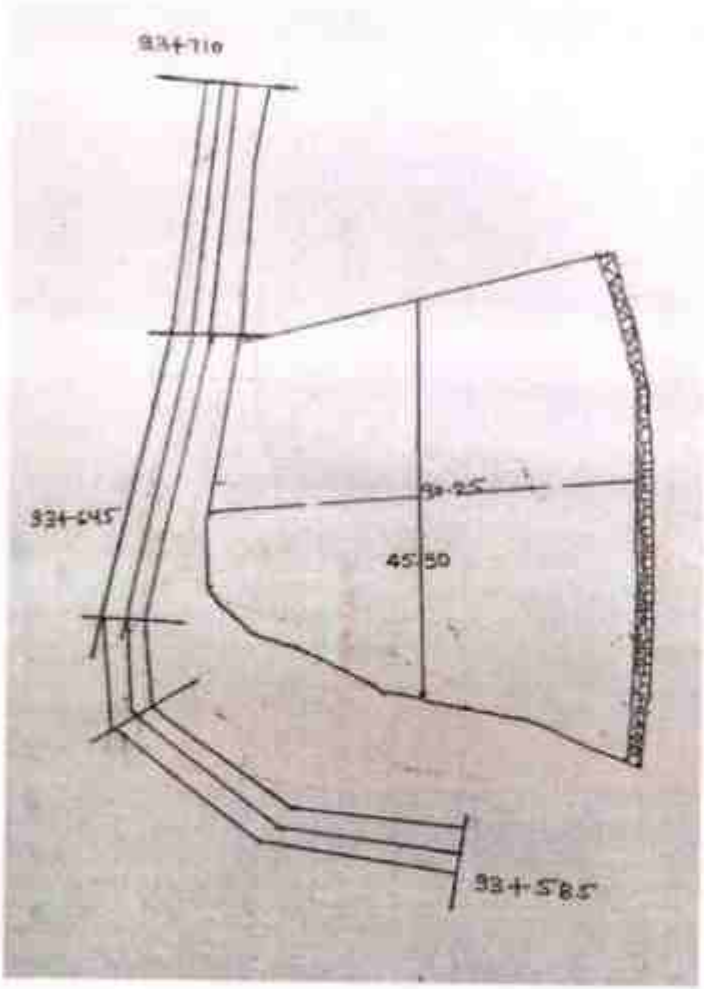
ग्राम पंचायत शिरी क्यारी तहसील शिलाई जिला सिरमौर (हि.प्र.)

Certified that the affidavit has been made by
Son
Date 15-10-2021
was
I personally
affidavit
Executant who
is unknown to me. Hence Attested

Attested
Anil K. Negi
Advocate & Oath Commissioner
District HP Hmr/50/2014

881

Rehabilitation/Upgradation to intermediate lane configuration of Shri Kyari - Gumma Section (km 75.000 to km 94.900) of NH-707 (Package IV) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode



Avg Area -1718.0 Sqm
Avg Height- 46 m

Gabion Wall

Dumping Yard @ CH-93+710

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

882

CIN No:- U45201DL2004PTC127501

SHIVALIK BUILDTECH PVT. LTD.
Corporate Off. :A-1/A, 2nd Floor, Sector -16,Noida(U.P)-201301
Regd. Office -A-2/516, Ekta Garden, Patparganj, New Delhi - 110092
Site Office- Rajendra Complex, Gumma, Bour Tehsil Nerwa, (H.P)-171210
Tel. : 0120-4575106, 107, 108 , E-mail : info@shivalikbuildtech.com
Website : www.shivalikbuildtech.com

Ref: SBPL/MP/BD/2023-24/01 **Date: 20.02.2024**

To,
The Team Leader,
LN Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Himachal Pradesh

Project: Rehabilitation & Up-gradation to Intermediate –lane configuration of Gumma-Fediz Section (Km 94.900 to km 103.550) of NH-707 in the State of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: - Regarding Muck Utilization.

Dear Sir,

The details of muck utilization sites as desired are as under: -

Status of Sites of Project Package – 5 (Gumma to Fediz)

Sr.No.	Name of Village	Design Chainage (m)	Type of Land	Capacity (Cum)	Material Dumped till Date (Cum)
1	Bole	96+220	Acquired Land	271094	201000
2	Kyarla	99+050	Acquired Land	79771	79000
		Total		**350865**	**280000**

The muck generated is being utilized in construction of various project components such as Gabion wall, Breast wall, Toe wall, Wearing Coat, Bituminous Base Course, Non-Bituminous Base Course, Sub Base Course, Shoulder and Sub-Grade etc.

Further these sites have been provided with the protection works. The photos in this regard are also attached herewith. Apart from the above, slope protection works have been taken up & the photos of which are also attached for kind perusal.

Yours Truly
For Shivalik Buildtech Pvt. Ltd

Authorized Signatory

1672

Status of Dumping Site of Package - 5

Sr.No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Total Dumped Till Date Cum)
1	Boie	96+220	Acquired Land	271094	201000
2	Kyana	99+050	Acquired Land	79771	79000
			Total	350865	280000



884

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com
CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-V/2022-23/1492(A) **Dated: 22.06.2022**

To,
The Project Manager,
Gumma-Fediz Section of NH-707 (Package – V)
Shivalik Buildtech Pvt. Ltd.
Bandur, Nerwa, Shimla
Himachal Pradesh

Sub.: "Engineering, Procurment and Construction of Rehabilitation & Upgradation to Intermediate Lane Configuration of Gumma To Fediz Section (km.94.900 to km.103.550) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank" **Reg: - Approval of dumping sites**

Ref: 1. SBPL/WB/BD/2022-23/23(A) dt. 18.06.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 96+220 & 99+050 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Regards,
TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. The Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.

CIN No:- U45201DL2004PTC127501

SHIVALIK BUILDTECH PVT. LTD.
Corporate Off. :A-1/A, 2nd Floor, Sector -16,Noida(U.P)-201301
Regd. Office -A-2/516, Ekta Garden, Patparganj, New Delhi - 110092
Site Office- Rajendra Complex, Gumma, Bour Tehsil Nerwa, (H.P)-171210
Tel. : 0120-4575106, 107, 108 , E-mail : info@shivalikbuildtech.com
Website : www.shivalikbuildtech.com

Ref: SBPL/WB/BD/2022-23/23(A) **Date: 18/06/2022**

To,
The Team Leader,
LN Malviya Infra Project Pvt. Ltd.
Paonta Sahib, Himachal Pradesh

Project: Rehabilitation & Up-gradation to Intermediate –lane configuration of Gumma-Fediz Section (Km 94.900 to km 103.550) of NH-707 in the State of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: - Regarding approval of dumping zone

Dear Sir,

Kindly refer to the 02 locations assigned to us as dumping sites. These two dumping as assigned to us are at 96+220 & 99+050 and has been checked by us. The same were found suitable for use with capacity as appx. 3,50,867 cum.

There is no additional requirement of dumping sites and therefore we request your kind approval on utilization of these sites.

This is for your kind information and necessary action.

Yours Truly
For Shivalik Buildtech Pvt. Ltd
SHIVALIK BUILDTECH PVT. LTD.
Auth. Signatory
Authorized Signatory

GONDA-PEDDI				
CALCULATION OF EARTHWORK SITE-1				
Chainage	Distance	Fill Area	Fill	Cum. Fill
			Volume	Volume
0	0	20,975	0.000	0.000
10	10	178,535	991,016	991,016
20	10	377,859	2,781,941	3,772,957
30	10	509,450	4,435,996	8,208,953
40	10	713,639	6,090,989	14,299,942
50	10	916,609	8,145,370	22,445,312
60	10	1,125,350	10,219,350	32,664,662
70	10	1,337,855	12,324,025	44,988,687
80	10	2,124,639	23,981,635	68,970,322
90	10	2,813,280	49,479,594	118,449,916
100	10	3,068,137	59,408,085	177,858,001
110	10	3,294,567	63,816,510	241,674,511
120	10	3,503,224	67,983,955	309,658,466
130	10	3,610,293	71,068,587	380,727,053
140	10	3,670,657	72,479,749	453,206,802
150	10	925,388	47,990,265	501,197,067
155	5	636,567	19,139,808	520,336,875
165	10	135,747	19,615,370	539,952,245
173	8	0.000	382,898	540,335,143
	Quantity Filling =		Cum.	540,335,143

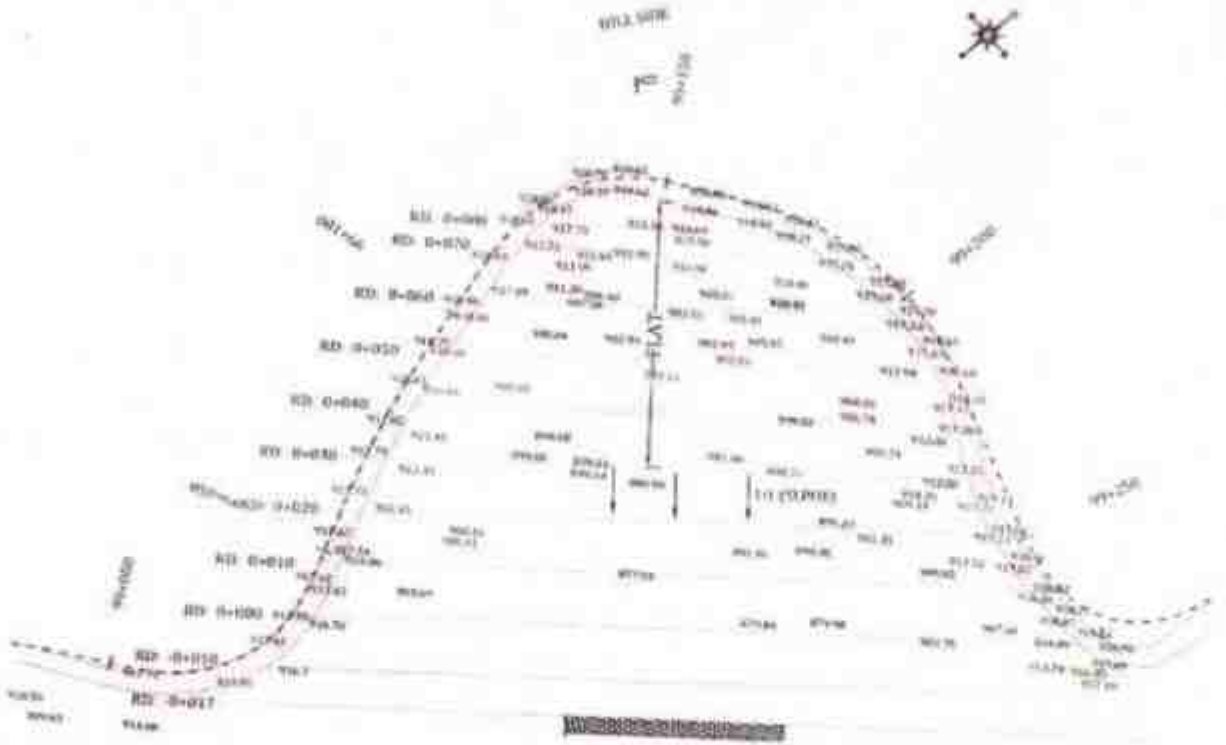
PLAN OF DUMPING ZONE – 01
LOCATION 96+220 TO 96+350
VILLAGE – BOIE

SHIVALIK BUILDTECH PVT. LTD.

Sr. Bridge Engineer
L.N.M. Infra Projects Pvt. Ltd.

989

CALCULATION OF EARTHWORK SITE-2				
Chainage	Distance	Fill Area	Fill	Cum. Fill
			Volume	Volume
-10	0	0.000	0.000	0.000
-10	7	136.624	400.104	400.104
0	10	632.862	3747.830	4155.614
10	10	922.664	7777.630	11933.244
20	10	1233.761	10782.125	22715.369
30	10	1072.079	15529.200	38244.569
40	10	1456.692	12644.055	50888.624
50	10	978.553	12176.225	63064.849
60	10	606.570	7925.615	74990.264
70	10	298.875	6027.225	79067.489
75	5	36.330	613.013	79680.502
80	5	0.000	90.825	79771.327
	Quantity Filling =		Cum.	79771.327



PLAN OF DUMPING ZONE – 02
LOCATION 99+050 TO 99+250
VILLAGE – KIYARALA

SHIVALIK BUILDTECH PVT. LTD.
Auth. Signatory

Sr. Bridge Engineer
L.N.M. Infra Projects Pvt. Ltd.
NH-707, Nagaon

687

L.N. MALVIYA INFRA PROJECTS PVT. LTD.

Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmpsnh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-V/2022-23/1492 **Date: 22.06.2022**

To,
The Project Manager
Gumma-Fediz section of NH-707 (PKG-V)
M/s Shiwalik Buildtech Pvt. Ltd
Vill- Bandur, Tehsil- Nehrwa, Shimla, HP

Sub.: "Rehabilitation/Upgradation to intermediate lane configuration of Gumma - Fediz Section (km 94.900 to km 103.500) of NH-707 (Package V) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg: Approval of Gabion Wall.**

Ref: SBPL/WB/JUNE/2022-23/23 dt. 18.06.2022

Dear Sir,
With regards to the above subject and letter reference, the Authority's Engineer reviewed the submitted GFC drawings & Design of Dumping Side Gabion Wall of height 2m to 8m for the locations mentioned in the drawings and found in order and approved for construction.

This is for your kind information and further necessary action.

Yours Faithfully,

TEAM LEADER
M/s. L.N. Malviya Infra Projects Pvt. Ltd.
NH-707, Paonta Sahib

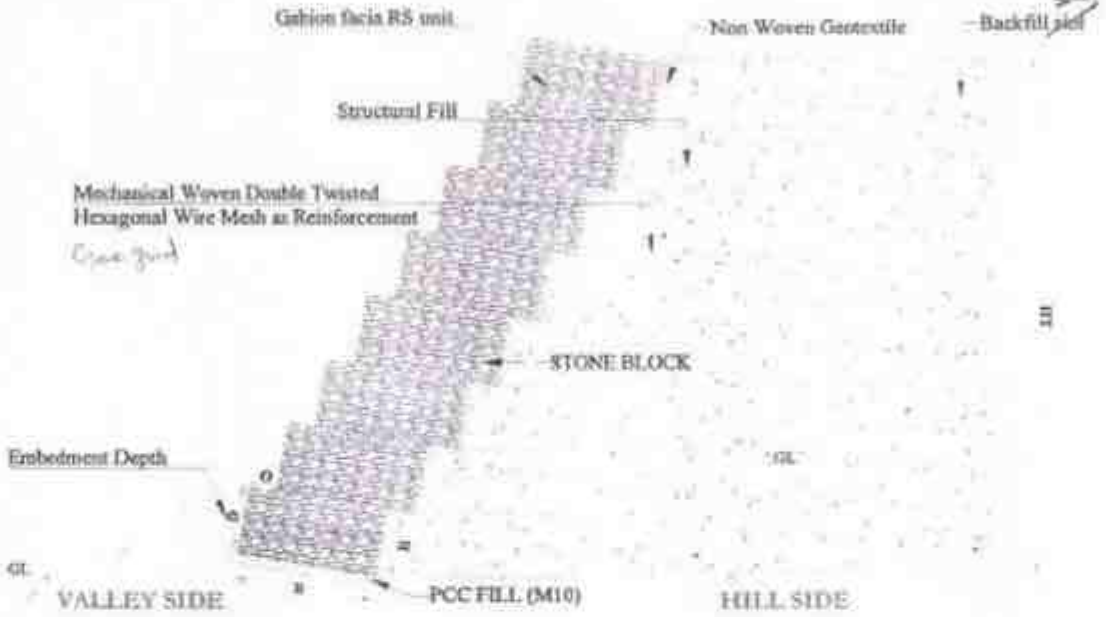
Team Leader
L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:

1. **The Project Director,** MoRT&H PIU Paonta Sahib- for kind information please.
2. **The C.M.D,** M/s L.N. Malviya Infra Projects Pvt. Ltd.- for kind information please.
3. **Shri A. K. Saxena,** Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.- for kind information please.
4. **Shri Himanshu Shekhar,** Resident Engineer 2, Shillai- for kind information please.

TO PONTA SAHIB

TO HATKOTI



TYPICAL CROSS SECTION OF GABION WALL

HT. (m)	Block Size		Offset (O)	Embedment Depth (D)	No of Blocks along Ht.	Inwards Slope of Box
	B	H				
2.00 m	1.00 m	1.00 m	0.40 m	0.60 m	2 Nos	6H:1V
3.00 m	1.50 m	1.00 m	0.40 m	0.60 m	3 Nos	6H:1V
4.00 m	1.50 m	1.00 m	0.40 m	0.60 m	4 Nos	6H:1V
5.00 m	1.50 m	1.00 m	0.60 m	0.60 m	5 Nos	6H:1V
6.00 m	2.00 m	1.00 m	0.60 m	1.00 m	6 Nos	6H:1V
7.00 m	3.00 m	1.00 m	0.60 m	1.00 m	7 Nos	6H:1V
8.00 m	3.00 m	1.00 m	0.70 m	1.00 m	8 Nos	6H:1V

NOTES

1. ALL DIMENSIONS AND LEVELS ARE IN M.
2. DIMENSIONS ARE NOT TO BE SCALED. ONLY WRITTEN DIMENSION SHALL BE FOLLOWED.
3. BACK FILLING SOIL PARAMETERS
   ϕ = 30 deg, Ø = 30 Deg, γ = 22.5 Deg. Backfill Density = 20 KN/CUM
4. MINIMUM PCC M-10 SHOULD BE PROVIDED AT THE BOTTOM WITH 0.05M OFFSET FROM THE EDGE OF BOTTOM BASE OF WALL ON OTHER SIDE.
5. ROCKFILL IN GABION / MATTRESS SHALL BE FILLED IN LAYERS NOT EXCEEDING 300 MM.
6. THE INTERNAL CROSS-TIES / TIE WIRES SHALL BE PROVIDED AFTER EVERY 300 MM OF ROCK FILL.
7. ALL ADJACENT GABION / MATTRESS UNITS SHALL BE CONNECTED TO EACH OTHER BY THE LACING / TIE WIRE.
8. POROSITY OF GABION SHALL BE IN BETWEEN 30% TO 40%.
9. MINIMUM LENGTH OF MESH REINFORCEMENT SHALL BE 0.7H OR 3M WHICHEVER IS MORE.

SAIVALIK BUILDTECH PVT. LTD.
Auth. Signatory

PROOF CHECKED

Sr. Bridge Engineer
L.J.I.M. Infra Projects Pvt. Ltd
NH-707, Shillai-II

Consulting Engineers
New Delhi

ENGINEERING, PROCUREMENT, AND CONSTRUCTION
GOOD FOR CONSTRUCTION (GFC)

1678

869